title: General Budget -Demands for Grants (General), 2015-16.

HON. DEPUTY-SPEAKER: The House will now take up discussion and voting on Demand No. 30 relating to the Ministry of Drinking Water and Sanitation.

Hon. Members present in the House whose Cut Motions to the Demand for Grants in respect of the Ministry of Drinking Water and Sanitation for the year 2015-16 have been circulated may, if they desire to move their Cut Motions, send slips to the Table within 15 minutes indicating the serial numbers of the Cut Motions they would like to move. Only those Cut Motions, slips in respect of which are received at the Table within the stipulated time, will be treated as moved.

A list showing the serial numbers of Cut Motions treated as moved will be put up on the Notice Board shortly thereafter. In case members find any discrepancy in the list, they may bring it to the notice of the Officer at the Table immediately.

Motion moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2016, in respect of the head of Demand entered in the Second column thereof against Demand No. 30 relating to the Ministry of Drinking Water and Sanitation."

Demands for Grants (2015-16) in respect of the Ministry of Drinking water and Sanitation submitted to the vote of Lok Sabha

No. of Demand	Name of	Amount of Demand for Grantss	
	Demand	submitted to the vote of the House	
(1)	(2)	(3)	
		Revenue (Rs.)	Capital (Rs.)
30	Ministry of Drinking Water and Sanitation	1041,10,00,000	-

CUT MOTION

-

PROF. SAUGATA ROY (Dum Dum): I beg to move:

(TOKEN)

THAT THE DEMAND UNDER THE HEAD MINISTRY OF DRINKING WATER AND SANITATION (PAGE 102) BE REDUCED BY RS. 100.

Need to provide arsenic free drinking water in the affected villages of West Bengal.(4)

SHRI ABHIJIT MUKHERJEE (JANGIPUR): Thank you, Sir, for giving me this chance. I am also thankful and grateful to our Leader for giving me this chance to speak first.

The total Budgetary allocation for Swachh Bharat, which substituted the erstwhile National Rural Drinking Water Programme and Nirmal Bharat Abhiyan has been reduced from Budget Estimate of Rs. 15,266 crore for 2014-15, while the actual Revised estimate of 2013-14 was Rs. 11,941 crore, to Budget Estimate of Rs. 6,243 crore for 2015-16. This is more than 50 per cent reduction. With this reduced budget, I do not know how the Government is going to meet the target of Clean India by 2nd October, 2019.

It has been mentioned in the Budget Documents that the State funding pattern is being modified in view of the larger devolution of tax resources to the States as per the recommendations of the Fourteenth Finance Commission whereby in this section, that is Drinking Water and Sanitation, the revenue expenditure is to be borne by the State. We know the financial condition of the States. They are mostly dependent on the Central Government's Central Assistance. This change has been brought in without any modalities being worked out for making States expand their share of revenue expenditure. If the States do not share their part of expenditure, how can the scheme be implemented?

There is nothing new in the NDA's programme of Swachh Bharat as it is a copy of Bharat Nirman with a slight tweaking. I appreciate that all good things done by the UPA has been adopted by the NDA.

There is not much leverage in term of finances with the Centre to control the programme as was done earlier. It has been given to the States and there is no control or monitoring mechanism in the hands of the Central Government.

It is noted that the budgetary allocation for sanitation and Nirmal Bharat Abhiyan of the UPA has been cut. This is also going to have a major impact on the rural populace as there is no alternative proposal in the present Budget. This Government is only following the principle of doing away with the good job done by the earlier Government.

Though announcements have been made for construction of toilets for 100 per cent rural folks by 2019, effectively no work has started yet. In the earlier session, the figure came out that only 2,14,000 toilets against 20 lakh toilets have been made. With this pace, I do not know how they are going to keep up with this target in the four years left and how the Government will be able to achieve their target with respect to construction of toilets.

There are new announcements. These new announcements are being made without any concrete result on the ground which is the characteristic of the present Government.

To begin with, I can make a submission. I can make a suggestion. Let us take the Gangetic plains. Right from Uttarakhand to Bay of Bengal, covering all the States, either side of the Ganges, whether it is east or west or any other side, on both the banks, all the villages should be made *nirmal* villages. This means, 100 per cent sanitation and drinking water should be provided, in these villages/localities. Though the Swachh Bharat outlines construction of toilets, as I said earlier, there is no comprehensive outline for disposal of sewage; besides water availability is not being factored keeping in view nation-wise, region-wise constraints of availability of water. Without running water these toilets will be practically useless. In our experience we have seen toilets being constructed under different schemes but people are not habituated to use toilets. Therefore, firstly, sensitisation and motivation has to be made for using toilets. That is also a part of the Government's job. I think Central Government, State Governments, MPs, MLAs, NGOs all of them should be involved while implementing this project.

The disposal of effluent from sewer is another problem for the municipalities and towns, villages situated besides Ganges or other rivers. Most of the municipalities, as old as 100 years, do not have any effluent treatment plant in their vicinity and sewage is directly flown into the rivers. There is no comprehensive plan to construct effluent treatment plant in different municipalities, towns and other village panchayats.

There are several issues involved in construction of toilets. Toilet construction has been taken up in my constituency, Jangipur, West Bengal, through CSR programmes of different companies. I feel that first schools, particularly the girl schools, should have these toilets. Without toilets the rate of drop out of girl students is very high. But after construction of toilets that rate has come down substantially. As I mentioned earlier, it is also found that usage of toilets is dependent on the sense of hygiene and so it also require some kind of motivation and sensitisation.

Drinking water also needs attention throughout the country. Nowadays we are facing two basic problems with respect to contamination of water with Fluoride and Arsenic. Particularly in the Gangetic plain, right from UP to Bengal on either side of Ganges, the presence of Arsenic in water is too much. Even the ground water taken out from either hand pump or deep tubewell is also contaminated. A lot needs to be done to arrest this Arsenic contamination.

The Budget has not come out with specific or definite measures for purification of drinking water in the areas where the arsenic and fluoride content is abnormally high. It is a well known medical fact that presence of these chemicals in water produce various skin diseases and other deformities in human bodies and people come to know of it only when they are affected. The Central Government has allocated only Rs.6,243 crore towards drinking water and sanitation. In the existing schemes of water purification not much has been done as the fund allocated is much less and the State Governments and other Government agencies are unable to implement the schemes due to various reasons. There should be a separate entity to monitor and implement it. PHE, Public Health Engineering Departments of different State Governments are mainly responsible for supplying drinking water in rural areas where municipal corporations or municipalities are not there.

Some initiative under CSR has been taken in my constituency. Ground water has been extracted through pump and through filter it has been cleaned and provided in a community kind of services. The water collected in this way is being given to a group of people who have formed an NGO society for further distribution. They collect some money, maintain it and supply water to each household. Such a thing can also be implemented throughout the country.

The proposal for piped water after purification, as I said earlier, in most of the rural areas is not available. Even if there is piped water that also gets contaminated due to various reasons like leakage of pipes, absence of taps, opened mouths, etc. It attracts a lot of other impurities which get mixed up once the water supply starts. Water quality monitoring including water safety plan for supplying water from catchment or source to consumer has to be taken care of. It has to be looked after by the competent authorities comprising health services officers and municipal officers.

I would like to just mention a few figures. In India, in 216 districts more than 34 per cent of population has got affected due to arsenic and fluoride problem. Throughout India, almost 70 million people, i.e., 20 per cent of population of India is also affected by both fluoride and arsenic.

The low cost and effective Arsenic Removal Unit which has been developed by the School of Water Resources Engineering of Jadavpur University, West Bengal is to be adopted where piped water supply cannot be made. It is a very simple thing and it is cheap also.

Now I would conclude by saying that the arsenic sludge can be arrested by fixing paver block, concrete block, etc. Sir, I thank you for giving me this chance.

भी पूहलाद सिंह पटेल (दमोर): महोदय, मैं पेयजल और स्वच्छता मंत्रालय की अनुदान मांगों पर अपनी बात कहने के लिए खड़ा हुआ हूँ। आपने अवसर दिया, इसके लिए मैं आपको धन्यवाद देता हूँ। पृथ्वी दिवस पर एक महत्वपूर्ण विषय पर सदन चर्चा कर रहा हैं। मेरी पहली पूर्थना हैं कि पेयजल और स्वच्छता सिर्फ राजनीति का विषय नहीं हैं, सरकारें लगातार चलती हैं, अपने ढंग से सारे लोग अच्छे काम करते हैं, लेकिन कुछ आँकड़े हैं जो देश की संसद के सामने आने चाहिए। भारत सरकार के पास जो आँकड़े हैं, जो कुल बसावटें बताई गई कि जहाँ पर पेयजल चाहिए, वे 16 लाख 96 हजार 664 हैं। जिनको पूर्णतया कवर माना गया है, वह लगभग 13 लाख 687 हों। जो आंशिक रूप से बसावटें बताई गई हैं, वे 3 लाख 2 हजार 287 हैं।

महोदय, मैं ये ऑफड़े इसिएए दे रहा हूँ, क्योंकि ये ऑफड़े स्थिर रहने वाले नहीं हैं। देश की आजादी के बाद, वर्ष 1981 के बाद से जितनी भी सरकारें आई, उन्होंने निश्चित रूप से कुछ न कुछ काम किया है, लेकिन जो ऑफड़े बताते हैं, वे दिल दहला देने वाले हैं। जिनको हमने पूरी तरह से कवर माना कि यहाँ पर पानी मुहैय्या करा दिया गया है, लेकिन जो हमारी भौगोलिक परिस्थितियाँ हैं और मानवीय कारणों के कारण जो पूदूषण फैला, जो आबादी बढ़ी, एक गाँव में पूरी तरह से मान लिया गया कि यहाँ पर पेयजल की व्यवस्था हो गई है, लेकिन आबादी बढ़ गई और वह कवर से बाहर हो गया और वह आंशिक कवर के रूप में आ गया। इस पर कभी बहत गंभीरता से विचार नहीं किया गया कि हम वास्तव में किसको परिभाषित करें। शायद यह पहली चुनौती हमारे सामने हैं।

दूसरा ऑकड़ा परिसरों के भीतर जल आपूर्ति का है, वह कुल देश का 35 प्रतिशत हैं। जो दूसरे ऑकड़ें हैं, वे बेहद दुःख देने वाले हैं कि पाँच सौ मीटर से कम दूरी से जो आबादी पानी लेने के लिए जाती हैं, वह लगभग 43 फीसदी हैं। जो पीने का पानी लेने के लिए पाँच सौ मीटर से आगे जाते हैं, वे 22 प्रतिशत आज भी देश के भीतर हैंं।

महोदय, हमारी कमेटी तमिलनाडु गई थी_। यह बात मैं सदन के सामने इसिलए कहना चाहता हूँ, मैं गाँव से आता हूँ, मैं बुंदेतस्वंड से आता हूँ, जहाँ पर पानी का भीषण संकट हैं। मुझे तमिलनाडु में एक गाँव में ले जाया गया था। वहाँ हमने व्यवस्था देखी कि ग्राम पंचायत पूरे गाँव को पानी दे रही हैं और बाकायदा एक्वा वाटर के हिसाब से दे रही हैं। एक्वा वाटर पूरी तरह से हैंड्रेड परसेंट शुद्ध पेयजल हैं। एक चीज जिसने वास्तव में मुझे पुभावित किया कि एटीएम की तर्ज पर उन्होंने हर परिवार को एक एटीएम कार्ड जैसा दिया हैं। व्यक्ति जाएगा, वहाँ लगाएगा और बीस लीटर पानी तीन रूपए में लेगा, उसके तीन रूपए डिडक्ट हो

जाएंगे और वह अपने घर चला जाएगा। मेरा आश्रय सुविधा भर से नहीं हैं। मेरा आश्रय हैं कि इससे कम से कम शुद्ध पेयजल की एक बूंद भी उस गाँव का सरपंच अपनी मर्जी से नहीं ले सकता हैं, उसका दुरूपयोग नहीं हो सकता हैं। सें इस बात की सराहना करता हूँ कि यह बहुत अच्छा कदम हैं। पानी को बचाना सबसे अहम सवाल हैं, शुद्ध जल को बचाना सबसे अहम सवाल हैं। ...(व्यवधान) माननीय सदस्य कुछ कह रहे हैं?

15.00 hrs.

HON. DEPUTY SPEAKER: He is appreciating.

श्री मिल्तकार्जुन खड़ने (गुलबर्गा) : मैं डिप्टी स्पीकर साहब को आपकी तारीफ कर रहा था।

श्री पूहलाद सिंह पटेल : महोदय, जो सव है, जो मैं देखकर आया हुँ, वह कह रहा हूँ। मैं यह बात इसलिए कह रहा हूँ वयोंकि आज सबसे बड़ी चुनौती है कि जो पैसा आया, वया वह राज्य सरकारों ने सार्व किया? हम एक दूसरे के आँकड़ों की अवहेलना करने रहते हैं। अभी मुस्तर्जी जी बोल रहे थे, उन्होंने पेयजल और स्वच्छता अभियान का आँकड़ा मिलाकर कह दिया, जो मैं समझता हूँ कि संसद के आँकड़े से मेल नहीं स्वाता। लेकिन मैंने जब एन.आर.डी.डब्लू.पी. की राशि के बारे में देखा तो उत्तर पूदेश, राजस्थान, महाराष्ट्र, कर्नाटक, जम्मू-कश्मीर, पिसम बंगाल और बिहार ने राशि खर्च नहीं की। 90 फीसदी राशि खर्च नहीं की गई और ये राज्य वे राज्य हैं, जहाँ आज भी पीने के पानी का संकट हैं। आलोचना के लिए नहीं, लेकिन यदि हमने राज्य सकारों को इस बात के लिए मानसिक रूप से तैयार नहीं किया और सदन में हम दलों के आधार पर एक दूसरे की आलोचना करने रहे तो मुझे नहीं लगता कि हम कभी पेयजल की इस समस्या का समाधान खोज सकते हैं। इस कारण से मैंने उस आँकड़े को कहा है। पिर मैं मानता हूँ कि इस संसद की चर्चा की पहली चुनौती यह है कि सरकार में चाहे केन्द्र में कोई हो या राज्य में कोई हो, पेयजल का मामला राज्य से जुड़ा है, लेकिन अभी जो चौदहर्ष वित्त आयोग ने रिपोर्ट ही है, जिसके आधार पर राज्य सरकारों को पैसा दिया गया है, लेकिन राज्य सरकारों की प्रवृत्ति क्या ऐसी होगी कि पैसा लेने के बाद वे ईमानदारी से खर्च करेंगे? अभी केन्द्रीय सरकार के पैसे की पूरी ईमानदारी के साथ उसको समय सीमा के भीतर अपनी योजना के तहत खर्च करेगा, यह संदेश निधित रूप से सदन की चर्चा के माध्यम से जाना चाहिए।

तौथी चुनौती जो मैं मानता हूँ कि भूमिमत जल, जिसकी रिपोर्ट में बाद में आपके सामने रखूँगा, हो सकता है कि वह जल संसाधन विभाग की रिपोर्ट हो, लेकिन इस समस्या से जुड़ती है कि जो हमारा भूमिगत जल है, वह दिनोदिन घटता जा रहा है। आज भी हमारे पास पीने के पानी के समाधान के लिए तीन ही रास्ते हैं। या तो हम भूजल का उपयोग करें, या समुद्री जल का उपयोग करें या मेलिशयर के पानी का उपयोग करें या जो बांध हमने बनाए हैं, उनके आधार पर हम हैं। वयोंकि लगातार जो जल स्तर गिर रहा हैं, उसके कारण हमारे जो छोटे तालाब हैं, बहने वाली छोटी मीटी निदयों या जो कुएँ थे, उनका जल स्तर खतम हो गया और आज उनका पानी पीने के लायक नहीं हैं। उसके दूसरे कारण भी हैं। उसका कारण प्रदूषण भी हैं, रासायनिक उर्वरक हैं, सीवेज हैं और औहोंगिक कचरा भी हैं। एक लैक्त पर हमारा 200 से 300 फीट तक का अंडरगुंउड वाटर खराब हुआ हैं। यह दूसरी बड़ी चुनौती हैं जिस पर सनन को विचार करना पड़ेगा, वे ऑकड़े में नहीं कह रहा हूँ। हैंग की आज़ादी के बाद से जितने ऑकड़े आए, वे इस बात के गवाह हैं कि हम उस गिरावर को रोक वहां पा रहे हैं। में उसमें एक ऑकड़े को आपके सामने रखूँगा, जब हेंश आज़ाद हुआ था तो हमारे पास पूर्ति व्यक्ति उपलब्धता 5177 लीटर पूर्ति व्यक्ति थीं। 1991 में वह 2200 रह गई, 2001 में वह 1869 हो गई। आशंका है कि 2025 में वह 1341 रह जाएगी। में आपसे बड़ी विनमुता के साथ कहना वाहता हूँ कि यह ऑकड़ा साथ में यह भी बताता है कि देश में जहाँ आबादी का घनत्व हैं, वहाँ हमारे पास पानी वहीं हैं, वहाँ को लिखिश सहैं। जहाँ आबादी का घनत्व हैं, वहाँ हमारे पास पानी वहीं हैं, वहाँ वरका कोशियर हैं। जहां आबादी का घनत्व के, वहाँ पर पानी ज्यादा हैं, तेनिक जहाँ पर निर्मित से कि सम पानी सावस्ता वैरिन में हैं। और भी तीन बेंसनों का उत्तेख में पर निर्मेश के जिस पानी हैं से लाहें हैं, जहाँ आप पानी कहाँ से तिक अधादी के साव के साव के समुद्र से जब हम पीन का पानी आप पानी कहाँ से लेकर आएँगे? में फिर वेन्नई की बात करेंगा कि समुद्र से जब हम पीने का पानी या अन्य उपयोग के लिए पानी तेना वहें तो उसके अलावा दूसर रसता हमारे पास नहीं हैं। लेकिन जहाँ पर भूजल नहीं रहा, वहीं आबादी का घनत्व हम खा है, वहाँ आप पानी कहाँ से लेकर आएँगे, यह बड़ी चुनौती हैं के के साव हैं, उहाँ आप पानी कहाँ से लेकर आप हों हो लेकिन कहा अधि हम साव हम हमा हमा हमार

मैं पाँचवी बात यह कहता हूं कि जो मैंने आदर्श गांव लिया है, चूंकि हम कम पानी वाले क्षेत्र हैं तो जो उपयोग किया हुआ पानी है, उसका रीट्रीटमेंट करके कम से कम बगीचे में और पलश में तो उपयोग कर सकते हैं। यह पूर्वधान अभी निचले स्तर पर गांवों में नहीं हैं। हो सकता है कि महानगर के किन्हीं होटतों में हो, लेकिन मुझे लगता है कि यह बड़ी चुनौती हैं। यह दूसरी चुनौती हैं, जिस पर विचार करना चाहिए।

छठवीं चुनौती मैं मानता हूं कि 1,01,73,950 करोड़ रुपया अभी तक वास्तिक रूप से रिचािन के लिए सर्च हुआ है, तािक हम फिर से पानी को जमीन के भीतर भरने का काम करें, इसके लिए हमने 1,01,73,950 करोड़ रुपये अभी तक सर्च कर दिये हैं, लेकिन वाटर लेविल बढ़ा नहीं, वाटर लेविल घटा हैं। मैं तीन बातें कहूंगा, आज के वर्तमान स्तर पर जो जमीन में वाटर लेविल है, क्या हम उसे इस देश में कायम रख पाएंगे, यह चुनौती है, लेकिन वह तो घट रहा है, बढ़ाने की तो छोड़ दीजिए। आबादी बढ़ रही हैं, लेकिन पानी का स्तर घट रहा है, उसकी क्वाणिटटी घट रही हैं, इन दोनों के विपरीत दिशा में जाने का काम आज देश के सामने चुनौती के रूप में खड़ा हैं। इसलिए मैं आपसे बड़ी विनमूता के साथ कहूंगा कि जो लेविल कम है, जिसके कारण जो नई बसावटें हैं, उनमें सूखें के कारण, भूजत में ससायनिक अवस्वों, सीवेज और औद्योगिक अपिशाटों के रिसाव के कारण जो पानी खराब हो रहा हैं, जो कल तक पीने लायक था, आज से 10 साल पहले जो पानी पीने लायक था, वह आज पीने लायक नहीं हैं। हमारे मित्र आर्सेनिक की बात कर रहे थे, आर्सेनिक का क्षेत्र आज देश में बढ़ता जा रहा हैं, घटने का नाम नहीं ले रहा हैं, जो आपके वश का नहीं हैं। अप आर्सेनिक के क्षेत्र को रोक नहीं सकते, लेकिन आप घटा भी नहीं पा रहे हैंं। एक गांव की पहले पिरिध आर्सेनिक से पुभावित थी, अब पूरा गांव पुभावित हो गया। दस सालों के बाद इस चुनौती का मुकाबला करने के लिए हम सब को मिलकर पूयास करना पड़ेगा।

मैं सातवी चुनौती मानता हूं, जो मैंने आपसे पहले भी कहा है कि कम से कम हम कितने लीटर शुद्ध पानी एक परिवार को दे पाएंगे, हम पारदर्शी ढंग से आपसे में मित-बैठ कर, राज्यों में किसकी सरकार हैं, केन्द्र में किसकी सरकार हैं, इसकी परवाह किये बगैर हमें इस बात की विन्ता करनी पड़ेगी कि हम वास्तव में पूर्ति परिवार शुद्ध पानी दे पाएंगे कि नहीं दे पाएंगे। पांचवीं चुनौती है कि 12वीं पंचवर्षीय योजना में जो भी विरस्थायी जल स्रोत हैं, कहा गया था कि 12वीं पंचवर्षीय योजना में, उस समय सरकार किसी की भी रही होगी, लेकिन उन्होंने कहा था कि हम गुणवता के लिए इसे प्रिजर्व करके रखेंगे। मैं आज विन्ता के साथ, दुख के साथ कह रहा हूं कि इन पांच वर्षों में जो विरस्थायी जल स्रोत थें, उनमें से 70 प्रतिशत से ज्यादा प्रदृषित हो गये, हम उनको बचा नहीं पाये।

जो तक्ष्य हमने रखा था, हम उसको संभालकर नहीं रख पाये। यह भायद हम सब के सामने बड़ी चुनौती हैं, लेकिन मैं किसी को आरोपित करना नहीं चाहता। देश की 17 लाख से अधिक बसावटें ऐसी हैं, जहां पीने के योग्य पानी नहीं हैं। यह भी एक बड़ी चुनौती हैं। इसके लिए सिंश कितनी हैं, अगर हम गुणवता, मोनेटरिग और निगरानी गतिविधियों के लिए जो सिंश भारत सरकार देती हैं, वह कुल पैसे का तीन पूर्तिशत हैं। उसमें आपको मोनेटरिग भी करनी हैं, गुणवता भी देखनी हैं, निगरानी गतिविधियों को भी संचालित करना हैं, वया यह पर्याप्त होगी, इस पर भी हमें ईमानदारी के साथ विचार करना होगा। रहा सवाल प्लोराइड का, टी.डी.एस. का या लौंह तत्व का, जो भारतीय मानक हैं, वह प्लोराइड के लिए 0.05 हैं, जो टी.डी.एस. हैं, वह 2000 हैं, लौंह तत्व के लिए 0.3 हैं, लेकिन इन्तू, एच.ओ. कहता है कि नहीं, प्लोराइड के लिए 0.01 हैं और टी.डी.एस. के लिए वह कहता है कि 1200 हैं और लौंह तत्व के बारे में वह चुप हैं। ये सब बातें आंकड़ों की बाजीगरी हो सकती हैं, लेकिन मुझे लगता है कि इस सब के बावजूद भी हमको इस बात की विन्ता करनी पड़ेगी कि...(व्यवधान)

HON. DEPUTY SPEAKER: There are ten Members to speak from your Party.and only 35 minutes are allotted.

श्री पूडलाद सिंह पटेल**:** नहीं, मैं पार्टी के समय के साथ ही बोलूंगा_। आप मुझे बता दें_। ...(व्यवधान)

HON. DEPUTY SPEAKER: Each Member can speak for only three to five minutes. If you do not conclude, then I have to cut short the list.

श्री पृहलाद सिंह पटेल: आप मुझे बता दें कि कितना टाइम हैं। ...(व्यवधान)

श्री अर्जुन राम मेघवाल (बीकानेर): ये लॉजिकल बोल रहे हैं और सबजैवट पर बोल रहे हैं_। ...(व्यवधान)

श्री प्रहलाद सिंह पटेल : जिन अन्य प्रभावित जिलों की चर्चा की जा रही थी, प्रभावित जिलों में आर्रेनिक से प्रभावित जो जिले हैं, उनकी संख्या 37 है, उनके राज्य अलग हो सकते हैं। प्लोसाइड से जो जिले प्रभावित हैं, वे 175 जिले हैं। लौंह तत्व से प्रभावित 225 जिले हैं, जिनको उब्लू एच.ओ. भले ही न मानता हो, लेकिन हिन्दुस्तान की सरकार मानती है कि लौंह लवण अगर उसके भीतर हैं तो वह मानव जीवन के लिए दुस्वहाई है, उसको नुकसान करेगा। लवणता 121 जिलों में हैं, जहां पर बहुत बड़ी जनसंख्या है, नाइट्रेट 105 जिलों में हैं। उसकी तुलना में देश में प्रयोगशालाएं कितनी हैं। राज्य स्तर पर कुल 25 प्रयोगशालाएं हैं। जिला स्तर पर कुल 725 प्रयोगशालाएं हैं। ब्लॉक स्तर पर 537 प्रयोगशालाएं हैं। 82 प्रयोगशालाएं विलत प्रयोगशालाएं हैं। जम्मू-कश्मीर, ओडीशा, तेलंगाना, उत्तरस्वण्ड, अरुणावल प्रदेश, नागालैण्ड, वंडीगढ़, दिल्ती, लक्षद्वीप, पुड्डुचेरी, दमन एवं दीव, दादर एवं नगर हवेली में प्रदेश स्तर पर कोई भी प्रयोगशाला नहीं हैं। आर्रेनिक इत्यादि से प्रभावित जितने भी जिले हैं, वे इन राज्यों में आते हैं और वहां पर कोई प्रयोगशाला ही नहीं हैं। उसके बाद अगर हम चाहें कि हम बहुत आसानी से इसे रोकने में सफल हो जाएंगे, यह सरकार के सामने एक चुनौती हैं। उसके वहां पर कोई प्रयोगशाला है कि हमें एक-दूसरे पर आरोप-पूत्यारोप करने की जरूरत नहीं हैं, बल्कि इसका रास्ता खोजने की जरूरत हैं। सरकार ने वर्ष 2022 तक देश की 90 फिसती आबादी को पाइपलाइन से जलापूर्त देने और 80औं लोगों को जल कनेवशन देने का लक्ष्य रखा हैं। यह बड़ा लक्ष्य हैं। इस बात के लिए मैं सरकार को बधाई देना वाहता हूं। लेकिन, मुझे लगता है कि हम सब को उस मनःश्यित को बदलना पड़ेगा। वर्तमान में 51.5औं की गूमीण आबादी हैं, जो व्यक्तिगत और पारिवारिक कनेवशनों या घरों के निकट लगे ररैण्ड पोस्ट से पानी पीती हैं। यह करीब आधी आबादी है और आधी आबादी के लिए पानी का पृक्व करना हम सब की जिम्मेदारी हैं।

उपाध्यक्ष जी, मैं पर्यावरण विभाग की एक रिपोर्ट की तरफ आपका ध्यान दिलाना चाढूंगा। मैं बस तीन-चार मिनट के भीतर स्वच्छता की बात को समाप्त करूंगा। स्वच्छता का मामला भी पानी से जुड़ा हुआ हैं। अगर हम शौचालय बनाने का दावा करते हैं तो जितने भी पढ़ाड़ी राज्य हैं, जहां पहले गूँविटी से पानी आता था, वहां अब उस गूँविटी से पानी आना बंद हो गया है। वहां एक शौचालय बनाने की लागत 70-80 हजार रुपये हैं। वहां पानी नहीं है और शौचालय बनाने की लागत बढ़ गयी हैं। आज हमें दूसरा रास्ता, बायों टॉयलेट का खोजना पड़ेगा। सारे पढ़ाड़ी राज्य, चाहे वे नॉर्थ-ईस्ट के हों या फिर जम्मू-कश्मीर या किसी क्षेत्र के हों, अगर वहां पानी नहीं होगा तो वहां के शौचालय साफ नहीं रह सकते। इसिए मुझे लगता है कि यह एक बड़ी चुनौती है, जिसका हमें कोई-न-कोई रास्ता निकालना चाहिए। मैं अपनी तरफ से यह सुझाव देता हूं कि राज्य सरकारों को अपनी-अपनी समस्या पर विचार करके केन्द्र की राश्च के साथ समायोजन करके अपना एक स्वतंत्र तंत्र स्थापित करना चाहिए, वयोंकि उनकी अपनी समस्या को वे ही अच्छी तरह समझते हैं। मैं मानता हूं कि देश में एक समान नीति नहीं हो सकती हैं, न ही शौचालय के लिए और न ही पीने के पानी के लिए। मैं बुंदेलखण्ड से आता हूं। मैरे यहां इस महीने में मवेशी को पिताने के लिए पांच लीटर पानी भी नहीं हैं। फिर मैं भौचालय में पानी कैसे डालूंगा? यह चुनौती मेरे सामने हैं। इसिए मैं पूरी ईमानदारी के साथ कह सकता हूं कि इस पर जरूर विचार करना चाहिए। हम इसके बारे में बातें तो कर हैं। लेकिन, ऐसा न हो कि भौचालय बन जाएं और उनमें डालने को पानी न हो, हमारे यहां तो उनमें भूसे भरे जाते हैं, वयोंकि हमारे पास पानी नहीं होता हैं। मैंगे आंकड़े देशे हैं। उसमें निष्कृत शौचालयों की संख्या एक करोड़ 39 लाख हैं। वहां पर भौचालय हैं, लेकिन उनका कोई उपयोग नहीं करता है। भौचेता को करार उन्हें इसके लिए पैसे नहीं मिले। ऐसे लोगों की संख्या भी थोड़ी बहुत नहीं हैं। ऐसे लोगों की संख्या 88 लाख है। कुन मिलाकर ऐसे 11 करोड़ लोग हैं, जिनके पास भौचालय नहीं हैं।

उपाध्यक्ष महोदय, मैं पर्यावरण विभाग की एक रिपोर्ट पढ़ रहा था। यह हो सकता है कि मुझ से कई लोग सहमत न हों और उन्हें लगे कि मैं कोई दिक्यानूसी बात कर रहा हूं। हमारे भारत की आयुर्वेद की जो व्यवस्था है, उसमें लिखा है कि चिद मल मिट्टी के साथ मिलता है तो जल्दी निष्कूय होता है, राख के साथ और तेजी से निष्कूय होता हैं। लेकिन, अगर मल जल के साथ मिलेगा तो अगर वह एक किलोगूम भी होगा तो वह कम से कम दस लीटर को नुकसान पहुंचाएगा। वह दस लीटर पानी अगर 500 लीटर पानी में मिल जाएगा तो फिर वह पूरे 500 लीटर पानी को प्रदूषित करेगा। हमने किस तकनीक को स्वीकार किया है, यह मुझे नहीं पता। लेकिन, हमने जो बायो-टॉयलेट का कॉन्सेप्ट रखा है तो उसमें भी हम कोयले की रख डाल कर ही अपना सस्ता निकाल रहे हैं। यही तो भारतीय परमपरा कहती थी। हम खुने में भौव करने का विशेध जरूर करें, लेकिन मुझे लगता है कि हमें हमारी कोई अपनी सस्ती पद्धित को स्वीकार करना चाहिए, ताकि हम इतने पैसे में भी लोगों के सामने कोई रास्ता दे सकें।

उपाध्यक्ष महोदय, हमने अपनी तक्कीकों को कई बार बड़ी हीन भावना के साथ देखा है और भायद इसीतिए यह परिस्थित पैंदा हुई हैं। इसितए, मैं आपसे पूर्थना करना चाहता हूं कि इस चर्चा को राजनीतिक न होने दें। देश के सामने यह एक बड़ी चुनौती हैं। सरकार उसकी अगुवाई करने के तिए तैयार हैं। समय के भीतर हम उस तक्ष्य को प्राप्त करें, ऐसा मैं विश्वास करता हूं। मैं सदन से पूर्थना करता हूं कि आपके राज्यों की परिस्थितियां भिन्न-भिन्न होंगी, तेकिन आप जिस आधार पर अपनी समस्या का समाधान खोज सकते हैं, उसे सदन के सामने रखना चाहिए और सरकार को उसका समर्थन करना चाहिए।

SHRI V. ELUMALAI (ARANI): Hon. Deputy-Speaker, Sir, I am happy to speak on the Demands for Grants pertaining to the Ministry of Drinking Water and Sanitation on behalf of the AIADMK Party headed by Makkalin Muthalvar Puratchi Thalaivi Amma.

I am happy because I have got an opportunity to speak on this Demand which gives thrust to "Swachh Bharat Mission" (Gramin). Under this Mission, Tamil Nadu has identified 1,10,000 BPL beneficiaries and one lakh APL beneficiaries apart from 1,482 schools which will get toilets and also the construction of 35 sanitary complexes in the financial year 2014-15. We witness physical progress in the execution.

I am also not happy because I have to express my disappointment that the Budgetary allocation for Drinking Water and Sanitation has been drastically reduced this year. In the last year's Budget, Rs.15,260 crore was earmarked, but in the Revised Budget Estimate, it came down to Rs.12,100 crore and it was further reduced to Rs.11,934 crore, actual. When we are all worrying about it, this year's allocation has come as a rude shock because the total allocation has come down to Rs.6,243.87 crore. The Centre has washed its hand off from about 89 Centrally-Sponsored Schemes. In some cases, the 25:75 ratio between the States and the Centre has been changed without prior notice to 60:40. Even this 40 per cent form the Centre will be withdrawn over the years leaving them entirely with the State Governments. The reason given by the Centre was that 10 per cent of increase has been provided to the States by the Fourteenth Finance Commission from the shareable revenue of the Centre. Many economists point out that this overnight change may affect the interests of all the States. The new formula of sharing the Centre's revenue based on the size and population of the State and also the enumerated figures of the BPL people is not satisfying. This has been already pointed out by our dynamic

leader Puratchi Thalaivi Amma.

When we are yet to complete the National Rural Drinking Water Programme, a component of the 'Bharat Nirman' with an objective of ensuring safe and adequate drinking water supply to all rural areas and households, we are focusing attention on 'Swachh Bharat Mission.' All the 607 districts in 31 States and Union Territories are yet to get the start-up funds under the earlier 'Nirmal Bharat Abhiyan.' When that being the case, the Centre, without any forewarning, has thrown the major burdens on the States. I urge upon the Centre with a parched throat that the basic drinking water programme must be fully funded by the States. This is necessary because we have failed our rural masses in all these 68 years after Independence.

When drinking water itself is a problem in 85 per cent of the rural areas, the sanitation programme throws a big challenge to the Panchayati Raj Institutions. The 'Swachh Bharat Mission' calls for a mass awareness campaign with capacity building programme. Though not directly linked with the Ministry of Drinking Water and Sanitation, yet I must point out that the Ministry of Panchayat Raj is facing a huge cut of funds in this year's Budget from Rs.1761 crore to a mere Rs.64 crore. This will greatly affect the ongoing projects. Hence, I urge upon all the Ministries involved in handling and providing water must go in for a co-ordinated mission to provide water to the needy millions.

The drastic reduction in allocation of funds to the Ministries associated with water scarcity areas, especially the rural areas, must be revised. It calls for a revisit because it covers 76 per cent of our population. More than 22.10 per cent of the rural population have their drinking water sources at the distance of more than 500 metres from their homes. Right from the beginning of the Five Year Plan, more than Rs.1,73,950 crore have been invested in the drinking water supply sector both by the Centre and the States.

Now at this stage if the Centre abdicates its responsibilities towards drinking water facilities it may end up at the great disappointment to the common man. So, I urge upon the Centre to read clearly the writing on the wall. The deliverables, particularly the essentials among them must be delivered at any cost. Drinking water is part of food, the basic need of the humans. So, I urge upon the Centre not to shirk upon its responsibility towards a national mission of providing drinking water.

While providing a Central share of about Rs. 1 lakh crore towards an estimated fund requirement of Rs. 1,34,386 crore the centre seeks to enlist corporates under Corporate Social Responsibility and mobilise additional funds through cess of two per cent on services. I am afraid how the Mission will be accomplished when there is lack of clarity on mobilising funds and inadequate funds.

Time and again we have been pointing out that our State Tamil Nadu is water deficient state. It has very little surface water with fast depleting ground water resources. There is no scope to increase the existing supply or to create new sources through conventional methods. Hence, Tamil Nadu next only to Punjab would like to go in for desalination plant in a big way. Chennai City alone has a projected demand of 1584 MLD of water by 2017. The present supply is only 831 MLD. So there is an imperative need to go for major desalination plants to convert see water into drinking water. Though there are two desalination plants with 100 MLD capacity each, the huge demand-supply mismatch is alarming. That is why the Government of Tamil Nadu guided by our hon. *Puratchi Thalaivi Amma* has proposed Nemmeli 150 MLD desalination plant at a cost of Rs. 1,271 crore and Perur desalination plant with 400 MLD capacity at a cost of Rs. 4,070 crore, and 100 MLD capacity desalination plant both at Ramanathapuram and Tuticorin at a cost of Rs. 1,500 crore. The detailed project reports have been already submitted to the Centre and we expect the Centre to meet at least 50 per centof the cost involved in these proposed projects.

When major river systems have got surplus water, inter-linking of rivers will help to transfer much needed water to deficit areas. In order to benefit the southern States, the National Water Development Agency proposed this. Unfortunately, Mahanadi-Godhavari link has not been taken up because of non-cooperation and opposition from the States concerned. It would have been better that surplus from those river systems were transferred to River Cauvery. Unfortunately, the concerns from Kerala, Odisha and Karnataka are yet to come. Even intra-basin transfer must not be at the cost of tail end States like Tamil Nadu. That is why, we are asking for reconsidering the move of Karnataka to go in for Mekedatu Reservoir Project which they intend to take up. We hope the newly constituted Task Force on inter-linking of rivers will look into it. ...(Interruptions) Tamil Nadu wants drinking water. ...(Interruptions) Not only the need for drinking water but also the requirement of water for other personal needs like cooking, bathing and farming must also be taken care of.

Hence, linking of even small rivers across the borders of States must be taken up. For instance, National Water Development Agency decided to recommend the linking of Acchankovil-Pampai-Vaiparu as part of avoiding wasteful flow of westerly direction rivers. As early as in 1978, these recommendations came forth. But even after so many years, we have not translated them into action. If we delay any further, apart from cost overrun, we will run into more trouble even to acquire land for the needed infrastructure meant for such schemes. Here, I would like to point out at the *Swachh Bharat* Mission which lays stress on sanitation for which water sources are a must. I urge upon the Centre to evolve a coordination mechanism.

Sir, last but not least, I would like to impress upon the need to increase the ground water potential in the country. All over the country, the water sources are fast depleting. Hence, we must go in for rain water harvesting in a big way. This was done at a massive scale in Tamil Nadu ably guided by our beloved leader, *Makkalin Mudalvar Puratchi Thalaivi Amma*. This successful scheme yielded the best results by improving the ground water table in a significant way. I urge upon the Centre to give incentive to such pioneering States like Tamil Nadu for taking up such mission with a vision. Even our Prime Minister appreciated our leader *Amma* for the success the Government of Tamil Nadu could get in rain water harvesting. The Centre may evolve a plan to introduce this scheme all over the country to augment drinking water potential to begin with.

With these words, I conclude. Thank you.

HON. DEPUTY SPEAKER: Hon. Members, those who want to lay their written speeches are allowed to lay them on the Table. Sometimes Members may not get sufficient time to make all their points. So, if they want, they can lay their prepared speeches on the Table of the House.

PROF. SAUGATA ROY (DUM DUM): Mr. Deputy Speaker, Sir, I rise to speak on the Demands for Grants of the Ministry of Drinking Water and Sanitation. I have given my Cut Motion also to the Demands. But what will I speak on the Demands? I have full sympathy for the Minister. Please look at the way his Ministry has suffered Budget cuts. The actual allocation for this Ministry in 2013-14 was Rs. 11,941 crore, in 2014-15 it was Rs. 12,107 crore and this year it is Rs. 6,243 crore. The Government which speaks of supplying drinking water and a clean India has halved the Budget of this most crucial Ministry of Drinking Water and Sanitation. I strongly criticize this. You may have seen the Report of the Standing Committee. The Standing Committee has decried this cut in the Budget of the Ministry and has said that the Government should still consider increasing the Budget of this very vital Ministry.

15.29 hrs (Shri Hukmdeo Narayan Yadav in the Chair)

Sir, it is most unfortunate that 67 years after Independence, still only 40 per cent of the country has piped water supply as per 2011 Census and water supply has many problems. One is the supply of water and the second is the quality of water supplied. There are various problems associated with different States. There are States like Rajasthan which is largely arid where people have to carry water from miles away to a State like Maharashtra where people collect water from percolation tanks to a State like West Bengal which has got surplus water. Maybe nature balances this. We have surplus surface water in West Bengal. But in our State, nine districts are affected by arsenic and fluoride content in water, mainly arsenic. Arsenic belt has extended from West Bengal to Bangladesh and a part of Assam. You know, if you drink arsenic contaminated water, then you develop blisters on your body. This may turn into skin cancer. We have still not been able to provide arsenic free water to the State.

What is the way to improve the water quality? The main way is to supply surface water and reduce dependence on ground water. All projects for supplying surface water are very capital intensive. So far, the Centre has been funding the schemes for supplying surface water in arsenic affected districts. But, with this cut in the Budget – minimum Rs. 300 crore is necessary for a big project – they will not be possible any more. The Government is pushing our people towards suffering from arsenicosis. You may say, the Government has only one explanation; we have to increase the devolution to the States from 32 per cent to 42 per cent. That does not mean that you cut money on water supply and sanitation. It does not mean that you cut money on NREGA. It does not mean that you cut money on the schemes which affect the rural people. So, I would urge, especially for my State, in all the areas affected by arsenic and fluoride poisoning, people must be supplied piped water through large surface water schemes.

The other thing is, this Ministry is not still fully ready. It was set up only in 2011. Now, all over the world, research is going on whether we can take ground water and free it from arsenic. There have been many projects in which arsenic-affected water is passed through a chemical which takes out the arsenic. There is serious research and investment in research to find out the ways since you cannot give everybody piped water. That sort of research is not happening in our country. I demand the setting up of a National Water Quality Laboratory in the arsenic affected State of West Bengal. The earlier Government had promised such a scheme as to how to mitigate arsenic poisoning. That is not happening.

There are also other processes of producing pure water. Our friend from Tamil Nadu has spoken of desalination. In Saudi Arabia, they are using nuclear energy for desalinating sea water. We must find out what is the way which is possible by which we can produce pure water from sea water. Large portions of Tamil Nadu are arid especially if we go north of Madras, the North Arcot and all these districts. Where will they get ground water? There is already a plant in Tamil Nadu where they are producing drinking water by reverse osmoses process. When Mr. Chidambaram was the Finance Minister, he had sanctioned that. Another one has come in Chennai itself. $\hat{a} \in \cite{A}$ (Interruptions) I am no admirer of Chidambaram. I am just mentioning a historical fact. ...(Interruptions)

Sir, the other thing that is to be considered is how we can produce pure water in this country. Ultimately, we have to shift from ground water and go into surface water. We have to purify it by any means including sea water. The Ministry has not formulated any scheme for going into it in a big way. Even today, Sir, villagers in our country drink water from the ponds. Practically they are drinking poison. We are forcing people to drink poisoned water even after 67 years of Independence. We should seriously think of it. I do not understand it. I have full sympathy with the helpless Minister. He finds his hands tied and his budget halved. What will he do with this budget? The way they have cut the Budget, it is a matter of shame. They have cut money like anything in this country for drinking water. Only Rs. 2200 crore has been allocated for drinking water. There is a cut of around Rs. 9000 crore. So, what will he do?

We have to think about the technology that is available through which we can have clean toilets. I had suggested bio-toilets. There are many varieties of toilets that DRDO designed. डीआरडीओ ने टाएलेट डिजाइन किया जो सियाचीन ग्लेशियर में यूज़ किया जाएगा। मेरा कहना है कि क्यों नहीं डीआरडीओ का मॉडल सारे देश में अपनाया जा सकता? आप 4000 रुपए देंगे जबकि एक बायो टाएलेट बनाने में कम से कम 20,000- 25,000 रुपए लगते हैं। आप कुछ इंतजाम कीजिए। मैं चौधरी बीरेन्द्र सिंह जी से कहना चाहता हूं आप जाट नेता के परिवार से हैं, किसानों के लीडर हैं, जाटों के लीडर हैं। सर छोटू राम बहुत बड़े नेता थे, आप कुछ करके दिखाइए, सर छोटू राम जैसा साहस दिखाइए और इस मिनिस्ट्री के

लिए और बजट लाइए। आप केवल इसी बात पर जोर दे रहे हैं कि लैंड बिल लाएंगे और बडे लोगों को जमीन दे देंगे। यह आपका काम नहीं हैं। लोगों को स्वच्छ पानी दीजिए, स्वच्छ भारत दीजिए।

मैं इन्हीं शब्दों के साथ अपनी बात समाप्त करता हं और इसका विरोध करता हं।

*SHRI NISHIKANT DUBEY (GODDA): The Prime Minister, Shri Narendra Modi exhorted people to fulfill Mahatma Gandhi's version of Clean India. Launching the Swachh Bharat Abhiyan at Rajpath in New Delhi, The Prime Minister paid Homage to two great sons of Mother India, Mahatma Gandhi and former Prime Minister Lal Bahadur Shastri, on their birth anniversary. He recalled how the nation's farmers had responded to Shri Shastri's call of "Jai Jawan, Jai Kisan", and made India self-sufficient in food security. He said that out of Gandhiji's two dreams - Quit India, and Clean India, the people had helped to ensure that the first became a reality. However, the second dream - Clean India - still remained unfulfilled. The Prime Minister said it was our social responsibility as citizens of India to help fulfill Gandhiji's vision of Clean India, by his 150th birth anniversary in 2019. The Prime Minister, Shri Narendra Modi exhorted people to fulfill Mahatma Gandhi's vision of Clean India. Launching the Swachh Bharat Abhiyaan at Rajpath in New Delhi, the Prime Minister paid homage to two great sons of Mother India, Mahatma Gandhi's vision of Clean India. Launching the Swachh Bharat Abhiyaan at Rajpath in New Delhi, the Prime Minister paid homage to two great sons of Mother India, Mahatma Gandhi and former Prime Minister Lal Bahadur Shastri, on their birth anniversary.

With a landmass of 3.29 million square kilometres and a population of just over a billion, India is a mosaic at pluralistic diversity. Endowed with enormous natural resources, it also has the second largest pool of technical and scientific personnel in the world. The Indian economy has grown steadily, and economic liberalisation has unleashed the vast potential of the private sector, which today accounts for nearly 75 per cent of GDP. Human development has improved significantly, by nearly 26 per cent in the '80s and by another 24 per cent during the '90s. However, significant HDI disparities exist between various states and between rural and urban India.

In the five decades since independence, India has witnessed phenomenal development of water resources and self sufficiency in food grains, rapid expansion in the urban, energy and industrial sectors, and drinking water infrastructure for about 85 per cent of India's urban and rural population. However, this achievement has been at the cost of ground water depletion, water logging, water quality degradation and pollution and increasing salinity levels affecting large areas. Sectoral demands for water are growing rapidly in line with urbanisation (estimates suggest that by 2025, more than 50 per cent of the country's population will live in cities and town), population increases, rising incomes and industrial growth, and urban India is fast emerging as centres of demand growth. As a result, per capita water availability has been falling. Water supply and sanitation were added to the national agenda during the first five-year planning period (1951-1956), and increasing investments have been made in subsequent plans. A new National Water Policy was adopted in 2002, according primacy to drinking water, as in the earlier policy. Some states such as Karnataka, Madhya Pradesh, Orissa, Rajasthan and Tamil Nadu have already drafted state policies based on the new national policy. The primary responsibility for providing drinking water and sanitation facilities in the country rests with the State Governments, and, more specifically, the local bodies in the urban areas. The Centre allocates funds and also ensures that funds are provided in State budgets, and progressively larger allocations have been made for water supply and sanitation in the various Five Year Plans. National policy guiding India's approach to water supply and sanitation in Eighth, Ninth and now the Tenth Plan broadly follow the quiding principles of the New Delhi declaration, adopted by the United Nations General Assembly in December 1990. While the nodal agencies for rural and urban water supply and sanitation are the Rajiv Gandhi National Drinking Water Mission and the Minister of Urban Development and Poverty Alleviation respectively, a variety of other institutions play direct and indirect roles. These include various ministries and departments, financial institutions, external support agencies, NGOs, and the private sector.

The agriculture sector accounts for between 90 to 95 per cent of surface and ground water in India, while industry and the domestic sector account for the remaining. Wide regional disparities in water availability also exist. Between 69 to 74 per cent of India's rural population take their drinking water from protected sources, leaving an unserved population of 26 to 31 per cent. Between 91 to 93 per cent of India's urban population take their drinking water from protected sources, leaving an unserved population of between seven to nine per cent. Water quality problems include Fluoride (66 million people across 17 states are estimated to be at risk), excess Arsenic in ground water (nearly 13.8 million people in 75 blocks are reported at risk), varying iron levels, presence of nitrates and heavy metals, bacteriological contamination and salinity.

Analysis of sanitation coverage data from various sources shows that despite the acceleration of coverage under the Eighth Plan, only between 18 to 19 per cent of all urban rural households have a toilet. However, there has been increase in coverage, from around 10 per cent in 1990. At the same time, between 75 to 81 per cent of all urban 9 households in India have toilets, an increase from the 1990 figures of around 64 per cent. As in the case of water supply, disparities across states exist. On the urban front, while access to household toilets in urban India is relatively high, sanitation beyond home toilets is a different story. Out of 300 Class-1 cities, about 70 have partial sewerage systems and sewage treatment facilities. Of the waste water generated in the metropolitan cities, barely 30 per cent is treated before disposal. Thus, untreated water finds its way into water systems such as rivers, lakes, ground water and coastal waters, causing serious water pollution. There has also been a significant increase in MSW generation in India in the last few decades. This is largely because of rapid population growth and economic development in the country, and solid waste management has become a major environmental issue in India. At the same time, several important measures are being taken to deal with the above issues. On the water resources management front, the National Water Policy, 2002 recognises the need for well-developed information systems at the national and state levels, places strong emphasis on non-conventional methods for utilization such as inter-basin transfers, artificial recharge, desalination of brackish or sea water, as well as traditional water conservation practices such as rainwater harvesting, etc to increase utilisable water resources. It also advocates watershed management through extensive soil conservation, catchment area treatment, preservation of forests and increasing forest cover and the construction of check dams.

The policy also recognises the potential need to reorganise and reorient institutional arrangements for the sector and emphasises the need to maintain existing infrastructure. Under the NRAP, certain stretches of major rivers with high or intermediate levels of pollution have been identified by the Central Pollution Control Board, and action is underway to reduce the pollution load. Many other similar measures are underway. In line with the 73rd Constitutional Amendment and increasing recognition that centralised, government controlled, and supply driven approaches need to be changed to more decentralised, people centric and demand responsive approaches has led to the revamping of the ARWSP, and the inception of the Sector Reforms programme. This major paradigm shift in thinking and policy, launched in 1999, incorporates the principles of (a) adoption of demand responsive approaches based on empowerment, to ensure full participation in decision making, control and management by communities, (b) shifting the role of governments from direct service delivery to that of planning, policy formulation, monitoring and evaluation, and partial financial support, and (c) partial capital cost sharing, in either cash or kind or both, and 100 per cent responsibility of O & M by users. Sector Reforms are currently being undertaken in 67 districts across the country, and is likely to increase to 75 soon. Likewise, keeping in view the relatively poor sanitation coverage and the past experiences of the central government, the RCRSP that came into being from 1st April 1999 advocates shift from a high subsidy to a low subsidy regime, advocates in greater household involvement and demand responsiveness, provides for the promotion of a range of toilet options to promote increased affordability, has strong emphasis on IEC and social marketing, provides for stronger back up systems such as trained masons and building materials through rural sanitary marts and production centres and includes a thrust on school sanitation as an entry point for encouraging wider acceptance of sanitation by rural masses. The TSC also provides assistance for construction of individual household toilets, sanitary complexes for women, school sanitation, construction of drains and garbage pits and alternative delivery systems such as rural sanitary marts. The TSC is being carried out in 29 states/UTs.

In addition, recognising that water and sanitation in schools are critical to the formation of proper attitudes and habits for hygiene, sanitation and safe water use and that schools are powerful channels for communicating hygiene messages to households and communities, school sanitation programmes are being given high priority in the Tenth Plan. Likewise, important measures are being undertaken to enhance HRD, to mitigate water quality problems, and to raise awareness levels and improve hygiene behavior. The currently on-going reform processes in the RWSS sector are important policy steps in the right direction. These should be sustained, and where necessary, augmented by more reform measures. It is also important to continue to build the capacities of states to better appreciate and better implement the reform programmes and the devolution of powers, including financial to PRIs in line with the 73rd Constitutional Amendment. While the importance of and need for intersectoral collaboration has already been stressed upon in earlier sections, it is important to reiterate the need for RWSS agencies to operate hand-in-hand with their health and education counterparts to jointly monitor indicators of RWSS, health, education, poverty, and equity in order to make significant headway in the respective sectors. With the new policy agendas in these sectors, such intersectoral collaboration is now possible, more than ever before. Terminology such as NC, PC and FC need to be re-examined and redefined to take into account the issues discussed in earlier sections as also the rapid demographics changes that we are witnessing. Use of other 'norms' such as poverty line' also needs to be seriously re-examined. These are more often than not rather flawed, one sided, and do not reflect reality. There needs to be a rethinking of poverty norms based on access to and control of resources. The high degrees of systemic and non-economic inequities that exist in India present a problem to widespread and sharing of benefits from many changes that the current approaches may bring. Careful consideration and incorporating these concerns into planning must be done to ensure equitous distribution of benefits. Considering the increasing importance of water quality, there is a need to invest in modernising the network of government water testing laboratories at all levels and by providing additional support in terms of training and capacity building in order to establish an effective water quality surveillance network.

Along with the reforms agenda, it is important to start developing and using frameworks for minimum standards and benchmarking for all levels of RWSS work. As in the case of RWSS, the UWSS sector has begun to take important measures towards sectoral reforms. These need to strengthened and sustained so that ULBs become efficient and viable entities and in turn are able to offer better levels of services. In addition to the transfer of powers to ULBs under the 74th Constitutional Amendment, there is a need to undertake substantial training of personnel to implement and sustain reform agendas. There is an urgent need for comprehensive, reliable, cross-sectoral, continually updated system for collection and analysis of water supply and sanitation metadata, including on financial information.

The twelfth Plan document identifies the key issues facing the sector. The main ones are deteriorating source sustainability resulting from over-extraction of ground water in large part due to irrigation demand for agriculture, water quality problems including arsenic and fluoride contamination and bacteriological contamination due to lack of sanitation which kills hundreds of children every day from diarrhea, and poor operation and maintenance including neglect of replacement and expansion resulting in rapid deterioration in the quality of water services. The other major challenges are related to inter-sector coordination, continuous professional support to GPs/ communities and emerging climate change challenge.

One of the most critical challenges that face rural villages is to secure an adequate source of water in terms of quantity and quality. Since 1947, with increasing growth of the population the per capita water availability has fallen from over 5,000 m3/year to about 1,700 m3/year. This is due to massive over-exploitation of ground water mostly to meet irrigation demand and increasing scarcity in drinking water during summer months. The status of ground water development is more than 100% in the States of Delhi, Haryana, Punjab and Rajasthan. More than 15% of the total blocks in the States of Andhra Pradesh, Delhi, Gujarat, Haryana, Karnataka, Punjab, Rajasthan and Tamil Nadu are over-exploited or critical in terms of ground water development. Due to deeper drilling of aquifers, drinking water sources are increasingly becoming contaminated with natural contaminants like fluoride, arsenic and salinity.

In terms of water resources regulation, critical issues facing the sector concern inter-sectoral distribution, bulk water tariffs and water resource management. In particular, ensuring that drinking water receives priority especially during scarcity and drought is a challenge because irrigation demand dominates water demand. The current distribution of water resources in the country is about 86% for agriculture, 6 percent for industries and 8 percent for domestic uses. With increasing industrialization the share of industry is set to rise. The comparable share of domestic water use will also rise with increasing urbanization and demands of rural households for urban levels of amenities and services.

There is lack of a holistic approach to water resources management with communities taking the lead in preparing their own water balance to ensure that they manage their available surface water, ground water and rain water resources and competing demands for drinking water, irrigation and industry. The Planning Commission in its Mid-Term Appraisal of the 12th Plan progress and the 14th Finance Commission Report recommend

establishment of independent water resources regulatory bodies at state level. The 14th Finance Commission has earmarked a condition grant to states for this purpose.

As indicated earlier, as of 1/4/2014 about 9% of habitations remain that face water quality issues due to chemical contamination. Out of the 1,44,064 remaining quality-affected habitations, arsenic contamination is reported in 6,548 habitations of 8 States, fluoride contamination in 26,131 habitations of 19 States, salinity, both in inland and coastal areas, in 28,398 habitations of 15 States, iron contamination in 79,955 habitations of 21 States and nitrate contamination is reported in 3,032 habitations of 12 States. These contaminations are either natural or associated with overexploitation of ground water.

Many more sources report bacteriological contamination, especially during rainy season due to poor sanitation, poor O&M and hygiene leading to water borne diseases impacting on maternal and child morbidity and mortality. The main issues in dealing with water quality are related to: weak legislation and enforcement of water quality standards and testing protocols, exploitation of sources contaminated due to deteriorating ground water levels, poor Operation & Maintenance, weak provider accountability with respect to quality of water provided and lack of awareness amongst rural citizens about the importance of safe water and poor environmental and domestic hygiene.

Another major challenge is to move from a project mode which focuses on creating infrastructure, to a programme mode which focuses on providing, improving and sustaining high standards of drinking water supply services. Decentralization puts planning, implementation, operation and maintenance in the hands of beneficiaries. This creates ownership and commitment to action. It has been the goal of successive rural water reform programmes in India since 1999. The Sector Reform Programme (1999-2002) and Swajaldhara (2002-2008) have promoted a bottom up, "demand responsive" community based approach that has now been mainstreamed in the National Rural Drinking Water Programme (2009).

The PHEDs have been concerned with physical progress and financial disbursement, not longer term sustainability. There has been poor interaction with communities to involve them in planning, implementation and managing their own schemes. As a result, the dominant approach to service delivery has remained supply driven and characterized by large investments in schemes and works, followed by deterioration of the infrastructure and long periods with low levels of service while communities wait for the government to rebuild the schemes.

It is clear that local governments and communities cannot succeed on their own. They need to be given clear-cut roles and responsibilities. These include Panchayat Raj institutions, line departments, training institutions, and the local private sector and NGOs. Before the NRDWP Support fund was created there was no provision for regular funding of Support activities under the main programme. It is now possible to take up capacity building programmes on redefining roles and responsibilities using these funds.

Government of India has established many flagship development programmes to improve rural health and livelihoods and provide sustainable infrastructure. These include MNREGS, Watershed Development Programmes, BRGF, NRHM, ICDS, TCS, SSA and NRLM. However, there are multiple institutions involved, varying 'rules of the game' and replication of projects which overwhelm village communities. There is an urgent need for convergence towards common objectives.

The rural water sector has suffered so far from a lack of continuous institutionalized support and a programme for strengthening professional capacity. By focusing on a project mode of delivery, capacity building in rural water has been directed at infrastructure planning and implementation. State Governments have generally adopted a top down approach to identify 'shelves' of schemes and works for financing, based loosely on priorities for uncovered habitations and quality affected areas. But while many GPs and VWSCs have had facilities handed over to them, they have mostly lacked the financial and technical skills to independently manage and operate their new sources and systems. In addition, they have lacked the knowledge and experience to contract these skills. More recently, progress is being made through the establishment of Water and Sanitation Support Organisations, District Water and Sanitation Missions and Block Resource Centres.

Perhaps the most important lesson over the past twenty years of rural water supply is that local government and communities should not be abandoned once project infrastructure has been built. They need continuous support including training, technical support, access to professional services and financing to supplement their own resources.

The 2009 Conference of the Parties to the United Nations Framework Convention on Climate Change meeting in Copenhagen, and the latest Intergovernmental Panel on Climate Change (IPCC) Report (2007), has confirmed the consensus amongst scientists and policy makers that human-induced global climate change is now occurring. The Copenhagen meeting also confirmed the need for action to mitigate and adapt to climate change. India has recently signed the Copenhagen accord, agreeing to work with other nations to address the issues and threats posed by climate change. The major threats from climate change are rising temperatures, increased droughts, increased flooding, long-term wastage of the region's snow and ice stores, saline intrusion from rising sea levels, and a more variable monsoon with unpredictable intermittent breaks in the monsoon.

Among all the problems faced by the entire country, one of the key issues is the lack of adequate drinking water in this country. I represent the Santhal Parganas region of Jharkhand, which is an extremely backward and Naxalism affected region of this country, and among all the problems that the tribals and backward people of the region face, the lack of proper drinking water is a HUGE issue. The truth is that after every one year of rainfall in the region, two years of drought follow! There is very little infrastructure for potable drinking water and the constant lack of proper programs and implementation has meant that this problem has only deepened. It is not only an issue of the 15 million populations of the six districts of the Santhal Parganas - but also the 50 million pilgrims that visit the extremely revered Dwadash Jyotirling and Shaktipeeth at Deogarh every year. It is these 65 million people who face huge problem of drinking water in the region.

May I thus request you to undertake an urgent review of this issue. As part of this exercise, you may also seek details from the Jharkhand State Government of Rs 14,000 crore GANGA GRID in the Santhal Parganas region, which involves sourcing Ganga water from Sahebganj and supplying it to the region, an exercise that ends this problem in the region. Among rural areas of bigger states, Uttar Pradesh had the highest (97.1 percent) and Jharkhand, the lowest (70.3 percent) proportion of households having sufficient drinking water. Similarly among urban areas of bigger states, Uttar Pradesh had the highest (96.6 percent) and Madhya Pradesh, the lowest (76.2 percent) proportion of households having sufficient drinking water.

During 2012 a person in rural India who had to go outside the premises for fetching drinking water had to spend, on an average, 20 minutes in a day

for this purpose. Similarly at all India level a typical urban household member, on an average, took 15 minutes to fetch drinking water from outside the premises. Among the bigger states, if one considers rural areas only, Jharkhand was the State with the highest (40 minutes) and Assam, the lowest (10 minutes) average time a person spent in fetching drinking water. Similarly among urban areas of bigger states, Jharkhand exhibited the highest (40 minutes) and Delhi, the lowest (6 minutes) average whose members had to go outside the premises to fetch drinking water not only required to travel a little bit (and spend time) to reach the respective source of drinking water and return from it but also had to wait for some time in a queue before they got the opportunity of collecting drinking water from the source. Therefore for a typical household, the average waiting time (in minutes) in a day spent by its members at the principal source of drinking water can be thought of as an important indicator associated with drinking water facilities.

In collecting information on bathroom facilities available to the members of the household, two categories of bathroom facilities were distinguished for the households that had bathroom facilities, viz., attached bathroom detached bathroom. A bathing place which does not satisfy the criteria distinguishing a room was not considered as a bathroom. If the dwelling unit had one or more bathrooms attached to the dwelling unit (i.e., with direct access from its rooms, veranda or corridor), it was considered to have an attached bathroom. On the other hand, if the households had a bathroom within the premises but not attached to the dwelling units, they were considered to have a detached bathroom.

One of the important indicators is the availability/non-availability of bathroom facility. Various data shows the number per 1000 households without any bathroom facility during 2012. The table shows that 62.3 percent and 16.7 percent of households in rural India and urban India respectively did not have any bathroom facility. Among rural areas of bigger states, Jharkhand had the highest (89.4 percent) and Kerala, the lowest (9.7 percent) proportion of households without any bathroom. This situation is relatively better in urban areas. Among all bigger states in urban areas, Bihar had the highest (39.0 percent) and Uttarakhand, the lowest (2.4 percent) proportion of households without any bathroom.

Participatory Integrated Water Resource Management at village, district and State levels including Conjunctive Use of rainwater, groundwater and surface water and provision of Bulk Water Supply as needed. Water security planning and implementation by ensuring cost-effective, optimal scheme design to reduce O&M requirements is required. Water Source Sustainability measures including Sustainability Plans implemented at block, watershed and village level including Water Harvesting and Groundwater Recharge measures need to be adopted.

Source Protection with Water Safety Plan be implemented at village level to prevent contamination before it happens. Monitoring, Surveillance and Testing through Water Quality Testing including field test kits and district and sub-divisional water quality testing laboratories be established. Treatment of water from contaminated sources with cost-effective, appropriate technologies, safe distribution and household hygiene be explored. Legal, Institutional and Regulatory measures be adopted to make water quality standards mandatory and enforceable in a phased manner.

Operation and Maintenance measures implemented at village level to ensure skills and finance for operation and maintenance, replacement, expansion and modernisation. Incentivise States to take measures for decentralising functions, funds, functionaries using a Management Devolution Index. Focus on metering, bulk and individual, to reduce unaccounted for Water and Service agreements for handpump mechanics and piped water supply operators.

Institutional Roles and Responsibilities to support water security Planning and implementation (source sustainability, water quality and O&M). Convergence of different development programmes. Result Based Financing of drinking water security plans and Oversight and Regulation including value for money and monitoring of progress and performance. Further training to capacitate new roles and responsibilities and technical support is needed. Housing is a basic requirement of human well-being. Along with the requirement of shelter, other facilities in the micro environment of housing such as type of dwelling unit, drinking water, sanitation, hygiene, etc. form vital components of overall quality of life of the population. The objective of the survey on "Drinking water, Sanitation, Hygiene and Housing condition' was to collect information on the different aspects of living conditions necessary for decent and healthy living of the household members and develop suitable indicators.

•्श्री दहन मिश्रा (श्रावस्ती)ः देश के प्राकृतिक संसाधनों पर लगातार गहराते संकट को मुख्य रूप से तीन हिस्सों जल, जंगल और जमीन में बांटकर देखा जाता हैं। इनमें जीवन के लिए अति ही आवश्यक जल पर आया संकट सर्वविदित हैं। कहा तो यहां तक जाता हैं कि दुनिया में अगता विश्वयुद्ध जल को लेकर ही होगां। इसकी बानगी देश के अलग-अलग हिस्सों में हम जब-तब देखते भी रहते हैं। कहीं जल को लेकर हाह्यकार मचता है तो कहीं जल लेने की लड़ाई में हत्याएं तक हो जाती हैं। लेकिन इन सबके बावजूद देश में जल को लेकर पर्याप्त जागरूकता नहीं देखी जा रही हैं। ऐसे में जल के प्रति हमारी उदासीनता इस संकट को भयावह बनाने में ही योगदान कर रही हैं। उन्टे कई हलकों में जल पर कब्जे को लेकर सतत् चेतना के स्तर पर प्रयास होते रहते हैं।

व्यावसायीकरण के दौर में बुरी नजर इस प्राकृतिक संसाधन पर भी हैं। शहरी इलाकों में इसका व्यवसाय शुरू हो चुका हैं। निहयों पर कब्जे के प्रयास पूरे मनोयोग से व्यावसायिक प्रतिष्ठानों द्वारा चल रहे हैं। जल पर अधिकाधिक कब्जे की होड़ का ही परिणाम हैं कि संसाधन लोगों की पहुंच से दूर होता जा रहा हैं। शुद्ध पेयजल शायद ही आम लोगों के लिए बचा हैं। उस पर भूमि के अंदर के गिरते जलस्तर और उसमें जहरीते तत्वों के सिम्मशूण से हो रहा प्रदूषण रही-सही कसर को भी पूरा कर रहा हैं।

वर्तमान में देश में भूजल स्तर की स्थिति बहुत ही भयावह हो चुकी हैं। कहीं इसमें भारी गिरावट हैं तो कई राज्यों में इसमें आरोंनिक और प्लोराइड जैसे खतरनाक तत्वों की मात्रा बढ़ती जा रही हैं। केन्द्रीय भूमि जल बोर्ड और अन्य संगठनों की रिपोर्टों के अनुसार, उत्तर भारत में बिहार, उत्तर पूदेश, असम, पश्चिम बंगात जैसे भूमि जल से पूर्ण इलाकों में इसमें काफी गिरावट देखी जा रही हैं। उधर पंजाब, हिस्याणा को देखें तो हिस्त कूंति के समय से ही अत्याधुनिक तरीके से की गई खेती में उपज बढ़ाने के लिए काफी मात्रा में शिंचाई वाली किरमों का चलन हुआ। इसमें बड़ी मात्रा में बोरबैल द्वारा गहराई से पानी से दोहन हुआ। इसका परिणाम है कि इन राज्यों में भूजल का स्तर काफी नीचे चला गया है या कई स्थानों पर खत्म ही हो गया है। दक्षिण की चहानी जमीन के अंदर तो जल उपलब्धता का और बुग हाल हैं।

हाल ही में रिपोर्ट आई है की दिल्ली से सिर्फ 30 किलोमीटर दूर और उत्तर प्रदेश की शान कहे जाने वाले मेंटर नोएडा के 6 गांवों में जहरीले पानी से पिछले 5 सालों में 400 से ज्यादा लोगों की मौत हो चुकी हैं_| इन मौतों की वजह है कैंसर| जहरीले पानी की वजह से गांव के गांव कैंसर की कबूगाह में तब्दील हो रहे हैं| जहरीले पानी से सबसे जयादा त्वचा की बीमारियां हो रही हैं| लिवर और आंत का कैंसर हो रहा हैं| पेट की और भी कई बीमारियां हो रही हैं|

मंगा किनारे बसे कानपुर से तेकर बनारस, आरा, भोजपुर, पटना, मुंगेर, फरुखा और पश्चिम बंगाल तक के कई शहरों में गंगा के दोनों तटों पर बसी आबादी में आर्सेनिक से जुड़ी बीमारियां बढ़ रही हैं| उत्तर प्रदेश के बतरामपुर, भ्रावस्ती, बहराईच, चन्दौती, गाज़ीपुर, गोरखपुर, बस्ती, सिदार्थनगर, संत कबीर नगर, उन्नाव, बरेती और मुरादाबाद जिलों में पानी में आर्सेनिक की मात्रा ख्र निशान को पार कर गई है जबकि रायबरेती, मिर्ज़ीपुर, बिजनौर, मेरठ, संत रविदास नगर, सहारनपुर और गोंडा में भी पानी में आर्सेनिक की मात्रा बढ़ रही है| पश्चिमी यूपी में हिंडन की सहायक नदियां काली और कृष्णा के किनारे बसे गांवों में कैंसर का कहर हैं। इस पानी को पीने से एनीमिया, मुंह में जलन, लकवा, याददाशत की कमी, लिवर और फेफड़ों का कैंसर जैसी गंभीर बीमारियां हो रही हैं। उत्तर पूदेश में कुल सात हजार से ज्यादा बिस्तयों में पानी पीने के लायक नहीं हैं। कहीं पेयजल में प्लोशइंड हैं तो कहीं नाइट्रेट की मात्रा ज्यादा हैं। राज्य में कुल 1 लाख 27 हजार बिस्तयों में से 26 जिलों की 7 हजार से ज्यादा बिस्तयों में 11569 जल स्तोतों में प्लोशइंड की मात्रा जरूरत से ज्यादा हैं।

हाल ही में हमने विश्व जल दिवस (22 मार्च) मनाया है, संयुक्त राष्ट्र सहस्त्राब्दी लक्ष्य घोषित किए जा रहे हैं, लोगों को साफ सुरक्षित पेयजल मुहैया कराने के जितने प्रयास किए जा रहे हैं वहीं ऐसा लगता है कि मंजिल कोसों दूर होती जा रही हैं। उट्यतम न्यायालय ने भी शुद्ध पेयजल को जीवन के मौतिक अधिकार का विस्तृत आधार माना है पर दूषित पेयजल की वजह से मौत की ऐसी खबरें आने वाले गंभीर जल संकट के खतरे का संकेत दे रही हैं।

आर्रेनिक के जहर वाला पानी नमकीन हो जाता हैं। अगर आर्रेनिक मिले पानी को लम्बे समय तक पीया जाए तो इससे कई भयंकर बीमारियां होनी शुरू हो जाती हैं। पानी में घुलित आर्रेनिक कैंसर के कई रूप, त्ववा कैंसर और किंडनी फेल होने जैसी बीमारियों का कारक हैं। आर्रेनिक के पूभाव से गेंल ब्लैंडर में कैंसर हो सकता हैं। आर्रेनिक और नाइट्रेट के कारण मनुष्य का इम्यून सिस्टम पूभावित होने पर मित्ताक में कैंसर का खतरा बढ़ जाता हैं। आर्रेनिक से टाईप-दो की डायबिटीज़ का भी खतरा बढ़ जाता हैं। आर्रेनिक से पूदूषित जल के सेवन से धमिनयों से संबंधित बीमारियां होने और परिणामस्वरूप दिल का दौरा पड़ने और पक्षाधात के खतरे बढ़ जाते हैं। वैज्ञानिकों के अनुसार उन्होंने शरीर में आर्रेनिक के निरन्तर पूर्वेश का मित्ताक से जुड़ी धमिनयों में सिकुड़न और अलवीलेपन से पूत्यक्ष संबंध पाया हैं। अमेरिकन हार्ट एसोसिएशन में छपी अनुसंधान रिपोर्ट में आर्रेनिक और कई जल अशुद्धियों को स्कावहिनयों से जुड़े रोगों का कारण बताया गया हैं।

ऐसी भयावह स्थित में एक खाई शहरी और मूमीण इताकों के बीच, अमीर और गरीब के बीच बढ़ती जायेगी, जहां आने वाती नयी पीढ़ी आर्सेनिक के खतरों से पीड़ित होगी_। संभवतः उनका बौद्धिक स्तर निम्न एवं शारीरिक और मानसिक विकतांगता उन्हें सक्षम और सुविधा सम्पन्न शहरी अमीर तोगों के मुकाबते आज के प्रतियोगी युग में पीछे रहने को मजबूर करेगी_। शिक्षा, स्वास्थ्य एवं रोजगार की अंधी दौड़ में ऐसे तोग पिछड़ जायेंगे, जिससे आने वाते समय में सामाजिक सद्भाव का माहौत निश्चित रूप से बिगड़ सकता है_।

मैं अपनी सरकार से मांग करता हूं कि गरीब एवं गूमीण जनता को स्वटल एवं आर्सेनिक आदि विषैले तत्वों से मुक्त पेयजल मुहैया कराने का एक व्यापक देशव्यापी कार्यक्रम तत्काल शुरू किया जाए जिसमें पूत्येक गूम सभा में एक पानी की टंकी के द्वारा उन्नत तकनीक से स्वटल किया गया पेयजल उपलब्ध कराया जा सके तो जनता को भी काफी सुविधा रहेगी। हर घर में शौदालय के साथ-साथ हर गांव में स्वटल पेयजल की उपलब्धता सुनिश्चित कर हम देश को भविष्य के खतरे से बचाने में कामयाब हो सकें तो एक स्वरश, सुंदर और साक्षर भारत का हमारा सपना साकार हो सकेगा और हम अपने स्वटल भारत अभियान को सम्पूर्ण स्वटल भारत अभियान बनाकर और भी कारगर एव पूभावी बना सकेंगे।

*SHRI SHIVKUMAR UDASI (HAVERI): Provision of safe drinking water is one of the basic necessities of life. Rural drinking water supply is a State subject and it has been included in the Eleventh Schedule of the Constitution among the subjects that may be entrusted to Panchayats by the States. The Government of India's first major intervention in the rural drinking water sector, started in 1972-73, through the Accelerated Rural Water Supply Programme (ARWS). The goal of the Ministry is to provide every rural person with adequate safe water for drinking, cooking and other domestic needs on a sustainable basis.

While the Nirmal Bharat Abhiyan (NBA) has been successful to some extent, the fact that there are still a large number of rural households without access to safe sanitation facilities, which is an issue that needs to be tackled on water footing in a time bound manner, the Swachh Bharat Mission has been launched on 2nd October, 2014, which aims at attaining a 100% Open Defecation Free India by 2019. Swachh Bharat Mission removes that hindrance in the implementation of NBA by enabling the entire funding for assistance of Individual Household Latrine (IHHL) from the source besides enhancing the assistance. The reasons for huge unspent balances to the tune of Rs. 2105.36 crore in the States of Bihar, Karnataka, Maharashtra, Rajasthan, Uttar Pradesh and West Bengal combined together under NRDWP and Rs. 1504.38 crore together in the States of Andhra Pradesh, Bihar, Madhya Pradesh, Odisha, Tamil Nadu and Uttar Pradesh under Swachh Bharat Mission (Gramin) during the year 2013-14, the Ministry has stated the main reasons as: Slow progress due to change in Guidelines seeking convergence with MGNREGS for additional assistance, existence of working capital down to the District/Block/GP level in States, Lack of institutional structure.

It is pertinent to note that even after 60 years of implementing the programmes with different nomenclature and delivery mechanism, there is no uniformity with respect to figures on the coverage of providing drinking water to the rural populace. As per NSSO 69th Round Survey covering household conditions and amenities in India for the period of July 2012 to December 2012, 88.5% of the rural households had access to drinking

water from protected sources. The Census 2011 figures however revealed that about 30.8% of rural households had access to piped drinking water from taps and 22.10% of rural population had drinking water sources at a distance of more than 500 meters from their homes. I suggest that an independent evaluation study may be carried out to determine the actual coverage of drinking water in the rural areas so that the planning process may be properly calibrated for taking corrective measures to cover the entire rural populace at the earliest.

While appreciating the steps being taken by the Ministry during the 12th Five Year Plan for providing piped water supply to the rural households, I urge that the Ministry should speed up the pace of implementation of the programmes to achieve the objectives in a minimum possible time. Being well aware that water is a State subject and NRDWP is a Scheme of Union Government which is meant to supplement the efforts of the State Governments, I suggest that Government should make indefatigable efforts to accelerate coverage of rural habitations by way of proper planning so that rural populace have access to clean and safe drinking water and the targets set for the 12th Five Year Plan are fully achieved. Though there is an absolute requirement for larger coverage of habitations for providing adequate drinking water, it also becomes imperative at the same time that the supply of water should be from the secured and safe sources to ensure that the water so supplied is free from pollutants and contaminants. Hence, I urge the Ministry to have close and effective coordination with the Sates for according high priority to ensure adequate and safe water availability to the habitations affected by poor quality water.

Contaminated water is a serious health hazards for the population residing in rural habitations and therefore I urge the Ministry that this alarming issue it water quality affected habitations should be given the due focus in requires. I also urge that proper planning should be made to ensure availability of clean potable drinking water through a special campaign in the areas which are affected by high level of arsenic and other contaminants leading to serious health hazards and efforts should also be made for purification of water from arsenic and other contaminants.

I also request that the Ministry should ensure timely commissioning of Community Water Purification Plants, explore the feasibilities of installing similar plants in all water quality affected habitations in the country and setting up a desalination plants to provide clean drinking water in coastal regions.

The practice of open defecation in India is due to combination of factors, the most prominent of them being the traditional behavioural pattern and lack of awareness of people about the associated health hazards. My considered view is that to bring about behavioural change in the rural population, media should be effectively used to communicate the message of adverse socio-hygienic impact of open defecation and also the benefits of sanitation with special emphasis on not only constructing the toilets but also to using them. For this purpose, Mass Media, Digital Media, Print Media (Hoardings, posters etc.) and documentary films, Melas, Ralies etc. apart from involving Self Help Groups (SHGs), Non-Governmental Organisation (NGOs) and PRIs could be effectively utilised.

I wish to express serious concern raised by social media over the drastic 66% reduction in budgetary allocation for the Ministry of 2015-16 so I urge the Ministry to approach NITI Aayog and the Finance Ministry to seek additional allocation, if it is to achieve the aim of providing piped water supply to at least 50% of rural households by 2017.

*SHRI NALIN KUMAR KATEEL (DAKSHINA KANNADA): It is a matter of great concern that a large number of people of the country are consuming contaminated water. As per some reports about 1600 people die every day from water borne diseases. People both in urban and rural areas are not getting safe water for drinking. A recent report of Union Ministry of Health and Family Welfare stated that the fluoride contain in the water has gone beyond permissible level in nearly 14,132 habitations in 19 states of the country. Thousands of people in various states including my state Karnataka are suffering from diseases such as skeletal fluorosis. Every other day there are reports of individuals or students in hostel and so on becoming terribly sick after consuming contaminated water. For example a water- borne disease like Jaundice is affecting large number of people, but it is neglected by the authorities to control and save the health of common people with proper preventive measures. Industries, Railways, Chemicals and Fertilizers etc. are practicing unsafe methods in their day-to-day activities and causing huge pollution to water resources of the country. The National Human Rights Commission has taken suo motu cognizance of a media report of Water in 14132 habitations are contains fluoride above permissible level and directed 27 state government to take steps to address the problem of fluorosis in drinking water and submit the report to the Commission in this regard.

There is sheer lack of coordination among various authorities and agencies leading to multiple pollutions of water. In order to tackle the problem there is a need to have a effective Central Regulatory Agency to design, control and coordinate national programmes for drinking water. Therefore I would like to urge the union government that there is an urgent need to take measures to save the life of our people by providing safe drinking water. There should be simultaneous Campaign for Clean Drinking Water and Clean India campaign in the country. There is also need for Digitization of water management to streamline the information on water consumption, leakage, demand and supply of it. Recent studies in International cognitive and neuro-sciences have established the fact that chronic low-level exposures to arsenic and fluoride can cause IQ deficiencies among children. Deadly effect of environmental arsenic water is that it can damage the organs of unborn child. It causes undernourishment in children and malnourishment in mothers. Therefore immediate effective measures should be taken to ensure that our children and women are consuming safe drinking water so that the future of our nation would be strong and strengthened forever.

Water is essential to fulfil the basic needs such as drinking and sanitation purpose. It is the most fundamental need for the survival of the human beings. Providing better access to safe drinking water and sanitation will help to reduce the problems like poverty, hunger, malnutrition, child mortality and gender inequality in the country. Keeping this in view, the United Nations has launched the international decade for action 'Water for life' from 2005-2015 with the objectives to promote efforts to fulfil the international commitments related to water issues. The specific target in this regard is to bring down the proportion of people who do not have access to safe drinking water and basic sanitation to half.

We are in last year (2015) of International Decade for action 'Water for Life'. However, the target is still not achieved in our country. The UPA Govt, under the Bharat Nirman flagship programme made a very significant progress from 2005-06 to 2011-12. About 55,100 uncovered, 3,31604 partially

covered and 81962 quality affected habitations have been covered. But still there is a long way to go in this regard.

Due to various reasons like excessive use of fertilizers, insecticides, pesticides, industrial pollution, disposal of untreated or partially treated domestic sewage overexploitation of ground water are leading to contamination of drinking water sources. The availability of drinking water becomes problematic especially during summer seasons due to depleted ground water level. The NRDWP guidelines defines safe drinking water as the water in which chemical and bacteriological parameters falls within the prescribed limit under the Bureau of Indian Standards. It is very unfortunate that BIS parameters are not being maintained by even major packaged mineral water companies. There are instances that packaged drinking water bottles are contaminated and the water is unfit to consume.

Therefore I urge upon the union government to issue instructions that periodical review of the maintenance of the parameters of BIS for drinking water is conducted and ensure that people would get access to safe drinking water. It is the need of the hour to take measures for providing access to safe drinking water.

The Govt should provide sufficient fund to improve the quality of water in all the equally affected habitations.

Strengthen the water quality monitoring and surveillance including setting up of new/up gradation of water quality testing laboratories in all blocks of the country with adequate manpower and laboratory equipments.

Installation of Water - ATM equipments in all the villages.

As per the provisions of the national water policy, the first priority is for drinking water while allocating the available water. However it is often seen that in surface water harvesting or water impounding projects, the requirements of drinking water are not given appropriate priority. Therefore, I would like to request the union govt. to conduct a comprehensive review of the national water policy to ensure that sufficient safe drinking water is allotted to all states particularly wherever interstate water disputes are there.

As per information provided by the ministry of drinking water and sanitation, for the year 2014-15, the target to provide safe drinking water is 20,000 quality affected habitations and 75000 habitations that are partially covered. However till 31st December 2014, the achievement is below 50% as far as the quality affected habitations are concerned. At this juncture, I would like to point out that the budget estimates for the drinking water (NRDWP) is only 2611 crores this year. It is very inadequate to provide access to drinking water to target of 26,400 habitations. Therefore I request the union Govt to enhance the allocation to at least 10000 crore as drinking water is very essential for the survival of the human beings. As far as sanitation is concerned, India is lagging behind in sanitation coverage, open defecation, lack of personal and food hygiene, improper disposal of solid and liquid waste are causing many diseases in the country. It is the need of the hour to create adequate awareness among people about necessity of sanitation to safeguard the health. Keeping this in view, the central Govt. in the year, 1986 launched a nationwide programme for rural sanitation by our Late. Prime Minister Shri. Rajiv Gandhi ji, with the objective of improving the quality of life of the rural people and to provide privacy and dignity to women.

Now the NDA Govt has also launched Swach Bharat mission with the similar objectives on 2nd October, 2014 and set targets to achieve the vision of Swach Bharat including access to toilets to all by 2nd October, 2019. Major constraints to achieve the objective are lack of fund to provide financial support and lack of access to water. Therefore, the Govt should allocate more funds taking into account the supply of water and increasing cost of construction of toilets. Apart from this, sufficient number of Sewage Treatment Plants (STP) should be installed at appropriate places to ensure the proper management of solid waste and liquid waste.

*SHRI PRALHAD JOSHI (DHARWAD): Hon'ble Finance Minister announced the devolution of 42% share of the divisible pool of taxes to States. The total devolution to the states in 2015-16 will be Rs 5.26 lakh crore, as against Rs 3.48 lakh crore in 2014-15, representing an increase of Rs 1.78 lakh crore. The total devolution to states during the five year period up to 2019-20 will be 39.48 lakh crore. With more money and resources at discourse the State Governments can spend the money as per their needs and requirements.

As per the 7th schedule of the Indian Constitution Water and Sanitation are the items of the state list. Which means that state has the power to make laws and govern on these matters. Under this Karnataka state would get Rs 24,790 crore by way of Central devolution in 2015-16, a growth of 49.6 per cent compared to Rs 16,560 crore in 2014-15. However, the opposition has been complaining about how the cuts have taken place in the drinking water and Sanitation programs in the country.

Karnataka is the second most drought prone state after Rajasthan. In June 2014, the RDPR Minister of Karnataka had admitted that Karnataka requires a staggering Rs 52,000 crore to tide over its drinking water crisis. Of the 59,753 habitations in the state, 32,000 face a shortage. However, the State Government has not given enough fund for drinking water and sanitation. He further stated that we are completely dependent on borewells, which are either drying up or supply contaminated water. Despite all these figures, during 2013-14, total availability of central funds under this program was Rs. 1153.93 crores however, 225.12 crores were unspent. For the year 2014-15, as on 31 December 2014, total available funds were Rs. 472.45 crores which remained unspent.

Further, total target habitation under NRDWP which was to be covered was 10,381 however only 6,545 got covered. 3,836 habitations are yet to be covered under NRDWP by State Government. For the year 2013-14, the total available funds for SBM-G with the State of Karnataka were Rs. 229.31 crores but only Rs. 158.40 crores were spent. Rs. 70.91 crores were unspent. As on 31st December 2014, for the year 2014-15, Rs. 86.88 crores remained unspent.

As on 01 April 2014, there were 78,506 rural habitations affected with different chemical contaminations in rural drinking water sources, which include excess fluoride in 14,132 habitations in one or more drinking water sources. Rajasthan has the highest number of such habitations (7,670), affecting 48,84,613 people. Telangana has 1,174 such districts with 19,22,783 affected people. Karnataka has 1,122 such districts and Madhya

Pradesh 1,055. Assam, Andhra Pradesh, Bihar, Chattisgarh, Maharashtra, Odisha, West Bengal and Uttar Pradesh too face the problem.

As on 1st April 2014, in Karnataka there are total 2,373 habitation which are using unfit drinking water. Total habitation affected by fluoride content in drinking water is 1122, by arsenic content is 12, by Iron content is 473, by Salinity is 308 and by Nitrate content is 458.

Where, High fluoride content in drinking water affects teeth and bones, Long-term exposure to arsenic in drinking water can cause cancer in the skin, lungs, bladder and kidney. Polluted drinking water has been affected the health of people especially in rural areas.

However people would be forced to drink contaminated water. As on 1st April 2014, there are 12,95,984 fully covered habitations i.e. those habitations where supply of drinking water is more than 40 litres per capita per day (ipcd) 3,31,422 partially covered habitations i.e. habitations where supply of drinking water is less than 40 ipcd.

Of the partially covered habitations there are 67,125 habitations (as on 01.04.2014) where the population are getting water less than 25% of the existing norm (i.e. 40 lpcd) which can be categorized having scarcity of drinking water.

As 4,638 villages are facing acute shortage of drinking water and the State Government is expecting 24 of the 30 districts in the state will be facing severe drinking water scarcity in the coming months.

In my Dharwad Constituency, there is a lack of drinking water source in 9 villages. The drinking water is getting supplied through tanker.

Rural Water supply is a State Subject. Union Government provides financial assistance and technical assistance to the States to provide Drinking Water to the Rural Population in the country. Therefore, I urge the state governments to use the financial resources judiciously and improve the livelihood of the population.

As per the 12th five year plan, total sanitation campaign has increased the sanitation coverage from 22% in 2001 to 31% in 2011. The progress of roughly 1% every year for a decade is far from satisfactory.

As per 2011 census the percentage of households having access to telephones or televisions in rural India in 2011 exceeds the percentage of households having access to toilet facilities. In the decade of 2001-2011, the number of telephone users increased 3.8% to 54.3%. However, the toilet facilities increased from 21.9% to 30.7%.

A World Bank report in 2013 stated that with over 600 million people in India or 53 per cent of Indian households defecating in the open, absence of toilet or latrine is one of the important causes of malnutrition in India.

As per the WHO UNICEF Joint Monitory Programme (JMP) for water supply and sanitation estimated that in 2008 the reported usage of sanitation coverage of sanitation facilities was only 30.7% as compared to the total sanitation coverage figure of 57%.

The JMP also revealed that 58% of the world's population defecating in the open in 2008 was in our country.

In a study for the ministry of drinking water and sanitation, the centre for Media Studies(2010) found that the total incentive provided under total sanitation Program to individual household toilet construction was only Rs. 3000 which was a key factor explaining the poor quality of construction and unfinished toilets. We are aware that "Cleanliness is next to Godliness".

This Government taken the goal of sanitation very seriously. That is why on 2nd October 2014, on the birth anniversary of Mahatma Gandhi, Swachh Bharat Abhiyan was launched by the Prime Minister. This mission not only reflects the commitment of the Government but is inspiring the Aam Janta to participate and take forward the cleanliness mission.

Under this mission, the Government has planned to build 12 crore toilets in rural India until October 2019 which would require an investment of Rs. 1.96 crore over the next 5 years. The Government is committed towards making India "Open defecation free" by 2019 when we will celebrate 150th anniversary of Mahatma Gandhi.

According to the World Health Organization, an average of Rs. 6500 per person was lost in India due to lack of cleanliness and hygiene. Swachh Bharat would make a significant impact on public health and in safeguarding income of the poor, ultimately contributing to the national economy.

In addition, the incentive provided under SBA in rural parts is Rs. 15,000 to SCs, STs and Rs. 12,000 to others to keep them motivated to construct and utilize the toilets.

From decades together, we are hearing "Garibhi hatao" - Remove Poverty, but no significant change we could see. But our beloved Prime Minister Shri Narendra Modi ji has encouraged people with this innovative command "Swachh Bharat Abhiyan". You keep your surroundings clean and remove filthy 'gandgi hatao - swasthaya bachao' automatically Garibi Hatt Jayegi.

Water-borne diseases are infectious disease spread primarily through contaminated water. Though these diseases are spread either directly or through flies or filth, water is the chief medium for spread of these diseases and hence they are termed as water-borne diseases.

About 70 per cent of India's water supply, is seriously polluted with sewage effluents. The UN reported that India's water quality is poor. It ranks 120th among the 122 nations in terms of quality of water available to its citizens. Delhi water supply is among the worst in many big cities of the developing world. The Central Pollution Control Board has found that the tap water in Delhi contains carcinogenic substances and the toxic quotient five times higher than the WHO standards. It is reported that out of the 1.42 million villages in India, 1,96,813 villages are affected by chemical contamination of water. Water-borne diseases are infectious diseases spread primarily through contaminated water. Though these diseases are spread either directly or through flies or filth, water is the chief medium for spread of these diseases and hence they are termed as water-borne diseases.

The World Health Organisation reported that out of the 10 million annual deaths in India, 7.8 lakh are due to lack of basic health care amenities like

effective sewage system, safe drinking water supply, elementary sanitary facilities and hygienic conditions. Almost 90 per cent of diarrhoea cases are due to contaminated water. Out of 1.42 million villages in India, 1,96,813 are affected by chemical contamination of water.

A recent United Nations report says that more than three million people in the world die of water-related diseases due to contaminated water, which includes 1.2 million children. In India, over one lakh people die of water-borne diseases annually. It is reported that groundwater in one-third of India's 600 districts is not fit for drinking as the concentration of fluoride, iron, salinity and arsenic exceeds the tolerance levels.

The UPA government has committed to provide drinking water to all habitations by 2012 under the millennium development goals. But, it could reach its targeted goals.

So far water-related diseases have plagued many Indians. There is still concern for the availability of fresh and good quality drinking water to all Indians. If water supply, sanitation, hygiene and water resource management can be improved than at least 15 percent of diseases countrywide could be avoided.

India's huge and growing population is putting a severe strain on all of the country's natural resources. Most water sources are contaminated by sewage and agricultural runoff. India has made progress in the supply of safe water to its people, but gross disparity in coverage exists across the country. Although access to drinking water has improved, the World Bank estimates that 21% of communicable diseases in India are related to unsafe water. In India, diarrhea alone causes more than 1,600 deaths daily - Hygiene practices also continue to be a problem in India. Latrine usage is extremely poor in rural areas of the country; only 14% of the rural population has access to a latrine.

Forty five per cent of India's children are stunted and 600,000 children under five die each year, largely because of inadequate water supply and poor sanitation, read a report by UNICEF and Food and Agriculture Organisation (FAO). The report, Water in India: Situation and Prospects, is the first cross-sectoral assessment of the state of water resources in the country.

It is estimated that around 37.7 million Indians are affected by water-borne diseases annually, 1.5 million children are estimated to die of diarrhoea alone, and 73 million working days are lost due to water-borne diseases each year. In 2002, unsafe water and poor sanitation contributed 7.5 per cent of total deaths and 9.4 per cent of total disability-adjusted life years in India, according to a 2008 WHO study.

Rural poverty is higher in India than in most parts of Africa, but children in the country are shorter and more underweight because their bodies use up all energy to fight frequent infections because of waterborne disease, lowering their strength and growth," said Aidan Cronin, Child's Environment Programme, UNICEF.

67 per cent of Indian households do not treat their drinking water. Likewise, in urban areas water supply pipelines and open drainage channels running side by side put the safety of drinking water at stake.

As PM Modi ji said "It takes time to change an established mindset. It is a difficult task but we have 5 years. Sanitation should not be seen as a political tool but should only be connected with patriotism and commitment to public health".

However, I would like to make some suggestions as well to the Government. The home of 18% of world's population but has only 4% of the world's fresh water resources. Therefore it is important that we plan, develop and manage water resources through a common integrated perspective taking the regional, state and national context in consideration.

In the last decade, per capita average annual water availability has been reduced by 15%, from 1,816 cubic meter in the year 2001 to 1,545 cubic meter in 2011. It is projected that by 2025, India's annual per capita availability of water will further reduce to 1,340 cubic meter and by 2050, to 1,140 cubic meter.

Therefore it is important to promote climate change adaptation strategies like increase water storage, promoting water harvesting, proper demand management, improving usage of rainwater and controlling the exploitation of groundwater.

Removal of disparities in water supply to urban and rural areas, tapping surface water for urban domestic water use and integrating water supply and sewage treatment schemes should be given priority. At the end I would like to thank the Government for bringing a forward looking budget for drinking water and sanitation. I hope that we together walk on this road of progress. After all "we are all equal in our need for water".

*SHRI K. PARASURRAMAN (THANJAVUR): Under the guidance of our Hon'ble Makkalin Muthalvar Puratchi Thalaivi Amma, I would like to say few words about the demands for Drinking Water Supply and Sanitation. A potable domestic water supply is one of the fundamental requirements of human life. It is well known fact that safe drinking water is necessary for living a healthy and hygienic life for each and every individual. Access to toilet is crucial for sanitation and it is reckoned that about 50% of the Indian population is still using open air for defecation. Rs. 12,107 crores had been allotted by the Central Government in 2014-15 budget for the drinking water and sanitation and Rs. 6,243.87 Crores only allotted during 2015-16 Budget. It is 50% decreased compared to the last budget. So, I request the Hon'ble Minister, kindly consider in this matter. Under the guidance of our Hon'ble Makkalin Muthalvar Puratchi Thailaivi Amma 186.35 crores allotted for the drinking water scheme during the 2015-16 budget in Tamilnadu. Rs.1,947 crores have been allotted for desalination plant from sea water to drinking water with 60 million litre capacity every day. Also 1371.86 Crores have been allotted for desalination plant from sea water to drinking water scheme, that is in Nemveli village.

Though our Puratchi Thalaivi Amma has ably introduced the Rain Harvesting system in 2003, we need more canals, ponds and wells to save rain waters. In Tamil Nadu we had, according to 2005-2006 survey, there were 1,55,378 canals and ponds, and in my constituency 1000 tanks and well in 14 blocks of our District and they were useful for 1,93,670 hectares of area for irrigation. Sanitation and environment sustainability is one of the goals during 2015. I am pleased to state, that the State Government has accorded priority for implementation of sewage schemes in the district

quarters and all municipalities and places of tourism importance. Every year the allotment of fund for the drinking water supply and sanitation are increasing in our Tamil Nadu Budget. But at the same time, in the Central Government budget, allotment fund for the drinking water supply and sanitation is decreasing. I request our Hon'ble Minister for Water Resources to take urgent steps to recover those disappeared ponds and wells to make them useful for water recharge. Kindly allot additional fund to Tamil Nadu, towards the silver lining scheme of drinking water supply and Sanitation.

±श्री शरद तिपाठी (शंत कबीर नगर)ः जल पर्यावरण का अभिन्न अंग है। यह भी मनुष्य की मूलभूत आवश्यकताओं में से एक हैं। मानव स्वास्थ्य के लिए स्वव्छ जल का होना नितांत आवश्यक हैं। जल की अनुपरिश्वित में मानव कुछ दिन ही जिन्दा रह पाता है वयोंकि मानव शरीर का एक बड़ा हिस्सा जल होता हैं। अतः स्वव्छ जल के अभाव में किसी पूणी के जीवन की वया, किसी सभयता की कल्पना नहीं की जा सकती हैं। यह सब आज मानव को मातूम होते हुए भी जल में बिना सोचे-विचारे अर्थात् हमारे जलस्मेतों में ऐसे पढ़ार्थ मिला रहा है जिसके मिलने से जल पूदूषित हो रहा हैं। जल हमें निता, तालाब, कुएं, झील आदि से पूप्त हो रहा हैं। जनसंख्या वृद्धि, औद्योगिकिकरण आदि ने हमारे जलस्मेतों को पूदूषित किया है जिसका ज्वलंत पूमाण है कि हमारी पवित्र पावन मंगा नदी जिसका जल कई वर्षों तक रखने पर भी स्वव्छ व निर्मल रहता था लेकिन आज यही पावन नदी मंगा सबसे अधिक पूदूषित है तथा कई अन्य निर्मों व जलस्मेत भी पूदूषित हो रहे हैं। यदि हमें मानव सभ्यता को जल पूदूषण के खतरों से बचाना है तो इस पूक्तिक संसाधन को पूदूषित होने से रोकना नितांत आवश्यक हैं, वरना जल पूदूषण से होने वाले खतरे मानव सभ्यता के लिए खतरा बन जारोंने।

हात ही में यूनिसेफ ने उत्तर प्रदेश में एक सर्वे करवाया, जिसमें उत्तर प्रदेश के बीस से अधिक जिलों का भूजत "आर्सेनिक " प्रदूषित पाया गया है_। सर्वे की प्राथमिक रिपोर्ट के मुताबिक लगभग 31 जिले और ऐसे हैं जहां यह खतरा हो सकता है_। यूनिसेफ द्वारा यह अध्ययन प्रदेश के 20 जिलों के 322 विकासखंडों में किया गया, जहां आर्सेनिक अपनी मान्य मात्रा 0.05 माइक्रोग्राम प्रति तीटर से कहीं अधिक पाया गया है।

डब्ल्यूएचओं के मानकों के अनुसार पानी में आर्सेनिक की मातूा पूर्त अरब 10 पार्ट से ज्यादा नहीं होनी चाहिए या पूर्त तीटर में 0.05 माइक्रोगूम से ज्यादा नहीं होनी चाहिए। लेकिन शोध बताते हैं कि इन क्षेत्रों में 100-150 पार्ट पूर्ति बित्तियन तक पानी में आर्सेनिक पहुंच चुका हैं। बित्तिया और तस्वीमपुर जित्ते सबसे अधिक पूभावित पाए गए। बहराईच, चन्दौती, गाजीपुर, गोरखपुर, बस्ती, सिदार्थनगर, बत्तरामपुर, सन्त कबीर नगर, उन्नाव, बरेती और मुरादाबाद जितों में भी आर्सेनिक की मातूा अधिक पाई गई है, जबकि रायबरेती, मिर्जापुर, बिजनौर, मेरठ, सन्त रविदास नगर, सहारनपुर और गोंडा आंश्रिक रूप से पूभावित जिते हैं।

औद्योमिकीकरण के परिणामस्वरूप आज कारखानों की संख्या में वृद्धि हुई है लेकिन इन कारखानों को लगाने से पूर्व इनके अविशल्द पदार्थों को निर्देशों, नहरों, तालांबों आदि किसी अन्य स्रोतों में बहा दिया जाता हैं जिससे जल में स्टने वाले जीव जन्तुओं व पाँधों पर तो बुरा प्रभाव पड़ता ही है साथ ही जल पीने योग्य नहीं रहता और पूद्धित हो जाता हैं। जनसंख्या वृद्धि से मल-मूतू हटाने की एक गंभीर समस्या का समाधान नासमझी में यह किया गया कि मल-मूतू को आज निर्देशों व नहरों आदि में बहा दिया जाता हैं, यही मूतू व मल हमारे जलस्रोतों को दूषित कर रहे हैं। जब जल में परमाणु परीक्षण किए जाते हैं तो जल में इनके नाभिक्तीय कण मिल जाते हैं और ये जल को दूषित करते हैं। गांव में लोगों द्वारा तालांबों, नहरों में नहाने, कपड़े घोने, पशुओं को नहलाने, बर्तन साफ करने आदि से भी ये जलस्त्रोत दूषित होते हैं। कुछ नगरों में जो कि नदी के किनारे बसे हैं वहां पर व्यक्ति के मरने के बाद उसका शव पानी में बहा दिया जाता है। इस शव के सड़ने व गलने से पानी में जीवाणुओं की संख्या में वृद्धि होती हैं, जल सड़ांध देता है और जल पृद्धित होता हैं।

समुद्रों में होने वाले परमाणु परीक्षण से जल में नाभिकीय कण मिलते हैं जो कि समुद्री जीवों व वनस्पतियों को नष्ट करते हैं और समुद्र के पर्यावरण संतुलन को बिगाइ देते हैं। पूदूषित जल पीने से मानव में हैंजा, पेविस, क्षय, उदर सम्बन्धी आदि रोग उत्पन्न हाते हैं। दूषित जल के साथ ही फीताकृभि, गौताकृभि आदि मानव शरीर में पहुंचते हैं जिससे व्यक्ति रोगगुरूत होता है। जल में कारखानों से मिलने वाले अवशिष्ट पदार्थ, गर्म जल, जलस्रोत को दूषित करने के साथ-साथ वहां के वातावरण को भी गर्म करते हैं जिससे वहां की वनस्पति व जन्तुओं की संख्या कम होगी और जलीय पर्यावरण असंतुलित हो जाएगा। स्वच्छ जल जो कि सभी सजीवों को अति आवश्यक मातूा में चाहिए, इसकी कमी हो जाएगी।

यह बात गौर करने की हैं कि पूक्ति हमें इतना पानी देती हैं कि अगर हम उस पानी को ठीक ढंग से सहेज कर रखें तो कभी भी हमारे सामने जल संकट की स्थित उत्पन्न नहीं होगी। जब बरसात होती हैं तो बरसात का यह पानी बेकार न जाए इसके हमें मजबूत व पुस्ता इंतजाम करने होंगे। हमें अपने घरों की छतों का निर्माण इस पूकार करें कि बरसात का सास पानी घर मं ही बने एक कुंड में इकहा हो जाए। सभी पक्के घरों की छतों की नालियों को पाइपों की सहायता से कुओं, बाविङ्गों और तालाबों से जोड़कर इनका पुनर्भरण किया जा सकता हैं। इससे बरसात के पानी की एक भी बूंद बेकार नहीं जाएगी और यह पानी हमारे काम भी आएगा। हमारे पूर्वजों ने ऐसी व्यवस्था कर रखी थी और परम्परागत जतस्त्रोंतों का विकास किया था लेकिन हमने इन परम्परागत जतस्त्रोंतों की अनदेखी की और इनको ठुकराया। हमें अपने आस-पास के परम्परागत जतस्त्रोंतों को सुधारना होगा और इनके पायतन व आगोर की रक्षा करनी होगी ताकि जल संरक्षण के वे साधन मानव जाति के लिए वरदान साबित हो सके। हमारा दिवत्व है कि हम अपने खेतों में व सुले क्षेत्रों में ऐनिकट का निर्माण करें और अपने आस-पास जल पुनर्भरण संरवनाओं का निर्माण करें ताकि बरसात का साश पानी भूमि के अंदर जा सके और भूमिगत जल का रतर भी बढ़ सके क्योंकि भूमिगत जल अब समाप्त होता जा रहा है और डार्क जोन का क्षेत् हमारे देश में बढ़ता ही जा रहा है।

हमें अपनी दैनिक दिनचर्चा में भी परिवर्तन करने होंगे। जैले कुल्ला करते वक्त टॉटी या नल बंद करके पानी काम में लें और अच्छा तो ये हो कि हम मग में पानी लेकर कुल्ला करें, इसी तरह सीधा नल से नहाने की बजाय हम बाल्टी में पानी भरकर नहाएं, इसी तरह पाखाने में पानी प्लाश से न चलाकर बाल्टी भरकर पानी फेंक दें और अपने बाग-बगीचों में पाइप की बजाय बाल्टी से पानी दें, इसी तरह कार, मोटरसाईकिल, स्कूटर जैसे अपने वाहनों को पाइप की बजाय बाल्टी भर कर धोचें। हम अपने घरों में पानी को लीक न होने दें, अगर किसी भी पूकार का लीकेज हो रहा हो तो उसे तुरन्त सुधारें क्योंकि लीकेज से दिन भर में सैकडों लीटर पानी व्यर्थ बह जाता हैं। हमारे किसान भाईचों को भी हालात को समझते हुए अब कम पानी की फसलों का उत्पादन करना होगा जैसे बाजस, मूंग, मोठ आदि आदि। किसान भाई बूंट-बूंट सिंचाई पद्धित व फत्वार सिंचाई पद्धित अपनाकर भी पानी की बचत में अपना महत्वपूर्ण योगदान दे सकते हैं।

इसी के साथ यह भी महत्वपूर्ण हैं कि हम एक ही जल का बार-बार पूरोग करें जैसे जिस पानी से नहाते हैं उससे कट्या फर्श घोया जा सकता हैं और ऐसे पानी से गूमीण क्षेत्रों में उपले बनाए जा सकते हैं। इसी पूकार औद्योगिक इकाईयों में पानी को साफ करने के प्लांट लगाए जा सकते हैं ताकि खराब पानी वापस काम आ जाए। इस तरह दैनिक जीवनवर्या में छोटे-छोटे सुधार करके मानव जाति के इस महान व पुनीत कार्य में पूत्येक व्यक्ति अपना योगदान दे सकता हैं।

अंत में यही कहना चाहूंगा कि जल के पूर्ति स्वामित्व का भाव रखें और यह बात समझे कि जल का विकल्प नहीं हैं। समाज का हर वर्ग इसके लिए आगे आए। शिक्षक व विद्यार्थी अपने पूयासों से समाज में उदाहरण पैदा करें, पत्रकार इस संबंध में लोगों को ज्यादा से ज्यादा जागरूक करें, राजनैतिक दल जल के इस मुद्दे को देश की केन्द्रीय राजनीति में लाए, समाजसेवी संगठन लोगों को जागरूक कर आम जन की सहभागिता इस कार्य में ले और इस तरह पूल्येक वर्ग अपने-अपने दायित्व को समझकर उसका निर्वहन करें तथा जल संरक्षण की इस बात को घर-घर पहुंचाएं। जीवन के इस अमूल्य तत्व की सुरक्षा का दायित्व देश के पूल्येक नागरिक पर समान भाव से हैं। एक पूसिद्ध विद्वान ने कहा था कि विश्व में तीसरा विश्वसुद्ध पानी के कारण होगा और रावता घडसाना जैसे आन्दोलन व कार्यरी जल विवाद जैसी समस्याएं कहीं इस भावी विश्वसुद्ध की पूरिश्वनि तो नहीं हैं। हमें जल संकट की इस आहट को पहचानना होगा और इसके लिए सतत पूयास करने होंगे।

*SHRI P.R. SUNDARAM (NAMAKKAL): We are all aware that water scarcity is one of major challenges haunting in our mind. It is the major responsibility on the party of the Government to ensure safe water availability in the country for both drinking and agricultural purposes. We could not deny that even though the Government achieved the Millennium Development Goal of halving the population without access to drinking water and sanitation by this year 2015, still our country is witnessing significant water scarcity.

I would like to urge that the Government should segregate the factors which cause the rise of water shortage for agricultural and other purposes.

The recent UN report on water has rightly underlined the pressing need for proactive policy to avert a likely crisis in the offing in India given population pressures, pollution and the real possibility of long-term climate change.

As the National Water Policy, 2012, reiterates, India has more than 18% of the world's population, but barely 4% of the renewable water resources. Per-capita water availability has steadily declined, and is further expected to drop in the future.

And the grim reality is that 90% of the waste water discharged into rivers is not really 'treated' at all, even as there is rising unsustainable dependence on groundwater both for domestic and irrigation purposes. Also, despite rainfall concentrated in only a few weeks in a year, lack of sufficient storage infrastructure; its maintenance is also routinely neglected. Hence there is a vital need for recharge of aquifers and rainwater harvesting.

At this crucial stage of water scarcity, the Government had announced launching of 'Hamara Jal-Hamara Jeewan', in every district of the country during India Water Week, 2015- from January 13 to 17 in a bid to create awareness on water conservation and planning.

It was informed that this initiative will engage scientists, engineers, water communities, PRIs, NGOs and other stakeholders to address the issues of water resource planning at the local level and to generate awareness regarding need for water conservation. I appreciate the endeavours taken by the Government to curtail water scarcity across the country. Hon. Minister has announced that there will be one day workshop in every district to find out indigenous solutions for water related demands and I request you Hon. Minister to inform about the progress of this scheme.

Further, the Government should also come forward to find out areas or districts across the country in which the ground water level is contaminated or depleted at alarming level and should give special attention along with adequate fiscal allocation for conservation of water sources.

In this programme getting the participation of school students is also a welcome move as it would be an integral part of the programme for sensitizing the next generation for water conservation.

At this moment, I would like to urge the Government to take action for making rain water harvesting system mandatory in every new or existing building as it would play a vital role in developing ground water sources in the country. In this connection, I would like to inform about the visionary efforts taken by our Hon. Puratchi Thalaivi Amma who had made to set up water harvesting system mandatory first time in the country for all existing and new building structure.

Therefore, I request the Government once again to take model of this initiative of the Government of Tamil Nadu and instruct all state governments to make compulsory setting up of rain water harvesting system. The Government may also provide subsidy along with technological assistance for this system.

You are aware that the state of Tamil Nadu is continuously deprived of water rights because its neighbouring states are independently constructing dams and diverting the river water lines. The Government of Tamil Nadu is forced to get every drop of water for agriculture and drinking purposes only through prolonged legal struggle in the Supreme Court of India.

Therefore, I would like to inform here that in this world's biggest democracy every state or region has the equal rights, and the Government should allow states to wretch the riparian rights of other states which were benefited by the river for generations to generations. Now, because of climatic change and unseasonable rain, failure of monsoon will worsen the inter-state relationship as the one state fully overflowed water whereas the others are striving with acute drought.

In conclusion, I once again urge the Government to take initiative to bring water issue under Central list and expedite linking internal rivers programme immediately before it was too late.

**SHRI S.R. VIJAYA KUMAR (CHENNAI CENTRAL): I thank our revered leader Hon. Makkalin Mudalvar Idhaya Deivam Puratchi Thalavivi Dr. Amma for having sent me to this august House to represent Central Chennai Lok sabha Constituency and also enabling me to express my views on the Demands for Grants for the Ministry of Drinking Water and Sanitation for the year 2015-016.

It is unbelievable that this important Ministry of Drinking Water and Sanitation has been allocated only Rs.5243.87 crores (Plan component Rs.5236 crores and Non Plan component Rs.7.87 crores) for the current year 2015-16. There is a huge reduction from the last year's allocation eventhough this Ministry administers two important flagship schemes viz. National Rural Drinking Water Programme (NRDWP) and Clean India Movement/Swachh Bharat Mission (Gramin)-(SBM-G).

It is a sad 'surprise' that against the total proposed outlay of Rs.1,66,686 crore (Rs.1,22,570 crore for NRDWP and Rs.44,116 crore for SBM-G) for the 12th Five Year Plan, only Rs.1,05,945 crore (Rs. 68,786 crore for NRDWP and Rs.37,159 for SBM-G was allocated.

The importance attached to the National Rural Drinking Water Programme (NRDWP) is very important because it involves the health of the millions of our rural population. It is very difficult to comprehend as to how the Government is going to provide safe drinking water to the deserving and poor rural masses of the country with this small allocation of funds.

Another flagship programme of the Ministry is Clean India Movement/Swachh Bharat Mission (Gramin). This programme's noble aim of open defecation-free rural areas will be very difficult to achieve with a paltry allocation of funds. The task of achieving open defecation-free rural areas is an onerous one and that should have been fully supported with huge budget allocation but that was not done in this year.

In this context, I would like to refer to the recently submitted report of the Parliamentary Standing Committee on Rural Development headed by our eminent and learned member Dr. P. Venugopal Sir. The Parliamentary Committee has expressed complete dissatisfaction over the poor allocation

made to this important Ministry of Drinking Water and Sanitation. The Committee, as a sequel to its dis-satisfaction, has gone further and suggested that the Ministry should approach the NITI Ayog and Ministry of Finance with apt justifications to ensure allocation of additional funds for the current financial year so that future development plans are not hampered and the targets fixed are achieved on time.

State Governments in their endeavour to provide safe drinking water in the rural areas of the country and achieving 100% rural sanitation coverage by 2019 are supported by the two major Centrally Sponsored Schemes of National Rural Drinking Water Programme (NRDWP) and Swachh Bharat Mission (Gramin) SBM(G). Huge reduction in Plan allocation will strain the state Governments and will affect implementation of the Schemes. Thus the noble aims will remain a distant dream with the present allocation and it would be for the Government to rethink so that the allocation is increased substantially at least to the previous years Budget allocation. The Government should also ensure that the Budget allocation is actually spent unlike the last year where the revised estimates have shown non spending of huge portion of the budget estimates.

I, therefore, urge upon the Government to rethink about the allocation to the Ministry and raise it at reasonable levels in line with the requirement of quantum of funds required for plan allocation to State Governments to meet the objectives of safe drinking water to rural population and open defecation-free rural areas at the earliest.

Tamil Nadu Government is promoting 'Green Toilets' much before the launch of the Central Schemes like Swachh Bharat Mission etc. and the good works of the State Governments like Tamil Nadu should also be observed so that they can be included and implemented under Central Government programme also.

±साधी सावित्री बाई फूले (बहराइव)ः देश के प्राकृतिक संसाधनों पर लगातार गहराते संकट को मुख्य रूप से तीन हिस्सों - जल, जंगल और जमीन में बांटकर देखा जाता हैं। इनमें जीवन के लिए अति ही आवश्यक जल पर आया संकट सर्वविदित हैं। कहा तो यहां तक जाता है कि दुनिया में अगला विश्वयुद्ध जल को लेकर ही होगा। इसकी बानगी देश के अलग-अलग हिस्सों में हम जब-तब देखते भी रहते हैं। कहीं जल को लेकर हाहाकार मचता है तो कहीं जल लेने की लड़ाई में हत्याएं तक हो जाती हैं। लेकिन इन सबके बावजूद देश में जल को लेकर पर्याप्त जागरूकता नहीं देखी जा रही हैं। ऐसे में जल के पूर्ति हमारी उदारीनता इस संकट को भयावह बनाने में ही योगदान कर रही हैं। उल्टे कई हलकों में जल पर कब्जे को लेकर सतत् वेतना के स्तर पर पूरास होते रहते हैं।

व्यावसायीकरण के दौर में बुरी नजर इस प्राकृतिक संसाधन पर भी हैं। शहरी इलाकों में इसका व्यवसाय शुरू हो चुका हैं। नदियों पर कब्जे के प्रयास पूरे मनोयोग से व्यावसायिक प्रतिष्ठानों द्वारा चल रहे हैं। जल पर अधिकाधिक कब्जे की होड़ का ही परिणाम हैं कि संसाधन लोगों की पहुंच से दूर होता जा रहा हैं। शुद्ध पेयजल शायद ही आम लोगों के लिए बचा हैं। उस पर भूमि के अंदर के गिरते जलस्तर और उसमें जहरीले तत्वों के सिमभूण से हो रहा पृदुषण रही-सही कसर को भी पूरा कर रहा हैं।

वर्तमान में देश में भूज़ल स्तर की स्थित बढ़त ही भयावह हो चुकी है। कहीं इसमें भारी गिरावट है तो कई राज्यों में इसमें आरोंनिक और प्लोराइड जैसे खतरनाक तत्वों की मातू। बढ़ती जा रही है। केन्द्रीय भूमि जल बोर्ड और अन्य संगठनों की रिपोर्टों के अनुसार, उत्तर भारत में बिहार, उत्तर प्रदेश, असम, पश्चिम बंगाल जैसे भूमि जल से पूर्ण इलाकों में इसमें काफी गिरावट देखी जा रही है। उधर पंजाब, हिस्याणा को देखें तो हिस्त कूंति के समय से ही अत्याधुनिक तरीके से की गई खेती में उपज बढ़ाने के लिए काफी मातू। में शिवाई वाली किरमों का चलन हुआ। इसमें बड़ी मातू। में बोरवैल द्वारा गहराई से पानी से दोहन हुआ। इसका परिणाम है कि इन राज्यों में भूजल का स्तर काफी नीचे चला गया है या कई स्थानों पर खत्म ही हो गया है। दक्षिण की चहानी जमीन के अंदर तो जल उपलब्धता का और बुरा हाल है।

हाल ही में रिपोर्ट आई है की दिल्ली से सिर्फ 30 किलोमीटर दूर और उत्तर पूदेश की शान कहे जाने वाले गूटर नोएडा के 6 गांवों में जहरीले पानी से पिछले 5 सालों में 400 से ज्यादा लोगों की मौत हो चुकी हैं_| इन मौतों की वजह हैं कैंसर| जहरीले पानी की वजह से गांव के गांव कैंसर की कबूगाह में तब्दील हो रहे हैं_| जहरीले पानी से सबसे जयादा त्वचा की बीमारियां हो रही हैं_| लिवर और आंत को कैंसर हो रहा हैं_| पेट की और भी कई बीमारियां हो रही हैं_|

गंगा किनारे बसे कानपुर से लेकर बनारस, आरा, भोजपुर, पटना, मुंगेर, फरुखा और पश्चिम बंगाल तक के कई शहरों में गंगा के दोनों तटों पर बसी आबादी में आर्सेनिक से जुड़ी बीमारियां बढ़ रही हैं। उत्तर पूदेश के बलरामपुर, भ्रावस्ती, बहराईच, चन्दौली, गाज़ीपुर, गोरखपुर, बस्ती, रिदार्थनगर, संत कबीर नगर, उन्नाव, बरेली और मुरादाबाद जिलों में पानी में आर्सेनिक की मात्रा खतरे के निशान को पार कर गई हैं जबकि रायबरेली, मिर्ज़ापुर, बिजनौर, मेरठ, संत रविदास नगर, सहारनपुर और गोंडा में भी पानी में आर्सेनिक की मात्रा बढ़ रही हैं। पश्चिमी यूपी में हिंडन की सहायक निर्वां काली और कृष्णा के किनारे बसे गांवों में कैंसर का कहर हैं। इस पानी को पीने से एनीमिया, मुंह में जलन, लकवा, याददाश्त की कमी, लिवर और फेफड़ों का कैंसर जैसी गंभीर बीमारियां हो रही हैं। उत्तर पूदेश में कुल सात हजार से ज्यादा बरितयों में पानी पीने के लायक नहीं पैपजल में प्लोराइड हैं तो कहीं नाइट्रेट की मात्रा ज्यादा हैं। राज्य में कुल 1 लाख 27 हजार बरितयों में स्वीराइड की मात्रा जरूरत से ज्यादा हैं।

हाल ही में हमने विश्व जल दिवस (22 मार्च) मनाया है, संयुक्त राष्ट्र सहस्त्राब्दी लक्ष्य घोषित किए जा रहे हैं, लोगों को साफ सुरक्षित पेयजल मुहैया कराने के जितने प्रयास किए जा रहे हैं वहीं ऐसा लगता है कि मंजिल कोसों दूर होती जा रही हैं_| उट्चतम न्यायालय ने भी शुद्ध पेयजल को जीवन के मौतिक अधिकार का विस्तृत आधार माना है पर दूषित पेयजल की वजह से मौत की ऐसी खबरें आने वाले गंभीर जल संकट के खतरे का संकेत दे रही हैं_|

आर्सेनिक के जहर वाला पानी नमकीन हो जाता हैं। अगर आर्सेनिक मिले पानी को तम्बे समय तक पीया जाए तो इससे कई भयंकर बीमारियां होनी शुरू हो जाती हैं। पानी मं घुलित आर्सेनिक कैंसर के कई रूप, त्वचा कैंसर और किडनी फेल होने जैसी बीमारियों का कारक हैं। आर्सेनिक के पूभाव से गाल ब्लैंडर में कैंसर हो सकता हैं। आर्सेनिक और नाइट्रेट के कारण मनुष्य का इम्यून सिस्टम पूभावित होने पर मिलत्क में कैंसर का खतरा बढ़ जाता हैं। आर्सेनिक से टाईप-दो की डायबिटीज़ का भी खतरा बढ़ जाता हैं। आर्सेनिक से टाईप-दो की डायबिटीज़ का भी खतरा बढ़ जाता हैं। आर्सेनिक से पूद्रिवत जल के सेवन से धमनियों से संबंधित बीमारियां होने और परिणामस्वरूप दिल का दौरा पड़ने और पक्षाधात के खतरे बढ़ जाते हैं। वैद्यानिकों के अनुसार उन्होंने भरीर में आर्सेनिक के निरन्तर पूर्वश का मिलत्क से जुड़ी धमनियों में सिकुड़न और अत्वीतेषन से पूत्यक्ष संबंध पाया हैं। अमेरिकन हार्ट एसोसिएशन में छपी अनुसंघान रिपोर्ट में आर्सेनिक और कई जल अशुद्धियों को रक्तवाहीनयों से जुड़े रोगों का कारण बताया गया हैं।

ऐसी भयावह रिश्वित में एक खाई शहरी और ग्रामीण इलाकों के बीच, अमीर और गरीब के बीच बढ़ती जायेगी जहां आने वाली नयी पीढ़ी आर्सेनिक के खतरों से पीड़ित होगी_। संभवतः उनका बौद्धिक स्तर निम्न एवं शारीरिक और मानसिक विकलांगता उन्हें सक्षम और सुविधा सम्पन्न शहरी अमीर लोगों के मुकाबले आज के प्रतियोगी युग में पीछे रहने को मजबूर करेगी_। शिक्षा, स्वास्थ्य एवं रोजगार की अंधी दौड़ में ऐसे लोग पिछड़ जायेंगे, जिससे आने वाले समय में सामाजिक सद्भाव का माहौल निश्चित रूप से बिगड़ सकता है_।

मैं अपनी सरकार से मांग करती हूं कि गरीब एवं ग्रामीण जनता को स्वव्छ एवं आर्सेनिक आदि विषैते तत्वों से मुक्त पेयजल मुहैया कराने का एक व्यापक देशव्यापी कार्यक्रम तत्काल शुरू किया जाए जिसमें पूत्येक ग्राम सभा में एक पानी की टंकी के द्वारा उन्नत तकनीक से स्वव्छ किया गया पेयजल उपलब्ध कराया जा सके तो जनता को भी काफी सुविधा रहेगी। हर घर में शौंचालय के साथ-साथ हर गांव में स्वव्छ पेयजल की उपलब्धता सुनिश्चित कर हम देश को भविष्य के खतरे से बवाने में कामयाब हो सकें तो एक स्वस्थ, सुंदर और साक्षर भारत का हमारा सपना साकार हो सकेंगा और हम अपने स्वव्छ भारत अभियान को समपूर्ण स्वव्छ भारत अभियान को समपूर्ण स्वव्छ भारत अभियान को समपूर्ण स्वव्छ भारत अभियान बनाकर और भी कारगर एव प्रभावी बना सकेंगे।

•श्री स्वीन्द्र कुमार पाण्डेय (मिरिडीह)ः आजादी के बाद पहली बार देश में प्रधानमंत्री आदरणीय श्री नरेन्द्र मोदी जी के नेतृत्व में स्वच्छ भारत के ऊपर बहुत ध्यान दिया गया है जिसके नतीजन आज गांव-गांव, नदी-नाला, शहर-शहर की सफाई का एक जुनुन आज लोगों में आ गया है, जिसे भारत सरकार ने बढ़ाया है।

आज हमारे देश के जो विद्यालय हैं वहां भी शौचालयों का निर्माण चल रहा हैं_। हमारे पूधानमंत्री जी का जो स्वप्न हैं कि देश के सभी विद्यालयों में शौचालयों का निर्माण हो उसके अंतर्गत आज देश के शौचालय विहीन घरों में तथा जो बहुत ही गरीब हैं उनके घरों में भी भारत सरकार/राज्य सरकार योजना बनाकर शौचालयों की व्यवस्था बहाल करे_।

स्वासकर मेरा प्रदेश झारखंड जो भारत का बिल्कुल नया राज्य हैं उसस पर सरकार का ध्यान देना अति आवश्यक हैं, क्योंकि यह आदिवासी बाहुल्य क्षेत्र हैं। मेरे गिरिडीह लोक सभा के अंतर्गत बहुत सी मलिन बिरतयां हैं, बहुत से गरीब गुरबा रहते हैंं। वहां शौचालयों की बहुत जरूरत हैं। भारत सरकार वहां भी योजना बनाकर शौचालयों का निर्माण कराए। जनहित में अति आवश्यक हैं।

इसके साथ-साथ पेयजल की गंभीर समस्या हैं। पेयजल उपलब्ध कराए जाने हेतु योजना बने। श्री अटल बिहारी वाजपेयी जी ने कहा था कि यदि भविष्य में किसी चीज के लिए युद्ध होगा तो वह पीने के पानी के लिए होगा।

स्वासकर पीने का पानी, जहां-जहां भूमीण क्षेत् हैं वहां मिनी जलापूर्ति की व्यवस्था की जाए; ताकि वहां के लोगों को शुद्ध पेयजल मिले और मेरे गिरिडीह क्षेत् में जो भारत सरकार की कोल कंपनियां हैं - भारत कोकिंग कोल लि., सेंद्रल कोल्ड फिल्ड लि. की बंद पड़ी सदानों में जल का भंडार हैं। मैं भारत सरकार से मांग करता हूं कि वह योजना बनाकर इन सदानों से भी जल उपलब्ध कराने की व्यवस्था करें और दामोदर वेली कारपोरेशन के कोनार डेम से आस-पास के गूमीण क्षेत्रों में जलापूर्ति की योजना बनाकर वहां के गूमीणों के गूमीणों के लिए भी जलापूर्ति की व्यवस्था की जा सकती हैं। एवं तेनूपाट डेम से भी गूमीण क्षेत्रों में और सरकार के सीसीएल के कालोनी क्षेत्रों में भी जल की व्यवस्था सुवारू की जा सकती हैं। किंतु विडम्बना यह है कि आज आजादी मिले 66 वर्ष हो गए फिर भी आज गूमीण लोगों को शुद्ध पेयजल उपलब्ध नहीं हो पा रहा है, किंतु मुझे विश्वास हैं कि आदरणीय पूधानमंत्री श्री गरेन्द्र मोदी जी के नेतृत्व में देश की पेयजल समस्या समाप्त हो जाएगी और मेरे द्वारा भी समय-समय पर कोल्ड लि. के पदाधिकारियों के साथ बैठक कर इस योजना संबंधी चर्चाएं की गई, किंतु दुर्भान्य है कि इस पर अभी तक कोई कार्यवाही नहीं की जा सकी हैं। इसे लोक सभा में भी उठाया जा नुका हैं। मैं भारत सरकार से मांग करता हूं कि मेरे लोक सभा क्षेत्र में इस समस्या का निदान किया जाए।

SHRI TATHAGATA SATPATHY (DHENKANAL): Hon. Chairperson, Sir, I would like to thank you for allowing me to speak on the on-going discussion on the Demands for Grants in respect of the Ministry of Drinking Water and Sanitation for the year 2015-16.

The attendance in the House proves that most of our very revered and respected Members probably do not give much importance to this subject. It is a pity because this, I believe, is something very important for this nation. I did not give a Cut Motion primarily because of one reason. I believe, a Government without any rhyme or reason has cut down nearly 50 per cent of the Budget for this very vital lifesaving one, humanity exists not lifesaving, that is, water. It has cut down 50 per cent of the Budget and very easily says that there is devolution to the States. A new word, 'devolution', has come about. Apart from *vikas* there is also devolution. So, there is devolution to the States and the States will create revolution. So, you pass on the buck for others to create revolution, which is fine. So, I thought that even cutting one rupee from this Budget would be a criminal act on my part, and I refrained.

Sir, if you browse the Demands for Grants for this year, you will notice that the sectors like coal, steel, infrastructure, power have all got a lot of money whereas very vital sectors like health, HRD, water, about which we are talking now – I will deal with sanitation separately – have not been drawn the attention of the Government. Therefore, we are left with the present scenario.

Let me start with two very small instances of what has happened in our country and what is happening at the international level. On the night of 15th May, 2009, in a city called Bhopal, a family – the head of the family, Jeevan, his wife Sita and their son, Raju – went to steal water because they were not getting water in an area called Shahjahanabad, inside the Bhopal town. The neighbours of that area, who spotted this family, came, armed with sticks, daggers and knives and beat this family till death. They killed all the three – father, mother and son. ...(*Interruptions*)

SHRI P. KARUNAKARAN (KASARGOD): For stealing water.

SHRI TATHAGATA SATPATHY: They killed all the three for stealing water. This happened on the night of 15th May, 2009. This is the situation that is prevailing today, after about six years, across the nation. I do not know, may be Sub-Himalayan Regions, there might still be enough, sufficient water. But rest of the country, there is a terrible dearth of water specially, drinking water.

My very learned colleague Prof. Saugata Roy and others have spoken about arsenic poisoning and fluoride. My Constituency, Angul suffers a lot from fluoride because there is a plant of the National Aluminium Company and they are merrily letting out their chemicals into the ground. I will not go into those details because many people are very knowledgeable and they have given details about how many programmes the Government has carried out in the last 29 years; how many names have changed; and finally, we have landed up with Swachh Bharat. But over a period of time, many programmes and millions — nowadays everybody is saying dollars —and billions of rupees have gone into development of this sector. Where the money has gone, how it has been invested is anybody's guess. So, this one story of Bhopal that I just narrated.

Sir, you must be aware, the other terrible situation that is unfolding right now, is in one of the biggest cities of Brazil called Sao Paulo. A city with nearly 20 million residents has no water supply now. So much so that people are battling on the streets, those who can access water are hoarding water for 10 days, 15 days. They are drinking and cooking using stagnant water, thereby, creating and multiplying waterborne diseases. The interesting fact is this. We can laugh at it also. But the interesting fact is that the people have stopped using the toilets in their plush houses. The plush houses do not have the flush because there is no water. So, instead of using the toilets, they are going out and defecating on the gutters along the roadside hoping that if some household lets out water, all the dirt would get washed away. This is the situation in Sao Paulo as of today. And, Sao Paulo is where? Brazil. What is Brazil? Brazil is the B of your BRICS, about which you are boasting. So, it is the first letter of your BRICS nations, and this is what is happening in Brazil! India comes in the third position. Here, we are sitting without any concern, without any plan or programme on how do we want to address the future of this country, how do we want to address the water problem and what do we want to do with it.

The glaciers are melting. There is global warming. Everything is very technical. I do not wish to get into that. It is a simple thing as to how to store fresh water, how to make desalination plants and what can be possible with our resources. But broadly speaking, there is no Water Policy that the Government has thought of. I am not talking about this BJP lead Damodardas Modi Government. I am talking about Government, in general. They have never ever thought it necessary to think of what should be done with this huge problem.

Sir, it is said that rivers groom our civilisations, and in return we doom them. It is not only the Ganga but there are Indus, Euphrates, Tigris, Nile, Congo, Amazon, Yangtze Kiang -- you name all of them. There are so many rivers. Human civilisation has grown all along these rivers because we needed the water. And today, we are destroying our rivers! We are doing the Ganga Cleaning Programme, which is a sham. You are from the Ganga Kinare leader. You know nothing is happening. You are an honest man. You are a hardworking person and you know that it is all a sham, it is all a show. Nothing is happening.

With industrialisation, okay on one hand, we are talking about getting a Nuclear Plant from France. We are getting Rafale Jets. Sir, have you heard of any other country in the world buying Rafale Jets from the factory that was actually going to close down in the next two-three months? Nobody in the world wanted to touch those fighter planes. We went round and round and landed plunk there. When nobody else was buying, we wanted to buy that jet. We wanted to buy the rejected jet and we are buying defecated jets and we are saying that we will stop defecation.

I would stop here by saying this. I would give an example. There is one little thing that I have a bias against Magsaysay award winners because they are always suspect in my eyes. I must commend two people. One is Rajendra Singh for what he has done in Alwar and the other person is our dear Anna Hazare Sir who has worked wonders in Ralegan Siddhi and he is probably the lone sane voice against the Land Acquisition Bill. I support him on that. We have to take models and we have to work and these are two models of watershed development that the Government should very seriously think, not play jokes, not push things around the States and say that the States have to implement. There has to be a national policy. This is part one.

Sir, part two is very short. Part two is about sanitation. As I mentioned earlier, if in Brazil rich people with toilets at home are compelled to go out and defecate on the streets, it is primarily because there is no water there. Your sanitation programme is clearly visible that it is a programme which is going to die suddenly and a terrible death. It is primarily because you are not planning the background for which one can consider that it will succeed.

We need to focus on eradication of open defecation. Open defecation is linked to the health of our children and it is linked to infant deaths. Due to diarrhoea, it is linked to hygiene standards of our population. It is linked to the contamination of drinking water and it is also linked to the security of our women like our Professor just mentioned. We are the largest democracy and onus is on us that we should perform better and we should show to ourselves, I am not talking about showing it to anybody outside, that we can perform. Unfortunately, for the past so many years after independence, we have not done anything. We have not even tried to change the habits of people by promoting a culture. I would like to thank you for allowing me this time.

At the last moment, I would only pray that we have to correlate water preservation, supply of good clean drinking water to our population and sanitation. If taken together, then your Swachh Bharat movement will be honestly successful. If not, you will only be taking money from the PSUs and God knows where you will be spending it. Thank you so much Sir.

भी भीरंग आप्पा बारणे (मावल): सभापति महोदय, जल श्वच्छता का श्वस्थ पोषण और मानव कल्याण के बीच सीधा संबंध हैं। श्वच्छ पर्याप्त पेयजल उपलब्ध कराना वर्तमान सरकार का पूर्धिमक लक्ष्य हैं और इस लक्ष्य के लिए सरकार ने श्वच्छ भारत मिशन और राष्ट्रीय पेयजल कार्यक्रम के तहत अनेक योजनाओं की घोषणा की हैं। श्वच्छ भारत अभियान के अंतर्गत माननीय पूधानमंत्री जी ने नदी सुधार तथा श्वच्छ पेयजल कार्यक्रम बनाया। यह देश के लिए गर्व की बात हैं और इसके लिए सरकार को मैं बधाई देना चाहता हूं।

सभापित जी, मैं आपके माध्यम से माननीय मंत्री जी से मांग करना चाहता हूं कि स्वच्छ पेयजल योजना में किसी तरह की कटौती न करें जिसके कारण भविष्य में किसी तरह की आपित न उठाई जा सके। जब तक देश का हर राज्य, शहर, गांव स्वच्छ नहीं होगा, हमारी समस्या का निदान नहीं हो सकता है। आज पानी को तेकर लोगों के बीच लड़ाई की खबरें अखबारों में आती हैं। आगे चलकर यह लड़ाई पूत्यक्ष रूप में होगी लेकिन अगर इस समस्या के उपर ध्यान दिया गया तो निश्चित रूप से पानी की समस्या हत हो सकती हैं। आज शहर पानी को तेजी से पूद्वित कर रहे हैं क्योंकि शहरों से निकला गंदा पानी निदयों और भूजल में मिल कर शुद्ध पानी की उपलब्धता को कम कर रहा है। पूथी का 70 प्रतिशत हिस्सा जल से घिर होने के बावजूद भी देश में स्वच्छ पेयजल की उपलब्धता की समस्या खड़ी हो रही हैं। यह बहुत चिंता का विषय हैं। आज देश की सभी निदयों ऐसी हैं, जिनका पानी पीने लायक नहीं हैं। पानी का पूद्विण रोकने की कोशिश सभी को करनी चाहिए, जो कि सभी का कर्तव्य हैं।

महोदय, मैं आपके माध्यम से कहना चाहता हूं कि मेरा चुनाव क्षेत्र महाराष्ट्र में शहरी और ग्रामीण भागों से जुड़ा है_। शहरी भागों में महापातिका, नगरपरिषद के माध्यम से शहरी तोगों के लिए पानी की व्यवस्था हो सकती हैं_। तेकिन जो ग्रामीण भाग हैं, वहाँ आज तक तोगों को पानी अच्छी तरह से नहीं मिलता हैं_। यदि सरकार की तरफ से ग्रामीण तोगों को पीने के पानी के लिए स्वच्छ पानी की व्यवस्था हो जाती और उसके लिए धनराशि केन्द्र और राज्य सरकार से मिलती, तो निश्चित रूप से ग्रामीण तोगों को उच्छी तरह से पानी मिल जाएगा_। महाराष्ट्र में कई जिले ऐसे हैं, जहाँ गर्मी शुरू होते ही पानी की समस्या खड़ी हो जाती हैं_। जब पानी की समस्या खड़ी हो जाती हैं, तो जो पानी पशुओं के पीने लायक नहीं रहता हैं, वह मनुष्यों को पीना पड़ता हैं_।

मैं आपके माध्यम से सरकार से विनती करता हूँ कि महासष्ट्र में टैंकर से जो पानी दिया जाता है, वह कुएं या बोखेल से लेते हैं और अशुद्ध पानी लोगों को पीना पड़ता हैं। महासष्ट्र के विदर्भ और मराठवाड़ा जिले में ऐसा हर साल होता हैं।

मैं दूसरी बात यह कहना चाहता हूँ कि महाराष्ट्र में छत्पति शिवाजी महाराज के समय 16वीं सदी में पानी के भंडारण की योजना बनायी थी, उसी योजना को महेनजर रखते हुए महाराष्ट्र शासन ने भूमीण पेयजल योजना में शिवकालीन पानी योजना, सादवन योजना को मुख्य घटक बनाएं। यदि हर राज्य में इस योजना का प्रसार किया जाता है, तो महाराष्ट्र, राजस्थान आदि जिन राज्यों में भी पानी की समस्या है, वहाँ यह समस्या दूर हो सकती हैं। देश के कई ऐसे गांव हैं, जहाँ मीलों तक पैदल जाकर गांव की महिलाओं को पानी सिर पर लाना पड़ता हैं। आज देश में 17 प्रतिशत भूमीण इलाकों में पाँच सौ मीटर तक की दूरी से पैदल पानी लाना पड़ता हैं। यदि सरकार की तरफ से भूमीण इलाकों में जल-पानी योजना के लिए धनराशि दी जाती तो यह समस्या दूर हो जाती। अभी निदयों और कुओं का पानी तो पीने लायक नहीं हैं, फिर भी भूमीण इलाके के लोग मजबूरी में वह पानी पीते हैं। यदि सरकार इसके ऊपर ध्यान देकर पेयजल योजना का अच्छी तरह से नियोजन करती, तो भूमीण इलाकों में रहने वाले लोगों की पानी की समस्या दूर हो जाती। देश में बढ़ती आबादी को देखते हुए चल रही पानी की समस्या पर ध्यान न दिया जाए और शहर तथा गांवों के बीच पानी को लेकर और लोगों तथा राज्यों के बीच लड़ाई हो सकती हैं।

±9्री पी.पी. चौधरी (पाती)ः पूकृति ने इस जगत को अनेकानेक वरदान दिए हैं जिसमें पूमुख है - वायु व जत। जहां वायु सीमित है, वहीं दूसरी और शुद्ध जत सीमित है। जत सृष्टि का मूलाधार है, जिसमें चाहे वनस्पति हो या पूणी पूजातियां। "जत ही जीवन है तथा जत का विकल्प मातू जत हैं " इस बात को भी हम सभी जानते हैं।

वर्तमान में तेज गति से बढ़ती जनसंख्या, अनियोजित शहरी विकास, कृषि एवं औद्योगिक विकास, कृषि में बढ़ते रासायनिक उर्वरको का उपयोग आदि के कारण पानी की मांग तेजी से बढ़ रही हैं। वर्षा के न होने पर सूखे की स्थित पैदा हो जाती हैं, जिसके कारण महंगाई तो बढ़ती ही हैं साथ ही साथ भुस्वमरी और अनेकों गंभीर बीमारियां फैलने का खतरा उत्पन्न हो जाता हैं। हित कूंति को सफल बनाने के लिए सिंवाई हेतु जल की उपलब्धता का अपना महत्व हैं आज नहरों, नलकूपों के माध्यम से सिंवाई की सुविधाएं उपलब्ध हैं, तेकिन पानी की कमी निरंतर बढ़ती जा रही हैं। बढ़ती जनसंख्या के लिए पीने योग्य पानी उपलब्ध करवाना भी सभी सरकारों के लिए किसी चुनौती से कम नहीं हैं। आंकड़ों से पता चलता हैं कि अधिकांश बीमारियां दूषित पीने के पानी के कारण हो रही हैं। स्वास्थ्य विभाग का बजट भी निरंतर इन गंभीर बीमारियों से निपटने के लिए बढ़ता जा रहा हैं। हमें पानी की मांग और आपूर्ति के बीच समन्वय बनाने की आवश्यकता हैं। जल सीमित हैं इसके पूरोग में मितव्ययता बरतने की तथा जागरूकता फैलानें की अत्यंत आवश्यक हैं। आज पूरा देश पीने के पानी की किल्लत से जूझ रहा हैं, पूतिवर्ष गूष्टमकाल में देश की राजधानी दिल्ली भी इससे अछूती नहीं रहती।

राजस्थान प्रदेश में सतही जल संसाधनों की सीमितता के कारण 94 प्रतिशत पेयजल तथा 70 प्रतिशत सिंदाई योजनाएं भूजल संसाधनों पर निर्भर करती हैं। जनता द्वारा घर-घर में हैंडपम्प एवं खेत-खेत में बोरिग खोदे जाने से भूजल का अंधाधुंध दोहन होने तगा है, जिसके परिणामस्वरूप भूजल स्तर प्रतिवर्ष गिर रहा है एवं भूजल की गुणवता में भी गिरावट हो रही हैं।

मैं बताना चाढूंगा कि इस जल संकट के समाधान में अधिकाधिक वर्षा जल का पुनर्भरण किए जाना एक महत्वपूर्ण उपलिख हो सकती हैं। वर्षा का जल संवय करने के लिए सरकार द्वारा विशेष कदम भी उठाए गए हैं। सरकार द्वारा बनाए जा रहे नए भवनों/केंलेजों/विद्यालयों व कार्यालय भवनों में वर्षा का जल संवय करने के लिए प्रावधान भी किए जाते हैं। किसानों को भी वर्ष भर खेत में जल की आवश्यकता रहती हैं। सरकार द्वारा वर्षा के जल संवय को लेकर जागरूकता अभियान चलाए जा रहे हैं, लेकिन वे सभी निरर्थक हैं। वर्षा के जल संवय के लिए आवश्यक समाधान किए जाने के लिए अतिरिक्त धन की आवश्यकता होती हैं। वर्षा का जल संवय करने हेतु निर्माण किए जाने वाले संसाधनों पर आर्थिक मदद स्वीकृत किए जाने की आवश्यकता है, ताकि इस प्रोत्साहन के माध्यम से जागरूकता कैलाई जा सके।

मैं सरकार का ध्यान अपने लोक सभा क्षेत्र पाली की अति गंभीर समस्या की ओर ध्यान आकर्षित करना चाढूंगा कि मेरे लोक सभा क्षेत्र में स्थित बांड़ी नदी व नेहडा बांध लगातार पूदूषित होता जा रहा हैं_। वर्तमान में स्थिति बद से बदतर हो रही हैं_। पीने के लिए भू-जल का पानी खराब हो चुका हैं_। पानी के किनारे बसने वाले पशु-पक्षी भी नगण्य के बराबर दिखते हैं, क्योंकि वे भी जानते हैं, इस पानी को पीने के बाद उनकी मृत्यु तय हैं_।

इस संबंध में राज्य सरकार, उत्त्व न्यायालय, राज्य मानवाधिकार आयोग, राज्य पूदूषण नियंतूण मंडल व केन्द्रीय ग्रीन ट्रिब्यूनल आदि द्वारा उठाए गए कहम व दिए गए निर्देश नाकाफी रहे हैं। यहां रहने वाले लोगों के स्वास्थ्य में भी निरन्तर गिरावट देखी जा सकती हैं। पाली जिले के किसानों की जमीन बंजर होती जा रही हैं और यदि उस जमीन पर कुछ उग भी जाता है, तो उसकी गुणवता बहुत ही निवली किस्म की होती हैं, जिसे बाजार भाव में बेचा जाना संभव नहीं होता। राज्य पशुपालन विभाग की रिपोर्ट के अनुसार यहां विचरण करने वाले पशुओं में बांझपन, प्रतिरोधक क्षमता व उत्पादन क्षमता में कमी आदि दर्ज की गई हैं। हालांकि प्रदूषण नियंतूण करने के अनेकों उपायों पर विचार किया जा चुका है जो काफी नहीं रहे।

ट्रीटमेंट प्तांट तगाए जाने की आवश्यकता है, लेकिन उसकी तागत बहुत अधिक है राज्य सरकार और औद्योगिक इकाईयां इसे वहन करने में असक्षम हैं। केन्द्र सरकार द्वारा इस संबंध में आवश्यक बजट जारी करने के बाद ही इस समस्या को दर किया जा सकता है।

मैं सरकार का ध्यान वितुप्त हुई सरस्वती नदी की ओर भी आकर्षित करते हुए बताना चाहूंगा कि राजस्थान सरकार और भारतीय अंतरिक्ष अनुसंधान संस्थान के वैज्ञानिकों के प्रमाणों के आधार पर प्रतिपादित किया गया है कि प्राचीन सरस्वती नदी जो वर्तमान में वितुप्त हो चुकी हैं, का भू-प्रवाह राजस्थान से होकर गुजरात के कच्छ क्षेत्र में जा रहा हैं। वैज्ञानिकों द्वारा यह भी बताया गया है कि प्रवाह क्षेत्र के नतकूपों में 11 हजार से 35 हजार तीटर प्रति घंटे पानी की आवक के आंकड़े दर्ज किए गए हैं।

पश्चिमी राजस्थान और गुजरात का कच्छ क्षेत् देश के अति सूखे क्षेत्र में गिना जाता हैं, और इस नदी के भू-प्रवाह क्षेत्र भी यही हैं। पश्चिमी राजस्थान में पशुधन की बाहुत्यता हैं, यहां के पशुपानक ग्रीष्मकाल के दौरान पशुओं को सूखे से बचाने के लिए दूसरे स्थानों पर पलायन करते हैं। मंत्रालय द्वारा विस्तृत योजना बनाकर पश्चिमी राजस्थान के पशुबादुत्य एवं सूखे प्रभावित क्षेत्र को नई जीवन रेखा प्रदान की जा सकती हैं। बूंद-बूंद/फंवारा सिंचाई पद्धति से फसत/धास आदि का उत्पादन कर राज्य की आर्थिक व्यवस्था को भी सुहढ़ बनाने में सहयोग किया जा सकता हैं।

सरस्वती नदी का वर्णन हिन्दू धर्म के इतिहास, पौराणिक कथाओं आदि में किया जाता हैं। राजस्थान में भी हरियाणा के आदि बद्री में रिथत सरस्वती जल कुंड की तर्ज पर सरस्वती नदी के जल पर आधारित धार्मिक पर्यटक स्थल विकसित किया जा सकता हैं।

अतः मेरा भारत सरकार से अनुरोध हैं कि वितुप्त हुई सरस्वती नदी को पुनर्जीवन पूदान करते हुए इसके भू-पूवाह के जल को पूर्योग में लाने हेतु विस्तृत योजना बनाने की कृपा करें, ताकि देश के सूखे पुभावित क्षेत्र को इस प्राचीन सरस्वती नदी का अमृतरूपी जल वरदान के रूप में मिल सकें।

मेरा सुझाव यह भी है कि भविष्य में पाईप्ड वाटर सप्लाई पर ज्यादा जोर होगा, पानी की टंकी सप्लाई की जाएगी, लेकिन ग्रामीण क्षेत्र में बिजली की समस्या रहती है, जिससे जलापूर्ति में बाधा उत्पनन होगी। मेरा सुझाव है कि इन योजनाओं की कुल लागत में सोलर प्रमप का प्रावधान भी हैं।

DR. KULMANI SAMAL (JAGATSINGHPUR): First of all I would like to put my views on aspects of drinking water, its availability, the problems caused due to unavailability of water both in urban as well as rural regions of different states of the country, then I will come to the aspects of sanitation as both the subjects are interrelated to each other.

In Budget 2015-16, around 12243 crore rupees have been estimated for planned expenditure on the various projects of drinking water and sanitation. In this regard, I would like to state that in 2014-15, the expenditure on this was estimated at around 15000 crores of rupees. There is clear cut decrease in the planned expenditure on the projects of drinking water and sanitation in this budget compared to the budget 2004-15. I would like to state that despite massive outlays for drinking water and sanitation in India time to time, access to safe drinking water remains a challenge both in urban and rural areas of the country. Why it has become a challenge? Are we really lack of water or we are failing ourselves to use the proper technology and planning to implement the programmes to provide safe drinking water and sanitation. As we know the aspects of drinking water has always become an issue which evokes strong response in the electoral political discourse of the country. And despite increasing allocation of financial resources, especially for drinking water, the crisis is becoming intense day to day as now two-third of our country is drought prone and the affected population is rural mass, especially the tribal people. Further, the increasing demands of water for intensive modern agriculture and industry

have polluted the ground water as well as surface water. So, it is necessary to have a proper planning and technology with a developmental mindset to access and deliver safe drinking water.

Over a period of last two to three decades, there is rapid expansion and development in the urban energy and industrial sector. But I feel it has happened at the cost of depletion of ground water level, water logging, water quality degradation and increase in salinity level as well. We added water supply and sanitation in the national agenda during the first five year planning period. Then a new National Water Policy was adopted in 2002. But what we achieved and how far we have become successful in providing drinking water to each and every house hold in the country. In the metro cities the problem is becoming more acute as the level of pollution is increasing day to day thereby affecting the sanitation and health of the people. The rural areas especially in respect of the states namely Rajasthan, Madhya Pradesh, western parts of Odisha are facing drinking water problem severely.

I would like to mention that certain parts of my state, Odisha are facing acute shortage of drinking water which forces them to drink contaminated water subsequently putting them to face the water-borne diseases like cholera, dysentery and diarrohea. The poverty stricken tribal people of western parts of Odisha are affected most and to tackle the problem of drinking water, the State Government has set-up tube wells in various places but most of them have dried up due to decreasing ground water level which is the direct result of mining activities and the industrialization process as well as lack of sufficient funds. I would like to mention here that according to the Ground Water Census Report, there has been a substantial depletion of ground water in 24 out of the 30 districts in the state. So it is necessary to provide adequate amount of funds under drinking water and sanitation programmes to provide water in these areas by adopting proper planning and technology. We are talking about Make in India and I would like to add that Make in India with technology that to with a mindset to develop the poor especially the tribal poor. The threat of Maoists is also one of the reasons for scarcity of potable drinking water in these tribal areas. Many projects initiated by the State Government for the development of these areas are being delayed due to threats from the left wing extremists in the west and southwest parts of Odisha. So to address the problems of drinking water and sanitation and other related problems in my State, I request the Government to sanction more amount of funds in respect of Odisha.

16.00 hrs (Shri K.H. Muniyappa in the Chair)

*SHRI N. KRISTAPPA (HINDUPUR): Thank you, Chairman Sir, for giving me this opportunity to speak on demands for grants for Drinking Water and Sanitation. Sir, when we speak about problem of drinking water, people of Anantpur district in Andhra Pradesh will be listening attentively to know, what solution we are going to offer for this problem, which is more prevalent in Rayalaseema and other regions of Andhra Pradesh. Sir, if we go back to the times of independence, the areas surrounding tributaries of rivers like Krishna and other rivers used to find water by digging only 20 to 30 feet deep. These wells used to be the main source of water for drinking, construction and other purposes. During these 67 years of independence upper riverine states constructed many reservoirs to store water. As a result, tributaries dried up. There used to be water for 10 months in these tributaries, but now water do not flow even for 10 days. All those 30 feet deep wells dried up and for ten years we have to drill bore wells up to the depth of 100-110 feet. Hand pumps used to be source of drinking water. Now these hand pumps are defunct. We are not getting water even after digging 1000-1500 feet deep. There are around 3000 villages in my constituency and all these villages are facing severe water scarcity.

Government is providing water through transportation but the question is where the source of water is? In such a scenario, the water crisis is further deepening in Anantpur, Chittoor and other districts of Rayalaseema. Central Government should show due concern about resolving this problem. If the Central Government does not address this problem, there is a serious threat to lives of common people in our region. People are not in a position to pull on with their lives anymore and we are staring at mass exodus due to scarcity of water.

Sir, there are many other problems due to scarcity of drinking water. School children will have to carry 1 ltr or 2 ltr water bottles along with already burdened school bags. Due to water bottles their schools bags have become much heavier. This is due to non-availability of drinking water is schools. Some of these schools are 2-3 kms away from the villages. How these school children are going to study in these schools where there is no drinking water? For drinking water, these children are leaving their schools mid way. This problem is hampering studies of these children.

We all know about our dependence on washer men. When we don't have drinking water, we can imagine the fate of washer men. Our agriculture is mainly rain fed and cattle rearing is second major profession after agriculture. There are around 50 lakh sheep and goats in our region. We are more concerned about water than cattle fodder, for our cattle. Our region constantly battles with drought. In last 15 years, the Government of Andhra Pradesh declared 12 years as years of drought, in my district. In such a scenario, imagine how people can live without drinking water? Washer men do not get water to wash clothes, children do not get drinking water in schools, and cattle grazers do not have water to feed their cattle.

I request the Government to view this problem seriously. When NT Rama Rao became Chief Minister of Andhra Pradesh in 1983, people in our state were starving for food. He introduced a scheme to provide rice at Rs.2 per kilogram. Now there is no starving, but people are thirsty for water. Our Chief Minister Shri N.Chandra Babu Naidu is sincerely working to address this problem by planning to bring water from Krishna and Godavari to Pattiseema and thereon to Rayalaseema. And I request Union Government to support efforts of our Chief Minister in realizing this mission.

We should give priority to drinking water. To improve ground water levels in areas where water is not available even after boring thousands of feet deep, the Union Government should support what our Chief Minister N.Chandra Babu Naidu is doing. Rivers should be inter-linked, and water should be pumped to upper lands, only then, our districts can survive. Sir, please view our problem seriously.

For inter-linking of rivers if there are any clearances that are required Union Government may facilitate such clearances. Union Government may convince all concerned states to facilitate inter-linking of rivers. Please provide water to dry districts like ours, so that people can carry on with their lives in our districts. Please support and fund, efforts that are being made by our Chief Minister N.Chandra Babu Naidu to provide drinking water to our districts. With these words I conclude, thank you.

***KUMARI SHOBHA KARANDLAJE (UDUPI CHIKMAGALUR):** In India more than 70% of the population resides in rural areas in different hydro-geological regions. Quality of drinking water is a major concern in our villages. Chemical contamination and microbiological contamination is of serious concern in India. Many parts of country are affected by contamination like arsenic, fluoride, iron, salinity and pesticides etc.

The first is insufficient water per person as a result of population growth. The total amount of usable water has been estimated to be between 700 to 1,200 billion cubic meters. With a population of 1.2 billion according to the 2011 Census, India has only 1,000 cubic meters of water per person, even using the higher estimate. A country is considered water-stressed if it has less than 1,700 cubic meters per person per year.

The second cause is poor water quality resulting from insufficient and delayed investment in urban water-treatment facilities. Water in most rivers in India is largely not fit for drinking and in many stretches not even fit for bathing. Despite the Ganga Action Plan, which was launched in 1984 to clean up the Ganges River in 25 years, much of the river remains polluted with a high coliform count at many places. The facilities created are also not properly maintained because adequate fees is not charged for the service. Moreover, industrial effluent standards are not enforced because the State Pollution Control Boards have inadequate technical and human resources.

The third problem is dwindling groundwater supplies due to over-extraction by farmers. This is because groundwater is an open-access resource and anyone can pump water from his or her own land. India extracted 251 bcm of ground water in 2010, whereas the United States extracted only 112 bcm.

Providing safe drinking water resources to large population having different physical, socio-cultural and economic background is difficult for any state. There are about 60 lakhs of drinking water sources in the country. It includes public drinking water sources and private drinking water sources. It is estimated that about 40 million people in India are affected by waterborne diseases. More than 1.5 million children die of diarrhoea and around 75 million working days are lost due to water born diseases annually. It is estimated that around 65 million Indians are at risk due to excess fluoride and around 10 million people due to excess arsenic in ground water. In India around 1.96 lakh habitations are affected by poor water quality which is likely to increase in future because of draught situation in some parts of the country and more chemical usage in other parts of India. Rapid industrialization, increasing urbanization and rampant irrigation are leading to water quality problems. Many people in rural India don't have access to safe sources of water. Water quality is a major challenge in India. Those having access to safe sources of water, contamination of water during transport and in the household leads to significant health risk. In problematic areas, use of sustainable technologies for community and household water treatment and storage will directly benefit to affected areas. The simple low cost and sustainable treatment technologies at the household and community level are capable of improving the mircrobial quality of household stored water. But the treatment technologies are temporary solutions to the major problem. India is blessed with many lively rivers, using these Godly rivers we have to plan for providing surface water to all Indians. Because of water borne diseases many children lose their life before seeing the world. Millions of people lose their working days and spending money in the hospitals because of contaminated water. Considering all these, Central and State Government has to provide s

*DR. SATYA PAL SINGH (BAGHPAT): Sanitation is the other name of divinity. Our Yoga system emphasis on internal and external cleanliness. 'Sauch' is the first out of the five niyams in the eight organs of yoga. If you are not clean physically, mentally or environmentally you cannot progress on the path of evolution. In ancient India there was so much of cleanliness in homes, villages that Kalidas writes 'that only pollution was of the smoke of Yagya'.

Over the decades our emphasis on cleanliness has reduced very considerably because our education system has not stressed on this aspect of value system. The Government should think of providing incentives for maintaining environmental cleanliness and punishing heavily for creating pollution. Our pollution Control Boards have miserably failed because of inadequate law and rampant corruption.

Regarding drinking water facilities to our people in villages as well as in towns we must devise the ways to keep our sources of water clean especially the lakes, rivers. Most of our rivers have become polluted because of our criminal neglect of the rivers whom we once served as deities. The industries on the banks of rivers have blatantly violated the licensing condition in connivance with pollution control boards and other authorities. There is so much of poison flowing that even the underground water in many of the villages has become contaminated. I would like to quote two villages from my Baghpat constituency where people are dying of Cancers. In one village Gangnoli in last three years there have been 112 deaths because of Cancer and 47 people are still suffering. In another village called Duttnagar many people are suffering because of Cancer. This happened because all the three rivers Krishna, Kali and Hindon are badly polluted. There are around 1600 villages whose sewage are directly flowing into river Ganga. If you want to provide clean drinking water to our people we must check this polluting industries.

Similarly our lakes and ponds have also been either encroached upon or badly polluted.

For providing a safe and potable drinking water, let us emphasize on rain water harvesting. Let us bring out a mandatory rule in our town and village planning that no houses can be constructed without having the provision for rain water harvesting and simple and inexpensive technology to be developed to keep this water potable.

*SHRI D.K. SURESH (BANGALORE RURAL): Water is the most essential component for mankind to survive. Without water there would be no life. Providing water to mankind for drinking and sanitation is one of the biggest challenges in the country. Though various governments have made attempts to provide safe and adequate water to the people, the effort to provide water for drinking and sanitation has to be taken up on a war footing. In the very near future, non availability of water will be one of the main reasons for unrest in the country unless urgent and immediate steps are taken to address the issue of water scarcity.

People in rural areas especially in drought stricken regions are suffering due to the lack of availability of safe water for drinking and sanitation purposes. In towns and urban areas drinking water supply is unpredictable with most people having to rely on purchasing water from tankers. There is gross disparity over drinking water coverage everywhere in the country. Industries are using more water than the permitted levels and are also polluting rivers and ground water, as a result of which people are suffering from a shortage of safe drinking and sanitation water.

The Swatch Bharat Mission (SBM) vision is one of the corner stone of the new Union Government. The SBM is an umbrella programme which includes National Rural Drinking Water Program (NRDWP) and Swatch Bharat Abhiyan (SBA). In his budget speech the Finance Minister Shri Arun Jaitley described SBM as a programme not just for hygiene and cleanliness but a programme to provide preventive health care and awareness generation. However, the Union Budget 2015-16 did not match or reflect the government's intention with adequate funds for the purpose of drinking water and sanitation. The NDA government is high on rhetoric but clearly lacks clarity on its own flagship programs.

In view of the larger devolution of tax resources to States as per the recommendations of the Fourteenth Finance Commission the funding pattern of SBM, like many other Centrally Sponsored Schemes, is being modified and reduced significantly. In the pretext of this development, the Union Government has almost halved the budget for SBA from Rs. 12,100 crores in 2014-15 (RE) to Rs. 6,236 crores in 2015-16 (BE).

Due to the devolution in 2015-16 the Karnataka Government would get Rs. 24,790 crores compared to Rs. 16,560 crores in 2014-15. However, Karnataka would get Rs. 8,146 crores for Central Schemes in 2015-16 as against Rs. 16,626 in 2014-15 which is a 51% reduction than the previous year. The devolution has not helped states like Karnataka and as a result will face hardships in implementing many of the Centrally sponsored schemes including drinking water projects.

Total allocation of funds in the budget to the Ministry of Drinking Water and Sanitation (MDWS) for 2015-16 (BE) is Rs. 6,243.87 crores. For National Rural Drinking Water Programme it is Rs. 2,611 crore, for SBA (Rural) Rs.2,625 and SBA (Urban) is Rs. 1,000 crore. The budget allocated for these schemes is woefully inadequate to achieve all the targets set out by the Union Government. Therefore I urge upon the Union Government to at least double the budget allocation for these schemes in order to make progress to achieve set targets.

In Karnataka more than 70% of the state is drought prone. Drinking water crisis is severe in over 4000 villages and 38 towns in 12 districts. Drinking water in 8,079 villages has been contaminated with nitrates and fluoride. Though drinking water supply facility is in place in 733 villages, it is not fit for consumption due to ground water contamination. This drastic situation is not unique to Karnataka only. Most states are facing the same problem of scarcity of safe water.

The people including women and children are the most affected y the lack of safe drinking water in our country. Children are the most affected by water borne diseases. Reduction and containment of medical problems has been a major health issue in our country. All the efforts made so far have not achieved significant result. It is highly impossible for state governments to tackle the problem on its own. Therefore, I would like to urge the union government to extend 100% financial support to state governments to make safe drinking water accessible to all people.

Exploitation of groundwater for irrigation, drinking and other purposes in the country including coastal areas is increasing steadily. In order to avoid a full blown water crisis, intelligent management of the ground water resource is required. We need to have a well -regulated, ground water usage system to ensure balanced consumption which allows for recharging of the water table. Therefore, I would like to suggest the union government to take steps to regulate ground water usage in the country.

An important step to address the issue of water scarcity is Rain Water harvesting. Rain water harvesting is still in its infancy stage in our country. Over 65 per cent of rain water goes into the sea. National Policies on Rain Water Harvesting not only in urban areas but also in rural areas must be established. RWH is not just a state related matter, but one of the national importance matter. For e.g. storage capacity of ponds, tanks and lakes in rural areas has gone down due to accumulation of silt. There should be a uniform policy through the country regarding de-silting along with adequate resources.

Wastage of water is one of the major reason for Water scarcity. Nearly 40 to 50 per cent of water is lost due to leakages. Prevention of municipal supply wastage, by curbing pipeline leakage would save huge amounts of water. Although it is a state related matter, the Union Government should take steps to provide guidelines and policies for water conserving techniques. Providing funds for computerised management of all water supply pipelines will help resolve many issues with leakages including cases of water theft.

The National Human Rights Commission has taken suo motu cognizance of media reports of water contamination in 14132 habitations. Fluoride content is well above permissible level and hence they have directed 27 state governments to take steps to address the problem of fluorosis in drinking water and submit the report to the Commission in this regard. The Union Government should ensure that the issue of fluoride content in water is monitored regularly by ensuring adequate funds for water quality management.

We are in last year (2015) of International Decade for action Water for Life. However, the target is still not achieved in our country. The UPA Government, under the Bharat Nirman flagship programme made a very significant progress from 2005-2006 to 2011-12. About 55,100 uncovered, 3,31604 partially covered and 81962 quality affected habitations have been covered. But still there is a long way to go in this regard.

It is the need of the hour to take measures for providing access to safe drinking water.

- ♥□ The Government should provide sufficient funds to improve the quality of water in all the quality affected habitations.

As per information provided by the ministry of drinking water and sanitation, for the year 2014-15, the target to provide safe drinking water is 20,000 quality affected habitations and 75,000 habitations that are partially covered. However till 31st December 2014, the achievement is below 50% as far as the quality affected habitations are concerned.

As far as sanitation is concerned, India is lagging behind in sanitation coverage, open defecation, lack of personal and good hygiene, improper disposals of solid and liquid waste are causing many disease in the country. It is the need of the hour to create adequate awareness among people about necessity of sanitation to safeguard their health.

The central Government in the year, 1986 launched a nationwide programme for rural sanitation by our Late Prime Minister Shri Rajiv Gandhi ji, with the objective of improving the quality of life of the rural people and to provide privacy and dignity to women. Now the NDA Government has also launched Swach Bharat Mission with the similar objectives on 2nd October, 2014 and set targets to achieve the vision of Swach Bharat Including access to toilets to all by 2nd October, 2019. The SBM aims to make India open defecation free by the year 2019. The objective is to construct 11.11 crore Individual Household Latrines (IHHL) in the country. The targets achieved so far under the NDA Government is below average. It is not only important to build toilets, but it is necessary to provide the necessary infrastructure that goes along with maintaining toilets. In many states, even though toilets have been built, they are unused because of proper planning and availability of water and sanitation. Solid Waste management systems are not in place and consequently all the efforts of building mere toilets will go to waste unless the entire infrastructure is put in place.

Karnataka Government under the leadership of Chief Minister Shri Siddaramiah ji has made significant progress in providing drinking water. Supply of adequate and safe drinking water to all the 59,575 rural habitations of Karnataka is given utmost importance in order to improve the living standards of the rural masses. Potable drinking water is being supplied to rural areas through various schemes like Tubewells fitted with hand pumps, Saraljal, Mini Water Supply Scheme, Piped Water Supply Scheme and Multi-Village Supply Scheme. It is programmed to provide 40-55 liters of drinking water to each person per day.

The Government of Karnataka's "Jal Nirmal Project" started in June 2001 with World Bank assisted Karnataka Integrated Rural Water Supply and Environmental Sanitation Project which aimed to promote equitable distribution of safe water, improving sustainability of water supply and drainage systems, increasing public and private investment in environmental sanitation and creating greater community awareness of water related health problems and the need for a cleaner environment.

The project is demand-driven with the a decentralized participatory approach to ensure transparent decision-making. The projects main target was to improve the quality of rural water supply and sanitation service delivery and to achieve sustainable development, poverty reduction, sustainable health and hygiene benefits to the rural population and strengthening democratic decentralization process. The main principles of the project were community based, capital cost sharing, integrated approach to water and sanitation and operation and maintenance by the community. This project is successfully implemented in 3061 villages with the habitations of 744 Gram Panchayat in 11 northern districts of Karnataka.

The Karnataka Government in its Budget of 2015-16 has allocated Rs. 25 crore for DPR of the Mekedatu reservoir project across the river Cauvery. The implementation of the Mekedatu project is crucial to tackle the drinking water problems in several drought stricken districts in Karnataka like Ramanagara, Kolar, Chikkaballapura, Bengaluru Rural, Tumkur and other districts. The Mekedata project is exclusively for drinking water purposes. I urge upon the Central Government to support this critical project both financial and legally.

Total amount for sanitation under Nirmal Bharat was 312 crores for the year 2014-15. Under Swachh Bharat Mission the target given to the state of Karnataka was 7,98,000 and Karnataka is the first state which achieved the target and it achieved 8,76,000. Hon. Chief Minister Shri Siddaramaiah ji and Hon'ble Rural Development Minister Shri H.K. Patil Ji have taken steps to create awareness among the people to achieve the targets covered under this program.

Karnataka is a state in which, in 950 villages water is supplied through tankers due to severe drought conditions. In earlier days there used to be adequate rains and people usually depended on surface water for drinking and sanitation. Due to ground water depletion, borewells were dug. Initially borewells would yield water at 10 metre, then 20 metre, 30 metre, 50 metre and now over the years even after 100 metres there is no water. Even if water source is found after 100 metres, there will be the presence of minerals and chemicals in the water. Fluoride, nitrate, arsenic will be there in the ground water and will create health problems. In order to overcome this, we need to use advanced technology to provide drinking water. Before, I became MP, in Kanakpura Taluk, MLA Shri D.K. Shivakumar had installed over 30 Water ATMs each costing 10-15 lakh rupees. The Water ATM plants are essentially RO plants which purify the borewell water by removing toxic minerals and make it fit for human consumption. The Water ATM's provide safe drinking water at a very low rate of 10 paisa/ litre. Due to this initiative, people in Kanakpura are now getting safe drinking water at a very nominal cost and are very happy with the innovative facility provided to them.

After I became an MP in 2014 by-elections, I am continuing the good work done by Mr. D.K. Shivakumar by using my MPLAD funds to install more Water ATMs. So far 100 Water ATMs have been installed and operational throughout my Bangalore Rural Parliamentary Constituency.

Karnataka State is a model for the entire country in providing Water ATMs. Seeing the success of Water ATMs in Kanakapura, Hon'ble Chief Minister Shri Siddaramaiah ji has made provisions to provide funds for 1000 RO systems per year in the last two years and already installed 2000 RO plants in areas where fluoride, nitrate, arsenic content is more. These Water ATMs have made a big difference for people to access safe drinking water. The Union Government should support this innovative initiative taken up by Karnataka by allocating funds specially for Water ATMs.

National Rural Drinking Water Programme, in the year 2014-15 has given 536 crores for the state of Karnataka but in 2015-16 it is reduced to 472

crores. In a drought affected state like Karnataka, we need to ensure the life of the people by providing safe water. Karnataka is implementing several schemes including Multi Village Schemes. Karnataka has taken up Schemes for 445 areas to provide surface water and out of which 224 have been completed for the completion of the remaining, there is a need of 1500 crores. I urge the Union Government to make these funds available for Karnataka to continue the good work it is doing to provide water for drinking and sanitation.

In addition, another key issue which I would like to point out is that the Members of Parliament have no role in implementing drinking water projects. The nodal agencies which are responsible for the implementation of drinking water projects and state governments are not giving importance to the voice of Members of Parliament while setting up bore wells, reservoirs etc. I request the hon'ble Minister to give directions in this matter and to take necessary steps to ensure the participation of members of parliament while setting up such projects. The NDA Government has made many promises to the people of this country. Drinking water and sanitation is of paramount importance for the well being of the country and people. As we all know Water is life. The NDA Government has not shown its intention of providing adequate water supply for the people of this country in the Union Budget. Unless this is addressed immediately by at least doubling the budget for drinking water purposes the country will face acute shortages in water wars in the very near future. Therefore, I urge upon the Union Government to cognizance the seriousness of this issue and provide better facilities for the people of this country.

SHRI B. VINOD KUMAR (KARIMNAGAR): Sir, we are discussing and going to vote on Demands for Grants under the control of the Ministry of Drinking Water and Sanitation. The overall budgetary assessment for the year 2015-16 is Rs. 5,243.87 crore. The Plan budget is Rs. 5,236 crore and Non-Plan budget is Rs. 7.87 crore for the Ministry. In this, the National Rural Drinking Water Programme has been allocated a sum of Rs. 2,611 crore and Swachh Bharat Mission Rs. 2,625 crore. There is a huge reduction in the allocation of the budget. The budget allocation for the last year was Rs. 15,260 crore. So, this is coming to 66 per cent while many of my friends were talking about 50 per cent. When we compare the revised estimates with this allocation, it is Rs. 12,100 crore less.

When we come to the 12th Five Year Plan, the total amount recommended is Rs. 1,66,686 crore for the 12th Five Year Plan, out of which Rs. 1,22,570 crore are for the National Rural Drinking Water Programme and Rs. 44,116 crore for Swachh Bharat Mission. We are in the year 2015-16. There is only one more Budget to be introduced in the 12th Five Year Plan. The total amount, till now, spent is Rs. 1,05,000 crore. So, only 63 per cent of the 12th Plan's amount is spent till today and 40 per cent more has to be spent in the 12th Five Year Plan. I do not know how the Government is going to fill this gap. In comparison to the projections for the 12th Plan, the amount spent this year and the total amount spent for the last four years come to only Rs. 1,05,000 crore. So, there is a big gap to be filled up. I would request the hon. Minister to respond to this point when he replies.

Coming to the point of devolution of funds, the hon. Prime Minister, through the increase of 10 per cent in the devolution of funds to the States from 32 per cent to 42 per cent, gave an impression to the States as if much amount is coming to the States. I do not know under which shape they are going to introduce this scheme. Would it be in the ratio of 75:25, 50:50 or 60:40? Nobody knows this. The hon. Minister should also tell us about this while replying to the debate. He should give a message to the State Governments in this regard. Otherwise, in the coming days, the respective State Governments may not allocate money on this aspect in their Budgets. When I raised this question a few days back, the hon. Minister replied stating that through devolution, the State Governments are getting money and they have to spend it in the coming days. So, the ratio that the Central and State Governments have to share needs to be clearly clarified by the hon. Minister. Coming to the problem of drinking water, every State is facing it and many of our friends have already stated about it.

Coming to my State of Telangana, our Chief Minister, Shri K. Chandrashekar Rao, had taken an initiative with a programme under the name and style 'water-grid'. We have already allocated Rs. 2,000 crore in this Budget, and we are trying to give water to every household in every village, that is, 10,000 villages in the State of Telangana in the coming years. Through this water-grid, we are lifting water from two mighty rivers, namely, river Godavari and river Krishna and we have already proposed to create some reservoirs in 10 Districts of Telangana whereby we want to give water to every household in every village in the State of Telangana. The estimate for this is around Rs. 36,000 crore. Anyhow, our State Government has allocated Rs. 2,000 crore in the first year for the sake of digging intake wells. We are approaching financial institutions like HUDCO, NABARD and also some foreign institution. I would request the hon. Minister and the Government at least to facilitate us to get such loans in the coming days.

The other issue is with regard to sanitation. The amount allocated for toilet is only Rs. 12,000, but as on today, the expenditure that is incurred for it is around Rs. 18,000 for each such toilet. My friend, Mr. Sathpathy, has already said that water is the main issue in this, and nobody will use those toilets by simply constructing these toilets without water facility and this amount -- that we are going to spend -- may not be useful in the coming days. Why cannot we think of bio-toilets and e-toilets even if it is a little bit expensive as it is costing around Rs. 30,000 for the bio-toilets? In the morning there was a Question on it, and the hon. Minister had also replied to it. Let us think on those lines because constructing toilets with some RCC roof, etc. and if it does not come into use in the coming days, then it will become a wasteful expenditure.

As regards toilets in my States, around 10 years back, when these toilets were constructed, they were not put to use. The same is the case in every part of the country. So, the TV channels, radio stations, the Government and DAVP should at least take necessary steps to sensitize people at large. Thank you.

SHRI SANKAR PRASAD DATTA (TRIPURA WEST): Hon. Chairperson, Sir, I rise to speak on the Demand for Grants under the control of the Ministry of Drinking Water and Sanitation in the General Budget.

Sir, with about 5,000 daily deaths of children in India due to water-borne diseases, the Department of Drinking Water and Sanitation is having a pioneer role in a country like India, but this expectation falls in vain. As per the Millennium Development Goals, India is bound to provide improved sanitation to at least half of its urban population by 2015 and 100 per cent by 2025. Based on this ground, the Central Government took up the programme of 'Swachh Bharat Abhiyarl'. However, cleaning streets and Government offices will not suffice because it is also a matter of right for a large number of urban and rural people who are deprived of basic necessities of life like access to safe drinking water, toilet and drainage facilities. As per the 2011 census, only 32 per cent rural households have access to toilets.

According to World Health Organization and UNICEF's estimate, 66.5 crore people of rural India are defecating in the open, whereas 31 per cent of the rural world population defecates in the open. Even countries like Vietnam, Bangladesh and Peru have reduced open defecation to single digits. Our neighbouring country, Bangladesh, is having only five per cent of rural population who defecate in the open. But in our country, according to one estimate, more than 37 per cent of the total human excreta generated in urban areas is being disposed of in an unsafe manner. This causes public health and environmental hazards. Out of 5,161 cities and towns in India, 4,861 cities and villages do not have sewerage network. The increase in sanitation facilities during the last ten years, from 2001 to 2011, was at the rate of just one per cent. At this rate, India could achieve universal sanitation only by 2081. This is a matter of shame for us.

Similarly, the proportion of households with tap water and drainage facilities remain at one-thirds level. In India, only two cities are having continuous water supply, and an estimated 69 per cent of Indians lack improved sanitation facilities. The bottom-level six States, like Bihar, Jharkhand, Assam, Odisha, Chhattisgarh and Madhya Pradesh, have less than 10 per cent coverage of households with piped water supply, though India is rich in drinkable fresh water resources and falls among those ten countries which possess 60 per cent of the world's available fresh water supply. However, African countries like Tanzania and Namibia have improved their drinking water access to the people from 38 per cent and 58 per cent in 1990 to 73 per cent and 80 per cent in 2002 respectively.

Under these shameful circumstances, when our Prime Minister, hon. Narendra Modi, comes out and sweeps the roads with a broom wearing a fashionable dress, people started thinking that their demand for sanitation and drinking water would take shape and that he would cater to the needs of the people of our country. However, what we see in the drinking water and sanitation budget is a mockery of the people, who have no access to drinking water and sanitation.

At the national level, in the National Rural Drinking Water Programme, for the years 2013-14 and 2014-15, the allocation was Rs. 15,260 crore, but this has been drastically cut down in 2015-16 budget estimates and it now stands at Rs. 6,236 crore only. In the case of Swachh Bharat Abhiyan, formerly known as Nirmal Bharat Abhiyan, this is not a new thing, the budget estimate for 2014-15 was Rs. 3,709 crore, but in 2015-16 estimates, it is only Rs.3,148 crore. With a meagre amount in the budget, how would India achieve the Millennium Development Goal in the year 2025 of providing safe drinking water and sanitation for all, irrespective of rural or urban population?

Hence, I strongly demand and urge upon the Government for allocation of more grants to the Ministry of Drinking Water and Sanitation, and the funds should percolate down and given to the weaker States of our country, especially to the weaker North Eastern States. With these words, I conclude my speech. Thank you.

± श्री अजय मिश्रा टेनी (खीरी)ः मैं पेयजल व स्वच्छता मंत्रालय की अनुदान मांगों का समर्थन करता हूं तथा कटौती प्रस्ताव का विशेष करता हूं।

मेरा लोक सभा क्षेत्र लस्वीमपुर खीरी, नेपाल से जुड़ा सीमावर्ती क्षेत् हैं, जहां कोड़ियाला सिहत कई निदयां नेपाल से आती हैं तथा लस्वीमपुर में भारता सिहत अन्य कई निदयों के कारण अवसर बाढ़ आ जाती हैं तथा जलस्तर उपर होने के कारण पीने का स्वव्छ जल उपलब्ध नहीं हैं तथा इस क्षेत्र के पानी में आर्सेनिक की मात्रा स्वतरनाक स्तर तक बढ़ नथी हैं जिसके कारण क्षेत्र में दिमानी बुखार (आई.ई.) सिहत अन्य कई गंभीर बीमारियों से लोग परेशान हैं, इस कारण क्षेत्र में भुद्ध पेयजल उपलब्ध कराना एक बड़ी चुनौती हैं। चूंकि लस्वीमपुर खीरी उत्तर प्रदेश का एक बेहद पिछड़ा जिला हैं जहां साक्षरता दर कम होने व सामाजिक जागरूकता कम होने के कारण घरों में भौवालयों का अभाव हैं तथा गांवों में पानी का उदित निकास न होने के कारण भी गंदगी व्यास रहती हैं। क्षेत्र में बीमारें की संख्या में वृद्धि का यह भी एक पूमुख कारण हैं। मनरेगा में भी पारदर्भिता के साथ स्थायी कार्यों को वरीयता देने की जरूरत हैं एवं गांवों को पूधानमंत्री ग्रामीण सड़क योजना द्वारा मुख्य मार्गों से जोड़ने हेतु एक बड़ी योजना बनाने की आवश्यकता हैं में सांग करता हूं कि मेरे क्षेत्र में गांवों में भौवालय का निर्माण तथा जल निकासी की उदित व्यवस्था की जाए। बाढ़ को रोकने हेतु विशेष प्रयास किए जाएं जिससे जल की गुणवता बढ़ सकें। जल में आर्सेनिक की जांच तथा उक्त जल को पीने से होने वाली बीमारियों के रोकथाम की विशेष योजना बनाने के साथ संबंधित जांच व उपचार हेतु पूबंध किए जाएं तथा एक अभियान चलाकर क्षेत्र के सभी गांवों में पानी टंकियों का निर्माण करके पाईप द्वारा आर्सेनिक मुक्त शुद्ध पेयजल उपलब्ध कराने हेतु मेरे लोक सभा क्षेत्र स्वीरी लक्षीमपुर (उत्तर प्रदेश) हेतु एक प्रभावी व समयबद्ध योजना बनायी जाए।

and sanitation, which are the bare minimum needs of a human being, but also because this subject is very close to my heart as I am representing in this House a constituency where the first ever endemic skeletal fluorosis cases in the world were recorded in 1937.

Since then the people of Prakasam District in AP have been screaming not for gold, not for housing, not for education, but for a pot full of safe drinking water. And, it is unfortunate that even after nearly a century we have not been able to fulfil this basic need for these people. Fluorosis is equally a problem in Nalgonda District in Telangana State also. There is some improvement here with regard to providing drinking water to villagers since Nagarjuna Sagar Canal water is available. But, still, as per the Integrated Management Information System, 90 rural habitations in Nalgonda District are still suffering from fluorosis.

The Budget for this Ministry has been reduced this year by more than 50 per cent of the Revised Estimates of 2014-15. It speaks volumes about it. With 50 per cent reduction I do not know how the hon. Minister will be able to achieve his targets. If this is the pace at which money is given, then I have no hesitation to say that we will achieve what we had achieved in providing toilet facility during the last 10 years, that is, from 2001 to 2011. During this period we have been able to provide toilet facilities at the rate of just one per cent every year. And, at this rate, we would be able to achieve universal sanitation only by 2081. Similarly, with just Rs. 6,243 crore, which is half of Rs. 12,187 crore provided at RE stage, what can we achieve? The hon. Minister can enlighten this House on this issue.

Coming back to contamination of water by fluorosis, I wish to submit that fluorosis has been ruining generations in my Prakasam Distrct. According to one survey, 48 Mandals out of 56 in Prakasam District are affected with fluorosis. People are suffering from dental and skeletal fluorosis, deformation of bones, kidney malfunctioning, apart from other diseases, in the early years of their life due to presence of excessive fluorine, strontium and uranium. The source is not only the groundwater but it is also from whatever we grow from this soil. Even the cattle eating grass is suffering from fluorosis; people eating rice or wheat are also suffering from fluorosis since crops are grown with the help of the same groundwater which contains fluorine and it is passing through crops to humans and cattle. This is peculiar to Prakasam district in Andhra Pradesh.

It is pertinent to mention and I have no hesitation to say that our former beloved Chief Minister of Andhra Pradesh late Dr. Y. S. Rajasekhar Reddy, had taken personal interest and thought of drinking water from Krishna River through Veligonda Project to fluoride-affected Mandals of Prakasam District. Had he been alive, I am confident that by now fluorosis would have been wiped out from the map of Prakasam District. The present Government in Andhra Pradesh is not giving sufficient funds for this project. The total requirement was Rs.5,600 crore, but so far, we have spent only Rs. 3,800 crore. So, I would request the Government of India to provide sufficient grants to complete the project to cater to the drinking water needs of the Prakasam District, Nellore District and Kadapa District. If it is not possible to provide it in one go, I would request the hon. Minister that at least 12 worst affected Mandals in Prakasam District should be taken up on priority and provide them with borrowed drinking water from nearby Nagarjuna Sagar Project canals through pipelines. Secondly, kidney dialysis centres have to be established in these Mandals otherwise people have to travel for nearly 100 kilometres for routine kidney dialysis.

There is no doubt that a National Programme for Prevention and Control of Fluorosis was started on 16th April, 2012. But it has not yielded tangible results. 1 am saying this because, under this Programme, 787 villages were selected for survey. But, even after nearly three years, that is, as on 1st January, 2015 only 470 villages have been surveyed and 317 are yet to be surveyed. If survey itself takes these many years, I failed to understand, at this pace, how many more generations have to wait for implementation of this programme at ground level. So, the pace of National Programme has to go up and whatever physical targets set have to be achieved without fail.

So, mere piecemeal or cosmetic measures would not do. This Ministry, in coordination with the Government of AP, Ministries of Health, Water Resources, and Rural Development, has to take steps on war footing to address this issue. With these short-term and long-term measures, I am confident that we will together be able to remove the stigma of 'fluorosis-affected district' on my Prakasam district which will bring back smiles on the faces of people. This would help in ameliorating their living conditions.

I congratulate the Government for taking up sanitation work in a big way under Swachh Bharat Abhiyan. A provision of Rs.2,625 crore has been made under Swachh Bharat Abhiyan for rural areas, Rs.1,000 crore for urban areas this year. The vision, objective and the roadmap proposed is very laudable and needs to be achieved because as per the 69th round of NSSO survey more than 60 per cent of rural households still do not have toilets. I welcome the point that Government first wants to launch projects in all 607 Districts of the country by the end of the 12th Plan and then achieve the objective of 100 per cent sanitation by 2nd October, 2019.

If you look at the state of affairs in Andhra Pradesh, as per Census 2011 more than 65 per cent of rural households in Andhra Pradesh do not have toilets, which makes it about 92.77 lakh. It is equally true that improved sanitation will sweep away infectious diseases. So, there is an urgent need to lay a special emphasis on this. With this I conclude. Thank you very much.

SHRIMATI SUPRIYA SULE (BARAMATI): Mr. Chairman, I stand on behalf of my party with pure disappointment with the budget that has been allocated. We are all aware that for various flagship programmes which are social causes this Government has reduced allocation under the pretext of the Finance Commission's decision of federal system. We are all concerned and quite confused and at times we have reached out even to our States to find out what really is the plan and what are going to be the outflows of finances. And there is no clarity on what the Central Government is going to do, what kind of money is going to come, and how the money is going to be distributed among all these various schemes.

Water is a very important subject. It is a basic human right. I think sanitation and water programmes are run by several governments for decades. To talk about the State that I come from, Nirmal Gram was one of the flagship prgrammes of Maharashtra Government. It was initiated by my late colleague Shri R.R. Patil who unfortunately is no more. The whole idea was to have a clean village which has good sanitation, good drinking water which is a basic right, by making the entire programme within the Panchayat, and the Panchayat has the accountability and it is like a public movement. It did very well. We are happy that the Rural Development Mantralaya at that time adopted this programme from Government of Maharashtra and today we see it happening. Obviously the name has just changed into Swachh Bharat. The entire programme is very well accepted by the country but there are a lot of hitches besides finance which are discussed by most of my colleagues.

I think the biggest problem we have is, we have an effective service plan but the delivery system is very weak. People's life styles are changing in the country. Urbanization is happening. Pollution is on the increase. I think that our country has unfortunately failed on the basic commitment that we made for Millennium Development Goals. My colleagues Tathagata Satpathy and Professor Roy extensively talked about diarrhoea, malnutrition and issues related to health of various children and people in our country.

If we have to reduce the basic cost of public health, the first intervention that we really need to make is to get our water and sanitation in place. What I experienced in my own Constituency after doing Nirmal Gram is that it was a very good initiative of giving awards. Maharashtra used to top the list on Nirmal Gram Puraskars. All the Sarpanchs used to come, the President of India used to felicitate all these people. It was a wonderful initiative. People like encouragement. But after a village got Nirmal Gram Puraskar, which was connected to incentives, there was no follow-up. In most places it does happen that once they get the award, the follow-up is zero, and there is a problem in basic infrastructure of the toilet. Water connectivity is a big problem. Even if there are toilets, they are not kept clean.

Hon. HRD Minister has appealed to most of us to sanction toilets even in schools. I see that in my Constituency most schools have toilets for girls but they are not used because there is either no water or the toilets are not kept clean.

What really concerns me about this entire project is that constantly this Government is asking us for everything from the MPLADS funds. Even for Swachh Bharat Abhiyan they asked us for money under MPLADS. Every Minister writes to us weekly saying that MPLADS funds should be given for any new programme that the Government has. Today even hon. Rudyji in his speech was saying that for skill development MPs should give funds. MPs barely get Rs.5 crore. If everything we get is put in every flagship programme of the Government, then it is better they stop the MPLADS and make it Government fund. Let them spend it, because anyway there is no authority for us. At the rate we are going, we have to give money for Adarsh Gram, we have to give money for toilets etc. We do appreciate that these are necessities and we definitely want to be participants to this growth story of India but I think the Government must decide what their priorities are.

With urbanisation, pollution is becoming one of the biggest challenges today. In my constituency, there is a very big lake called the Khadakwasla lake which supplies drinking water to Pune. What is happening is that all the Gram Panchayats are allowing new construction. There is no control over this because there is no FSI law for Gram Panchayats. This is something I would like the hon. Minister to look into because it is the biggest challenge not only for me, but for most of us whose constituencies comprise rural-urban population. In my constituency, all the big tall buildings are not in Pune city limits any more. They are in adjoining villages and all the pollution, waste water etc goes all over the area. There is no control because there is no money. Even if you ask the Gram Panchayat to do a water scheme, they have no solution for waste water management. All that water is left alone and it goes into lakes or water storages which is indirectly polluting drinking water. I think this is a very complex issue.

I would urge that we have to have some solution because urban drinking water problem is different from that in rural areas and urbanisation is the biggest challenge today. Unless we have a waste management programme in place, it is going to be totally polluted today. If you go to a village or some other place, you will find the use of plastic everywhere. There was a time, when there were festivals in our villages, people used to eat in banana leaves. Gone are those days. There is so much plastic everywhere which is polluting our temples, our villages and cities. So I think the Government in Swachha Bharat Abhiyan has to look into the solutions and some good success stories that we had.

There have been three good success stories in Maharastra. I will tell about just one or two initiatives. In Buldhana district, it is a harsh idea that they gave, but what they have done can be replicated in the entire country. They have connected all the PDS shops. So everybody who has a card, if he does not have a toilet, will not get his food.

In Hiware Bazar, they have done a good project of ground water conservation which was being discussed by most of my earlier speakers. But that is the biggest challenge which is harming our drinking water and sanitation programme. In Jalgaon, we have the entire self-help group of women who have taken charge in Gram Panchayat and they run this entire programme of drinking water and sanitation under a group which is the Village Water Supply and Sanitation Committee. If committees are formed like this, they are effective and if some of the women run them, it will be a very effective programme which we have successfully done in various districts.

There is one more aspect. In this entire Swachha Bharat Abhiyan, there are many people who work. The skilled workers need to know exactly how to build a toilet and how to manage waste water. They are all hired and they are not paid very well. They are all contract workers. Like Sarva Siksha Abhiyan, if these people are empowered by imparting skill, this programme will be far more successful.

*SHRI RABINDRA KUMAR JENA (BALASORE): To begin with, let me underscore the extreme importance of this Ministry, with regard to the very issue that it aims to tackle - the need for drinking water and good sanitation in this country. Needless to point out, this has been a topic that has come to the forefront as far as political discourses are concerned, especially with the Swachh Bharat Abhiyan, whose good intentions, on the forefront, must be applauded. However, as is clear from the statistics available, as well as from the Ministry's Demands for Grants the Financial Year 2015-16, such a Mission as the Swachh Bharat runs the risk of becoming only an advertisement gimmick, unless implemented properly. The same hold true for all the programmes of the Ministry, especially since the issues they deal with safe drinking water for the people and the healthy and effective sanitation - are issues that are crucial and basic to a primary standard of human subsistence.

Many experts and various surveys done in the last few years have suggested that India may soon face a dangerous water crisis. It is estimated that around 37.7 million Indians are affected by waterborne diseases annually, 1.5 million children are estimated to die of diarrhoea alone and 73 million working days are lost due to waterborne disease each year. A study by Water Aid cities that the resulting economic burden is estimated at 600 million USD a year. The problems of chemical contamination is also prevalent in India with 1,95,813 habitations in the country are affected by poor water quality. The major chemical parameters of concern are fluoride and arsenic. Iron is also emerging as a major problem with many habitations showing excess iron in the water sample.

37.7 million people - over 75% of who are children afflicted by waterborne diseases every year. Overdependence on groundwater has brought in contaminants, fluoride being one of them. Nearly 66 million people in 20 states are at risk because of the excessive fluoride in water. While the permissible limit of fluoride in water is 1 mg per liter in states like Haryana it is as high as 48 mg in some places. Delhi water too has 32 mg. But the worst hits are Rajasthan, Gujarat and Andhra Pradesh. Nearly 6 million children below 14 suffer from dental, skeletal and non-skeletal fluorosis.

Arsenic is the other big killer lurking in ground water putting at risk nearly 10 million people. The problem is acute in Murshidabad, Nadia, North and South 24 Paraganas, Malda and Vardhaman districts of West Bengal. The deeper aquifers in the entire Gangetic plains contain arsenic.

High nitrate content in water is another serious concern. Fertilizers, septic tanks, sewage tanks etc are the main sources of nitrate contamination. The groundwater in MP, UP, Punjab, Haryana, Delhi, Karnataka and Tamilnadu has show traces of nitrates.

However, it is bacteriological contamination which leads to diarrhoea, cholera and hepatitis which is widespread in India. A bacteriological analysis of the water in Bangalore revealed 75% borewells were contaminated. Iron, hardness and salinity are also a concern. Nearly 12,500 habitats have been affected by salinity. In Gujarat it is a major problem in coastal districts. Several districts in my state of Odisha, including my constituency of Balasore, are affected by the brackish quality of the water. Often babies die of dehydration and there are major fights in villages for fresh water. Some villages have been 80% migration due to high salinity. Sometimes, access to drinking water is also hurdled by sheer distance. In Odisha, as per census 2011, around 38.5% families travel at least half a km to fetch drinking water in Odisha villages. The number of such families was 32.5% in 2001, which increased by 6 % in 10 years.

The average availability of water is reducing steadily with the growing population and it is estimated that by 2020 India will become a water stressed nation. Groundwater is the major source of water in our country with 85% of the population dependent on it. The 2001 Census reported that only 68.2 per cent of households in India have access to safe drinking water. The condition, though improved, did not change drastically even in the Census 2011 report, which stated that only 30.80% of the Rural Households in the country get tap water and only 70.60% of the urban Households of the country are covered with tap water supply. Again, as per the 2011 Census, 13% of rural India still have drinking water from an untreated tap source, and another 11% of rural India has untreated, uncovered well water for drinking. In absolute terms, this amounts to a significant number, and puts in perspective the daunting nature of the task in front of the Ministry.

While the Government figures show that much progress has been made - even before 2011, Government data suggested that of the 1.42 million rural habitations in the country, 1.27 million are fully covered (FC), 0.13 million are partially covered (PC) and 15,917 are not covered (NC). However, here it is important to note that this coverage refers to installed capacity, and not average actual supply over a sustained period or the quality of water being supplied which is the most essential part. This gap between planning of targets and their implementation is made clear by the performance of the National Rural Drinking Water Programme (NRDWP). The NRDWP goal was that by 2017, at least 50% of rural households will be provided with piped water supply; at least 35% of rural households have piped water supply with a household connection; less than 20% use public taps and less than 45% use handpumps or other safe and adequate private water sources. And even more long term goal under the same NRDWP is that by 2022, at least 90% of rural households are provided with piped water supply; at least 80% of rural households have piped water supply with a household connection; less than 10% use public taps and less than 10% use handpumps or other safe and adequate private water sources.

The Annual Report of the Ministry of Drinking Water and Sanitation for 2014-15 shows that for the year 2013-14, against the target of coverage of 21771 quality affected habitations, the government could actually cover only 16 649 of them. For 2014-15; against the coverage of 114479 partially covered and 22562 quality affected habitations, it could cover only 69111 partially covered habitations and only 8195 quality affected ones. Thus, we seem to be nowhere near completing the target set for ourselves.

On top of this, Japanese Encephalitis/Acute Encephalitis Synodrome have been reported from 60 high priority districts all over the country. The Annual Report 2014-15 states that Assam (10 districts), Bihar (15), Tamil Nadu (5), Uttar Pradesh (20) and West Bengal (10 districts) are severely affected by this.

Coming to the specifics of the current Budget's Demands for Grants by this Ministry, special attention must be drawn to the Swachh Bharat Abhiyaan, to which I had referred earlier as well. While the initiative is extremely needed and what it wants to achieve should be a primary necessity in our society, its implementation does come under scrutiny. Even while talking of the very system of its implementation, one has to wonder about how the monitoring or the evaluation system of a "Swachh Bharat" should work. What has the government done as of now, in order to prevent open defecation? How has it incorporated solid waste management effectively into this Abhiyan?

While steps in this direction have indeed been taken, the work has barely begun, compared to the task we have at hand. In this context, it becomes very relevant to look at the Budget cuts under this programme for 2015-16. Now, while it is understood that the cut is primarily because Drinking Water and Sanitation are both state subjects in the Seventh Schedule of the Constitution, and so it makes sense to relegate the scheme under this to the Schemes under a shared pattern of funding between the centre and states, the amount of cuts received are significant and to an extent worrisome.

Under the umbrella programme "Swachh Bharat Abhiyaan" (which includes sanitation and Drinking Water) the allocation for 2014-15 was 15025.50 crores, which has now been reduced to Rs. 6000 crores only. Under this broad heading, the National Rural Drinking Water Programme, for which the 2014-15 allocation for "Central assistance to state plans" was 10890.50 crores, has now been cut down to Rs. 2500, making it only 22% of what it was in the previous year. The second sub-heading under this is the Swachh Bharat Abhiyan, which now has allocations of Rs. 3500 crores in 2015-16, reduced from Rs. 4135 crores.

The above reduction is in the Union Budget 2015-16. In the Ministry's specific Demand for Grants for 2015-16, it is important to note that under the Major Head No. 2215, for "Water Supply and Sanitation", Rs. 1230 crores has been demanded for Swachh Bharat Abhiyan. So, in light of this, it is significant that a bulk of this demand - Rs.1010 crores, has been asked only for "Advertising and Publicity". This is an extremely worrying pattern, because this is not true just for Swachh Bharat but for the National Rural Drinking Water Programme as well, whose failure to match targets has been earlier focused on. Under the NRDWP, the total demand is Rs. 1080 crores, of which the maximum Rs. 774.5 crores, is demanded, again for 'advertisement and publicity', while only 35 crores have been kept for Grants-in-Aid (General).

Thus, coming back to Swachh Bharat, this depicts a picture of a government that is focusing primarily on the promotion of its schemes instead of the implementation, and this is a cause for genuine worry. While it is understandable that awareness for issues of sanitation are a must, for a healthy lifestyle choice that is being targeted, and while it is also understood that these are primarily state subjects and for that one the devolution of untied

funds to the states are made (following the Fourteenth Finance Commission's recommendations", the statistics on India's condition, as stated by me above, make it clear that it is implementation that we need first. There is no point in promoting a Swachh Bharat Abhiyaan without giving the people of India the means to maintain that Swachh Bharat. And while it is the states that will have to implement it, perhaps more help to the states would have been appreciated.

Against, while drastic cut in the Budget will perhaps be explained by the fact that the states have more money, it is crucial to understand that it also implies a shirking of responsibility by the Centre, as far as the issue of Drinking Water and Sanitation are concerned, And given the statistics, that is not advisable. As per the Ministry of Water Resources, India has 18% of the world's population but has only 4% of total usable water resources. As per a UN report published on water conservation in March 2014, India will face the consequences if it will not plan for water conservation. The report had predicted that by 2025, nearly 3.4 billion people will be living in 'water-scarce' countries and the situation would become grim in the next 25 years. The report added that due to its unique geographical position in South Asia, Indian sub-continent may face the brunt of the crisis and India would be at the centre of this conflict.

In this context, it is important to remember that India is signatory to the United Nations' Millennium Development Goals, of which the seventh MDG is "Water and Sanitation". As part of the Millennium Development Goals (MDG), developing countries and donor governments committed to halving the proportion of people without sustainable access to safe drinking water and basic sanitation by 2015. But even till 2012, 768 million people across the globe still do not have to access to safe drinking water and 2.5 billion do not have access to adequate sanitation. India is one of those faulty countries right now, who are far from achieving their targets, and are slow on progress. While countries like Iran, Kuwait and Mexico have already met their target, according to the Report on Water and Sanitation targets under UN MDG by the World Health Organization, India is not just far behind, it is not even "on track" for achieving the target, as per WHO. The 2014 report by WHO estimates that the proportion of the 2012 population that gained access to sanitation since 1995 has been only 20%. Even in the 2014 report, 48% of India, urban and rural combined, practiced open defecation.

In conclusion, then, the task at hand may be extremely daunting, but it is the government's responsibility to ensure that the targets are achieved, and the schemes implemented. With respect to this, as far as Budgets are concerned, it is then of utmost importance, that rather than focusing centre's resources on only publicity, actual implementation be taken care of, because something as basic as safe drinking water for the people and proper sanitation cannot be put on the backburner.

SHRI VINCENT H. PALA (SHILLONG): First of all, I would say that this is a very disappointing Budget if you look at the budget from different heads from different Departments, especially social sector where people of India are getting lesser and lesser allocation. If you look at the last five years' Budget allocation, it has decreased to almost 56 per cent. This is very disappointing. This is the true colour of this Government. If you look at the corporate side, the allocation of money has increased and if you look at the social sector, the allocation has become less and less. In next five or ten years, there will be huge gap between the rich and the poor. This may create problem and this may create confusion in the country. Therefore, I urge the Government to rethink and rework on the Budget.

I come from the State of Meghalaya where there is heaviest rainfall in the world. So, we have plenty of water and at the same time it stops raining for six months a year. So until and unless we use the water judiciously, we may have a problem. I have a few suggestions for the Minister. Just as we have IAS and IPS, we should also have Water Engineering Service, so that we can approach the water in a very scientific way and the Ministry and the Department can work together and plan properly.

I also think another very important thing is that we do have a shortage of water but more than that is the usage and utilisation of water which is very important and the management of water is very important. So, we must have a clear notification especially to the new buildings how to conserve water, how to harvest water so that we can use it especially in the rural areas.

There are plenty of water disputes between different States. It has to be clearly earmarked for each area in the legislation. We also have maximum of almost 30 per cent to 40 per cent leakage of water. We have to look into this and we must have proper infrastructure; then only we can utilise whatever water we have and save. We should involve even the panchayats and villages so that they can take active part and can help us in conserving water.

A lot of entities in the corporate sector are ready to contribute. We must give them a fair chance so that we can build storage at different areas and also work in different areas for sanitation. Also, in every household, be it an old or a new building, we must encourage them to install storage facilities. I think, the Government and the Department of Science and Technology should develop a technology where they can design an instrument in such a way to store and harvest water and treat water so that we do not use much of the river water. These are the few things which we have to do on water.

Regarding Swachh Bharat, I can see that the Prime Minister has made a lot of promises for 400 million toilets to be built and 113 million households to be covered within 2nd of October, 2019. So, I would like to know from the Minister – I think they are not serious as none of them is here – how will they do it and what programme will have to complete this in 7,00,000 villages and in 607 districts. These are a few things I would like the Minister to clarify and let us know how this Budget will be utilised.

Thank you very much.

स्वच्छता और पेयजल, ये दो मुख्य विषय आज अनुदान मांगों पर चर्चा में हैं। महात्मा गांधी ने इस देश में दो बड़े सपने देखे। एक सपना उन्होंने अंग्रेजों के खिलाफ विचट इंडिया का देखा, वह सपना तो उनकी अगुवाई में देश में पूरा हुआ, लेकिन उनका एक दूसरा सपना वलीन इंडिया का था। वह वलीन इंडिया का सपना उनका पूरा नहीं हुआ। मैरे कांग्रेस के साथी मेरी बात को अन्यथा नहीं लेंगे, महात्मा गांधी का जो वलीन इंडिया का सपना था, उस सपने को, उस विज़न, उस दिष्टकोण, उनके चश्मे को कांग्रेस के लोगों ने संगुहातय में रखकर अपना श्रेष सपना पूरा करने का काम किया, उस सपने को कांग्रेस के लोग भल गये।

मैं माननीय मोदी जी को धन्यवाद देना चाढूंगा, उनको धन्यवाद देना चाढूंगा, उनका अभिनन्दन करना चाढूंगा, हमारे देश के यशस्वी पूधानमंत्री माननीय नरेन्द्रभाई मोदी जी का कि उन्होंने उस चश्मे को आज स्वव्हात का पूर्वीक बना करके, आज स्वव्हा भारत का पूर्वीक बनाकर के घर-घर, गांव-गांव, यहां तक कि देश की सीमाओं से बाहर भी उन्होंने इस सपने को पहुंचाया हैं। शुरू में तन रहा था कि क्या देश का पूधानमंत्री को, कुछ एतीट वतास के तोगों को, कहीं-कहीं भारत के पूधानमंत्री को शौचात्तय के बारे में अमेरिका, आस्ट्रेतिया में क्या बात करनी चाहिए, तेकिन आज यह जन-आन्दोत्तन बन चुका हैं और सारा समाज आज इससे जुड़ चुका हैं। जन-आन्दोत्तन का पूधाव आज इतना हैं कि आज हम और आप जैसे तोग भी चिद गाड़ी में चत्त रहे हैं और केता खाते हैं तो किसी जमाने में छितका कार की खिड़की से बाहर फेंक दिया करते थे, तेकिन आज सौ बार सोचते हैं कि देश का पूधानमंत्री हमें स्वव्हात की पूरणा दे रहा है, हम उसे अपने हाथों से डस्ट बिन में फेंकते हैं, यह एक जन-आन्दोत्तन बना हैं। मैं माननीय मोदी जी को इसे जन-आन्दोत्तन बनाने के तिए, पूरणा देने के तिए बधाई देता हूं।

महोदय, स्वच्छता के संबंध में जो बात आ रही हैं, इसमें एक चीज़ समझने की जरूरत हैं। सरकार की तरफ से जो प्रयत्न हो रहे हैं, जिस पर आज चर्चा हो रही हैं, वह इसका केवल एक पक्ष हैं। दूसरा पक्ष यह हैं कि इसके लिए जनता जागरूक हो और इसमें सहभागी हों। जनता को इसके लिए प्रेरित करने का काम हो रहा हैं और जनता को प्रेरित करने से इसमें सफलता मिलेगी।

महोदय, ग्रामीण विकास की पितृका 'कुरुक्षेत्' में छपी वर्ष 2011 की एक रिपोर्ट के अनुसार हमारे देश के ग्रामीण क्षेत्रों के आधे से अधिक घरों में मोबाइल था, लेकिन शौचालय केवल एक-तिहाई घरों में ही थे। जिस तरह मोबाइल आज सुविधा और उपभोग की नहीं, बल्कि जरूरत की चीज़ बन गयी हैं। उसी तरह लोगों को शौचालय के बारे में समझाने और प्रेरणा देने की जरूरत हैं।

16.41 hrs. (Hon. Deputy Speaker in the Chair)

स्वटलता खास्थ्य के लिए उपयोगी हैं। मैं आपको यह जानकारी देना चाहूंगा कि आज स्वटलता की मुहिम देश के कोने-कोने तक पहुंच चुकी हैं। मैं चन्दौती संसदीय क्षेत्र से आता हूं। वह कृषि का क्षेत्र हैं। अनेक माननीय सांसदों के क्षेत्रों में कठिनाइयां आती होंगी। आप उस समय की कल्पना कीजिए जब आप शाम में गाड़ियों से जाते हैं और सड़कों के किनारे हमारी माताएं, हमारी बहूएं, हमारी बेटियां शौंच के लिए बैठी रहती हैं। जब आप इसकी कल्पना करेंगे तो आपका मन खुट सिहर जाएगा। यह परिस्थित अभी भी हैं। हम जिस इताके से आते हैं, वहां यह परिस्थित आम तौर पर हैं।

महोदय, मैं आपके माध्यम से माननीय मंत्री जी को यह सुझाव देना चाहूंगा कि व्यक्तिगत शौंचालयों पर बल देने के साथ-साथ सामूहिक शौंचालयों पर भी बल देने की जरूरत हैं। यह बात उठ सकती हैं कि व्यक्तिगत शौंचालय सफल होते हैं। लेकिन, मेरा यह मानना है कि व्यक्तिगत शौंचालय के साथ-साथ सामूहिक शौंचालय भी सफल हो सकते हैं। अभी हम लोग समिति के दौर पर तमिलनाड़ गए थे। वहां हम लोगों ने देखा कि वहां सामूहिक शौंचालय बहुत ही सफल रहे हैं। जब गूमीण क्षेत्रों में समाज का हिस्सा जब खुले में शौंच करने के लिए जाता है तो वह एक निश्चित खुले क्षेत्र में ही जाता है और वह सामूहिक रूप से जाता है। महिलाएं सुबह में अपने परिचार का समूह बनाकर ही जाती हैं। यह हमारे गूमीण जन-जीवन का एक चलन है, आदत है, नेचर हैं। मैं सुझाव देना चाहूंगा कि हम इसके लिए जो राशि निर्धारित करते हैं, उसमें एक निश्चित राशि गूमीण शौंचालय के रख-रखाव के लिए हो। गूम सभा और जो भी एजेंसी उसका निर्माण करें, चिद उसके बीच एक एम.ओ.यू. करके गूम सभा को थोड़ी राशि देकर उन्हें बाध्य कर दें कि इसकी साफ-सफाई और इसके रख-रखाव की जिम्मेदारी आपकी है, तो निश्चित तौर से यह अभियान सफल हो सकता है। व्यक्तिगत शौंचालय और सामूहिक शौंचालयों में हमें सफलता मिल सकती है।

पेयजल पर आज की इस चर्चा में बहुत सारे माननीय सदस्यों ने बहुत मूल्यवान बातें कही $\vec{\delta}_1$ में आपका ध्यान इस पर आकर्षित करना चाहूंगा कि इस क्षेत्र में भी हमारी सरकार ने बहुत सार्थक पहल किया $\vec{\delta}_1$ यह हमारे देश का दुर्भाग्य है कि हम वर्ष 1951-56 की पूथम पंचवर्षीय योजना से पेयजल के लिए राशि दे रहे $\vec{\delta}_1$ अब तक, आज़ादी के 67 वर्षों में 1,73,950 करोड़ रुपये से अधिक की राशि पेयजल पर स्वर्च की गयी है और फिर भी हम पेयजल के क्षेत्र में वैसी सफलता नहीं पूप्त कर पाए हैं, जो गूमीण क्षेत्रों में होनी चाहिए। हमारी सरकार ने जो लक्ष्य निर्धारित किया है, उसके तहत वर्ष 2017 तक 50औं परिवारों को पाइपलाइन से पेयजल उपलब्ध कराया जाएगा। इस पर सरकार ने विशेष ध्यान दिया है, वर्षोंकि हैंड प्रम्प के पानी की तुलना में ज्यादा गहराई का पानी पीना स्वास्थ्य की दृष्टि से ज्यादा उपयोगी हैं। वर्ष 2022 तक 90औं परिवारों तक पेयजल पहंचाने का लक्ष्य हैं।

में माननीय मंत्री जी से यह कहना चाहूंगा कि हमारे क्षेत्र वाराणसी में चोलापुर, विरहीगांव, हरहुआ, पिण्डरा, काशी विद्यापीठ, सेवापुरी, आराजीलाइन, कपसेठी ब्लॉक और चन्दौली में चन्दौली, नियामताबाद, बरहनी, चहनियां, धानापुर, सकलडीहा, शहाबगंज, चिक्या, नौगढ़ ब्लॉक और इसके साथ-साथ भदोही जिले और गाजीपुर जिले के भी ब्लॉक्स पेयजल की कठिनाइयों से जूझ रहे हैं। उन सबमें ग्रामीण समूह पेयजल योजना बावों जाने की जरूरत हैं। कुछ नगर पंचायतें भी इससे अलग हटकर मुगलसराय नगर पालिका, सैयदराजा, चन्दौली आदि में एडिशनल पेयजल योजनाओं को बनाए जाने की जरूरत हैं। आज इन विषयों पर ध्यान केन्द्रित करने के साथ-साथ इसे भी करने की जरूरत हैं। ...(ब्यवधान)

HON. DEPUTY SPEAKER: Please wind up.

डॉ. महेन्द्र नाथ पाण्डेय : मुझे एक मिनट और दें। मैं आपका सम्मान करते हुए कहना चाहूँगा कि पानी का विषय बहुत महत्वपूर्ण हैं। रहिमन पानी राखिए, बिन पानी सब सून, पानी गए न उबरे मोती मानस चून। यह पानी का विषय है, इस नाते आपसे थोड़ी सी पूर्थना करना चाहूँगा कि आज यह सारी जो शुद्ध पेयजल की कवायद हैं, इसमें हमारी सरकार और हमारे अगुवा माननीय मोदी जी अभिनन्दन के पातृ हैं कि उन्होंने स्वच्छता को एक आन्दोलन बनाया हैं। पेयजल के लिए कुछ किनाईयाँ उठीं, हो सकता हैं कि दो-चार परसेंट बजट में कमी इस आवंटन में हो, लेकिन इस बात पर लोगों का ध्यान नहीं जा रहा है कि 13वें वित्त आयोग के बाद जो 14वां वित्त आयोग आया, उसकी सिफारिशों को हमने बिना एक इंच कटौती किए शत-पूतिशत मानकर के 42 परसेंट राशि राज्यों को दी हैं। उसके बाद और 5 परसेंट गूम पंचायतों और नगर पंचायतों को दिया। आज कुल सकल समेकित भारत की संचित निधि का 47 परसेंट से ऊपर हम गाँवों को दे रहे हैं, राज्यों को दे रहे हैं तो हम राज्यों से अपील कर सकते हैं कि इस राशि को उस राशि में वलब करके इन योजनाओं को सफल बनाएं। इस अभियान पर हमारे माननीय मोदी जी चल रहे हैं कि अगर राज्य मजबूत होंगे तो देश मजबूत होगा। राज्यों से भी यह निवेदन करने की जारूत हैं। माननीय साइगे जी बैठे हैं। कर्नाटक की स्वच्छता के क्षेत्र में अच्छा काम किया है। माननीय साइगे जी बैठे हैं। कर्नाटक की स्वच्छता के क्षेत्र में अच्छा काम किया है। साननीय साइगे जी बैठे हैं। कर्नाटक की सरकार ने स्वच्छता के क्षेत्र में अच्छा काम किया है। साननीय साइगे जी बैठे हैं।

मैं अंत में यही कहूंगा कि सर्वे भवन्तु सुरिवनः सर्वे सन्तु निरामयाः, सर्वे भद्राणि पश्यन्तु, मा किथद् दुःख भाग्भवेत्। ...(व्यवधान) इसी के साथ मैं अनुदान मांगों का समर्थन करता हूं।

**SHRI SHER SINGH GHUBAYA (FEROZEPUR): I thank you, Hon'ble Deputy Speaker Sir, for giving me the opportunity to participate in the debate and discussion on the Demands for Grants under the control of the Ministry of Drinking Water and Sanitation.

Sir, there is an acute shortage of drinking water in our country. Potable water for everyone is still a pipe-dream although several decades have passed since we gained our independence. All the Hon'ble Members of this august House have expressed their concern regarding this problem. About 20 years ago, the people of the rural areas were using the water from the local canals, ponds etc. for drinking purpose too. At that time, these sources of water were relatively clean and had not been contaminated. So, the people could do so. They did not fall ill even when they used water from these sources for drinking. However, now, these sources of water have been badly polluted. Things have gone from bad to worse.

Sir, I represent Ferozepur Parliamentary Constituency. Punjab is the land of the five rivers. However, the condition of drinking water in Punjab is pitiable nowadays. All the sources of water have been polluted. However, I thank our Chief Minister Sardar Prakash Singh Badal who has connected the drinking water facilities in the villages to the R.O. system. However, we need a central scheme regarding drinking water. It will help the people

of Punjab tide over the water- crisis.

Hon'ble Deputy Speaker Sir, the Malwa region of Punjab is in the grip of the deadly disease of cancer. The sources of water in this region are contaminated. The contaminated water includes carcinogenic compounds that lead to cancer among those who use this water. People of all villages of this region are dying a slow and painful death due to cancer. The poor people are condemned to use this polluted water for drinking purpose. Due to rampant poverty, they cannot get themselves treated. This area is badly affected by cancer due to polluted water.

Sir, the Bathinda-Bikaner train, has been nicknamed 'Cancer Express' as a lot of passengers of this train suffer from cancer. The State Government has limited funds at its disposal. It has tried its best to set up some cancer treatment institutes. However, the need of the hour is to set up some world-class cancer treatment hospitals. This is where the Centre can bail out Punjab and come to the relief and succour of affected people. Mobile laboratories should do regular check-ups in this regard.

Sir, Hon'ble Prime Minister Modi ji is a highly experienced person. His vision and planning is commendable. Punjab needs a special package and some world-class hospitals to treat the patients of cancer.

Sir, as Haryana and Himachal Pradesh were carved out of Punjab, we also lost some of our rivers to these states. Sutlej and Beas rivers still flow through Punjab. However, some cities located at the banks of these rivers are releasing deadly pollutants and chemical affluents into these rivers, thereby contaminating their water. Some canals carry the water of these rivers to Haryana and Rajasthan. These states are dependant for their drinking water needs on these canals. So, I urge upon the Central Government to launch water-cleanliness campaigns for the rivers of Punjab too on the lines of Ganga cleanliness campaign. Water treatment plants and sewage treatment plants should be set up at various places by the banks of these rivers. Especially, river Sutlej needs to be de-polluted.

Sir, my constituency shares 150 km. long border with Pakistan and river Sutlej flows through the area. In the district Fazilka of this area, about 25 to 30 villages are suffering from a peculiar problem. Sewage flows into the river from every-where. During the season of flood, the excess water flows into Pakistan. However, the Pakistanis close the gates of the barrage at their end for six months. Thus, the polluted water gets collected in the area and seeps below the ground. 20 years ago, residents of the area could get drinking water from the hand-pumps. However, nowadays, they cannot get clean drinking water even at the depth of 400 feet. So, this area badly needs a plant that can treat water and make it worth drinking.

Sir, sanitation is another matter of grave concern. Peanuts like Rs.2500, Rs.5000 or Rs.7000 are provided for construction of a toilet. This is a cruel joke. Due to price-rise and inflation, even the installation of flush system takes more than Rs.25000 to 30000/-. So, I appeal to the Central Government to release adequate funds for this purpose. It is not possible now to defecate in the open as all the land has been taken up for the purpose of agriculture.

Sir, I thank Hon'ble Prime Minister Modi ji and Jaitley ji for the funds allotted for the purpose of sanitation. However, more money should be earmarked for this purpose.

Sir, Ferozepur Constituency has the second largest Scheduled Caste population in Punjab. This is a border area. These people have no source of livelihood. They have to bear the brunt of wars and natural calamities like floods. They live below poverty-line. Hence, the need of the hour is to take special care of the drinking water, sanitation, health etc. needs of these people. They must be provided these essential facilities.

In the end, I support the Demand for Grants of this ministry and thank the Central Government for its efforts.

Thank you.

श्रीमती मीनाक्षी लेखी (नई दिल्ली): उपाध्यक्ष महोदय, जहां तक पीने के पानी और शौंचालय का संबंध है, वह सीधे तौर पर किसी भी व्यक्ति के स्वास्थ्य से जुड़ा हुआ हैं। अगर हम दिल्ली का विषय लें, क्योंकि मैं दिल्ली से आती हूं, दिल्ली के आंकड़ों के मुताबिक तकरीबन साढ़े दस प्रतिशत जनसंख्या खुले में शौंच के लिए जाती हैं। दिल्ली की पानी की जरूरत 1500 मिलियन गैलन प्रतिदिन की हैं जिसमें से केवल 818 मिलियन गैलन पानी दिल्ली अपना बनाती हैं और बाकी पानी बाहर से आता हैं। इस कमी को पूरा करने के लिए पानी के टैंकर्स का इस्तेमाल किया जाता हैं। दिल्ली जल बोर्ड ने तीन प्राइवेट एजेंसीज़ को यह काम दिया हुआ हैं। दिल्ली में पानी की पाइप्ड वाटर सप्लाई 49 प्रतिशत के आसपास गूमीण इलाकों में हैं और 81 प्रतिशत के आसपास गृहरी इलाकों में हैं। यहां साढ़े दस प्रतिशत ऐसे घर हैं जहां कोई भी शौंचालय नहीं हैं। कहीं शौंचालय बिना पानी के हैं और कुछ शौंचालयों में पानी नहीं हैं। दिल्ली की कोई रिपोर्ट हमें प्राप्त नहीं हुई जहां पैसों के आधार पर या वाकई कोई काम हुआ हो और उसकी कोई रिपोर्ट बनी हों। उसका कारण है कि निर्मल भारत अभियान के तहत दिल्ली को बाहर रखा गया था क्योंकि निर्मल भारत अभियान केवल गूमीण इलाकों पर लागू होता था। ऐसे में अब भारत सरकार का कदम है जिसमें मिलिस्ट्री ऑफ ड्लिंक वाटर एंड सैनिट्रेन का स्वस्थ होता था। ऐसे में अब भारत सरकार का कदम है जिसमें मिलिस्ट्री ऑफ ड्लिंक वाटर एंड सैनिट्रेन का स्वस्थ होता वाहती हो, क्योंकि भौंचालय की समस्या केवल गूमीण इलाकों की बाहती हूं, क्योंकि भौंचालय की समस्या केवल गूमीण इलाकों की बाहती हुं, क्योंकि भौंचालय की समस्या केवल गूमीण इलाकों की बाहती हैं। क्योंकि भौंचालय की समस्या केवल गूमीण इलाकों की बाहती हुं, क्योंकि भौंचालय की समस्या केवल गूमीण इलाकों की समस्या की समस्या केवल गूमीण इलाकों की बाहती हुं, क्योंकि भींचालय की समस्या की समस्या की समस्या की समस्या की समस्या केवल गूमीण इलाकों की समस्या है।

वर्ष 2001 के सैन्सर के मुताबिक तकरीबन 19.58 प्रतिशत ऐसे लोग हैं जिनके पास शौचालय उपलब्ध नहीं हैं। दिल्ली में पानी से जुड़ी हुई बीमारियों में वायरल हैपाटाइटिस, डायरिया, टॉइफॉयड हैं। चाइल्ड सइट एंड यू (CRY) की रिपोर्ट के मुताबिक तकरीबन 52 प्रतिशत झुन्भी-बस्ती में रहने वाले बच्चे खुले में शौच के लिए जाते हैं। यह एक बहुत ही शर्म का विषय है।

जागोरी एक महिताओं का ग्रुप है जिसकी स्टडी के मुताबिक वर्ष 2013 में उनका इताका बवाना और भिलसवा गया था जहां पाया गया कि सरकार मात् 40 रुपये पूर्त व्यक्ति पानी पर सर्व करती हैं और 110 रुपये पूर्त व्यक्ति स्वरक्ता, भौचातय, सैंगिटेशन पर सर्व करती हैं। उससे रिलेटेड लोगों में तो इनकम 3052 रुपये पूर्त महिता के रूप में आती हैं। इससे संबंधित सबसे बड़ा नुकसान जो मेरे से पूर्व वक्ताओं ने भी सामने रखा कि बच्चों की कंगनेटिव डैवलपमैंट में कमी, गर्त चाइल्ड की पढ़ाई में कमी, स्वास तौर पर एडोतेसेंट लड़कियों को एक उम्र के बाद जहां भौचातय नहीं हैं वहां नहीं जाने की वजह से गॉयनोकॉलिजिकल और तमाम तरीके के इन्कैवशन्य होते हैं। हाथ धोना, भोजन में स्वव्छता, इस बार यूएन का डब्ल्यूएवओ की तरफ से हैं कि भोजन की स्वव्छता हो। घरों में स्वव्छता के कारण एक-तिहाई तक डायरिया कम कर सकते हैं। सेफ तरीका जिसमें भौच का पूबंध करें, उससे 37 पूर्तिशत तक बीमारी को रोका जा सकता है। मैं सबसे पहले इस सब काम के लिए मंत्रालय को धन्यवाद देना चाहती हूं जिन्होंने अर्बन सैंगिटेशन के लिए 1000 करोड़ रुपये का बजट दिया वर्गोंकि एक नैगलैवटेड एरिया था। इन फंड्स में से एक बहुत बड़ा हिस्सा राज्यों को दिया गया। अगर दिल्ली की नजर से देखा जाए तो पानी और भौचालय उपलब्ध कराने के लिए स्वास तौर पर दिल्ली जल बोर्ड एक नोडल एजेंसी हैं।

17.00 hrs.

उसका कार्यक्षेत्र राज्य सरकार के पास हैं। उसमें सबसे ज्यादा दिक्कतें दिल्ली से जुड़ी हुई हैं। मंतृालय ने गांवों में पीने का पानी उपलब्ध कराने के लिए अलग से रकीम बनाई हैं। दिल्ली शहर डेन्सली

पोपुलेटेड शहर हैं, यहां गर्मियों के दौरान पीने की पानी की समस्या हो जाती हैं। मातू 250 टैंकर उपलब्ध कराने से काम नहीं चलेगा। सीएजी रिपोर्ट के मुताबिक तकरीबन 24.8 प्रतिशत घर ऐसे हैं जहां पीने का पानी उपलब्ध नहीं हैं। दिल्ली जल बोर्ड के कई अधिकारियों के खिलाफ केस भी दर्ज हुए, कोर्ट ने कई बार उनको फटकार भी तगाई, कुछ अधिकारियों को जेल भेजने तक की भी नौबत आई। लोगों को कम दाम पर पानी मिल सके, इसके लिए सरकार ने अभी भी कोई कारगर कदम नहीं उठाया है बिल्क पैसे को सब्सिडी के रूप में बांटने की कोशिश की गई हैं। पैसे को पाइप्ड वॉटर सप्लाई पर लगना चाहिए था। जहां पानी का पाइप नहीं है वहां पाइप लगाया जाए, कई जगहों पर सेनिटेशन के लिए पानी की कमी हैं, कई जगहों पर पाइपों से दूषित पानी की सप्लाई होती हैं। जब स्ट्रांग वॉटर ड्रेन में आता है तो वह यमुना को भी पूद्षित करता है और इससे पानी की उपलब्धता भी कम होती हैं। पानी का इस्तेमाल किस तरह से करना है उस पर कोई काम नहीं हुआ हैं।

आईआईटी दिल्ली ने वर्ष 2013 में एक प्रोजेक्ट बनाया था। िडसेल्टिंग का भी कोई काम नहीं हुआ, बारिश के दिनों जल जमाव हो जाती हैं। पानी को हार्वेस्ट के लिए यूज करने की भी कोई योजना नहीं हैं। सिवेज वॉटर प्लांट पर भी कोई काम नहीं हुआ हैं, स्वच्छता के लिहाज से भी कोई काम नहीं हुआ हैं। केन्द्र सरकार राज्य सरकारों को मजबूर करें क्योंकि जब तक इस व्यवस्था को ठीक नहीं किया जाएगा तब तक न हम पेराजल की व्यवस्था कर पाएंगे और न ही शौचालयों के लिए पानी की व्यवस्था कर पाएंगे। इसके लिए सिस्टेमिक तरीके से काम करने की आवश्यकता हैं। केवल पैसा देना अपने आप में काफी नहीं हैं, बल्कि पैसा खर्च कैसे हो इसका पूबंधन करना ज्यादा जरूरी हैं। अगर कोई राज्य सरकार उस पूबंधन में गलती कर रही हैं तो उसमें केन्द्र सरकार को हस्तक्षेप करना चाहिए। कि00 करोड़ रुपये पिछले बजट में भी मिला था लेकिन आज तक उस एलोकेशन का कोई हिसाब नहीं मिला। केन्द्र सरकार को पूबंधन के नजरिए से काम करना चाहिए। दिल्ली में वॉटर टेबल के उपर भी ध्यान देना चाहिए, वॉटर पाइप या ड्रेन में हो रही लीकेज पर ध्यान देना चाहिए। आप कितना ही बजट दें अगर उस पर ध्यान नहीं दिया गया तो बजट का पैसा पानी की तरह बहता रहेगा। सही पूबंधन और पॉलिसी बनाकर इसकी रोकथाम की जा सकती हैं।

•श्रीमती जयशूबिन पटेल (मेहसाणा)ः गंदगी हमारा राष्ट्रीय रोग है हमें उसे देश से निकालने के लिए, धेय बनाकर अभियान की तरह शासन, प्रजाजन, महाजन तीनों को एक साथ सहयोग करके जुट जाना होगा।

राष्ट्रपति महात्मा गांधी जी ने कहा था कि <u>स्वच्छता स्वतंतृता से ज्यादा महत्वपूर्ण हैं।</u> राष्ट्रपति महात्मा गांधी जी ने विवट इंडिया (भारत छोड़ो) का नारा 1942 में दिया था वह सपना तो पूरा हो गया_। अब स्वतंतृ राष्ट्र के तौर पर 67 वर्ष के बाद भी हम सभी को शौंचालय की सुविधा उपलब्ध नहीं करा सके_। नःसंदेह स्वच्छ भारत की सोच के लिए खुले में शौंच एक बड़ी चुनौती हैं_। जनगणना 2011 के मुताबिक 16 करोड़ 90 ताख गूमीण घरों में से 11 करोड़ 30 ताख घरों में शौंचालय नहीं हैं_। यानी इन धरों के निवासी खुले में शौंच करते हैं_।

हमारे दिष्टिचंत पूधानमंत्री श्री नरेन्द्र मोदी जी ने शौचातय के लिए लोगों की सोच बदलने के लिए 2 अलूबर 2014 से लेकर 2019 तक, गांधी बापू की 150वीं जन्म जयंती तक स्वव्छ भारत अभियान शुरू करवाया है और गांधी बापू के विवद इंडिया नारे को बदल कर वलीन इंडिया के सपने को पूरा करने का दारोमदार प्रजाजन और शासन दोनों के सहयोग से अपने कंधों पर ले लिया हैं। माननीय पृधानमंत्री जी ने स्वव्छता को स्वभाव बना देने का एक नारा लगाया हैं। सभी कंपनियाँ भी अपने सीएसआर के तहत शौचालय के लिए फंड सरकार को देने के लिए आगे आई हैं।

मोदी सरकार ने स्वटळ भारत मिशन को पूरा करने के लिए एक नीतिगत पहल की हैं। उसके क्रियान्वयन के लिए सही ढांचा तैयार किया है और सांसद आदर्श गूम योजना के तहत उनको मुख्य कार्यक्रम के तहत लिया गया हैं। इसके लिए मैं सरकार को धन्यवाद देती हुं।

सामाजिक तौर पर सामूहिक शादी में और गुजरात जैसे राज्यों में तो स्थानिक स्वराज के इतेवशन में जो उम्मीदवार बनता है उसके लिए घर में शौचालय होना अनिवार्य बना दिया है-यह सुधार देश भर के राज्यों में लागू करना चाहिए_। समूह शादी से देश भर में इतनी जागरूकता आई है कि कन्याएं शादी से पहले यह निश्चित करती हैं कि ससुराल में शौचालय है कि नहीं_।

पेयजल आपूर्ति की कवरेज में तेजी लाने के लिए भारत सरकार ने राज्यों/संघ राज्य क्षेत्रों की सहायता करने हेतु त्वरित ग्रामीण जल आपूर्ति कार्यक्रम (एआरडब्ल्यूएसपी) के माध्यम से वर्ष 1972-73 में जल क्षेतु में प्रमुख पहल की। योजना अवधियों के शुरू होने से लेकर अब तक केन्द्र और राज्य सरकारों द्वारा इस क्षेतु में 173950 करोड़ रुपए से अधिक की राशि का निवेश किया गया है।

12वीं पंचवर्षीय योजना में मंत्रालय द्वारा महिलाओं और बद्चों पर विषैले जल के प्रभाव को कम करने के लिए ग्रामीण क्षेत्रों में पाइप द्वारा जल आपूर्ति के प्रावधान किए गए $\ddot{\epsilon}_1$ एनआरडीडब्ल्यू के अंतर्गत समग्र राष्ट्रीय आवंदन की 5 प्रतिशत राश्चि पेयजल स्रोतों के रासायनिक संदूषण से प्रभावित राज्यों और जापानी एन्सेफलाइटिस (जेई)/एक्यूट सन्सेफलाइटिस सिण्ड्रोम (एईएस) से प्रभावित बसावटों वाले उद्य प्राथमिकता वाले जिलों के लिए निर्धारित की जाती $\ddot{\epsilon}_1$

जल, स्वच्छता, स्वास्थ्य, पोषण और मानव कल्याण के बीच सीधा संबंध हैं। संदूषित पेयजल का उपयोग, मानव मल का अनुपयुक्त निपटान, व्यक्तिगत और भोजन संबंधी साफ-सफाई में कमी, ठोस और तस्त अपिशष्ट का अनुपयुक्त निपटान आदि भारत जैसे विकासशील देश में अनेक बीमारियों के पूमुख कारण रहे हैं। स्वच्छता क्वरेज, जो स्वास्थ्य की सुरक्षा के लिए जीवन का एक हिस्सा होना चाहिए हमारे देश में अपर्याप्त हैं। मेरी मांग हैं कि सरदार सरोवर प्रोजेवट अंतरराजीय बहुआयामी बड़ी परियोजना हैं इसका मुख्य उद्देश्य मुजरात और राजस्थान के पानी की जरूरत वाले सूखागुरत और रिमरतानी क्षेत्रों में पानी एवं जीवन की जरूरतों को पूरा करने का हैं। सरदार सरोवर योजना शिवाई वाले क्षेत्र में से 75 पूर्तिशत इलाका सूखागुरत क्षेत्र का विस्तार कार्यकृम तथा रिगरतानी विकास कार्यकृम के तहत आता हैं। शिवाई के कुल विस्तार क्षेत्र 18.45 लाख हैवटर में से 5.08 लाख हैवटर (27.56 प्रतिशत) सूखागुरत क्षेत्र और 8.73 लाख हैवटर (47.13 प्रतिशत) रिगरतानी क्षेत् आता हैं।

भारत सरकार द्वारा 2010 में सरदार सरोवर योजना के लिए रू. 39240.45 करोड़ (2008-9 की कीमतों के मुताबिक) के रिवाइज किए अनुमानों को मंजूरी मिली थी_। सरदार सरोवर योजना की बाकी रह गई कैनाल के कामों के लिए वित्तीय वर्ष (2012 से 2015-16) को पूर्ण करने के लिए <u>एक्सीरिलेटिड इरिगेशन बैंनिफिट प्रोग्नाम (एआईबीपी)</u> के तहत केन्द्रीय वित्तीय सहायता के लिए जल संसाधन मंत्रालय- भारत सरकार और गुजरात सरकार के बीच दिनांक 16.10.2012 को एओयू हुए थे_।

एआईबीपी की दिसम्बर, 2006 को लागू की गई मार्गदर्शिका के मुताबिक सूखागृस्त विस्तार को 90 प्रतिशत केन्द्रीय सहायता मिलती है और रेगिस्तान विस्तार कार्यक्रम के तहत आ रहे क्षेत्र को इसमें शामिल नहीं किया गया। हकीकत में रेगिस्तान विस्तार जहां बारिश नियमित और अनियमित हैं तथा मिट्टी में वेज की स्थिति सूखागृस्त विस्तार की तुलना में बहुत खराब होती हैं।

इस संदर्भ में माननीय मुख्यमंत्री गुजरात राज्य द्वारा माननीय पूधानमंत्री को 17.1.2011,17.5.2011, 21.6.2011 और 3.8.2013 को पत्राचार किया और इसके तहत सरदार सरोवर योजना के रेगिस्तान क्षेत्र को सूखागस्त क्षेत्र के मुताबिक 90 प्रतिशत वित्तीय सहायता देने के लिए विनती की हैं। वर्योंकि भारत सरकार की कैबिनेट कमेटी ऑन इनफ्रास्ट्रक्चर द्वारा रेगिस्तान विस्तार को भी सूखागुस्त विस्तार के मुताबिक एआईबीपी के मुताबिक सहायता देने की रूपरेखा में सुधार करके पंजाब की 2 और कर्नाटक की 1 परियोजना को 2010 में मंजूरी दी गई हैं।

भारत निर्माण के तहत निर्धारित लक्षांक को पूरा करने के लिए और नेशनल डेवलप्मेंट काउंसिल की दिसंबर 2012 की मीटिंग में तय किए गए लक्षांक के मुताबिक कृषि क्षेत्र निर्धारित विकास दर को बढ़ाने में सरदार सरोवर योजना अपना उचित योगदान देगी। अगर इसकी ये मांग स्वीकार की गई तो।

अमेरिकी पर्यावरणविद थॉमस कोस्टिगन कहते हैं कि आधा करोड़ लोग पेयजल के अभाव से संबंधित बीमारियों के कारण दम तोड़ देते हैं इसमें आधे 5 वर्ष से कम आयु के होते हैं_| यानी पूर्ति 12 सैंकेंड में एक बद्दा स्वच्छ जल के अभाव में मर जाता है_| यह खतरे की धंदी है, इसकी आवाज सुनकर हमें जाग जाना चाहिए_| स्वच्छ पेयजल को सुनभ बनाने के लिए गुजरात की तरह सरदार जल संचय अभियान चलाना चाहिए_| जिसके परिणामस्वरूप सौंराष्ट्र में पानी का जल स्तर ऊपर आया है_| निजी और पिल्लिक निर्माण के जो भवन बनते हैं उनमें बारिश के पानी को संचय करने के लिए भूगर्भ टंकी बनाने के लिए सब्सिडी देना जरूरी कर देना चाहिए_|

भी दुष्यंत चौंटाला (िहसार) : उपाध्यक्ष महोदय, आपने पेयजल और स्वच्छता पर बोलने का मौंका दिया, धन्यवाद। यह बहुत ही महत्वपूर्ण विषय है और सदन का हरेक सदस्य इस विषय पर बोलना चाहता हैं। देश और प्रदेश की सरकार द्वारा पीने के पानी की व्यवस्था को सुधारने के लिए करोड़ों रुपये खर्च किए जा रहे हैं। आज देश में सबसे ज्यादा बीमारी दूषित पानी पीने की वजह से होती हैं। देश में वॉटरजनित बीमारियों में बढ़ोत्तरी होती जा रही हैं। केन्द्र सरकार कहती हैं कि हरेक व्यक्ति को देश में 70 लीटर प्रति दिन पानी मिलना चाहिए। मगर कई इलाके ऐसे हैं जहां दस लीटर पानी भी मिलना मुश्कित हैं। मेरे खुद लोक सभा क्षेत्र के 40 गांवों के लोग छः महीने धरने पर बैठे रहे, वयोंकि उनके गांवों तक हमारी सरकार पीने का पानी नहीं पहुंचा पायी। हमारे मंत्री चौंधरी वीरेन्द्र सिंह के गांव के पड़ोस में रहने वाले बारह गांव ऐसे हैं, जिनमें आज भी पीने के पानी की किल्लत हैं।

उपाध्यक्ष महोदय, मैं आपके संज्ञान में लाना चाहता हूं कि सरकार को केवल मातू पानी पहुंचाने तक की सोच नहीं रखनी चाहिए, बल्कि पानी को संभालने की भी सोच रखनी चाहिए। हम बड़े-बड़े चाटर बक्सों पर नारे लिख देते हैं कि जल ही जीवन हैं, मगर क्या पर्याप्त मातू। में हमारे पास जल हैं? आज दिन-पूतिदिन नहरों से करोड़ों लीटर पानी समुद्र की ओर जा रहा हैं, मगर हमारे पास उपयुक्त साधन नहीं हैं कि हम उनके उपर बांध बना सकें और केनाल सिस्टम के तहत उस पानी को सूखे क्षेत्र तक पहुंचा पायें।

महोदय, मेरे से पूर्व बोलने वाले सभी सांसदों ने मंगा की सफाई की बात की थी। यमुना नदी भी हिरेयाणा, दिल्ली, उत्तर पूदेश में विकास और पीने के पानी की पूर्ण उपलब्धतता में बड़ा अहम योगदान देती हैं। मगर जैसे ही दिल्ली से यमुना नदी फरीदाबाद जिले और पलवल होते हुई राजस्थान में गुड़गांव केनाल के तहत या फिर मंगा नदी में मिलती हैं, तो वहां पीने के पानी के ऐसे हालात हैं कि कैंसर और हैंपेटाइटिस सी जैसी बीमारियां हम वहां पर रहने वाले लोगों को मुपत में देने का काम कर रहे हैं। उसी तरह अगर पिंजौर की घघर नदी की बात करें तो वह जब हिरेयाणा में घुसती हैं और पंजाब होते हुए शिरसा जिले में घुसती हैं, तो वहां भी इसी तरह की बीमारियां पीने के पानी में पहुंच रही हैं। आज केवल मातू मंगा की सफाई करने की बात नहीं हैं। हमारे देश में हर नदी, जिसे बड़े-बड़े इंडिस्ट्रिलिस्ट कैमिकल डालकर खराब कर रहे हैं, मुझे लगता है कि उस बारे में हमारी सरकार को कदम उठाने वाहिएं। सरकार को पर्याप्त मातू में ऐसे साधन उपलब्ध कराने वाहिए, जिसके तहत हम इन नदियों की सफाई कर पारों और पूल्वेक व्यक्ति तक, जैसे सरकार कहती हैं कि 70 लीटर ववालिटी का पानी हम उनके घर तक पहुंचाने का काम कर पारें।

मेरे से पूर्व घुबाया जी बता रहे हैं कि पंजाब सरकार ने आर.ओ. सिस्टम लगाने का काम किया हैं। मैंने माननीय मंत्री जी से एक पूष्न पूछा था। सरकार ने मेरे पूष्न नम्बर 2667 के जवाब में कहा कि हमारे देश में 2961 आर.ओ. सिस्टम हैं। जिसमें 1876 आर.ओ. सिस्टम केवल मात्र पंजाब में हैं। मैं पंजाब सरकार को बधाई दूंगा कि उन्होंने यह सोच रखी कि आर.ओ. सिस्टम जैसी टेवनोलॉजी हम लोगों तक पहुंचायें। अगर हरियाणा की बात करें, तो केवल मात्र वहां दस आर.ओ. सिस्टम हैं। जब मैंने पता लगाया तो ये दस वह हैं, जो मेरे पिताजी द्वारा सिस्सा जिला परिषद से फंड लेकर ढिवाली हक्के में हमारी सरकार ने लगाने का काम किया गया था। उसके बाद एक भी नया आर.ओ. सिस्टम हरियाणा सरकार ने नहीं लगाया। मैं केन्द्र सरकार से मांग करूंगा कि वह आर.ओ. सिस्टम के लिए लोगों, पूदेश सरकारों और स्पेशली सांसदों को एकस्ट्रा गूंट दिलाने का काम करें, जिसके तहत जहां-जहां वचालिटी का पानी नहीं हैं, वहां हम लोगों को पीने के पानी के लिए आर.ओ. सिस्टम प्रोवाइड कर सकें।

जहां तक सेनिटेशन की बात आती है, तो आज सुबह भी स्वच्छ भारत का मुदा उठा। यह मुदा बहुत बड़ा हैं। सरकार द्वारा स्वच्छता के लिए दो परसेंट सेस भी सर्विस टैक्स पर लगा दिया गया हैं। मैं आप सबसे पूछना चाहता हूं कि नैशनल हाईवे नम्बर वन, जो अमृतसर से लेकर दिल्ली तक आता है, तथा सरकार बतायेगी कि उस पूरे नैशनल हाईवे नम्बर वन पर एक भी भौचालय सरकार द्वारा बनाया गया हैं, ताकि विदेशों से आने वाले हमारे मेहमान उस सुविधा को यूज कर पायें? क्या सरकार द्वारा पीने के पानी की सुविधा दी गयी हैं? आप विदेशों में जायेंगे तो हर नैशनल हाईवे पर आपको रेस्ट एरियाज मिलेंगे, जहां आपको टायलेट और पीने के पानी की सुविधा उनकार मुपत में देने का काम करती हैं। लेकिन केवल मातू भारत ही ऐसा देश हैं, जहां सरकार द्वारा नैशनल हाईवेज पर एक भी सरकारी टायलेट बनाने का काम नहीं किया गया। मैं मांग करता हूं कि सरकार हाईवे अधारिटी और मिनिस्ट्री से बात करके नैशनल हाईवे पर इस तरह की सुविधाएं उपलब्ध कराए।

जहां तक पीने के पानी की व्यवस्था की बात है, विदेशों में दूर से पाइप लाइन द्वारा पीने का पानी शहरों और गांवों तक पहुंचाया जाता है। मेरी मांग है कि सरकार इस प्रकार की पाइप लाइन बिछाने का काम करें। हिस्पाणा में आने वाले समय में पीने के पानी की व्यवस्था और बिगड़ेगी। हम सरकार से बहुत बार अपील कर चुके हैं सतलुज -यमुना लिंक, हांसीभुटाना लिंक या यमुना पर जो तीन हैम बनने हैं, उनकी स्पीड बढ़ाई जाए ताकि लोगों को भविष्य में पीने के पानी की पर्याप्त सुविधा मिल सके। मैं जींद म्युनिसिपल कार्पोरेशन का उदाहरण देना चाहता हूं, लोग पोर्टेबल टाएलेट की बात कह रहे हैं, यह उन लोगों की सोच है, उन्होंने कितना सरहनीय काम किया है, सरकार द्वारा टाएलेट बनाने के लिए म्युनिसिपल कार्पोरेशन को जमीन नहीं मिली तो रेहिंड्यों पर पोर्टेबल टाएलेट बनाकर शहर में धुमाने शुरू कर दिए। मुझे लगता है कि हमें रेहिंड्यों की जरूरत नहीं पड़ेगी। डीआरडीओ आर्गेनाइजेशन जिस तरह की सुविधाएं दे रही हैं, उस तरह के टाएलेट हर शहर में पर्याप्त मात्रा में बनने चाहिए।

आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपको बहुत धन्यवाद देता हूं_।

±डॉ. वीरेन्द्र कुमार (टीकमगढ़)ः मैं पेयजल और स्वच्छता मंत्रालय की अनुदान मांगों का पुरजोर समर्थन करता हूं। मांगों से स्पष्ट हैं कि कुल 5243.87 करोड़ रुपए का बजटीय प्रावधान किया गया हैं जिसमें योजना घटक के तहत 5236 करोड़ रुपए और गैर-योजना घटक के अंतर्गत 7.87 करोड़ रुपए का प्रावधान किया गया हैं। पेयजल और स्वच्छता मंत्रालय को दो प्रमुख केन्द्रीय स्कीमों के कार्यान्वयन की जिम्मेदारी सौंपी गई हैं। ये स्कीमें राष्ट्रीय ग्रामीण पेयजल कार्यक्रम और स्वच्छ भारत मिशन हैं जिनके माध्यम से राज्य सरकारों को देश के ग्रामीण क्षेत्रों में स्वच्छ पेयजल प्रवान करने और वर्ष 2019 तक शत-प्रतिशत ग्रामीण स्वच्छता हासिल करने का तक्ष्य निक्या गया हैं। मंत्रालय की रणनीतिक योजना के अनुसार कम से कम 50 प्रतिशत ग्रामीण आबादी को वर्ष 2017 तक पाईप के जिरए जल की आपूर्ति करने का तक्ष्य रखा गया है जिससे गुणवत्ता की कोई समस्या न रहें। देश की पहली पंचवर्षीय योजना से लेकर वर्तमान योजना के इन दीर्घ कि वर्षों के बावजूद भी पेयजल की मात्रा और गणुवत्ता की समस्याएं अभी बनी दुई हैं। माननीय प्रधानमंत्री श्री गरेन्द्र मोदी जी की विताएं इन सभी महत्वपूर्ण विषयों को लेकर सर्वविदित हैं तथा सरकार

द्धारा इन स्किमों का आतम निरीक्षण करके ग्रामीण आबादी की मूलभूत आवश्यकता स्वत्छ और सुरक्षित पेयजल उपलब्ध कराने हेतु व्यापक पूबंध किए जा रहे हैं। जैसािक देश के तमाम पर्यावरण विशेषज्ञ आकलन कर रहे हैं कि उसके महेनजर आगामी वर्षों में महानगरों के साथ-साथ देश के सुदूर ग्रामीण इलाकों में पानी का घोर अभाव होने की संभावना है। जिस तरीके से पानी का दोहन हो रहा है उसके चलते भू-जल का स्वार निरंतर नीचे गिरता जा रहा है। महानगरों में कंक्ट्रीट की सड़कों का जाल होने की वजह से बारिश का पानी भी पृथ्वी के भू-गर्भ में नहीं पहुंच पाता है और इसलिए भू-जल निरंतर नीचे गिरता चला जा रहा है। उक्त परिस्थितियों में अगर अन्य कुछ वर्षों को ध्यान में रखकर पानी की उपलब्धता पर नजर डातें तो एक भयावह स्थिति दिखाई पड़ती है। ऐसा प्रतीत होता है कि दुनिया में अगले युद्ध की संभावना पानी की मारा-मारी को लेकर होने वाली हैं।

इन स्थितियों के चलते मेरा सरकार से आगूह हैं कि एक व्यापक जन जागरुकता अभियान देश में जल संरक्षण के लिए चलाया जाना चाहिए, जिसमें जल संरक्षण के विभिन्न तरीकों का पूरोग करते हुए तथा सरकारी एवं गैर-सरकारी सहभागिता सुनिधित करके जल संरक्षण की दिशा में पुभावी कदम उठाए जाने चाहिए।

स्वच्छ भारत मिशन इस मंतूालय का एक अन्य अत्यंत महत्वाकांक्षी कार्यक्रम हैं। माननीय पूधानमंत्री श्री नरेन्द्र मोदी जी ने राष्ट्रपिता महातमा गांधी की जयंती पर इस कार्यक्रम की शुरूआत की हैं। इस पावन अभियान का शुभारंभ करते हुए माननीय पूधानमंत्री जी ने अपने संबोधन में कहा था कि महातमा गांधी का "विवट इंडिया" का सपना तो पूरा हो गया लेकिन उनके कलीन इंडिया के सपने को पूरा करने का दारोमदार हम पर हैं। इस कार्यक्रम को सफल बनाने हेतु उन्होंने राजनीतिक संकीर्णताओं से उपर उठकर देश को निर्मल बनाने की सभी देशवासियों से अपील की थी। सरकार देश को स्वव्ह बनाने के इस मिशन को न केवल अपना भरपूर वित्तीय समर्थन दे रही हैं बिल्क कार्पोरेट जगत से भी अपेक्षा की गई हैं कि वह सामाजिक दायित्व के तहत खर्च होने वाली अधिकांश राशि को भी देश में सफाई के काम और शौदालय निर्माण पर व्यय करें। माननीय पूधानमंत्री जी ने स्वव्ह भारत मिशन को एक समयबद्ध कार्यक्रम के तहत पूरा करने हेतु राष्ट्रपिता महातमा गांधी की 150वीं जरांती वर्ष 2019 तक पूरा करने की समय सीमा निर्धारित कर दी हैं। उनकी यह दुरदर्शी पहल अभिनंदनीय हैं।

दुनियाभर में जितनी भी संस्कृतियां विकसित हुई, जल की उपलब्धता उनके विकास का मूल आधार रहा। यही कारण है कि प्राचीन नगर नियोजकों ने नगरों के अंदर भी जल संगूहण भंडारण तथा जल निकासी के बीच परस्पर तालमेल बिठाए रखने पर पूरा जोर दिया था। परन्तु आधुनिक नगर नियोजन के समक्ष पेश आ रही प्रमुख चुनौतियां पानी, बिजली, भीड़, कचरा और पार्किंग हैं।

स्वच्छ भारत मिशन के तहत देश के विद्यालयों में कन्याओं के तिए शौचालय बनाने की जिम्मेदारी जहां मानव संसाधन विकास मंत्रालय के तहत आने वाले स्कूलों शिक्षा और साक्षरता विभाग को सौंपी गई हैं वहीं आंगनबाड़ी शौचालयों के मामले में ये काम महिला और बाल विकास मंत्रालय द्वारा किया जाएगा। इंदिस आवास योजना में चालू शौचालय बनाने का प्रावधान होगा जिसके लिए स्वच्छ भारत मिशन से पैसा दिया जाएगा। यह एक स्वागत योग्य कदम हैं।

अंत में मैं एक बार पुनः एक साफ सुशरे और विकसित भारत का स्वप्न देखने वाले अपने युग हष्टा पूधानमंत्री माननीय श्री नरेन्द्र मोदी जी का इन ऐतिहासिक कार्यक्रमों के लिए हार्दिक धन्यवाद देते हुए तथा अनुदान मांगों का एक बार पुनः परजोर समर्थन करते हुए अपनी बात का समाप्त करता हूं।

±श्री सुमेधानन्द सरस्वती (शीकर): मैं पेयजल पर अनुदान मांगों के संदर्भ में अपने विचार एवं मेरे क्षेत्र की समस्याओं एवं आवश्यकताओं को लिखित में पूरतुत कर रहा हूं । निवंदन यह है कि मनुष्य जीवन में वायु के पश्चात सर्वाधिक पानी का महत्व हैं । भोजन से अधिक शुद्ध जल शरीर के लिए आवश्यक हैं । मेरा निर्वाचन क्षेत्र सीकर भी पेयजल की समस्या से जूझ रहा हैं । पिछले कुछ वर्षों से आठ विधान सभा क्षेत्रों में से सात विधान सभा क्षेत्रों में से सात विधान सभा क्षेत्र झुई (डार्क जोन) घोषित हो चुके हैं । जित्य पूर्ति भूजल का स्तर नीचे जा रहा हैं । साथ ही भूमिमत पेयजल में प्लोसइट तथा अन्य ऐसे स्वनिज जो स्वास्थ्य के लिए हानिकास्क हैं, बढ़ते जा रहे हैं । पानी की पूर्ति एवं मेरे क्षेत्र में शुद्ध पानी कैसे पूप्त हो इस विषय में मैं कुछ सुझाव एवं निवंदन व्यक्त कर रहा हुं ।

- 1. पीने के पानी हेतु छतों से वर्षा के पानी को संगूहित करके उसे टांकों में डाला जावे | वर्षा का जल सर्वाधिक शुद्ध होता है | टैंक (टांका) बनाने हेतु सरकार अनुदान दे ताकि लोग पानी संगूह कर सकें | यह योजना गूमों में सफत हो सकती है | पहली इसी तरह पानी संगूह किया जाता था |
- 2. निदयों को जोड़ने के कार्य को गति दी जाए | सूखे क्षेत् (जहां वर्षा कम होती हैं) उन स्थानों पर बांध बनाकर पानी डाला जाए | निदयों में पानी बहने से तथा बांधों में पानी इकट्ठा होने से भूमिगत जल का स्तर ठीक रहेगा तथा भूमि से भी जल मिल सकेगा |
- 3. मेरे क्षेत्र में यमुना, घघर तथा व्यास व सतलुज नदियों का पानी लाया जा सकता हैं |
- 4. नहरों को पक्का किया जावे ताकि पानी का रिसाव न हो सके ।

अतः उपरोक्त विषयों पर विचार किया जावें ताकि कम खर्चे में शुद्ध जल मिल सके ।

भ्री हरीश मीना (दौसा) : माननीय उपाध्यक्ष जी, आपने मुझे इस महत्वपूर्ण विषय पर बोतने का मौका दिया, इसके तिए मैं आपका बहुत आभारी हूं। हिंदुस्तान में एनडीए सरकार, माननीय मोदी जी की सरकार हैं। इसने दो अहम मुद्दे पेयजल और स्वच्छता को पूर्थामकता दी हैं और इसके तिए सरकार धन्यवाद की पातृ हैं। विदेशों में हिंदुस्तान की मिनती होती हैं तो हिंदुस्तान गरीब देश के रूप में पहचाना चाहता हैं। मैं सरकार को धन्यवाद देना चाहता हूं कि स्वच्छता को एक अभियान के रूप में चलाकर घर-घर, गांव-गांव तक पहुंचाया हैं। इससे भारत में सफाई की तरफ ज्यादा ध्यान दिया जाएगा और विदेशों में भारत की छवि सुध्रेगी।

मैं राजस्थान से आता हूं, मेरा निर्वाचन क्षेत्र दौरा हैं_। राजस्थान शुरू से ही रेगिस्तानी प्रदेश रहा है, यहां पानी की कमी रही हैं लेकिन इसके बावजूद भी पेयजल उपलब्द होता था_। यह बड़ी विडंबना हैं

कि आजादी के इतने सालों बाद आदमी पीने के पानी के लिए तरस रहा हैं। मेरा सरकार से आगृह हैं कि इसकी व्यवस्था करें। हर नागरिक का मूलभूत अधिकार हैं कि उसे पेयजल उपलब्ध हों। हर सरकार का यह कर्तव्य हैं, सरकार की पार्थिमकता हैं कि हर भारतीय नागरिक को शुद्ध पेयजल उपलब्ध कराया जाए।

मैं अपने निर्वाचन क्षेत्र दौसा की बात कहना चाहता हूं। यह पिछड़ा जिला हैं। जिला मुख्यालय का सबसे बड़े करने दौसा में 36 से 38 घंटे में एक बार आधे घंटे के लिए पानी आता हैं। जब शहर के जिला मुख्यालय की यह स्थिति हैं तो आप गांव की स्थिति के बारे में सोच सकते हैं। राजस्थान में खेती के साथ पशुधन अर्थव्यवस्था का महत्वपूर्ण हिस्सा हैं। आदमी के लिए पानी नहीं हैं, खेती के लिए पानी नहीं हैं, पशुधन के लिए पानी नहीं हैं। यहां के लोगों का जीवनयापन बहुत मुध्कित से चल रहा हैं। आम आदमी परेशान हैं। मैं कहना चाहता हूं कि पानी की राजनीति न हो, पानी को अभियान के रूप में देखा जाए। हर पार्टी इससे बच्चे जवानी से पहले ही बूढ़े हो जाते हैं, हिंड्डयां कमजोर हो जाती हैं, तरह-तरह की बीमारियां पैदा हो जाती हैं। मेरी मांग हैं कि शुद्ध पीने योग्य पानी उपलब्ध कराना सरकार का कर्तव्य हैं। यह संवेदनशील सरकार हैं, गरीबों के लिए सोचती हैं। मुझे पूरा भरोसा है कि सरकार इस पर ध्यान देगे।

राजस्थान सरकार से योजना केंद्र सरकार के पास आई हुई हैं। मेरा आगृह हैं कि इस पर केंद्र सरकार सहानुभूतिपूर्वक विचार करें। दस वर्षीय योजना पेश की हैं, उसके तिए आवश्यक संसाधन उपलब्ध कराए जाएं ताकि राजस्थान के गांव और शहरों में पानी पहुंच सकें। राजस्थान में कोई नदी नहीं हैं, 12 महीने बहने वाली एक ही चंबल नदी हैं। यह इंटर स्टेट रिवर हैं, बहुत राज्यों का इस पर क्लेम हैं। राजस्थान में पानी का कोई स्थायी स्रोत नहीं हैं। मैं केंद्र सरकार से आगृह करता हूं कि राजस्थान को विशेष दर्जा दिया जाए। राज्य सरकार का ही दायित्व नहीं हैं, केंद्र सरकार का भी दायित्व हैं कि भारत के हर नागरिक को शृद्ध पानी उपलब्ध कराया जाए। मेरा आगृह हैं कि विशेष योजना बनाई जाए।

मैं आपके माध्यम से सरकार से आगृह करूंगा कि राजस्थान के लिए पीने के पानी के लिए विशेष पैकेज दिया जाए। मेरा निर्वाचन क्षेत्र दौसा दिल्ली और जयपुर के काफी नजदीक हैं। जयपुर से 40 कि.मी. दूर पर दौसा रिश्त हैं। दिल्ली से 125 कि.मी. की दूरी पर मेरा निर्वाचन क्षेत्र शुरू हो जाता हैं। वहां पर पीने के पानी की काफी गंभीर समस्या हैं। यह पूरे देश के लिए तथा हर सरकार के लिए एक विंता का विषय हैं। मैं मानता हूं कि जो सरकार गरीबों और अपने नागरिकों की समस्याओं पर ध्यान देती हैं, वहीं सरकार सफल होती हैं और मोदी जी के नेतृत्व वाली हमारी सरकार भी ऐसी ही हैं। मैं आशा करता हं कि सरकार हमारे निर्वाचन क्षेत् के लिए पीने के पानी की व्यवस्था करेगी। धन्यवाद।

*शी सुनील कुमार शिंढ (चतरा)ः पेयजल एवं स्वच्छता मंतूालय की अनुदानों की मांगों 2015-16 का समर्थन करते हुए मैं माननीय मंत्री जी का ध्यान अपने राज्य झारखंड और लोक सभा क्षेत्र वतरा की और आकर्षित करना चाढता हूं। मंतूालय द्वारा 12.03.2015 में लोक सभा दिए गए को एक आतंराकित पूष्त के उत्तर के अनुसार 01.04.2014 की स्थित के अनुसार पाईप द्वारा जलापूर्ति से कचर की गई बसावटों तथा आबादी की कुल संख्या के तहत झारखंड में मात्र 12707 बसावटों की 5863080 आबादी ही कचर की गई है जो पूदेश की आबादी का मात्र 21.93 पूतिशत ही हैं। जबिक अन्य राज्यों यथा गुजरात में 93.99, हरियाणा में 96.83, हिमाचल पूदेश में 94.67, कर्नाटक में 96.55, केरल में 99.30, पंजाब में 95.08, तमिलनाडु में 99.23 पूतिशत कुल आबादी पाईप लाईन द्वारा जलापूर्ति द्वारा कचर की जाती हैं। जबिक इसका राष्ट्रीय औसत 52.28 पूतिशत हैं। इन आंकडों से स्पष्ट हो जाता है कि झारखंड में पेयजल की उपलब्धता की दिशा में बहुत कार्य किया जाना हैं। विदेशी सहायता से भी क्रियानियत की जा रही पेयजल परियोजनाओं का अध्ययन करने से यह स्पष्ट हो जाता है कि झारखंड की स्थिति इस दृष्टि से भी दयनीय हैं। जहां केरल में 2391.90 करोड़ रुपए, पंजाब में 154 मिलियन अमेरिकी डॉलर, महाराष्ट्र में 224 मिलियन अमेरिकी डॉलर, आंध्र पूदेश में 334.33 करोड़, तेलंगाना में 318.60 करोड़ रुपए, पश्चिमी बंगाल में 1173.1 करोड़ रुपए, तमिलनाडु में 1585.6 करोड़ रुपए की परियोजनाएं विश्व बैंक और जेआईसीए के माध्यम से चल रही हैं, वहाँ असम, बिहार, झारखंड और उत्तर पूदेश जो कम आय वाले राज्य हैं। साथ ही जिनकी गूमीण पेयजल आपूर्ति की स्थिति दयनीय हैं इनके लिए विश्व बैंक की सभी राज्यों के सिम्मिलित जल निधि कार्यों के लिए मात्र 500 अमेरिकन डॉलर का कार्य वल रहा है। जिससे इन राज्यों की मात्र 75 लाख आबादी लाभांवित होगी।

मानसून की संभावित कमी और झारखंड राज्य की पठारी संरवना के कारण इस साल गर्मियों में भयंकर जल संकट उत्पन्न होने वाता हैं। राज्य के चतरा, तातेहार, पतामू, गढ़वा जिले अभी से ही पेयजल की कमी का संकट झेल रहे हैं। एक और जहां भूजल का स्तर काफी नीचे भिर रहा है, वहीं दूसरी और जलाशयों की रिथति अत्यंत दयनीय हैं। झातव्य हो कि यह पठारी क्षेत्र हैं। इन जिलों की आधी से अधिक आबादी को पेयजल के लिए 50 मीटर से अधिक की दूरी तय करनी पड़ती हैं। अतः स्वच्छ पेयजल उपलब्ध करवाने के लिए राष्ट्रीय ग्रामीण पेयजल कार्यक्रम (एनआस्डीडब्लयूयूपी) के तहत इन जिलों पर विशेष ध्यान देना होगा। साथ ही यहां का भूजल आर्सेनिक व पलोराईड, लवणता के कारण प्रदूषित हो रहा हैं।

वर्ष 2011-2022 तक की अवधि के लिए ग्रामीण पेराजलापूर्ति हेतु मंत्रालय द्वारा तैयार की गई कार्ययोजना के अंतर्गत वर्ष 2017 तक 50 प्रतिशत ग्रामीण परिवारों को पाईप द्वारा जलापूर्ति तथा 35 प्रतिशत ग्रामीण परिवारों को घरेलू नल कनेवशन द्वारा कवर करने का लक्ष्य हैं जबकि 2022 तक 90 प्रतिशत ग्रामीण परिवारों को पाईप द्वारा जलापूर्ति तथा 80 प्रतिशत ग्रामीण परिवारों को पाईप द्वारा जलापूर्ति तथा 80 प्रतिशत ग्रामीण परिवारों को घरेलू नल कनैवशन से कवर करने का लक्ष्य हैं। इस लक्ष्य को प्राप्त करने के लिए चतरा, लातेहार, पलामू और गढ़वा जिले में अभी से कार्यक्रम की शुरू की जानी चाहिए।

में मंत्रालय के ध्यान में यह लाना चाहूंगा कि मेरा संसदीय क्षेत्र आजादी के बाद से ही जल संकट से प्रभावित रहा है_। यहां उल्लेखनीय है कि जल स्रोतों की कमी नहीं है, परन्तु उनका उपयोग पेयजल, सिंचाई एवं अन्य आवश्यकताओं की दृष्टि से नहीं हो पा रहा हैं_। उल्लेखनीय हैं कि लातेहार जिले के कुटक्कू के उत्तर कोयल पर निर्माणधीन परियोजना पिछले **42** सालों से लंबित हैं_। इस परियोजना के पूर्ण होने से लातेहार और पलामू में जहां जल के स्तर में उल्लेखनीय सुधार होगा वहीं पेयजल और सिंचाई के लिए जल की उपलब्धता होगी_।

झारखंड के चतरा, तातेहार, पतामू में पहले से सौर ऊर्जा के माध्यम से चल रही जलापूर्ति की योजनाओं की समीक्षा करनी चाहिए। साथ ही इन योजनाओं को इन क्षेत्रों में सही तरीके से लागू किया जाए तो सौर ऊर्जा के माध्यम से जल की आपूर्ति ग्रामीण क्षेत्र में काफी कारगर और कम खर्च पर ज्यादा समय चलने वाली हो सकती हैं।

स्वच्छता सुविधाओं की कमी जनस्वास्थ्य एवं पर्यावरण के लिए गंभीर चुनौतियों में से एक हैं। साफ पानी और स्वच्छता की कमी बहुत सारी बीमारियों के लिए सबसे अधिक जिम्मेवार हैं। जल और स्वच्छता की महत्ता को मानते हुए संयुक्त राष्ट्र ने स्वच्छता और जल को 2010 में मानवाधिकार घोषित किया था। एनएसएसओ द्वारा वर्ष 2012 के दौरान स्वच्छता सुविधाओं से युक्त परिवारों की संख्या दर्शाने वाले संकेत के अनुसार झारखंड में 95 हजार परिवार गूमीण क्षेत्र में तथा 177 हजार परिवार शहरी क्षेत्र में भौवालय की सुविधा से वंचित हैं। इस प्रकार राज्य में भौवालयों की सुविधा पूदान करना एक चुनौती का कार्य हैं। स्वच्छ भारत मिशन के तहत 2 अक्तूबर, 2019 तक गूम पंचायतों को खुले में भौवा से मुक्ति दिलवाने के लिए स्वच्छ भारत मिशन (गूमीण) शुरू किया गया हैं। यहां यह ध्यान रखने वौग्य हैं कि झारखंड राज्य में जल संकट का अभाव हैं, इसलिए बायोटॉयलेट के निर्माण को प्राथमिकता देनी वाहिए। राज्य के विद्यालयों में भारत सरकार के विभिन्न उपकृमों यथा सीसीएल, एनटीपीसी, एनबीसीसी इत्यादि द्वारा भौवालय निर्माण का कार्य वल रहा है परन्तु एक और जहां इन उपकृमों के माध्यम से निर्मित हो रहें भौवालयों की लागत पूर्त भौवालय 1.25 लाख रुपए से अधिक हैं वहीं दूसरी और इसके परिवालन की कोई अवधि सुनिश्चित नहीं होने के कारण इनके जल्दी ही निष्क्रिय हो जाने का खतरा हैं। जबकि भारत सरकार के डीआरडीओ द्वारा प्रतावित बायोटॉयलेट पर पूरि इकाई खर्च 50 हजार रुपए से अधिक भौवालयों हो साथ ही इसका रखरस्वाव सुगम और आसान हैं। जतः डीआरडीओ के मॉडल को स्वच्छता की दृष्टि से गूमीण क्षेत्र में प्रश्न वित्वा वाहिए वर्षोंकि इस मॉडल से कम खर्च में हम अधिक से अधिक भौवालयों का निर्माण कर सर्वेग | इस टिल्ट से झारखंड पर विशेष ध्यान देना वाहिए।

में पेयजल एवं स्वच्छता मंतूालय से मांग करूंगा कि केन्द्र सरकार 1999 से गांवों में शौंचालय बनाने के लिए धन दे रही हैं। इस धन से 2014 के पूर्व तक 9 करोड़ 73 लाख शौंचालय बनाने का दावा किया गया हैं। लेकिन पेयजल एवं स्वच्छता मंतूालय के 2012 के सर्वेक्षण से पता चलता है कि इनमें से कम से कम 2.764 करोड़ शौंचालयों का वास्तविक जमीन पर कोई वजूद ही नहीं है और 1.415 करोड़ शौंचालय बेकार पड़े हुए हैं जिनका इस्तेमाल नहीं हो रहा हैं। इसका सीधा सा अर्थ है कि 4.179 करोड़ से अधिक शौंचालयों के निर्माण पर जो भी पैसा स्वर्च हुआ हैं, उससे शौंचालय बनाने का तक्ष्य सरकारी फाइलों में भले पूरा हो गया हो लेकिन इसे बनाने का तक्ष्य पूरा नहीं हुआ हैं। सव तो यह है कि इनमें से कुछ शौंचालय गोदाम बन गए हैं। पेयजल और स्वच्छता मंतूालय के स्रोत के अनुसार गुम हो चुके या निष्कूर हो चुके शौंचालयों का पूर्तिशत झारखंड में 72.01 पूर्तिशत, उत्तर पूरेश में 62.14 पूर्तिशत, उड़ीसा में 95.82 पूर्तिशत हैं। में पिछली केन्द्र की सरकारों द्वारा शौंचालयों के निर्माण में की गयी अनियमितता की जांच की मांग करता हूं वचोंकि आजादी के 67 साल बाद भी भारत के 67 पूर्तिशत मूमीण घरों में आज भी शौंचालय की सुविधा नहीं हैं और 78 पूर्तिशत जल-मल सीधे निर्मा हैं। करीब 60 करोड़ भारतीय खुले में शौंच करते हैं। भारत से गरीब देश भी इस मामले में बेहतर हालत में हैं। भारत में जहां 48 पूर्तिशत लोग खुले में शौंच करते हैं वहीं अफगानिस्तान में में कुपोषण होता हैं। सिविकम और केरल जहां सर्वाधिक शौंचालय की सुविधा उपलब्ध है वहां कुपोषण का दर मातू 15.9 पूर्तिशत और 6.8 पूर्तिशत हैं जबिक बिहार और औडिशा जहां के गूमीण क्षेत्र शौंचालय की सुविधा से वंचित हैं वहां कुपोषण का दर 82.4 पूर्तिशत और 85.9 पूर्तिशत हैं। सामई व्यवस्था पूर्तिवर्ध कि काम हो जीडीपी का 6.4 पूर्तिशत मेंडिकल जरूरतों पर सर्व हो जाता है। सामई व्यवस्था पूर्तिवर्ध कि काम धारत में जीडीपी का 6.4 पूर्तिशत मेंडिकल जरूरतों पर सर्व हो जाता है। अच्छी सफाई व्यवस्था पूर्तिवर्ध कि काम धारत में जीडीपी का 6.4 पूर्तिशत मेहिकल जरूरतों पर सर्व हो जाता है। अच्छी सफाई व्यवस्था पूर्तिवर्ध कि काम धारत में जीडीपी का 6.4 पूर्तिशत मेहिकल जरूरतों पर सर्व हो जाता है। अचाई स्ववस्था पूर्तिवर्ध कि काम स्वत्त के साम स्वत्त के स्ववस्था पूर्तिवर्ध में कि काम स्वत्त के काम

आमदनी बढ़ा सकती हैं_। इसिलए आवश्यक हैं कि सामाजिक और सामुदायिक पहल के माध्यम से शौचालय के निर्माण और इस्तेमाल को प्रेरित करके ही हम भारत को विकसित और उन्नत बना सकते हैंं। पृधानमंत्री नरेन्द्र मोदी जी ने जो भारत को वैश्विक पटल पर सर्वोपरि बनाने का लक्ष्य रखा हैं उसे हम उनके खटक भारत अभियान के माध्यम से ही प्राप्त कर सकते हैंं।

±श्री शैरों पूसाद मिश्र (बांदा)ः मैं पेयजल एवं स्वच्छता मंत्रालय द्वारा रखी गई अनुदान मांगों का समर्थन करता हूं। साथ ही माननीय पूधानमंत्री जी तथा माननीय मंत्री जी को धन्यवाद देना वाहता हूं कि उन्होंने देश में स्वच्छता का जो विशेष अभियान चलाया है उससे देश का बहुत लाभ हुआ है और लोग स्वच्छता के लिए प्रेरित हुए हैं। उन्होंने इसके लिए कुछ करने का मान बनाया है उससे दूरगामी परिणाम होंगे। लोगों को स्वच्छ पेयजल मिले इसके लिए बजट में विशेष प्रावधान किए गए हैं। देश में राष्ट्रीय गूमीण पेयजल कार्यक्रम में 17,3950 करोड़ रुपए अभी तक व्यय किए जा चुके हैं लेकिन अभी भी 2011 की जनगणना के सर्वे के अनुसार 22.10 प्रतिशत आबादी के पास 500 मी. से अधिक दूरी पर उनके पेयजल स्रोत हैं। यह आंकड़े दुर्भाग्यपूर्ण हैं। यह दर्शाता है कि इस योजना में दिए गए धन का बड़ी मात्रा में दुरुपयोग किया गया हैं। मैं जिस बुंदेलखंड क्षेत् से आता हूं वहां पर इन योजनाओं में अभी तक हजारों करोड़ रुपयों की फर्जी योजनाएं बनाकर लूट की गई हैं। हैंडपंप लगाने से लेकर पाइप पेयजल योजनाओं में भारी अनियमिततायें हैं। कम गहराई के हैंडपंप लगाकर पूर पैसा निकाला गया। पाइप लाइन बिछाने व टंकी बनाने में घटिया सामान आदि लगाया गया। फर्जी योजनाएं बनावी गई। इसकी सी.बी.आई. जांच की जरूरत हैं। अब नए ढंग से सोढ़े बारह लाख रुपए की लागत से उन बसावटों पर सौर उर्जा के माध्यम से पानी देने की योजना बनाई गई हैं, जहां बिजली नहीं हैं। मेरा अनुरोय हैं कि वहां उस बसावट को बिजली भी उपलब्ध करा दी जाए और पेयजल व्यवस्था भी हो ऐसी दोनों विभागों को मिलकर योजना बनानी चाहिए। खुन्देलखंड क्षेत् में भूजल के गिरते रतर को ठीक करने के लिए मनरेगा को जोड़ना चाहिए जिसके अंतर्गत रतेत का पानी खेत में व गांच का पानी गांच में ही रोकने की योजना बनाना चाहिए। स्वच्छता के मिर्ट योजना को प्रावधित व्याजना की विशेष व्यवस्था करानी चाहिए। स्वच्छता को मनरेगा से जोड़ा जाना चाहिए।

**SHRI JITENDRA CHAUDHURY (TRIPURA EAST): I like to share my few observances on the budget of drinking Water & Sanitation for the year 2015-16. While we are considering this budget for adoption, must look into the following features of the country that 103.8 million families are lacking safe drinking water. One out of our two children are malnourished. Only 33% of our population having the access to traditional sanitation. 21% of diseases are water relates and nearly 80% of unnatural deaths caused due to water borne diseases. So, the budgetary planning of drinking Water & Sanitation should be a comprehensive in one hand and with a long term perspective to cater the need of 1.6 billion population expected by 2050.

It is very unfortunate and shocking that since UPA's time and now NDA, despite of exhorting popular slogans nothing achievable programmes are being undertaken. PM, Narenara Modi's Swachh Bharat Programme is apparently good as a vision, but not tuned to mission. The budgetary slash in comparison to the previous years shall obviously dwarf the vision.

I appeal to the Government, to prepare a perspective plan to cover all the hamlets in the country by safe drinking water, both quality and quantity wise and to provide sulabh latrines to all the household and public places by next three years. There should not be any fees or charges for drinking water and the entire programme should be completed under mission mood.

Application of latest science and technology, both in sanitation programme and creating drinking water sources, preserving the traditional sources and rain water harvesting should be given priority. The technology should be based on the choice of the community and driven by massive awareness generation and public acceptance.

As I come from Tripura, a hilly state, the funding norms prescribed by the Central Government found very negative and unaffordable. I appeal, states should not be burdened for DW&S like programmes, if they are self sufficient otherwise. Government of Tripura has been implementing a holistic and time bound programme to cover each and every household by Sulabh toilet, stop open defecation and provide 24x7 safe drinking water sources upto to the hill top. The Government of India may extend its support generously that the programme is achieved within stipulated time.

श्री भगवंत मान **(**संगरूर**):** माननीय उपाध्यक्ष जी, मैं आपको बहुत बहुत धन्यवाट देता हूं कि आपने मुझे इस महत्वपूर्ण विषय पर बोलने का समय दिया_।

पानी पर जो चर्चा चल रही हैं, अलग अलग सांसदों ने अपने अपने अपने अपने अपने क्षेत् की समस्याएं यहां पर रखी हैं। मैं पंजाब से हूं और पंजाब का नाम दिखाओं पर आधारित होकर 'पांच आब' यानी पांच दिखा है। तेकिन मुझे बड़े दुख के साथ कहना पड़ता है कि आज पंजाब का पानी पीने और सिंचाई के लायक नहीं रहा। जब भी हम अपने क्षेत्र में जाते हैं, सबसे पहले गांव वालों की एक ही मांग होती है कि हमारे गांव में पीने के पानी की समस्या है और हमारे गांवों में आर.ओ. सिस्टम लगना चाहिए लेकिन आर.ओ. सिस्टम पंजाब में लग भी रहे हैं लेकिन आर.ओ. उस समस्या का हल नहीं है क्योंकि हमारे पंजाब में कुछ जगह ऐसी भी हैं जहां पानी में यूरेनियम मिला हुआ हैं। वहां के पानी में कई हैंवी टॉविसन्स भी पाये गये हैं जिनको पीने की वजह से लोगों को बहुत सी बीमारियां हो रही हैं। फिरोजपुर जिले में फाजितकट और जो फिरोजपुर बॉर्डर जिला है, वहां पर 30-35 गांव ऐसे हैं जहां पर हैंड-पंप में काले रंग का पानी आता है क्योंकि फैक्टरीज का पूर्वृषित पानी जो दिखाओं में डाल दिया जाता है, वह उनके पानी के रतर तक चला गया है और उसके कारण काला पानी आता हैं। वहां के हर घर में व्हील चेयर है और छोटे-छोटे बटचों के बाल सफेद हो गये हैं। 9-10 साल की उम्र में बटचे आंचे हो रहे हैं, कोई बटचे गूंगे हो जाते हैं। ये बटचे जनम से ऐसी बीमारियों के भिकार नहीं थे लेकिन पानी ही इसकी मेन वजह है क्योंकि वहां पानी में यूरेनियम पाया जाता है। कुछ एनजीओज ने इसकी खोज की हैं लेकिन न तो पंजाब सरकार और न ही केन्द्र सरकार इस विषय में कोई व्यवस्था कर पाई हैं। राज्यों के जो पौल्यूशन बोर्ड हैं, वे भी अपना काम ठीक हंग से नहीं कर रहे हैं। हर फैपटा के लिए यह नियम है कि अगर वह अपना पूर्वित पानी किसी नहीं में वालों में या दिखा में लोके तो उनकी फैपटरी का लाइसेंस केशित हो सकता है। लेकिन बड़े दुख से कहना पड़ता है कि पंजाब में हम हमीर नागरिकों को काले की कान रानी की सजता है। विकेन बड़े दुख से कहना पड़ता है कि पंजाब में हम हमीर नागरिकों को काले को काले की वाल हम ही है।

पंजाब एक ऐसा सूबा है जिसने देश को अनाज के मामले में आत्मनिर्भर बनाया_। लेकिन आज पंजाब में सिंचाई की योजना भी फेल हो चुकी है_। पंजाब का पानी का स्तर **300-450** फुट से नीचे चला गया है_। किसान के लिए टसूबवैल लगाना बहुत ही स्वर्चीला साबित हो रहा है_। पंजाब में पीने का पानी और सिंचाई के पानी को बचाने की बहुत आवश्यकता है और तुरन्त बचाने की आवश्यकता है_। किसी भी सिटी का मास्टर प्लान अर्बन डेवलमेंट मिनिस्ट्री के पास पड़ा है या स्टेट अथोरीटिज़ के पास पड़ा हैं। नये शौचालयों और सिवरंज का पूबंघ रूका हुआ है, लोगों को उनकी किस्मत पर छोड़ दिया गया हैं। आज पंजाब रंगला पंजाब नहीं रहा हैं। आज पंजाब कैंसर की मार से जूझ रहा हैं। आज पंजाब के हर गांव में हेपेटाइटिस-सी के मामले सामने आ रहे हैं। इसका सीधा कारण पीने का पानी हैं। मैं आपसे आगृह करता हूं कि सिंचाई सिस्टम को ठीक किया जाए और घग्गर नदी हर साल बाढ़ से मार करती हैं। जितना पैसा उसकी सफाई के लिए रस्त लिया जाता है या जितना मुआवजा कागजों में दे दिया जाता है, अगर उससे आधा भी एक डेम बनाने में लगाया जाए तो लहरागागा, मूनक और सरदूलगढ़ के गांव घग्गर की मार से बच सकते हैं। उस पानी को हम सिंचाई के लिए और पीने के लिए भी इस्तेमाल कर सकते हैं। इसके लिए लाँग टर्म प्लानिंग की जरूरत हैं आज पंजाब पानी के लिए तरस रहा हैं। गुरू नानक देव जी ने अपनी चाणी में लिखा है- पवन गुरू, पानी पिता, माता घरत महत। उन्होंने पानी को पिता का, हवा को गुरू का और धरती को माता का दर्जा दिया हैं। अगर हमने जमीन के नीचे के पानी को नहीं सम्भाता, उसके लिए कोई अच्छी प्लानिंग नहीं की तो पंजाब जल्दी ही रेगिस्तान बन जाएगा। पंजाब जो खेती के लिए जाना जाता है, वह आज प्यासा है, वह आज पानी के लिए तरस रहा हैं। इसके लिए केन्द्र सरकार को चाहिए कि वह राज्य सरकार से मिलकर, क्योंकि पंजाब में अकाली दल-बीजेपी की सरकार हैं और केन्द्र में भी अकाली दल बीजेपी का भागीदार हैं। पंजाब के लिए विशेष पैकेज दिया जाए ताकि पंजाब को दोबार पंजाब बनाया जा सके।

*SHRI BHARTRUHARI MAHTAB (CUTTACK): A direct relationship exists between water, sanitation, health, nutrition and human well being. Consumption of contaminated drinking water, improper disposal of human excreta, lack of personal and food hygiene and improper disposal of solid and liquid waste have been the major causes of many diseases in our country. Though a lot of work has been done in the field of providing safe drinking water in the past, still the objective is not fully achieved. Union Government's first intervention in the rural water sector, started in 1972-73 through the Accelerated Rural Water Supply Programme (ARWS). Later, it has undergone many avatars and now we have a Ministry of Drinking Water and Sanitation since 13th July, 2011. It's vision is to provide safe and adequate drinking water for all, at all times in rural India.

The strategic plan for drinking water supply and sanitation in rural areas have a timeline. By 2017, it is to be ensured that at least 50% of rural households are provided with piped water supply and 35% of rural households have piped water supply with a household connection. By 2017, the plan is to ensure that 50% of Gram Panchayats attain the status of open Defecation Free Status. By 2022, i.e. in another 5 years the strategy is to provide drinking water facilities in at least 90% of rural households with piped water supply and 80% of rural households have piped water supply with a household connection and less than 10% use public taps and less than 10% use handpumps.

As against the target of 4 lakh 34 thousand, 664 rural habitations for coverage during the 12th Five Year Plan, the coverage achieved in 2 lakh 81 thousand 55. However, due to slippage of fully covered habitations to partially covered habitations in the year 2013-14, the target of habitations to be covered has increased as well as new habitations have been marked. In terms of coverage of rural habitations those with full population covered with provision of safe and adequate drinking water are only about 76% which means 24% of population don't have access to safe drinking water. Clean drinking water should be high on policy agenda.

I would state that today, because of depletion of underground water, problems of fluoride in drinking water in various states has become a major problem. Problem of fluoride in States like Bihar, Odisha, Karnataka, Maharashtra, Uttar Pradesh, Kerala, Chhattisgarh, West Bengal, Jharkhand, Gujarat, Assam, Haryana, Tamil Nadu etc. has become acute. As on 18th April, 2014, as reported by states, there were 78,506 rural habitations affected with arsenic, fluoride, iron, salinity or nitrate problems in one or more drinking water sources. In my constituency Cuttack, Bhapur Block has fluoride content. Drinking Water supply is a state subject. Though state Governments are vested with the powers to plan, execute and implement drinking water supply schemes. Union Ministry is supposed to review the implementation of National Rural Drinking Water Programme periodically. Regular monitoring is necessary.

Another issue that needs attention is there is a strong presence of fluoride in the country's ground water. It would be no exaggeration to suggest that India is floating on fluoride because of its geology and unscientific human interventions, such as extensive mining and massive withdrawal of ground water. Ground Water borne arsenic and fluoride in rural India can harm foetus. Under nourished children born to malnutritioned mothers can be physically under developed, some are even crippled and intellectually deficient. The crisis might worsen in future.

There was a time when efforts were made to provide bacteria-free drinking water by sinking tube wells in rural areas. But this has posed the danger of arsenic and fluoride poisoning. The traditional culture of collecting rain and flood waters in tanks, lakes, and rivers and using them for cultivation and domestic purposes was rational as such water is free from arsenic and fluoride, science and technology cannot offer any solution to the removal of these two deadly toxins but traditional water harvesting technology with the removal of microbes and pesticides residues is the only reasonable solution that can be envisaged.

A modern scientific solution to the arsenic problem does exist and is practiced in some parts of Europe and America. It is called the in-situ remediation or subterranean arsenic removal that periodically injects air or oxygen through the tubewell pipes that keep the arsenic banned up with the acquitter ferric iron and arsenic free water can be pumped out. But the actual implementation of such technology needs committed scientists and technologists. Both the expertise and the political well are lacking here in India. I would urge upon the Government to take appropriate steps in consultation with respective states.

I am reminded of the Resolution which was adopted on 28th July, 2010 by the Union Nations General Assembly in its Sixty Fourth Session recognizing the safe and clean drinking water and sanitation as a human right that is essential for the full enjoyment of life and all human rights. Present Government has committed itself to Swachh Bharat to make the country free of open defecation by the year 2019, which incidentally happens to be the 150th birth Anniversary of Mahatma Gandhi.

The Scheme is no doubt ambitious and imperative at this juncture but extremely difficult to achieved keeping in view the traditional mindsets of the people as also financial constraints being faced by the governemt. It is said India leads the world in open defecation with around 550 million defecating in the open every day. This also means that around 270 to 300 million women and girls sit out in the open in all types of weather and are in constant threat of being watched. Coming to the schools, it was found from a DSE 'report of 2013-14 that 1.9 lakh schools did not have girl's toilets or their toilets are non-functional. Then there are 1.7 lakh schools that have no boys' toilets or toilets are unusable. The biggest reason why toilets fail in rural areas is due to lack of tap water and cleaning facilities.

A study titled 'The Economic Impacts of Inadequate Sanitation in India' undertaken by the water and sanitation programme of the World Bank revealed some startling figures, estimating that the economic impact of inadequate sanitation in the country amounts to an astronomical figure of Rs. 2.44 trillion which is around 6.4 per cent of the GDP. The per person annual impact comes to around Rs. 2180.

Despite economic growth, government latrine construction and increasing recognition among policy makers that open defecation constitutes a health and human capital crisis, it remains stubbornly widespread in rural India. Latrine construction is not enough to substantially reduce open defecation. A person who litters a road or any public place actually suffers from a behavioural aberration. He may be conscious of the fact that he is doing something that is wrong, and his conscious may also prick him. Public littering can be curbed substantially only if civil society can make the offender feel ashamed of himself. There is a distinction between public and private space. Not that, Indians are basically imperious towards cleanliness or indifferent to hygiene. We do keep our homes clean. Mahatma Gandhi's concern over sanitation was not merely a question of personal hygiene or even municipal cleanliness, it was also associated with the holistic understanding of the relationship between individual society and the state.

Sanitation is a concept that encompasses water supply, safe disposal of human waste, waste water and solid waste, control of vectors of diseases, domestic and personal hygiene. It is one of the basic determinants of the quality of life and the Human development index. Millennium Development Goal have called upon its signatory to halve by 2015 the proportion of people without sustainable access to safe drinking water and basic sanitation. Despite overall progress towards achieving the MDGs, the world seems nowhere near the sanitation target of 75 per cent. Swachh Bharat Abhiyan signals the beginning of the largest national programme on sanitation. It's not by providing money for this programme to construct toilets that open defecation can stop, it is also to recognize that in villages, so also in urban areas, many households do not have space to construct toilets. So in villages, plan be made to construct community toilets with running water.

Gandhi ji had said 'Everyone must be his own scavenger. Sanitation has a strong connection with human dignity and well being. It is the key determinant in poverty alleviation and can lead to the fulfillment of human rights. The community feeling to achieve the greater good can help attain the objectives of Swachh Bharat.

We should always keep in mind that proper sanitation along with clean water is among the most powerful machines for reducing child mortality. They are to diarrhoea what immunization is to measles or polio. In addition to saving lives, upstream investment in sanitation and water make economic value because they would reduce the downstream costs faced by health systems.

The whole idea is to keep the neighbourhood environment clean and hygienic and the whole community has to be make aware and fully involved in the process. Then only we can have a Swachh Bharat and Bring down the quantum of water borne and sanitation related diseases.

±श्रीमती रंजनबेन भट्ट (वडोदरा)ः मैं माननीय पेयजल एवं स्वच्छता मंत्री को अभिनंदन और धन्यवाद देना चाहती हूं कि आपने देश में गांवों और शहर में जन-जन तक पानी और देश में स्वच्छता लाने के लिए एक अभियान चलाया हैं।

भारत सरकार ने पेयजल आपूर्ति की कवरेज में तेजी लाने के लिए राज्यों/संघ राज्यों क्षेत्रों की सहायता करने हेतु त्वरित ग्रामीण जल आपूर्ति कार्यक्रम के माध्यम से वर्ष 1972-73 में जल क्षेत्र में प्रमुख पहल की - योजना अवधियों के शुरू होने से लेकर अब तक केन्द्र और राज्य सरकारों के द्वारा इस क्षेत्र में 173950 करोड़ रुपए से अधिक राशि का निवेश किया गया हैं।

शहरी क्षेत्रों में सतही जल स्रोतों पर निर्मरता की तुलना में गूमीण क्षेत्रों में केवल एक स्रोत अर्थात् भू-जल पर ही अधिक निर्मरता हैं। हमारे गुजरात सरकार ने पूत्येक गांव और पूत्येक घर में नल से पानी मिल सके, ऐसा पूरोजन किया हैं। गांव में पीने का पानी और खेतों के लिए भी छोटे-छोटे चेक डेम और केनाल बनाकर गांव के दूरदराज में रहने वाले मानवों तक पानी पहुंचानें का काम भारत के पूधानमंत्री ने गुजरात में किया हैं। मैं माननीय पूधानमंत्री जी को धन्यवाद देना चाहती हूं कि उन्होंने माननीय गांधी जी के "स्वच्छ भारत " के सपने को पूर्ण करने के लिए पहल की हैं। स्वच्छता के लिए जन जागृति लाना बहुत जरूरी हैं और यह काम माननीय पूधानमंत्री जी ने किया है और भारत के लोग स्वच्छता से जुड़ गए हैं। साथ में स्वच्छता की दृष्टि से भौचालय हर एक गांव में घर-घर में होना चाहिए, वो भी अत्यंत जरूरी हैं। हमारी गुजरात सरकार सबसे पूथम हर घर में भौचालय बन जाए, इस पूयत्न में जुड़ चुकी हैं। अंत में पूधानमंत्री जी और पेयजल और स्वच्छ मंत्रालय को अभिनंदन देना चाहती हूं। आप और हम साथ मिलकर देश को स्वच्छ बनाने में जुड़ जाएं और देश को स्वच्छ बनाने की भ्रपथ लें।

श्री मणेश सिंह (सतना): महोदय, आज सदन मूमीण विकास विभाग के स्वच्छता एवं पेयजल की अनुदान मांगों पर चर्चा कर रहा है_। यह विषय बहुत ही महत्वपूर्ण है और इसका सीधा संबंध आम आदमी से हैं क्योंकि यह बुनियादी जरूरत का विषय हैं_। आज हमारी सरकार ने एक मिशन के रूप में इस विषय को तिया हैं_। हमारे पूधानमंत्री जी ने महातमा गांधी जी के उस कार्य को, जिसे पिछती सरकारों को पूरा करना था तेकिन वे सरकारें इस कार्य को पूरा नहीं कर पाई, हमारी सरकार ने इस काम को पूरा करने का संकल्प तिया हैं_। वर्ष 2019 तक जब देश महातमा गांधी जी के जनम दिवस का 150वां वर्ष मनाएमा, तब तक हमारा देश पूरी तरह से स्वच्छ भारत के रूप में बन जाएमा, यह संकल्प तेकर हमारी सरकार काम कर रही हैं_।

उपाध्यक्ष महोदय, जहां तक स्वच्छता का संबंध हैं, इसका अभियान हमारे पूधानमंत्री जी ने शुरू किया हैं। आज देश के विभिन्न भागों से, राज्य सरकारों के विभागों की तरफ से भी और सामाजिक संगठनों की तरफ से भी उनको पूरा सहयोग मिल रहा हैं। जब हमारे पूधानमंत्री जी ने झाड़ू अपने हाथ में उठाया, उसके बाद देखा गया कि देश का चाहे कितना भी बड़ा ओहदेदार व्यक्ति वयों न हो सभी ने आगे बढ़कर उसमें हिस्सा तिया। अधिवक्ता, न्यायाधीश, उद्योगपति, साहित्यकार, छातू, महिता-पुरुष सभी लोगों ने इस अभियान में हिस्सा तिया। जीस तरह से सभी देशवासियों ने इस

अभियान को अपने हाथों में लिया है, उससे लगता है कि यह अभियान निश्चित रूप से पूरा होगा_। इसके साथ-साथ ग्रामीण क्षेतों में पंचायतों को इसका दायित्व मिला है, लेकिन पंचायतें इस कार्य को करने में सक्षम नहीं हैं| मैं ग्रामीण विकास मंत्री जी से कहंगा कि उनकी मनरेगा योजना है| मनरेगा योजना को ग्रामीण स्वटलता के साथ जोड़ना चाहिए| मैं यह नहीं कहता हूं कि पूरी तरह से उन्हें आजादी मिले लेकिन कुछ न कुछ मजदुरों की संख्या तय की जानी चाहिए कि गूमीण क्षेत्रों में पंचायतों को अधिकार मिलें ताकि वे वहां की स्वच्छता का विशेष रूप से खयाल स्ख सकें। आज गांवों में पहले जैसा वातावरण नहीं रह गया है| यह बात अलग है कि जब सरकार ने इस अभियान को शुरू किया तो इसमें बहुत मातू। में लोग जुड़ गए हैं| अगर इसके साथ मनरेगा को जोड़ेंगे तो निश्चित रूप से सफलता मिलेगी। आज वाटर लेवल दिनोंदिन नीचे जा रहा हैं। हमारे पिछले जल पबंधन के जो अभियान थे, राजीव गांधी वाटर मिशन चला था लेकिन वे सभी संस्वनाएं आज टटी पडी हैं। जो पानी रोकने की व्यवस्था थी, मुझे लगता है कि पानी का संगृहण न होने के कारण काफी नुकसान हुआ है और वर्षा जल को रोकने में हम सक्षम नहीं हो पाए हैं। इस बारे में सरकार को पुनः विचार करना चाहिए कि जो पुरानी संरचनाएं बरसात के जल को रोकने के लिए बनी थीं उनके पुबंधन की जिम्मेदारी फिर से ग्राम पंचायतों को दी जाए ताकि वे उसका रखरखाव कर सकें। अवसर देखा जाता है कि पूरी बरसात खत्म हो जाती हैं, लेकिन स्टाप डैंम का दरवाजा बंद नहीं होता हैं। जब पंचायतों से या विभाग के अधिकारियों से पूछते हैं तो वे कहते हैं कि इसे लगाने के लिए हमारे पास धनराभि नहीं हैं। वाटर भेड़ के लिए अरबों रूपए खर्च किए गए थे। अभी हमारे साथी चर्चा कर रहे थे कि बहत-सी संस्थाओं ने वाटर भेड़ का काम किया था। निश्चित तौर पर आज भी वे संरचनाएँसंरचनाएँ मौजूद हैं, जो पहाड़ों में कंट्रर टूंच बने थे। कंट्रर टूंच फिलिंग हो गये, अब उनको पुनः गहरा करने की जरूरत हैं। मैं समझता हूं कि जल प्रबंधन आज आवश्यक हो चुका है, आने वाले समय में पूरे देश में भयंकर स्थिति होने वाली है, वाटर लेवल अल्यंत नीचे जा रहा है रहा है, पानी पुदृषित हो रहा है, उसका रखरखाव कैसे करें? अभी रेलवे ने सफाई और पेयजल का अभियान अपने हाथों में लिया हैं। निश्चित तौर पर इससे सफाई के परिणाम हमारे सामने आ रहे हैं। अब रेलवे स्टेशन भी ठीक दिखने लगे हैं, टेनों के डिब्बों में भी इसका असर दिखाई पड रहा हैं। लेकिन यह बात सही हैं कि आज भी रेलवे स्टेशनों में पानी जितना साफ-सुथरा मिलना चाहिए, वह नहीं मिल रहा हैं। आर.ओ. वाटर की जो बात चली हैं, निधित तौर से उसकी जरूरत हैं। गुामीण क्षेतों में जो कृपोषण हैं, बीमारी हैं, वह गंदा पानी पीने के कारण हैं। उसे रोकने के उपाय हमें और मजबूती के साथ करना चाहिए। जिस पूकार से पूधानमंत्री श्री नरेन्द्र मोदी जी ने आज पूरे देश का ध्यान इस ओर आकर्षित किया है, उसके लिए वे बधाई के पातू हैं_। यह अभियान पूरी तरह से सफल हो_। यह कार्यक्रम सिर्फ सरकारों का न रह जाए, बल्कि यह जनांदोलन बने, इससे आम जनता को, इम सब को जुड़ना पड़ेगा। न हम गंदगी करेंगे, न ही किसी को गंदगी करने देंगे। इस सिद्धांत को लेकर चलेंगे, तो निश्चित तौर पर हम लोग सफत होंगे।

आपने मुझे इस विषय पर बोलने का अवसर दिया, इसके लिए मैं आपको धन्यवाद देता हूँ।

SHRI E.T. MOHAMMAD BASHEER (PONNANI): Sir, at the outset, I would like to join with the anxiety expressed by my friends from this side on the drastic Budget cut which has affected these very important departments. This shows that the Government is not at all serious about drinking water and sanitation. This action on the part of the Government is highly objectionable.

My first suggestion in this regard is that the Central Government in association with the State Governments should do very serious scrutiny on unspent balance on various schemes. According to the official documents in respect of the National Rural Drinking Water Programme and the Swachh Bharat Abhiyan, the unspent balance as on 31st December 2014 is very high. The unspent balance in respect of NRDWP is about Rs. 4,326.46 crore. In respect of SBA, it is about Rs. 2,75,345.81 lakh. It is very serious. We have to examine as to why there is this much of unspent balance. I would like to know whether there is any structural deficiency in these Schemes. What exactly is the reason for this unspent balance? I think the Government should seriously look into it.

If we analyze these issues we come to know that the *per capita* availability of quality drinking water is reducing in an alarming way. Recently, I read an article which says that if there will be a Third World War that will be on drinking water. An era may come when people will fight for drinking water on the streets. The way this problem is increasing, this situation can become alarming.

Now, I come to sustainability of drinking water. We all know that sustainability of drinking water is also reducing like anything. We have to give due priority to that also. Similarly, contamination of drinking water is a major threat and health hazard to the mankind and other creatures. There is no stringent regulatory system on water management. That also is a problem to be addressed urgently. There is no holistic approach on implementation of water management and sanitation schemes. That also is very important.

Another important issue is lack of community involvement in such schemes. Actually, that is an essential ingredient for the successful implementation of these schemes.

Coming to the Ministries' strategic plan for the years from 2011 to 2022, I have gone through that. They have made some target or some timeframe for the implementation of these schemes.

Sir, I suggest that formation of a Perspective Plan from State level to District level and to the village level is very much required. The Government should have a time bound action plan in this regard.

Another important point, which I would like to emphasize, is the need of ensuring participatory planning. We all know that participatory planning is about planning at the grassroots level, involvement of the local bodies and involvement of other institutions. It is a must.

Water quality management, sustainability, sanitation, arresting of over exploitation of water resources, prevention of wrong utilization of drinking water resources for non drinking activities and preservation of water resources are very much significant and important. So, village level planning is a must for the effective implementation of all these projects.

Water regulatory system will have to be made very effective. Conjunctive use of rainwater, groundwater and surface water have to be developed. Water security planning and implementation by ensuring cost-effective and optimal scheme design to reduce O&M requirements have to be made. That is also very important.

Another point which I would like to mention, which my other friends have mentioned, is about drinking water. How safe is our drinking water? As my friends have mentioned, there are all kinds of pollution and poisons are there in drinking water. It has been mentioned that approximately 20,000 water quality affected habitation are affected with excess arsenic, fluoride, heavy metals toxic elements, pesticides and fertilisers. We are all saying that the pieces of CFL bulbs are adding mercury in water and soil. This is a very alarming situation. That kind of pollution is taking place.

Sir, I will end my speech with one more point, that is, week legislation and enforcement of water quality standards and testing protocols. There are several legislations at the State level and also at the national level. We have to review them and see how to make them very effective. Not only that

but also we have to ensure involvement of our NGOs, youth organizations and others in implementation of these projects.

Towards the end, I would like to mention one more thing, which is my last point. We are all talking about the health of our budding generation, our youth and our kids. I would like to mention that the Integrated Child Development Scheme is the centre for safeguarding the health of our budding generation. In that Scheme also, you have made a drastic cut in the budget. I would like to mention to the Government that it is a very dangerous signal that you have shown. ICDS allocation should not be reduced. The Government has to take a pledge on that. In a nutshell, we have to think loudly on all these things.

Sir, we must have a two-day national programme on sanitation and drinking water project in our coastal areas. That is also a very important point.

With these few words, I conclude my speech. Thank you.

HON. DEPUTY SPEAKER: I would like to inform the Members that those who would like to lay their written speeches on the Table of the House may do so. That is allowed. The hon. Minister is going to reply soon. I cannot call all the names of the hon. Members whose names are in the list. Therefore, I am suggesting to the Members who have written speeches can lay their speech on the Table.

•्रभीमती संतोष अहतावत (बुंबुनू): मैं Demand for Grant under the control of the Ministry of Drinking Water and Sanitation के पक्ष में अपने विचार व्यव्त करना चाहती हूं | माननीय पृथान मंत्री जी का मैं धन्यवाद करना चाहती हूं जिन्होंने महत्वपूर्ण विषय पर ध्यान केन्द्रित किया है तथा पृभावी कार्य योजना बनाकर गंभीर समस्या को दूर करने का प्रयास किया है | कहा जाता है -

"रहिमन पानी राखिये, बिन पानी सब सून,

पानी गये ना उबरे मोती, मानस, चून"

रहीम जी के उक्त दोहें से जीवन में पानी का महत्व समझ आता हैं | चन्द दिन खाना खाये बिन रहा जा सकता है, मगर कुछ घंटे पानी ना मिले तो प्राण पखेरू उड़ सकते हैं |

आजादी के 66 वर्ष बाद भी देश के लोगों को शुद्ध पीने का पानी ना मिले यह बड़ी गंभीर चुनौती हैं _। "क्वालिटी पानी" के बदले इतना पूदूषित पानी पीने को मिल रहा है जो गंभीर बीमारियों का कारण बन रहा है और कितनी ही जिंदगियां बेमौत जा रही हैं _। केन्द्र या राज्य कौन सी सरकार का जिम्मा पीने का पानी उपलब्ध कराने का है, सवाल यह नहीं है _। सवाल है देश के नागरिकों के साथ कब न्याय होगा, समझ नहीं आता _।

मेरे संसदीय क्षेत्र झुंझुनू में 2005 (सन्) में डार्क जोन में आया था । पड़ौसी राज्य हरियाणा से टैंकर्स से आखिर कब तक लाकर जिंदा रह सकते हैं । 1200 तथा 1500 फीट नीचे भी जमीन में पानी नहीं है । थोड़ा बहुत पानी है वह पीने योग्य नहीं है । रिरंचाई की बात कौन करे । पीने के पानी के अभाव में कहीं लोगों को पतायन ना करना पड़ जाए ।

. इंझुनू में कोई बरसाती नदी भी नहीं हैं | ना ही बारहमासी नदी हैं | यमुना जल बंटवारे का मसला भी 20 वर्षों से लटका पड़ा हैं |

कुंभा नहर लिफ्ट परियोजना जो तारानगर हैंड से झुंझुनू को पानी दिया जा सकता हैं । केन्द्र सरकार कुछ धन उपलब्ध करवाएं ताकि झुंझुनू जिले को बचाया जा सके ।

केन्द्र सरकार, हरियाणा सरकार, राजस्थान सरकार भाजपा की हैं । पहली बार यह संयोग बना हैं । अतः अब यमुना के पानी में झुंझुनू का हिस्सा मिले, ऐसे प्रयास होने चाहिए ।

शौचालय बनाने का काम जिस प्रकार युद्ध स्तर पर चल रहा है परंतु शौचालयों में पानी की व्यवस्था होना अत्यंत आवश्यक है । या फिर बायो-शौचालय बनाये जाए ।

अंत में, सरकार के प्रयासों की प्रशंसा करते हुए झुंझुनू जिले के लिए शुद्ध पेयजल की मांग करती हूं ।

±डॉ. रमेश पोखिरयात निशंक (रिट्ठार)ः वर्ष 2015-16 के बजट के माध्यम से सरकार देश के पूत्येक नागरिक का सर्वांगीण विकास करने के लिए एवं सर्वश्रेष्ठ समृद्ध भारत का निर्माण करने के लिए क्तरांकलप हैं। यशस्वी पूधानमंत्री श्री नरेन्द्र मोदी टीम इंडिया के माध्यम से राज्यों का समुचित पूतिनिधित्व देने, भारत को विकास, खुशहाली और समृद्धि के शिखर तक ले जाने के लिए संकल्पबद्ध हैं। केन्द्र की अगुवाई में वर्ष 2022 में जब भारत अपनी स्वाधीनता की 75वीं वर्षगांठ मनाएगा तब तक स्वरथ, स्वच्छ और समृद्ध भारत का सपना साकार हो पाएगा।

जैसाकि इस सदन में चर्चा हुई है और संपूर्ण विश्व ने माना है कि पिछले एक साल से कम समय में एनडीए सरकार के सुधारवादी कदमों से आज मंदी की मार झेल रहे विश्व परिदृश्य में भारत का उदय एक उभरते सितारे के रूप में तथा एक आर्थिक शक्ति के रूप में हो रहा हैं।

महात्मा गांधी जी ने स्वच्छता के महत्व को रेखांकित करते हुए कहा था "स्वच्छता राजनीतिक स्वतंत्रता से अधिक महत्वपूर्ण हैं_। " मेरा पूरा विश्वास है कि प्रधानमंत्री नरेन्द्र भाई मोदी जी के ओजरवी नेतृत्व में हमारे हरे-भरे निर्मल स्वस्थ गूम समुद्ध विकसित भारत की केन्द्रीय इकाई बन पाएंगे_।

मैं गूमीण विकास, पंचायती राज, पेराजल एवं स्वच्छता मंत्री श्री चौधरी वीरेन्द्र सिंह जी को तथा उनके मंत्रालय को पेराजल एवं स्वच्छता विभाग में अभिनव एवं विकासोन्मुखी योजनाओं हेतु बधाई देना चाहता हुं।

दुर्भाग्य हैं कि क्षिय में सबसे अधिक खुले में शौच करने वाले लोग भारत में ही हैं_। क्षिय स्वास्थ्य संगठन की 2014 की रिपोर्ट के अनुसार भारत में आज भी 59.7 करोड़ लोग खुले में शौच जाते हैं_। क्षि 2019 तक भारत को खुले में शौच मुक्त बनाने का लक्ष्य रखा गया हैं_।

यह अत्यंत हर्ष का विषय हैं कि पहली बार सरकार ने स्वच्छता अभियान को एक जन आंदोलन के रूप में चलाने में सफलता पाई हैं। केवल वर्ष 2014-15 में 50 लाख से अधिक शौंचालयों का निर्माण किया गया।

वर्ष 2015-16 में स्वच्छ भारत अभियान के तहत देश के 627 जितों को आच्छादित करते हुए 3625 करोड़ रुपए का प्रावधान किया गया है। मौजूदा बजट 2015-16 में ग्रामीण क्षेत्रों में पेयजल उपलब्ध कराने हेतु 2611 करोड़ रुपए आवंटित किए गए हैं_। जल और स्वच्छता कार्यक्रम के अध्ययन में पाया गया है कि स्वच्छता के अभाव में भारतीय अर्थव्यवस्था पर 32 हजार करोड़ रुपए का बोझ पड़ता है जो कि भारतीय जीडीपी का 6 प्रतिशत हैं_।

शहरी क्षेत्रों में स्वच्छ भारत अभियान के तहत 4041 शहरों में स्वच्छता अभियान चलाकर 37.7 करोड़ लोगों को लाभ पहुंचाया जाएगा जिसमें 62000 करोड़ रुपए का व्यय होने का अनुमान हैं। वर्ष 2019 तक ग्राम्य क्षेत्रों की स्वच्छता हेतु 1,34000 करोड़ रुपए का आंकलन किया गया हैं। वर्ष 2019 में जब देश राष्ट्रपिता महात्मा गांधी का 150वां जन्म दिवस मनाएगा उस समय शत-प्रतिशत स्रुले में भौंच से मुक्ति का लक्ष्य रखा गया है जो अपने आप में बहुत ही महत्वपूर्ण हैं।

मैं माननीय मंत्री जी से आगृह करना चाहता हूं कि अपने इस स्वच्छता कार्यक्रम में समस्त निदयों और जल स्रोतों को विशेष रूप से शामिल किया जाए। विशेषकर हिमानयी राज्यों के लिए जल स्रोतों का संरक्षण, संदर्दन जरूरी हैं। आपसे विनम् अनुरोध हैं कि गंगा, यमुना समेत मुख्य निदयों और अन्य सहायक निदयों के किनारे बसे सभी गूम पंचायतों की वरीयता के आधार पर शिनारूत कर खुन में शौच मुक्त बनाने हेतु कार्य योजना पर तेजी से कार्य किया जाना चाहिए। इसके अलावा सभी नगर पालिकाओं/स्थानीय निकायों को निजी क्षेत्रों के साथ मिलकर जगह-जगह शौचातय बनाकर घरों के किनारे बसे आभूमों एवं अन्य सीवरेज लाइनों को निदयों में जाने से रोकने हेतु तुरन्त कार्रवाई करनी चाहिए। गंगा और यमुना तटों से शुरू कर यह योजना देश की अन्य निदयों पर लागू की जा सकती हैं।

पर्वतीय दुर्गम क्षेत्रों में परम्परागत जल स्रोत सूखने की बड़ी समस्या से जूझ रहे हैं। जलवायु परिवर्तन, अनियोजित जल विकास विलुप्त होते वन इसक मुख्य कारण हैं। मेरा विनम् अनुरोध हैं कि समूचे हिमालयी क्षेत्र के राज्यों में प्राथमिकता के आधार पर सर्वेक्षण कराकर प्राकृतिक जल स्रोतों के संरक्षण संवर्द्धन के लिए प्रयास किया जाना चाहिए। इसके अतिरिक्त अभी स्रोतों को रिचार्ज किए जाने की नितांत आवश्यकता हैं।

मेरा माननीय मंत्री जी से आगृह हैं कि भारतीय अंतरिक्ष अनुसंधान संस्थान के सहयोग से आधुनिकतम प्रौद्योगिकी का उपयोग कर हमारे पेयजल स्रोतों का संस्क्षण कर जल की गुणवत्ता की निगरानी हेतु सशक्त तंतु स्थापित किया जाना चाहिए।

मेरी सरकार से यह मांग हैं कि स्वच्छ पर्याप्त पेयजल उपलब्ध कराने और उसका समुचित अनुरक्षण करने हेतु उत्तराखंड और हिमाचल प्रदेश जैसे पवर्ततीय राज्यों को जम्मू-कश्मीर और पूर्वोत्तर राज्यों की तर्ज पर 90/10 अनुपात में धनराशि का आवंटन किया जाना चाहिए।

मैं माननीय मंत्री जी से अनुसेध करना चाहता हैं कि उत्तराखंड एवं दिमाचल प्रदेश की भौगोलिक विषमताएं कहीं भी जम्मू-कश्मीर या पूर्वोत्तर राज्यों से कम नहीं हैं। पूर्वोत्तर राज्यों की तरह हम भी सामरिक रूप से अत्यंत महत्वपूर्ण होने के साथ दुर्गम और पारिस्थितिकी की दृष्टि से संवेदनशील हैं।

आपदा गूरत क्षेत्रों में विशेष रूप से जल आपूर्ति बहाल करने हेतु विशेष कार्य योजना बनाई जानी चाहिए_। क्योंकि आपदा प्रभावित क्षेत्रों में महीनों तक जल आपूर्ति बहाल नहीं हो पाती है_। पेयजल की गुणवता सुनिश्चित करने हेतु सभी जिलें में पर्याप्त रूप से सुसज्जित प्रयोगशालाएं स्थापित नहीं हो पाई हैं_। मेरा आगूह है कि इस पर सुद्धरतर पर कार्य किया जाना चाहिए_।

जैसािक आपको विदित हैं कि जीवनदायिनी, पिततपावनी एवं सभी व्याधियों को हरने वाती, परम-पावन गंगा व यमुना के तटों पर बसे ऋषिकेष, हरिद्वार, दिल्ली, आगरा, कानपुर, इलाहाबाद, बनारस आदि नगरों को संपूर्ण विश्व आरथा और आध्यात्मिकता का स्रोत मानता हैं। जहां ये अपनी प्राकृतिक छटा, मनोहारी गंगा तटों, आरितयों के नयानाभिराम दृश्यों एवं विभिन्न आधूमों अखाड़ों का केन्द्र होने के कारण पूरे विश्व से पर्यटकों को आकर्षित करते हैं वहीं गंगा, यमुना नदी के तटों पर दिन-प्रतिदिन बढ़ती गंदगी हमारे स्वास्थ्य पर विपरीत प्रभाव डातती हैं वहीं स्वव्यता का गिरता स्तर अंतर्राष्ट्रीय स्तर पर पर्यटकों के माध्यम से हमारी प्रतिष्ठा को क्षति पहुंचाता हैं। पूरी कड़ाई के साथ नदियों में कोई भी अपिशष्ट पदार्थ डाले जाने पर प्रतिष्य लगे और तटों पर जल की गुणवता सुनिश्वित की जाए। स्वव्यत्व प्रभावी एवं जबावदेह निगरानी तंत्र की स्थापना करे। अंत में मैं एक बार पुनः माननीय मंत्री जी को उनके मंत्रातय के उत्कृष्ट कार्यों के लिए बधाई और धन्यवाद देता हुं और अनुरोध करता हुं कि भारत भारतमाल उत्तराखंड पर विशेष ध्यान देकर हरिद्वार को विशेष पैकेज प्रदान किया जाए।

श्री जनार्दन शिंह सीग्रीवाल (महाराजगंज) : उपाध्यक्ष महोदय, आज बहुत ही महत्वपूर्ण विषय पर यहां चर्चा हो रही हैं।

महोदय, महात्मा गांधी जी ने जिस भारत का सपना देखा था, उसमें सिर्फ राजनैतिक आजादी ही नहीं थी, बित्क एक स्वच्छ एवं विकसित देश की कल्पना भी थी_। महात्मा गांधी ने गुलामी की जंजीर को तोड़कर मां भारती को आजाद कराया, लेकिन अब हमारा कर्तव्य हैं कि हम मन्द्रमी को दूर करके भारत मां की सेवा करें_।

महोदय, भारत सरकार ने अलग से 13 जुलाई, 2011 को पेयजल और स्वटलता मंत्रालय का गठन किया था। लेकिन उस समय से लेकर आज तक जितनी गम्भीरता से इस विषय को लेना चाहिए था, केन्द्र सरकार द्वारा नहीं तिया गया हैं। यही कारण हैं कि आज आजादी के 68 वर्ष बाद भी हम भारत में शुद्ध पेयजल और स्वटलता के लिए लड़ाई लड़ रहे हैं और लोग पीने के पानी के लिए तरस रहे हैं। हम इस बात को भी स्वीकार करते हैं और कहते हैं कि जल ही जीवन हैं। यह चर्चा भी सुनने को मिलती हैं कि अगर अगला विश्व युद्ध हुआ तो वह पानी के लिए होगा, वयोंकि जल संकट काफी बढ़ रहा हैं।

हमारे देश में खासकर ग्रामीण इताकों में शौचातय एक प्रमुख समस्या हैं। ग्रामीण क्षेत्रों की अधिकतर महिलाएं आज भी खुते में शौच जाने के लिए विवश हैं और अंधेरा होने का इंतजार करती हैं कि कब अंधेरा हो और वे बाहर शौच के लिए जा सकें। इस तरह का कष्ट आज हमारे देश की ग्रामीण महिलाएं झेलने को विवश हैं।

जहां तक स्वच्छता की बात है, भारत के पूधान मंत्री जी को मैं बधाई देना चाहता हूं कि उन्होंने देश में सर्वव्यापी स्वच्छता क्वरेज हासित करने के लिए 2 अक्तूबर, 2014 को स्वच्छ भारत मिशन की शुरूआत की। यह कोई साधारण बात नहीं हैं। महात्मा गांधी जी ने एक सपना देखा था, उसे पूरा करने के लिए भारत के पूधान मंत्री जी ने कहा है कि हम 2 अक्तूबर, 2019 तक पूरे भारत को स्वच्छ भारत बनाएंगे और भारत में स्वच्छता स्तरों को उन्नात बनाने का काम करेंगे। खुटों में भौच पूथा से मुक्ति दिलाने के लिए ही उन्होंने स्वच्छ भारत मिशन की शुरूआत की हैं। इसमें हमें पूरे देश की जनता को जागरूक करने की ओर अगूसर होना चाहिए। हम इस पूकार का वोषारोपण एक-दूसरे पर नहीं कर सकते कि भारत सरकार क्या कर रही हैं या राज्य सरकारें क्या कर रही हैं, देश की सवा सौं करोड़ जनता को इसके लिए आंदोलित होना पड़ेगा और स्वच्छ भारत बनाने के लिए सबको पूयास करना पड़ेगा, तब हम महात्मा गांधी जी के सपने को साकार करने का काम कर सकेंगे।

शुद्ध पेयजल आज भी देश के लिए एक बहुत बड़ी चुनौती हैं। शहरों की बात अलग हैं, लेकिन ग्रामीण क्षेत्रों में बिल्कुल नहीं मिल पा रहा हैं। आज भी वहां लोगों को कुओं और चापाकल का पानी पीकर भुजारा करना पड़ता हैं और ये कुएं और चापाकल **20** फीट से **60** फीट तक गढ़रे कराए जाते हैं, लेकिन तब भी शुद्ध पेयजल नहीं मिल पाता हैं। गांवों के लोग अशुद्ध पानी पीने को विवश हैं और इससे उन्हें कई पूकार की बीमारियों से भी जूझना पड़ता हैं। जब वे अशुद्ध पानी पीकर बीमार होते हैं, उन्हें पेट की बीमारियां होती हैं, तब वे डॉक्टर के पास जाते हैं और डॉक्टर कहता है कि आप शुद्ध पानी पीओ, आर.ओ. वाला पानी पीओ या **200** फीट गहरे कुएं का पानी पीओ। लेकिन देहात में आज भी इसकी कोई व्यवस्था नहीं हैं।

मैं भारत सरकार के इससे सम्बिन्धत मंतूात्यों से कहना चाहूंगा कि इसे अतग से एक अभियान के रूप में तिया जाए। स्वच्छता और शुद्ध पेयजल के लिए आप राज्यों को पैसा दे रहे हैं, जितों को पैसा दे रहे हैं, लेकिन अपने माननीय सदस्यों को इस बारे में पता नहीं हैं। इसलिए आप हमें और सदन को बताएं कि किस जिले में स्वच्छता और शुद्ध पेयजल के लिए कितना पैसा दे रहे हैं। इसकी जानकारी न होने सही लोगों तक इसका फायदा नहीं पहुंच पा रहा हैं। आप भी जानते हैं कि पंचायत स्तर पर चापाकल का कार्य तयशुदा मानकों के अनुसार नहीं कराया जाता हैं। कम महराई पर ही चापाकल लगा दिए जाते हैं, जिससे आने वाले दिनों में उसका लाभ लोगों को नहीं मिल पाएगा। जहां तक स्वच्छता की बात है, कई लोग एक जगह थोड़ी सी सफाई करके उसका फोटो खींचकर उसे प्रकाशित करा देते हैं कि हमने सफाई कर दी। इसलिए इस कार्य की मानिदिग करने की जवाबदेही भारत सरकार सांसदों को दे, जिससे हम इन कार्यों पर निगरानी रख सकें। इस तरह से मानिदिग होगी, तो जो सपना महात्मा गांधी ने देखा था, हमारे पूधान मंत्री जी ने देखा है, उसे धरती पर लाकर देश की सवा सौ करोड़ जनता को लाभ पहुंचाने का काम कर सकें।

महोदय, यह एक महत्वपूर्ण विषय हैं और यह स्वास्थ्य से भी जुड़ा हुआ हैं। स्वच्छता से ही जीवन स्वस्थ रहता हैं। यदि स्वस्थ रहता हैं तो हमें स्वच्छ भी रहना होगा। इसके लिए हमें शुद्ध पेय जल की व्यवस्था लोगों के लिए करनी होगी। हमारे लिए हो जाए या सदन के सदस्यों के लिए हो जाए या बड़े लोगों के लिए पीने के पानी की व्यवस्था हो जाए, इससे देश को कहीं लाभ नहीं होने वाला हैं। हमें गूमीण क्षेत्रों में, जहां आज भी लोग कुएं का पानी और गढ़े हुए चापाकल का पानी पीने के लिए बाध्य हैं, उनके लिए पीने के पानी की व्यवस्था करनी होगी। इसके अलावा आज भी माताएं और बहनें भौंच जाने के लिए अंधेरे

का इंतजार करती रहती हैं, उनके लिए इस मिशन को पूरा करना है और इसको पूरा करने के लिए हमें देश को आंदोलित करना होगा_। देश के सवा सौ करोड़ लोगों को इसके लिए अपना लक्ष्य बनाना होगा, तब महात्मा गांधी का सपना साकार होगा और हमारे माननीय पूधानमंत्री जी का जो उद्देश्य हैं, वह पूरा हो सकेगा_। धन्यवाद।

*SHRI RAMESHWAR TELI (DIBRUGARH): The Swach Bharat Abhiyan launched by our Hon'ble Prime Minister Shri Narendra Modiji is undoubtedly a historical step towards total sanitation in our country. With the active participation of people from all walks of life, this Abhiyan will certainly ensure a clean India in the next five years. The clean India campaign, thus, is a unique step towards achieving Gandhiji's vision of a truly clean India. However, we need to do a lot for achieving our goals. Madam, I come from Dibrugarh in Assam which is surrounded by about 200 tea gardens. The tea workers live in a very pathetic condition. They don't have toilets in their houses as a result of which they go for open defecation. In the absence of scientific toilets, poor people have no other alternative but to go to nearby fields or jungles to answer nature's calls. The people living in tea garden areas are also facing the problem of drinking water facilities. It is really unfortunate that even after 67 years of Independence, our people do not have access to safe drinking water.

Most of the people are affected by water borne diseases. Chemical contamination is also prevalent in these areas. I, therefore, urge upon the Government to allocate more funds for construction of toilets for every households. At the same time, I would also like to request the Ministry to make provision for safe drinking water in the tea garden areas of my constituency which will go a long way in making the Swatchh Bharat Abhiyan a great success.

±श्रीमती रमा देवी (शिवहर)ः आजादी के 68 वर्ष बाद भी देश की आधी से अधिक आबादी खुने में शौंच करती हैं जो चिन्ता का विषय हैं। हमारे पूधानमंत्री ठीक ही बोले कि देवालय से ज्यादा जरूरत शौंचालय की हैं क्योंकि शरीर स्वरूथ नहीं रहेगा तो देवायल में पूर्थना में ध्यान नहीं होता हैं। निर्मल भारत का सपना ही हैं। स्वास्थ्य से जुड़ा है- शुद्ध जल और शौंचालय, जैसे टेलीवीजन, मोबाईल की जरूरत हैं उसी तरह शौंचालय को जरूरत बनाए। सबसे ज्यादा जरूरत महिलाओं को हैं, गांव में रहती लड़कियां जो स्कूल जाती हैं, उनके लिए हैं। आज हमारी सरकार ने जो बीड़ा उठाया है वह पहले की सरकार नहीं कर पाईं।

जिस तरह पूर्व पूधानमंत्री श्री अटल बिहारी वाजपेयी जी ने स्वर्णिम योजना के तहत गांव में सड़कें पहुंचाई,आज हमारे देश के पूधानमंत्री ने स्वच्छता और सफाई के लिए स्वयं झाडू उठाया ताकि लोगों में जागरूकता आए। आज उन्होंने अपने मंतिूचों को विशेष रूप से पेयजल और स्वच्छता पर कार्य करने तथा उसके लिए विशेष पैसा देने का काम दिया हैं।

राष्ट्रिपता महात्मा गांधी जी ने 90 वर्ष पहले नव जीवन पितृका में लिखा था कि हमारी कई बीमारियों का कारण हमारे शौंचालयों की रिशति और किसी जगह व हर जगह शौंच करने की बुरी आदत हैं। बाद में उन्होंने यह भी कहा कि जहां स्वच्छता होती हैं वहां देवता निवास करते हैं। आजादी के 68 वर्ष बीतने के बाद भी देश की बहुसंख्यक आबादी स्वच्छ पेयजल एवं स्वच्छता से वंचित हैं। एनएसएसओ (नेशनल सैम्पल सर्वे ऑग्नाईजेनशन) के आंकड़े बताते हैं कि आज भी 59.4 प्रतिशत मूमीण परिवारों में शौंचालय नहीं हैं। चानि ये परिवार खुते में शौंच करने पर विवश हैं। आजादी के बाद से कांग्रेस पार्टी के शासन काल में पेयजल एवं स्वच्छता पर पर्याप्त ध्यान नहीं दिया। आज हातात यह है कि हमारी 59.4 करोड़ आबादी खुते में शौंच करती हैं। देश की 44 प्रतिशत माताएं ऐसी हैं जो अपने बच्चों का मल खुते में फेंकती हैं। सरकार की तरफ से जो जागरूकता फैलाने का कार्य होना चाहिए था वह नहीं हुआ। जब हमारे प्रधानमंत्री श्री मोदी जी ने देश की बागडोर अपने हाथ में ती तो उन्होंने पेयजल एवं स्वच्छता पर सबसे ज्यादा ध्यान दिया हैं।

2 अक्तूबर को स्वच्छता अभियान की शुरूआत के मौंके पर पूधानमंत्री जी ने कहा कि भारत के पूत्येक नागरिक को स्वच्छता की कमी के कारण करीब 6500 रूपए का अतिरिक्त नुकसान झेतना पड़ता हैं_। अपर्याप्त स्वच्छता की वजह से वर्ष 2006 में 2.44 स्वख रूपए के नुकसान होने का अनुमान तगाया गया_। अपर्याप्त स्वच्छता का पहला असर स्वास्थ्य से जुड़ा हुआ हैं_। जिसमें डायरिया जैसी बीमारियों से बच्चों की मौत, चिकित्सा पर होने वाले स्वर्च, पानी पीने तायक बनाने पर स्वर्च इत्यादि हैं_।

वैसे तो भारत सरकार और राज्य सरकारों द्वारा वर्ष 1972-73 से अब तक करीब पाँने दो लाख करोड़ से अधिक की राशि पेय जल आपूर्ति पर स्वर्च की गई हैं। परन्तु, आंकड़े बताते हैं कि आज भी 15 पूतिशत भारतीय स्वच्छ पेयजल से वंदित हैंं। जिनमें मातू 30.8 पूतिशत ग्रामीण परिवार नतों से पेयजल प्राप्त कर रहे हैंं। 12वीं पववर्षीय योजना में ग्रामीण क्षेत्रों में स्वच्छ पेयजल आपूर्ति का सेवा स्तर मौजूदा 40 लीटर पूति व्यक्ति प्रतिदिन से बढ़ाकर 55 लीटर पूति व्यक्ति प्रतिदिन किया गया है जो संतोष का विषय हैं।

जल, स्वच्छता, पोषण और मानव कल्याण के बीच सीधा संबंध हैं। स्वच्छता कवरेज, जो स्वास्थ्य की सुरक्षा के लिए जीवन का एक हिस्सा होना चाहिए हमारे देश में अपर्याप्त हैं। एनएसएसओ, 2012

^{*} Speech was laid on the Table

की रिपोर्ट के अनुसार 40.6 प्रतिशत ग्रामीण परिवारों के पास ही स्वच्छता की सुविधाएं प्राप्त हैं। आज हमारी केन्द्र सरकार के प्रयास से गांवों में सम्पूर्ण स्वच्छता कवरेज हासित करने पर जोर दिया जा रहा है ताकि खुले में मल त्याग की पूर्वृत्त को पूर्णतः समाप्त किया जा सके और ग्रामीणों को वास्तव में स्वास्थ्य लाभ प्राप्त हो सके। केन्द्र की सरकार ने वर्ष 2019 तक सभी ग्रामीण परिवारों को स्वच्छता की सुविधाएं उपलब्ध कराने का संकल्प लिया हैं। जो एक अच्छा कदम है। वर्ष 2022 तक 90 प्रतिशत परिवारों को पाईप द्वारा जलापूर्ति तथा 80 प्रतिशत ग्रामीण परिवारों को घरेलू नल कनेवशन से कवर करने का जो तक्ष्य रखा गया है उससे भी स्थिति में काफी सुधार होगा।

आज केन्द्र सरकार के सहयोग के कारण कई राज्यों में विदेशी सहायता से पेयजल परियोजनाओं का क्रियान्वयन हो रहा $\ddot{\epsilon}_{\parallel}$ यह हर्ष का विषय $\ddot{\epsilon}_{\parallel}$ आज उत्तराखंड को विदेशी सहायता से 120 मिलियन डॉलर, महाराष्ट्र को 224 मिलियन डॉलर, पंजाब को 154 मिलियन डॉलर, केरल को करीब 2400 करोड़ रुपए एवं 241 मिलियन डॉलर, आधू पूदेश को 334 करोड़ रुपए, तेलंगाना को 318 करोड़ रुपए, असम, बिहार, झारखंड को 500 मिलियन डॉलर, पश्चिम बंगाल को 1173 करोड़ रुपए, राजस्थान को 2212 करोड़ रुपए और तिमलनाडु को 1585 करोड़ रुपए पेयजल आपूर्ति के लिए मिले हैं।

शहरों में आबादी के विस्फोट ने पानी की मांग बढ़ा दी हैं। जिस ढंग से शहर खेती के पानी को खींच रहे हैं उससे जलापूर्ति पर दबाव बढ़ता जा रहा हैं। आज समय की सबसे बड़ी आवश्यकता है "वाटर मैंनेजमेंट "। नहीं तो वह दिन दूर नहीं जब अन्य युद्ध की तरह पानी युद्ध भी होगा। सरकार का दायित्व मांग और आपूर्ति में संतुचन बिठाने का हैं। आज हमारे देश में पूर्ति व्यक्ति पानी की खपत दस लाख 89 हजार लीटर पूर्ति वर्ष हैं। आने वाले वर्षों में पानी की खपत और बढ़ने वाली हैं। वयोंकि, हमारी आबादी भी बढ़ती जा रही हैं। आज स्वच्छ जल उपलब्धता बड़ा पूष्त बनकर उभरा हैं। भारत का संविधान अनुखंद 21 के तहत देश के नागरिकों को जीवन का अधिकार देता हैं। ऐसे में सभी नागरिकों को स्वच्छ पेयजल जीवन का अधिकार हैं। वैसे तो विष्व में 70 फीसदी भाग जल से भरा हुआ है परन्तु वास्तव में हाई फीसदी जल ही मानव के उपयोग के लायक हैं।

बहुराष्ट्रीय कंपनियां जल का अपने फायदे के लिए दोहन कर रही हैं_। वहीं आम लोगों को पीने का पानी प्राप्त करने में शुल्क देना पड़ता है_। जो मौलिक अधिकारों का उल्लंघन है_। एक ओर जहां देश की बड़ी आबादी को स्वच्छ पेयजल मुहैया नहीं है वहीं पानी का व्यापार करने वाली कम्पनियां देश का प्राकृतिक संसाधन पानी बेचकर मुनाफा करने में लगी हैं_। इस प्रवृत्ति पर अंकुश लगाना जरूरी हैं।

जल एक विलुप्त हो रही सम्पदा है और इसका उपयोग अत्यंत सूझ-बूझ से किया जाना चाहिए। हमें निश्चित ही इसे संरक्षित रखना होगा। पानी की कमी को वर्षा जल को जमा कर पूरा किया जा सकता है। देश में हर साल 37 करोड़ हेक्ट्रेयर मीटर वर्षा जल प्राप्त होता है जबकि देश का कुल क्षेत्रफल 32 करोड़ 80 लाख हेक्ट्रेयर मीटर हैं। यदि देश की महज 5 प्रतिशत जमीन पर 5 मीटर गहराई में वर्षा जल जमा किया जाए तो औसतन 100 लीटर पानी पूर्त व्यक्ति पूरे देश में दिया जा सकता हैं।

जहां तक नदियों से होने वाली पानी की आपूर्ति का मामला है तो तमाम तरह के प्रदूषण मिलने के कारण नदियां अत्यधिक प्रदूषित हो चुकी हैं। देश में 14 बड़ी, 55 मझोली, सैंकड़ों दूसरी छोटी-छोटी नदियां हैं जिन्हें हर दिन लाखों लीटर सीवेज, औद्योगिक तथा कृषि क्षेत्र से निकले कचरे का सामना करना पड़ता हैं।

आशा की किरण एवं स्वच्छ पेयजल एवं स्वच्छता का समपूर्ण समाधान मुझे मोदी जी के नेतृत्व वाली एनडीए की सरकार में दिखता हैं। वैसे तो स्वच्छता राज्य का विषय है परन्तु देश हित में और समाज हित में जो केन्द्र सरकार ने प्रयास किए हैं उसके लिए वे बधाई के पात्र हैं। यह सुनने में और अच्छा लगा है कि आने वाले 5 वर्षों में 1.2 करोड़ शौवालय निर्मित होंगे। केन्द्रीय स्वच्छ पेयजल एवं स्वच्छता मंत्रालय के अनुपूरक मांगों का मैं भरपूर समर्थन करती हूं।

*SHRI C.R. CHAUDHARY (NAGAUR): I would like to welcome hon'ble Prime Minister and Finance Minister Sir for taking due care of drinking water and sanitation for the Nation. I write in favour of the budget and specially Demands for Grants of the Drinking Water and Swachta.

The utmost necessity is of the safe water to all. I am from Nagam of Rajasthan, where there is acute shortage of quality water. There is fluoride belt in the district. Almost all the villages of the district comes under this fluoride. The general public suffers from the orthopedic problems because of fluoride. I would like to thanks the Chief Minister of Rajasthan to allocate Rs. 2050 crore for bringing the Indira Gandhi canal water to the areas of the district which were identified for phase II.

I would like to urge upon the hon'ble Minister to give a special package to the Rajasthan Government for providing safe and canal water in this brackish belt of the State.

Secondly, I would like to request the hon'ble Minister for drinking water and sanitation to develop the traditional sources of water *i.e.* water tanks. Most the population of my district were dependent on water tanks which were rain fed. Later on with the augmentation of tube-wells these traditional sources dried up and were not cared properly. Government should provide some special fund to renovate these water tanks so that the people can get sweat and safe water.

I would like to welcome the steps taken by hon'ble Prime Minister for sanitation "Swach Bharat" is the flagship scheme of our hon'ble Prime Minister. Hon'ble Prime Minister announced on 15th August that by 15th of August, 2016 every school will have the toilet facilities for boys and girls separately. In the last seven months a lot of work has been done under this project. In my parliamentary constituency I have also contributed for this from MPLAD. All M.Ps and public representatives are contributing for this public welfare scheme.

On 2nd October, 2014, hon'ble Prime Minister also announced that no house in the country will be without Laterine in the country by 2nd October, 2019. I would like to thank the Central Government and hon'ble Prime Minister for increasing the subsidy amount from Rs. 10,000.00 to Rs. 12,000/- for construction of latrine.

A massive awareness campaign is being launched and everyone in the nation is being involved in it. It is the first time when every citizen of this nation voluntary involve in this scheme and treat it as a mission.

One can find the lot of changes in our villages and cities. Everyone is changing his habit and feel that cleanliness (Swtchta) is essential for health.

I would like to bring to the kind notice of the hon'ble Minister the following points to take further care.

- (i) The amount of subsidy for constructing the laternines are to be increased. At least Rs. 15,000/- should be given for construction of each latrine.
- (ii) The responsibilities should be fixed on Municipalities and PRIs to see that the target of 100% houses with latrine should be achieved by

2nd October, 2019.

(iii) All government, public sector establishment and public places should be kept neat and clean.

I hope and wish that by 2019, India should look like a very clean country. It should seems like the advanced nation of the Europe. "Swatch Bharat Swasth Bharat".

±श्रीमती कृष्णा राज (शाइजडाँपुर)ः आज शहरों में ग्रामीण इलाके से पलायन बढ़ रहा हैं। हालांकि शहरों में ग्रामीणं को कोई बेहतर स्वत्छ माहौल भले ही नहीं मिल पाता हो फिर भी गांवों में रोजगार की कमी उन्हें शहर जाने के लिए मजबूर करती हैं। यदि स्वद्ध और स्वस्थ गांव की अर्थव्यवस्था मजबूत होगी तो ग्रामीण शहरों की और पलायन नहीं करेंगे। 2 अक्तूबर, 2014 को माननीय पूधनमंत्री श्री नरेन्द्र मोदी जी ने देशवासियों को संकल्प दिलाया था कि महातमा गांधी जी ने जिस भारत का सपना देखा था उसमें आजाद भारत के साथ स्वव्छ भारत एवं विकसित भारत की कल्पना थी। आजादी के 67 वर्ष के बाद भी देश की आधी से अधिक आबादी खुले में शौच जाती हैं जो वास्तव में विता का विषय हैं। 2011 की जनगणना के आधार पर भारत की जनसंख्या 121 अरब हैं। भारत की करीब 72.2 प्रतिशत जनसंख्या 6 लाख 38 हजार गांवों में रहती हैं। जिसमें वर्ष 2012-13 के सर्वेक्षण के अनुसार 40.35 प्रतिशत परिवारों को ही शौचालय की सुविधा दी जा सकी हैं। यह आंकड़ा भी महज कागजों पर ही हैं जमीनी हकीकत कुछ और हैं। किन्तु स्वव्छ भारत करने के लिए पहले हमें अपने विवारों को स्वव्छ करना होगा। विवारों को स्वव्छ करने हेतु आज सबको प्रोत्साहित करने की आवश्यकता हैं। मेरा मानना है कि चदि आज भारत के लोगों के विवार पूर्णतः स्वव्छ हो जाएं तो मैं समझती हूं स्वव्छता अभियान में लगने वाले करोड़ों रूपए के राजस्व की बचत हो जाएगी। भारतवासी स्वयं ही अपने को तथा संपूर्ण देश को स्वव्छता की ओर ले जाएंगे।

मेरे संसदीय क्षेत्र शाहजढांपुर में भी आज तक न गांवों में और न शहरों में शौचातयों की व्यवस्था हुई हैं। जबकि केवल कागजों में दर्शाया गया हैं। ऐसा संपूर्ण उत्तर प्रदेश में हैं। इसकी पुनः जांव कराकर इसपर कार्यवाढी किए जाने की नितांत आवश्यकता हैं।

मेरे संसदीय क्षेत्र ही नहीं संपूर्ण उत्तर प्रदेश में पेयजल एवं जल का भारी संकट व्याप्त हैं और आने वाला समय भीषण गर्मी का होगा ऐसे में इंडिया मार्का हैंडपम्पों का मरम्मति कार्य करना अतिआवश्यक हैं_। साथ ही राष्ट्रीय मूमीण पेयजल कार्यकूम के तहत पाइप लाइन द्वारा जलापूर्ति करना नितांत आवश्यक हैं_। इन्हीं शब्दों के साथ मैं बजट अनुदान का समर्थन करती हूं_।

SHRI N.K. PREMACHANDRAN (KOLLAM): Sir, water is the basic human right and it is the natural asset which belongs to the whole humanity. In India, the right to have safe water is a right which is guaranteed under the Constitution. By virtue of Article 21 of the Constitution, life and personal liberty is protected under Article 21. Right to life means right to safe drinking water also. That is the judgement given by the hon. Supreme Court also. That means right to have safe adequate water is the right which is guaranteed under the fundamental right in Article 21 of the Constitution. Considering this aspect, let us analyse this Demands for Grants for Water and Sanitation. I am not going into the aspect of sanitation. I am confining my speech only to the drinking water sector.

Sir, it is really shocking to know that the financial allocation has been slashed from Rs. 11,000 crore in 2014 to Rs. 2,611 crore this year. What is the justification? There was a 14th Finance Commission award and the devolution of financial powers to the State Government. I want to know whether that alone be the justification for cutting of this social sector spending. What is the justification? I am not going into the details. Even in the Presidential Speech, it is mentioned. I am not going into the details of the speech because of lack of time. In Para 11, hon. President had said in Joint Session of Parliament.

"Each drop of water is precious. My Government is committed to give high priority to water security."

So many announcements were made in the first speech of His Excellency, for and on behalf of the Government in the Joint Session of Parliament. It is being stated that:-

"By harnessing rain water through Jal Sanjay and Jal Sinchan, we will nurture water conservation and good water recharge also."

So many announcements were made in these two Presidential Speeches and Budget but unfortunately, no thrust is given for the water conservation so as to get adequate drinking water.

I would like to highlight two issues in respect of water sector. First of all, I would like to urge upon to the new Government that at least to discuss whether drinking water comes under Rural Development Ministry or the drinking water comes under the Urban Development Ministry or water is being governed and managed by the Water Resources Ministry? What is it? More than twelve Ministries are dealing with water. There are urban drinking water and rural drinking water. My suggestion and submission to the Government is let the drinking water come under the Ministry of Water Resources and let there be a comprehensive subject so as to have a National Water Policy and subsequent action thereon. That is the first suggestion which I would like to make.

There are two issues which I want to make. One is with regard to the availability of water. Whatever be the fund allocation — whether it is Rs. 11,000 crore or Rs. 25,000 crore; suppose there is no water, what is the meaning of allocating funds? That will be only for engineering projects. So, availability of adequate water is a number one issue and the number two is the quality. These two points are well elucidated by my learned friends from both sides. So, regarding the availability of water, we are going to face an acute shortage;. I am leaving all the statistical data. It is a very

alarming situation which we are going to face. So, what is the need of the hour is conservation of water. Is this Government giving any importance or prominence to conservation of water? Nothing is being done. There is no new innovative programme as far as water conservation is concerned, except that of the first speech made by His Excellency, the President in the Joint Session of Parliament.

HON. DEPUTY SPEAKER: Please conclude.

SHRI N.K. PREMACHANDRAN: Sir, I will now come with bullet points.

So, my suggestion is that prominence and thrust should be given to rain water harvesting. I would like to place this on record that what the model scheme implemented by Madam Jayalalithaa as the Chief Minister in the State of Tamil Nadu, we can very well replicate in respect of rain water harvesting, ground water recharging and also surface water protection.

Also, what about the rivers, the surface water? When we talk about surface water, the rivers are dying. You are only concerned about the Ganga River. You are not concerned about the other rivers. The rivers in the country are dying because of unauthorized encroachment, pollution and uncontrolled sand mining. Rejuvenation of the rivers is also necessity of the hour.

An hon. friend from Tamil Nadu was talking about inter-linking of river and it is there even in the President's Address also. I am totally opposed to the proposal for inter-linking of rivers, especially the Pampa-Achenkovil-Vypar River inter-linking project. My suggestion to the hon. Minister as well as to the Government is that in order to conserve the rivers, some river basin authority or some legislation is required. The National Water Policy of the then UPA Government specifically stated about the Wetland Conservation Authority as well as the River Conservation Authority. Unfortunately, it has not come into effect. Kindly look into it and have a legislation so as to have a River Basin Authority as well as Wetland Conservation Authority.

I have so many other points but I will conclude by pointing out one point to the hon. Minister. We are pumping crores and crores of rupees for engineering water supply projects. Why do we not replicate the model of Rajendra Singh? He has experienced it in the State of Rajesthan and in so many other places. Right to have tapped water is not a fundamental right but right to have access to water is a fundamental right. The Government as well as the agencies concerned should facilitate so as to have access to water and not to have tapped water. Those engineering projects will only cost money and not provide drinking water. So, that point may be taken into consideration in respect of conservation and quality of water. With these words, I conclude. Thank you very much.

*SHRI PREM SINGH CHANDUMAJRA (ANANDPUR SAHIB): I would like to mention the following points regarding drinking water and sanitation:-

Firstly, hilly areas of Punjab had been declared KAWDC areas. The Government of India should provide incentives and benefit especially for drinking water and irrigation water supply on the lines of hilly States. These areas should be given 90% subsidy as the hilly States get.

Secondly the Government of India should clear Rs.762 crore project submitted by the Punjab Government for the treatment of village ponds;

Thirdly the Government of India should release Rs.266 crore to the Punjab Government for 1829 R.Os in 1926 villages and

Fourthly, all the drinking water projects whose share money has been deposited should be cleared by the World Bank as early as possible.

HON. DEPUTY SPEAKER: Now Shri Ram Prasad Sarmah. You are given only three minutes because the Minister has to reply now.

SHRI RAM PRASAD SARMAH (TEZPUR): Sir, I come from Assam. Assam is very much neglected. North-East is the most neglected area. I come from Tezpur parliamentary constituency.

Sir, the problem of drinking water is very serious, particularly, in my constituency which is dominated by tea tribes. There the problem of drinking water is very serious. Sanitation is a serious problem. Even my MPLAD fund is going to drinking water projects, digging up of wells and for providing Tara pumps and hand pumps. So, I would request the Government of India through the Minister to help the people of Assam in the core sector of drinking water and sanitation. In about 500 schools, there is no toilet. Girls get dropped out due to lack of toilets. In another 500 schools, the toilets are not usable. They are in so bad condition. So, the money given by the Government of India is either wasted or misused; and there is lot of corruption in the Department of Public Health Engineering. I would also request the Government of India to institute an inquiry into the funds which were allocated time and again to that Department to find out where the funds were going.

The Rs.12,000 Annamayya latrine project is also not working well in Assam. Funds are siphoned off and swindled away and people are left high and dry without any good sanitation and good potable drinking water. There is fluoride and arsenic contaminated water in our State. Children are born handicapped. They cannot grow well. They are suffering because of that. Even adults are becoming handicapped due to arsenic and fluoride water. So, I would request the Government of India as well as the Minister in the Ministry of Drinking Water and Sanitation to help the people of Assam and the North-East. We have got 52 rivers flowing through Assam yet there is no drinking water provided to the people of Assam and the North-East. Thank you.

SHRI S.P. MUDDAHANUME GOWDA (TUMKUR): Sir, I fully subscribe to the views expressed by my senior colleague Shri N.K. Premachandran in respect of the right of people with regard to providing clean drinking water. Sir, the United Nations General Assembly in its 64 th Session on 28th July, 2010 has passed a resolution stating right to safe and clean drinking water and sanitation as a human right. That is why providing clean drinking water is the paramount consideration for any Government.

If we look at the budgetary allocation given by the Union Government for this year, we get utterly disappointed. They have not taken it as a priority sector. Hon. Members, who have expressed their views, have clearly mentioned how the quantum of amount for drinking water and sanitation has been reduced.

I would like to mention that 85 per cent of drinking water availability in rural areas depends upon borewells. But, unfortunately, more than 80 per cent of the borewells, which were dug, have failed. Now the borewells dug even more than thousand feet down are not giving sufficient water. The only option left to the Government is to rejuvenate the underground water. That is why they should give more thrust for recharging of underground water, put up more percolation tanks and more check dams. They should conserve water through various other methods also. Moreover, instead of depending upon the single source of providing drinking water to rural areas, we should also think of multiple sources. For this, the only way left to the Government is to preserve and make use of underground water.

Sir, the Bengaluru city has got 1.20 crore population. More than 50 per cent of the population comes from outside the State. We are able to provide drinking water only to 70 lakh people. Nearly 50 lakh people are not able to get sufficient drinking water. The only option left to the Government of Karnataka is to see that they should get water from Cauvery river for drinking purposes. That is the only option available. It is the duty and responsibility of the Government of Karnataka to provide clean drinking water to the people residing in Bengaluru.

My request to the hon. Members of Parliament from Karnataka even in the Treasury Benches to put more pressure on the Government of India to tap more water from Cauvery river. It is necessary to build Mekedatu project at Cauvery river....(*Interruptions*) Therefore, I urge upon the Government of India to see that more funds are allocated for this. ...(*Interruptions*) This scheme is also sanctioned to see that Benglurians are provided with safe drinking water. ...(*Interruptions*) The Government of India should come forward to give sanction to Mekedatu project, which is only for the purpose of drinking water. That is the balance which is required. ...(*Interruptions*) We are not causing any damage and we are not causing any hurt to other States. We are prepared to provide the share which Tamil Nadu requires. Therefore, I urge upon the Members from Karnataka even from the other side also to come to the rescue of the Government of Karnataka and see that this plan is sanctioned. Thank you, Sir.

ओश्री वीरन्द्र कश्यप (शिमला) : मैं पीने का पानी व स्वच्छता के संबंध में मंत्रालय को निम्नलिखित सुझाव देना चाहुँगा |

- 1. पीने के पानी का शुद्ध जल भारत के सभी लोगों को उपलब्ध करवाया जाये विशेष तौर पर गूमीण क्षेत्र में इसकी बहुत आवश्यकता है वर्योंकि गाँवों में आज भी बहुत से स्थानों पर गंदा पानी, गंदे तालाबों से पानी पीने के पुरोग किया जा रहा है। इसके लिए एक जन आंदोलन तैयार कर केन्द्र व प्रदेश की सरकारों को अपना अधिकाधिक बजट दिये जाने की पावधान करना जरूरी है।
- 2. देश के पूधानमंत्री भी नरेन्द्र मोदी जी ने स्वव्हता पर विशेष ध्यान दिया हैं। जिस तरह से उन्होंने 15 अगस्त 2014 को देश को संबोधित करते हुए आहवान किया था कि देश को साफ-सुथरा बनाने की आवश्यकता है और रुवं उन्होंने हाथ में झाड़ू लेकर सारे देश को यह संदेश दिया कि हम सभी को इस अभियान में पड़ना है और हमें खुशी है कि इस अभियान के माध्यम से सभी प्रदेशों में जनता आज इस अभियान के साथ जुड़ चुकी हैं।
- 3. गाँव-गाँव के हर शहर में भौचालय बने इसके लिये जरूरी है कि हर पंचायत, म्युनिसिप्लिटी, व एनजीओ तथा हर व्यक्ति इस ओर अपना योगदान दे और इसे अपनी प्राथमिकता समझे कि इसके गांव में, शहर में भौचालय बने | इसके लिये सरकार को भी चाहिए कि इस मद के लिये अधिकाधिक धन राशि का बजट में प्रवाधान करे और एनजीओ, के माध्यम से तथा कारपोरेट सेवटर के माध्यम से सी एस एफ का आने वाले 2019 तक , तब तक इसका अभियान लिया गया है, उसका पैसा इसके लिये लगाये जाने का प्रावधान किया जाये |
- 4. सरकार के माध्यम से पुराने पीने के सभी स्रोतों के पुनः चालू किये जाने का अभियान किया जाए।

±श्रीमती प्रियंका शिंह रावत (बाराबंकी)ः देश के प्राकृतिक संसाधनों पर लगातार गहराते संकट को मुख्य रूप से तीन हिस्सों - जल, जंगल और जमीन में बांटकर देखा जाता है_। इनमें जीवन के लिए अति ही आवश्यक जल पर आया संकट सर्वविदित हैं_। कहा तो यहां तक जाता है कि दुनिया में अगला विश्वयुद्ध जल को लेकर ही होगा_। इसकी बानगी देश के अलग-अलग हिस्सों में हम जब-तब देखते भी रहते हैंं। कहीं जल को लेकर हाहाकार मचता है तो कहीं जल लेने की लड़ाई में हत्याएं तक हो जाती हैंं। तेकिन इन सबके बावजूद देश में जल को लेकर पर्याप्त जागरूकता नहीं देखी जा रही हैं। ऐसे में जल के पूर्ति हमारी उदासीनता इस संकट को भयावह बनाने में ही योगदान कर रही हैं। उन्टे कई हलकों में जल पर कब्जे को लेकर सतत् चेतना के स्तर पर प्रयास होते रहते हैं।

व्यावसायीकरण के दौर में बुरी नजर इस प्राकृतिक संसाधन पर भी हैं। शहरी इलाकों में इसका व्यवसाय शुरू हो चुका हैं। नदियों पर कब्जे के प्रयास पूरे मनोयोग से व्यावसायिक प्रतिष्ठानों द्वारा चल रहे हैंं। जल पर अधिकाधिक कब्जे की होड़ का ही परिणाम हैं कि संसाधन लोगों की पहुंच से दूर होता जा रहा हैं। शुद्ध पेयजल शायद ही आम लोगों के लिए बचा हैं। उस पर भूमि के अंदर के गिरते जलस्तर और उसमें जहरीने तत्वों के सम्मिभूण से हो रहा प्रदूषण रही-सही कसर को भी पूरा कर रहा हैं।

वर्तमान में देश में भूजल स्तर की स्थित बढ़त ही भयावह हो चुकी हैं। कहीं इसमें भारी गिरावट हैं तो कई राज्यों में इसमें आरोंनिक और प्लोराइड जैसे खतरनाक तत्वों की मातू। बढ़ती जा रही हैं। केन्ट्रीय भूमि जल बोर्ड और अन्य संगठनों की रिपोर्टों के अनुसार, उत्तर भारत में बिहार, उत्तर प्रदेश, असम, पश्चिम बंगाल जैसे भूमि जल से पूर्ण इलाकों में इसमें काफी गिरावट देखी जा रही हैं। उधर पंजाब, हरियाणा को देखें तो हरित क्रांति के समय से ही अत्याधुनिक तरीके से की गई खेती में उपज बढ़ाने के लिए काफी मातू। में सिंचाई वाली किरमों का चलन हुआ। इसमें बड़ी मातू। में बोरवैल द्वारा गहराई से पानी से दोहन हुआ। इसका परिणाम है कि इन राज्यों में भूजल का स्तर काफी नीचे चला गया हैं या कई स्थानों पर खत्म ही हो गया हैं। दक्षिण की चहानी जमीन के अंदर तो जल

^{*} Speech was laid on the Table

उपलब्धता का और बुरा हाल है_।

हाल ही में रिपोर्ट आई है की दिल्ली से सिर्फ 30 किलोमीटर दूर और उत्तर पूदेश की शान कहे जाने वाले मूंटर नोएडा के 6 मांवों में जहरीले पानी से पिछले 5 सालों में 400 से ज्यादा लोगों की मौत हो चुकी हैं_| इन मौतों की वजह है कैंसर। जहरीले पानी की वजह से गांव के गांव कैंसर की कबूगाह में तब्दील हो रहे हैं_| जहरीले पानी से सबसे ज्यादा त्वचा की बीमारियां हो रही हैं_| लिवर और आंत को कैंसर हो रहा हैं_| पेट की और भी कई बीमारियां हो रही हैं_|

गंगा किनारे बसे कानपुर से लेकर बनारस, आरा, भोजपुर, पटना, मुंगेर, फरुखा और पश्चिम बंगाल तक के कई शहरों में गंगा के दोनों तटों पर बसी आबादी में आर्सेनिक से जुड़ी बीमारियां बढ़ रही हैं। उत्तर पूदेश के बलरामपुर, भ्रावस्ती, बहराईच, चन्दौती, गाज़ीपुर, गोरखपुर, बस्ती, रिदार्थनगर, संत कबीर नगर, उन्नाव, बरेली और मुरादाबाद जिलों में पानी में आर्सेनिक की मात्रा खतरे के निशान को पार कर गई हैं जबकि रायबरेती, मिर्ज़ापुर, बेउनौर, मेरठ, संत रविदास नगर, सहारनपुर और गोंडा में भी पानी में आर्सेनिक की मात्रा बढ़ रही हैं। पश्चिमी यूपी में हिंडन की सहायक निर्चों काली और कृष्णा के किनारे बसे गांवों में कैंसर का कहर हैं। इस पानी को पीने से एनीमिया, मुंह में जलन, लक्नवा, यादाशत की कमी, लिवर और फेफड़ों का कैंसर जैसी गंभीर बीमारियां हो रही हैं। उत्तर पूदेश में कुल सात हजार से ज्यादा बरितयों में पानी पीने के लायक नहीं पैपजल में प्लोराइड हैं तो कहीं नाइट्रेट की मात्रा ज्यादा हैं। राज्य में कुल 1 लाख 27 हजार बरितयों में स्वीराइड की मात्रा जरूरत से ज्यादा हैं।

हाल ही में हमने विश्व जल दिवस (22 मार्च) मनाया है, संयुक्त राष्ट्र सहस्त्राब्दी लक्ष्य घोषित किए जा रहे हैं, लोगों को साफ सुरक्षित पेयजल मुहैया कराने के जितने प्रयास किए जा रहे हैं वहीं ऐसा लगता है कि मंजिल कोसों दूर होती जा रही हैं। उट्चतम न्यायालय ने भी शुद्ध पेयजल को जीवन के मौलिक अधिकार का विस्तृत आधार माना है पर दूषित पेयजल की वजह से मौत की ऐसी खबरें आने वाले गंभीर जल संकट के खतरे का संकेत दे रही हैं।

आर्रेनिक के जहर वाला पानी नमकीन हो जाता हैं। अगर आर्रेनिक मिले पानी को लम्बे समय तक पीया जाए तो इससे कई भयंकर बीमारियां होनी शुरू हो जाती हैं। पानी में घुलित आर्रेनिक कैंसर के कई रूप, त्ववा कैंसर और किंडनी फेल होने जैसी बीमारियों का कारक हैं। आर्रेनिक के पूभाव से गेंल ब्लैंडर में कैंसर हो सकता हैं। आर्रेनिक और नाइट्रेट के कारण मनुष्य का इम्यून सिस्टम पूभावित होने पर मित्ताक में कैंसर का खतरा बढ़ जाता हैं। आर्रेनिक से टाईप-दो की डायबिटीज़ का भी खतरा बढ़ जाता हैं। आर्रेनिक से पूदूषित जल के सेवन से धमिनयों से संबंधित बीमारियां होने और परिणामस्वरूप दिल का दौरा पड़ने और पक्षाधात के खतरे बढ़ जाते हैं। वैज्ञानिकों के अनुसार उन्होंने शरीर में आर्रेनिक के निरन्तर पूरेश का मित्ताक से जुड़ी धमिनयों में सिकुड़न और अलवीलेपन से पूत्यक्ष संबंध पाया हैं। अमेरिकन हार्ट एसोसिएशन में छपी अनुसंधान रिपोर्ट में आर्रेनिक और कई जल अशुद्धियों को रक्त वादिनियों से जुड़े रोगों का कारण बताया गया हैं।

ऐसी भयावह स्थित में एक खाई शहरी और गूमिण इताकों के बीच, अमीर और गरीब के बीच बढ़ती जायेगी जहां आने वाली नयी पीढ़ी आर्सेनिक के खतरों से पीड़ित होगी_। संभवतः उनका बौद्धिक स्तर निम्न एवं शारीरिक और मानसिक विकलांगता उन्हें सक्षम और सुविधा सम्पन्न शहरी अमीर लोगों के मुकाबले आज के पूतियोगी युग में पीछे रहने को मजबूर करेगी_। शिक्षा, स्वास्थ्य एवं रोजगार की अंधी दौड़ में ऐसे लोग पिछड़ जायेंगे, जिससे आने वाले समय में सामाजिक सद्भाव का माहौल निश्चित रूप से बिगड़ सकता हैं।

मैं सरकार से मांग करती हूं कि गरीब एवं ग्रामीण जनता को स्वव्छ एवं आर्सेनिक आदि विषैत तत्वों से मुक्त पेयजत मुहैया कराने के लिए एक व्यापक देशव्यापी कार्यक्रम तत्कात शुरू किया जाए जिसमें प्रत्येक ग्राम सभा में एक पानी की टंकी के द्वारा उन्नत तकनीक से स्वव्छ किया गया पेयजत उपलब्ध कराया जा सके तो जनता को भी काफी सुविधा रहेगी। हर घर में शौवातय के साथ-साथ हर गांव में स्वव्छ पेयजत की उपलब्धता सुनिधित कर हम देश को भविष्य के खतरे से बवाने में कामयाब हो सकें तो एक स्वरथ, सुंदर और साक्षर भारत का हमारा सपना साकार हो सकेगा और हम अपने स्वव्छ भारत अभियान को समपूर्ण स्वव्छ भारत अभियान बनाकर और भी कारगर एव प्रभावी बना सकेंगे।

देश के पूधानमंत्री जी ने लालकिले पर तिरंगा झंडा फहराते समय देश की जनता को स्वच्छ भारत अभियान के लिए प्रेरित किया कि हमारे देश की बहन, बेटियां, बहु देश का सम्मान है यह हमारी नैतिक जिम्मेदारी बनती है कि हम उन्हें स्वच्छ शौचालय उपलब्ध कराए ताकि उन्हें खुले में शौच के लिए न जाना पड़े। जब वह घर से बाहर शौच के लिए जाती है तो ज्यादातर उनके साथ दुर्व्यवहार किया जाता है। देश के पहले ऐसे पूधानमंत्री है, जिन्होंने परिचार की बहन, बेटियों के लिए यह निर्मल कठम उठाया है, जो बड़ा ही सरहनीय है, जिसका पूरा देश समर्थन करता है।

जनपथ बाराबंकी के शौंचालयविदीन परिवारों की संख्या वंचित बीपीएल परिवार 1,77,011; वंचित एपीएल परिवार-2,32,231; कुल वंचित परिवार-4,09,242 तथा बाराबंकी में कुल निवासी परिवारों की संख्या 4,85,671 हैं_। मेरा माननीय मंत्री जी से निवेदन हैं यह समस्या मेरे संसदीय क्षेत्र बाराबंकी की हैं जो बड़ी समस्या हैं। इस परेशान से वहां की जनता को मुक्ति मिले, मेरा निवेदन हैं।

👲श्रीमती अंजू बाला (भिश्रिख)ः यह बहुत महत्वपूर्ण मुद्रा है जिस पर मुझे अपने विचार रखने का अवसर मिला, वयोंकि रवच्छता और जल के बिना जीवन जीना मुश्कित है।

जल के बिना जीवन नहीं अगर पानी नहीं है तो कुछ नहीं हैं। परन्तु यहां पानी हैं, वो भी दूषित जिसमें जीवन अस्त-व्यस्त हैं। योजनाएं आती हैं परन्तु वह कभी सफल नहीं हो पाती। यह सोचने का विषय हैं। वह चाहे जल की हो या शौचालय की हो हम अभी तक इन योजनाओं का लाभ नहीं उठा पाए हैं।

वर्तमान में देश में जलस्तर की स्थित बहुत ही भयावह हो चुकी हैं_। कई राज्यों में इसमें आर्सेनिक और प्लोसइड जैसे खतरनाक तत्वों की मात्रा बढ़ती जा रही हैं_। केन्द्रीय भूमि जल से और अन्य संगठनों की रिपोर्टों के अनुसार बिहार, उत्तर पूदेश, असम, पश्चिम बंगाल जैसे भूमि जल से पूर्ण इलाकों में काफी गिरावट देखी जा रही हैं_।

उधर पंजाब, हरियाणा को देखें तो हरित क्रांति के समय से ही अत्याधुनिक तरीके से की गई खेती में उपज बढ़ाने के लिए काफी मात्रा में सिंचाई वाली किरमों का चलन हुआ। पूधानमंत्री जी ने स्वच्छता और पेयजल की ओर बहुत अच्छे कदम बढ़ाए हैं जो सराहनीय हैं। इसीलिए मैं पूधानमंत्री जी का धन्यवाद करती हूं।

परन्तु हाल ही में रिपोर्ट आई है कि दिल्ली से सिर्फ 30 किलोमीटर दूर और उत्तर प्रदेश की शान कहे जाने वाले ग्रेटर नोएडा के 6 गांवों में जहरीले पानी से पिछले 5 सालों में 400 से ज्यादा लोगों की मौत हो चुकी हैं। इन मौतों की वजह हैं - कैंसर और जहरीले पानी से सबसे ज्यादा त्वचा की बिमारियां हो रही हैं। पेट की और कई अन्य बीमारियां हो रही हैं।

मैं यह कहना चाहती हूं कि कुछ पंजाब के लोग मेरे पास आए थे जिन्होंने यह बताया कि वहां पर पानी बहुत खराब हो चुका है_। वहां के लोगों को कैंसर की बीमारी हो रही हैं_। यहां पर एक ट्रेन खासतौर से कैंसर, पीड़ितों के लिए ही लगाई गई हैं_। ऐसे राज्यों को खासकर ध्यान में रखा जाए_। पानी को दूषित करने वाले कार्यों पर रोक लगनी चाहिए_। जिससे होने वाले नुकसान से बचा जा सके, क्योंकि दूषित जल पीने से हर बीमारी को बुलावा देने जैसा काम होता हैं_।

हात ही में हमने क्षिव जत दिवस मनाया है, संयुक्त राष्ट्र सहस्त्रास्टी तक्ष्य घोषित किए जा रहे हैं। तोगों को साफ सुरक्षित पेयजत मुहैया कराने के जितने प्रयास किए जा रहे हैं वहीं ऐसा तगता है कि मंजित कोसों दूर होती जा रही हैं।

मैं अपनी सरकार से मांग करती हूं कि गरीब एवं ग्रामीण जनता को स्वच्छ एवं आर्सेनिक आदि विषैले तत्वों से मुक्त पेयजल मुहैया कराने के लिए उचित कदम तत्काल उठाए जाएं जिससे होने वाली समस्या से निजात मिल सके।

मैं अपने क्षेत् की कुछ समस्याएं आपको बताना चाहती हूं, अर्थात् उनके लिए मांग करना चाहती हूं। जो इस प्रकार हैं - पानी की टंकी; जहां आबादी कम हो स्वट्छ पेयजल के गहरी बोरिग के हैंडपंप; पानी से होने वाली बीमारियों की जांच व उपचार की सुविधा; गांवों में गंढे पानी की निकासी का प्रबंध; करबों व बड़े गांवों में सार्वजनिक शौचालय का निर्माण तथा उनके प्रबंधन की व्यवस्था; व्यक्तिगत शौचालय बनाने वालों को आर्थिक सहायता तथा मेरे क्षेत् के सभी सरकारी व प्राईवेट स्कूलों में शौचालय निर्माण। ±श्री अजय निषाद (मुजफ्फरपुर)ः जिस प्रकार पूर्व पूधानमंत्री स्व. ताल बहादुर शास्त्री जी ने "जय जवान, जय किसान " का नारा दिया और देश के किसानों ने इसे चुनौती के रूप में लिया और भारत खाद्यान्न के मामले में आत्मनिर्भर हुआ उसी प्रकार महात्मा गांधी ने नारा दिया "अंग्रेजों भारत छोड़ो " और पूरा देश जाग उठा और अंग्रेजों को भागना पड़ा और देश आजाद हुआ, ठीक उसी तरह हमारे माननीय पूधानमंत्री जी ने "मेक इन इंडिया " और "स्वच्छ भारत मिशन " का नारा देकर सभी देशवासियों का दिल जीत लिया है और आज यह एक आन्दोलन का रूप ले चुका हैं। इसकी सराहना पूरी दुनिया में हो रही है "स्वच्छ भारत मिशन " को पूरा करने का लक्ष्य महात्मा गांधी की 150वीं जयन्ती 2019 तक रखा गया हैं। मैं समझता हूं यह हरेक भारतवासी का कर्त्तव्य बन गया हैं। इसे पूरा करने के लिए तन-मन-धन से जुटने की आवश्यकता हैं।

देश को खासकर गांवों को सिर्फ सफाई कर्मचारियों के सहारे भारत को स्वच्छ नहीं बनाया जा सकता हैं। इसमें जन-जन को लगना होगा। दुनिया के नवशे पर आज हम साफ-सफाई के मामले में सबसे निचले पायदान पर हैं। यदि स्वच्छ भारत मिशन को हम सभी ने मिलकर लिया तो निश्चय ही भारत दुनिया के सबसे उपरी पायदान पर होगा।

देश में आज भी पुरूष, बच्चे और महिलाएं खुले में शौच के लिए जाते हैं। इस स्थिति को बदलने के लिए निश्चय ही एक अभयान की जरूरत है जिसे हमारे पूधानमंत्री ने एक चैलेंज के रूप में लिया हैं। राजनीति से ऊपर उठकर हम सभी भारतवासी यदि इसे पूरा करना चाहें तो हम निश्चय ही कामयाब होंगे। यदि हम भारत मां की संतान हैं तो निश्चय ही न गन्दगी करूंगा यह हक निश्चय करना ही होगा।

मुझे यह बताते हुए खुशी एवं गर्व महसूस हो रहा है कि मेरे संसदीय क्षेत्र मुजफ्फरपुर के सकरा विधान सभा के अंतर्गत पैगम्बापुर पंचायत में 85 प्रतिशत से अधिक शौचालय का निर्माण हो चुका है। मैं मानता हं कि यह बिहार का पहला पंचायत होगा जहां 100 प्रतिशत शौचालय होंगे।

स्वच्छ जल स्वस्थ जीवन के लिए बहुत ही आवश्यक हैं। क्योंकि दूषित जल पीने से बहुत सारी बीमारियां होती हैं। आज देश के अंदर दूषित पानी पीने के लिए लोग मजबूर हैं। स्वासकर उत्तर बिहार के अधिकांश भागों में भूमिगत जल, जो मानव जाति के पीने के पानी का मुख्य स्रोत हैं, उसमें आयरन एवं आर्सेनिक की मात्रा बहुत अधिक हैं जिसके चलते आम जन धेंघा एवं अन्य रोगों से गूसित हो रहे हैं।

मैं चाहूंगा कि व्यापक स्तर पर जल की गुणवता की जांच की व्यवस्था करायी जाए ताकि लोगों को दूषित पानी पीने से निजात मिल सके_। ग्रामीण भारत में पेयजल सुरक्षा सुनिश्चित करने की आवश्यकता हैं_। इसके लिए एम्बेसडर के रूप में निचले स्तर पर प्रशिक्षित कर्मियों को लगाया जाना चाहिए_। आज भी गांवों में लोग कुएं का दूषित पानी पीने के लिए मजबूर हैं_। मैं चाहूंगा कि स्वव्छ जल की आपूर्ति के लिए कुएं की जगह व्यापक स्तर पर हैंड पाईप व पाईप लाईन की व्यवस्था की जानी चाहिए। मेरे संसदीय क्षेत्र मुजप्रस्पुर शहर के पास से गंडक नदी गुजरती है जिसका पानी काफी दूषित हो चुका है, उसकी सफाई कराने के लिए भी केन्द्र सरकार को नदी सफाई योजना के तहत व्यवस्था करनी चाहिए और विशेष अनुदान देने की व्यवस्था भी की जानी चाहिए।

ओश्री गजेन्द्र शिंह शेखावत (जोधपुर): दुनिया के कुल उपलब्ध पेयजल या पीने योग्य जल (Potable water) से भारत में कुल 4औ ही उपलब्ध हैं तथा मैं जिस प्रदेश राजस्थान से आता हूं वहां तो रिथति और भी भयावह हैं । थार मरूस्थल का हिस्सा होने के कारण मातू 1औ हिस्सा ही हमारे पास हैं । महोदय, देश में उपलब्ध इस 4औ पीने योग्य जल की वास्तविक रिथति की चर्चा की जाए तो गंगा से यमुना तक तथा कृष्णा से कार्यरी तक निदयों का पानी खतरनाक स्तर तक पूर्वूषित हैं तथा किसी भी प्रकार से पीने योग्य (Potable) की श्रेणी में नहीं रखा जा सकता । राजस्थान में

तो मातू चंबल में ही पीने योग्य पानी हैं और वही एकमातू बारह महीने बहने वाली नदी हैं । भूमिगत जल के स्रोतों से मिलने वाले जल में भी प्लोसइड से लेकर आर्सेनिक तक अनेक स्सायनों का स्तर मानक से कई सौ पृतिशत अधिक हैं । लोग असमय बुढ़े, विकलांग व बीमार हो रहे हैं ।

आमजन को पेयजल के रूप में स्वच्छ जल उपलब्ध करवाना सरकार का प्राथमिक दायित्व होना चाहिए तथा इस विषय को राजनीति से ऊपर उठकर हम सभी को गंभीर विंतन इस पर किए जाने की आवश्यकता है।

मेरे पूरेश राजस्थान में पेयजल की विभिन्न मूर्मीण योजनाओं के लिए पिछले कई वर्षों से एनआरडीडब्ल्यूपी के तहत अनुदान राशि केन्द्र सरकार द्वारा उपलब्ध करवाई जा रही थी $_{\parallel}$ पिछले वर्षों में दी जाने वाली इस राशि से इमने कई बड़ी परियोजनाएं पूरेश में आरंभ की $_{\parallel}$ जिनके दूरमामी परिणाम होना अपेक्षित है $_{\parallel}$ वर्ष 2013-14 एवं 2014-15 में कुल क्रमशः 1687 एवं 953 योजनाएं 860 व 845 करोड़ रूपये लागत की स्वीकृत की गई है $_{\parallel}$ विगत वर्षों में इस योजना में अपेक्षित अनुदान के कारण से राज्य सरकार पर 5842 करोड़ से ज्यादा की देनदारियां खड़ी हो गई है $_{\parallel}$ ऐसी परियोजनाओं एवं उनसे जुड़े हजारों मूमीणजनों का भविष्य अंधकारमय हो गया है $_{\parallel}$ महोदय, यहां यह कहना भी उल्लेखनीय है कि ये सभी परियोजनाएं राज्य स्तरीय कमेटी द्वारा सभी औपवारिकताओं को पूरा करने के बाद स्वीकृत की गई है $_{\parallel}$ इस देनदारी में से 1400 करोड़ के लगभग तो बड़ी योजनाओं व दीर्घकालिक योजनाओं की है $_{\parallel}$ वर्तमान में इन परियोजनाओं को पूरा करने मातू के लिए हमें 2200 करोड़ रूपयों की आवश्यकता है $_{\parallel}$

वर्ष 2015-16 के वित्त मंत्री द्वारा प्रस्तुत बजट व सदन में रखी मांगों के अनुरूप राजस्थान को इस वर्ष इस मद में मात्रू 300 करोड़ रूपये मिलने की संभावना है जोकि न केवल अपर्याप्त है अपितु वर्षों से प्यासे लोगों के साथ अन्यायपूर्ण भी हैं ।

* Speech was laid on the Table

इससे पूर्व भी छोटे व मध्यम शहरों की ढांचागत परियोजनाओं के लिए केन्द्र सरकार द्वारा (यूआईडीएसएसवाई) में जो 80औ अनुदान दिया जाता था जिनके माध्यम से इन शहरों को पेयजल व स्वच्छता के लिए Infrastructure तैयार करने की सुविधा मिलती थी, को यकायक बंद कर दिए जाने से न केवल चालू परियोजनाएं बीच में अटक गई है वरन नई परियोजनाएं बनाकर इन छोटे शहरों को सुविधा पुदान करना केवल राज्य सरकारों अथवा स्थानीय निकायों के पास उपलब्ध सीमित संसाधनों के चलते संभव नहीं हैं।

राजस्थान विशेष पूकृति का क्षेत्र हैं | पूर्व में इसे जल संसाधन के रूप में विशिष्ट पूकृति का मानते हुए सिंचाई व पेयजल के लिए विशेष सहायता के रूप में 80औ अनुदान केन्द्र सरकार द्वारा दिया जाता था किंतु 2011 में तत्कालीन केन्द्र सरकार द्वारा एकतरफा निर्णय करते हुए राजस्थान को विशिष्ट पूकृति से बाहर करने व इसका दर्जा बदल देने से हमारी इस पूकार की सभी चालू परियोजनाओं एवं निर्माणाधीन पूक्तियाओं का भविष्य अंधकारमय हो गया हैं |

पेयजल व सीवर तंत्र के विकास के लिए राजस्थान सरकार ने देश की सरकार से आगामी दस वर्षों के लिए प्रतिवर्ष 7000 करोड़ रूपये की दर से 70000 रूपये की मांग की हैं । केन्द्र सरकार से अनुरोध हैं कि भैंने जिन चालू परियोजनाओं का जिक्रू किया हैं उनको पूरा करने एवं आने वाली परियोजनाओं के लिए केन्द्र सरकार इस वर्ष एकमुश्त 12000 करोड़ व आगे आने वाले वर्षों में प्रतिवर्ष 7000 करोड़ रूपये की सहायता पदान कर राजस्थान के लोगों को इस गंभीर संकट से उबरने में सहयोग करे ।

* SHRI B.N. CHANDRAPPA (CHITRADURGA): The allocation for drinking water and sanitation in the Budget is very meagre. The Government of India should have taken this as priority sector and provide more grants. But the people of this country by looking at the allocation are disappointed. By studying the mindset of the Government of India and by looking at the budgetary allocation one can easily come to the conclusion that the Government of India is not taking drinking water and sanitation as priority sector. The basic needs for any individual to survive on this earth are Water, air and Food. Water means potable and safe drinking water.

The Ministry of Drinking Water and Sanitation administers two centrally sponsored schemes viz. National Rural Drinking Water programme for providing safe drinking water and Swach Bharat Mission – Gramin for providing improved sanitation facilities in the rural areas of the country.

Groundwater is an essential and vital component of our life support system. Hence, it is our duty and responsibility to preserve and recharge the underground water. Over exploitation of underground water is causing severe problem in providing drinking water in the rural areas. Hence we should think of preservation of ancient water bodies. Much thrust should be given to build check dams to enable storgage of water allowing more percolation and recharge of underground water. Rain water harvesting is another important subject which the Government should look upon. The present scenario in the country where in most part of the country digging borewells upto one thousand feet or more is simply becoming futile exercise. We may get water or we get water with flouride which cannot be consumed. Hence we should move away from single source of water to multiple source.

Construction of RO plants for providing safe drinking water in rural areas is getting more popular. Only constraint is providing funds. The Government of India should show its magnanimity in providing sufficient funds. As we discussed earlier drinking water should be a flagship programme. It should get top priority.

Bengaluru, a cosmopolitan city in Karnataka and the adjascent areas are facing acute drinking water problem. Hence providing minimum quantum of drinking water to the people of Bengaluru and adjescent areas, the only source is Cauvery river. Even the Hon'ble Supreme Court has also clarified that the drinking water issue will not come the way of inter-state river dispute. Hence construction of balancing reservoir near Mekedatu in Karnataka for providing drinking water to the city of Bengaluru and nearby areas is necessary and imminent.

Construction of toilets under Swach Bharat Abhiyan is also important for the health and social obligation of the rural India. The Government should provide more and sufficient funds to this programme. To make this programme a success, Government of India should provide more funds for drinking water. Without water, the programme of construction of toilets will not be a success. Social obligation insists that the people living in rural areas should be provided with sufficient water facilities.

^{*} Speech was laid on the Table

With these few facts I conclude my speech.

±श्री विनोद कुमार सोनकर (कौशाम्बी)ः आजादी के 68 वर्ष बीत जाने के बावजूद आज तक हम देशवासियों को स्वच्छ पेयजत उपलब्ध नहीं करा पाए हैं, बड़ी गंभीर बात है। जहां एक और भारत को सोने की चिड़िया के नाम से बुलाया जाता रहा है, वहीं हम आज पेयजल के संकट से जूझ रहे हैं। भारत जैसे देश के लिए पेयजल संकट बहुत ही हास्यस्पद बात हैं।

मैं कौशाम्बी लोकसभा से चुनकर आया हूं। जिसमें कौशाम्बी जनपद की तीन विधान सभाएं और प्रतापगढ़ की दो विधान सभाएं आती हैं। बड़े दुःख के साथ कहना पड़ता है कि मेरा क्षेत्र बहुत ही पिछड़ा हुआ हैं। मेरे क्षेत्र के बहुत से गांव फ्लोराईड से पूभावित हैं जिससे अनेक गंभीर बीमारियां उत्पन्न हो रही हैं।

मैं माननीय मंत्री जी से निवेदन करना चाहता हूं कि मेरे निर्वाचन क्षेत्र की पांचों विधान सभाओं में केन्द्र सरकार की एक विशेष टीम भेजकर इसकी जांच करांए एवं जो भी गांव प्लोराईड से प्रभावित पाए जाएं वहां पर तत्काल भारत सरकार की पाईप पेराजल योजना के तहत वहां पानी की टंकी एवं बोरिंग करायी जाए और पाइप के माध्यम से जल उपलब्ध कराया जाए।

*DR. MAMTAZ SANGHAMITA (BARDHMAN DURGAPUR): Safe drinking water and sanitation is a major issue in India. Water borne diseases like cholera, Typhoid takes lives of lakhs of children and people in India each year and excreta carrier diseases like hook warm infection leads to anemia of about 60-70% children women and all. This has got serious implications on Indian lives; increase medical cost as well as indirect implications on economy. Moreover in many places, ground water contains poisonous chemicals like arsenic, fluoride etc. Surface water specially river water is polluted by industrial wastes, sewerage products and other materials like plastic and even dead bodies etc. While thinking about supply of pure drinking water, the Government should look into this problem and make projects and places according to necessity. Where ground is a major source, there should be measures for testing and purifying system. Where there is surface water, it is better to supply mostly surface water.

For pure surface drinking water from river specially in urban areas, the sewerage must undergo special treatment to be less hazardous. Where there is industrial waste, the factor itself should be liable to make the water supply safe by special treatment. In rural areas and where there is space, special tankers, ponds or reservoirs to be reserved for drinking water and harvesting of water can be done in these places. In our State that is West Bengal, there is plenty of possibility of surface water and our Government is trying to supply piped safe drinking water in

most of the places including rural areas. Our State Head Shrimati Mamta Banerjee's slogan *Jal Dhara, Jal Bharo* is very popular in West Bengal. Arsenic is a big problem in West Bengal. Surface water projects regarding testing of drinking water is best for us.

Regarding poison as chemical special treatment for safe water should get priority. In Middle East, specially in Saudi Arabia, there is extreme scarcity of drinking water. They have doing special treatment to sea water and making it drinkable. India is having sea in two sides. The Government of India must think about some sort of a project of making sea water drinkable.

So far, sanitation and building of Shauchalaya in every home may be a good idea. We can supply water to be used after defecation and washing of toilet. It is almost impossible in coming day scenario because gradually there will be scarcity of water.

In rural areas, instead of sanitary modern toilets, Pit toilets are introduced with proper cover. It needs less water and pits can be closed after 2 to 5

^{*} Speech was laid on the Table

years and 2nd pit is can be used. By the time next pit is used only. 1st pit should be used. By the time next pit is used only, the 1st pit waste is ready as fertilizer. I think this is suitable in village set up. For urban areas, especially in slum areas, biotechnical community toilets may be more useful and cost effective. Provision of toilets by high way and other long route roads is very much necessary specially for children and women's health. I know that for India, the country of million and millions it is a huge task. But the Government can increase the budget provision and think about the necessary projects like how to make drinking water pollution free and make it suitable easy for useable toilets. Swachh Bharat dream may partly come true if in hill areas Jharna water is made as the harvesting material. There should be a holistic approach with other associated co-linked departments of all the States.

*SHRI T.G. VENKATESH BABU (CHENNAI NORTH): At the outset, I would like to thank for giving me an opportunity to express my views on Demands for Grants for the Ministry of Drinking Water and Sanitation for the year 2015-16.

On perusal of the demands for the year 2015-16, even a layman will understand the meagre allocation of Rs. 5243.87 crore (Plan component Rs. 5236 crore and Non-Plan Component Rs. 7.87 crores) made to this very important Ministry for reasons best known to the Government.

This Ministry administers two flagship schemes National Rural Drinking Water Programme and Clean India Movement/Swachh Bharat Mission (Gramin). Committee on Rural Development headed by our eminent and learned member, Dr. P. Venugopal Sir. The Parliamentary Committee has expressed complete dissatisfaction over the poor allocation made to this important Ministry of Drinking Water and Sanitation. The committee has gone a mile further and suggested that the Ministry should approach the NITI Aayog and Ministry of Finance with apt justifications to ensure allocation of additional funds for the current financial year so that future development plans are not hampered and the targets fixed are achieved on time.

Drastic reduction in Plan allocation to the two major Centrally Sponsored Schemes of National Rural Drinking Water Programme (NRDWP) and Swachh Bharat Mission (Gramin) SBM (G) through which support is extended to the State Governments in their endeavour to provide safe drinking water in the rural areas of the country and achieving 100% rural sanitation coverage by 2019 will unnecessarily burden the State Governments. These noble aims will remain a distant dream with the present allocation and it would be for the Government to come forward to see that the allocation is increased substantially at least to the previous years' Budget allocation. The Government should also ensure that the Budget allocation is actually spent unlike the last year where the Revised Estimates have shown non-spending of huge portion of the Budget Estimates.

I urge upon the Government to revisit allocation to the Ministry and raise it at reasonable levels commensurate with the requirement of quantum of funds required for Plan allocation to State Governments to meet the objectives of safe drinking water to rural population and open defecation-free rural areas at the earliest.

Here I would like to offer an humble advice that the Central Government should also emulate the good example set by the Government of Tamil Nadu guided by Makkalin Mudalvar, Puratchi Thalaivi Amma in promoting Green Toilets much before the launch of the Central Schemes like Swachh Bharat Mission etc.

मूमीण विकास मंत्री, पंचायती राज मंत्री तथा पेयजल और स्वच्छता मंत्री (भ्री चौधरी बीरेन्द्र सिंह): उपाध्यक्ष महोदय, बजट वर्ष 2015-16 में मूमीण आंचल में ड्रिंग्किंग वॉटर और सैनिटेशन, इन दो सुविधाओं को पूदान करने के लिए जो डिमांड्स हैं, उस पर बहुत से माननीय सदस्यों ने अपने विचार रखे हैं।

जैसी पार्लियामेंट्री डेमोक्रूसी में पूथा है कि आप किसी डिमांड पर बोलना चाहते हैं तो कर मोशन लाकर ही बोल सकते हैं, तो सौ-सौ रूपए के कर मोशन भी बहुत से साथी लेकर आए, लेकिन बोले उसके रिवर्स में_। में सभी माननीय सदस्यों का धन्यवाद करूँगा कि कर मोशन के बावजूद भी सभी की एक राय थी कि वर्ष 2015-16 का जो बजट है, उसमें रूरल सैनिटेशन और ड्रिंकिंग वाटर के अंदर बजट में जो प्रावधान किए गए हैं, वे बहुत कम हैंं। मैं यह कह सकता हूँ कि यह एक ऐसी माँग है, जिस पर सारा सदन पूरे तौर पर सहमत है कि वर्ष 2015-16 के बजट में जो प्रावधान है, उसको कम मानकर उसको और बढ़ाया जाए। यह भी माना गया कि सोशन सेवटर में जो भी कटौती अगर है, तो वह देश की बहुत बड़ी जनसंख्या को पूशावित करती हैं।

महोदय, अगर आप देखें तो डिमांड में जो पीने के पानी का, पोर्टेबल वाटर का प्रावधान हैं, उसमें वर्ष 2014-15 में जो बजट के रिवाइन्ड एस्टीमेट्स थे, उसमें 9250 करोड़ का प्रावधान था और इस बार वह 2611 करोड़ का प्रावधान रहा। इसी प्रकार से सफाई के लिए, शैंनिटेशन के लिए बाई एंड लार्ज वर्ष 2013-14 में बजट में 4260 करोड़ का प्रावधान किया गया, लेकिन रिवाइन्ड बजट में उसका प्रावधान 2300 करोड़ का किया गया। लगभग-लगभग दो हजार करोड़ रूपए कम कर दिए गए। इसी प्रकार से वर्ष 2014-15 में भी 4260 करोड़ का प्रावधान होने के बावजूद रिवाइन्ड एस्टीमेट 2850 करोड़ के रहे। वर्ष 2015-16 में जो प्रावधान हैं, वह 2625 करोड़ का हैं, जो लगभग-लगभग 2014-15 के रिवाइन्ड एस्टीमेट के बराबर हैं।

मैं सबसे पहले यह कहना चाहूँगा कि जो भी पूतथान हैं, उसमें मैं भी मानता हूँ कि कमी है, लेकिन अगर आप यह देखें कि एक प्रयास किया गया और बहुत बड़ा प्रयास किया गया, देश के प्रधानमंत्री जी ने 15 अगरत को यह ऐतान किया कि महातमा गाँधी जी के 150वें जन्म दिन पर यह देश श्रद्धांजित के रूप में उनको, जहाँ तक स्वव्छता की बात है, उनको एक श्रद्धांजित देगा। जैसा कि एक आदरणीय सदस्य ने कहा, शायद सौगत राय जी ने कहा कि महातमा जी खुले में शौंच को लेकर उस वक्त, आज से 70-75 साल पहले भी बड़े चिंतित थे और तब उन्होंने स्वव्छता की बात कही थी। अगर आज और उस समय को आप देखें तो गाँव के अंदर जो कॉमन लैंड हैं, वह बहुत होती थी और पॉपुलेशन वन थर्ड होती थी, जो आप की पॉपुलेशन हैं, तगभग-तगभग हर गाँव की पॉपुलेशन उस वक्त वन थर्ड या वन फोर्थ होती थी।

18.00 hrs.

बाहर शौंच जाने के तिए भी महात्मा जी ने कहा कि अगर जाएँ तो कम से कम जाकर उस पर मिट्टी डालनी चाहिए। उस समय के बुजुर्गों को भी इस बात का अहसास था और वे ऐसा करते भी थे। गाँवों के चारों तरफ इतना जंगत होता था कि महिलाओं को भी किसी पर्दे की आवश्यकता नहीं होती थी। तेकिन आहिस्ता-आहिस्ता आबादी बढ़ी।

HON. DEPUTY SPEAKER: Mr. Minister, j ust a minute. Now, it is 6 o'clock. If the House agrees, then we can extend the time of the House for one hour till the Minister's reply is over and also passing of the Demands for Grants.

SEVERAL HON. MEMBERS: Yes, Sir.

HON. DEPUTY SPEAKER: Okay.

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Sir, after the reply and the motion is over we can take up the Demands for Grants for the Ministry of Chemicals and Fertilizers. It can be initiated from the other side, and then we can wind up the House accordingly so that we can carry it forward tomorrow.

HON. DEPUTY SPEAKER: Okay, but first let the Minister reply.

भी चौंधरी बीरेन्द्र सिंह : माननीय उपाध्यक्ष महोदय, गाँवों की आबादी बढ़ी और आबादी बढ़ने से कॉमन लैंड पर एनक्क्रेवमैंट हुई। कॉमन लैंड पर एनक्क्रेवमैंट होने से वहाँ के नंगल करे। मैं यह कह सकता हूँ जो भायद संसदीय भाषा में ठीक न हो, लेकिन आज के दिन वे सब गाँव नंगे हो गए हैं। यह भी सही हैं जो प्रधान मंत्री जी ने कहा कि हम महात्मा जी की इस बात को याद करके कोई ऐसा कार्यक्रम इस देश को दें ताकि 2 अक्तूबर, 2019 को उनके जनमंदिवस पर स्वव्ह भारत की जो कल्पना वे करते थे, स्वव्ह गाँव की कल्पना वे करते थे, वह हमने करके दिसाया। आज के दिन सबसे बड़ा सवालिया निशान यह हैं कि वया सरकार के प्रदानों से, सैन्द्रन गवर्नमैंट की मदद से, राज्य सरकारों की मदद से, एन.जी.ओज़ की मदद से या और जो कम्यूनिटीज़ हैं, उनकी मदद से वया हम कुछ कर सकेंगे? इसी बात को ध्यान में स्थते हुए हमें इस मुहिम को कामयाब करना हैं। मुझे अव्छी तरह से याद हैं कि लाल बहादुर शास्त्री जी जब देश के प्रधान मंत्री थे, तो उन्होंने यह बात कही थी कि हम सोमवार को एक वक्त का खाना नहीं खाएँगे वचींकि देश में खाहाननों की कमी हैं। प्रधान मंत्री की इस बात को देश ने अपनाया। मैं भी उस वक्त स्टूडेंट था। मुझे भी यह लगा कि मुझे भी एक वक्त का खाना नहीं खाना चाहिए, हालांकि राजनीतिक तौर पर मैं इसका महत्व नहीं समझता था। मेरा अपना मानना यह है कि आज अगर हम स्वव्ह भारत की कल्पना करते हैं जिसमें पीने के पानी की व्यवस्था करें और इस देश को स्वव्हता के लिए जिसको कह सकते हैं कि ओपन डैफेकेशन फ्री करें, तो वह संभव है वर्थोंकि प्रधान मंत्री की यह बात आज देश के हर आदमी के मन में हैं। इस बात को लेकर प्रेम जी ने जो बात कही कि - "There is no need to have engineering facilities to provide piped water. The basic thing is to provide water.". I do not agree with that. We have committed it, and then we say that by 2022 we would be providing quality water to the entire population of our country at least piped water to 90 per cent of the population of our villages and taped water to 80 per cent of the population.

In the last election when I was moving around in my Constituency, I could see that every village, wherever I went for tea, they opened mineral water and poured it into the glass. Why is this so? It is because now you cannot remain immune to such things. As a young man, I used to have water from my village pond, but now no young man from one's village can afford to drink from the pond. So, this is our basic need, and this is our commitment that we must provide quality water to our rural population.

दूसरी बात मैं यह कहूंगा कि हर रादरस्य का यह मानना था कि इस बजट में जो प्रावधान किया गया है, इसमें हम कुछ नहीं कर सकेंग्रे और some of the Members have suggested and they were of the opinion that with this budget the Central Government wants to run away from its responsibility. But this is not a fact. The basic responsibility still lies with the State Government because both drinking water and sanitation are State subjects.

I also subscribe to what our friends from all corners have said with one voice that the budget estimates are not up to the expectation. That is what they feel. This is the same report which I am hearing that the Standing Committee has also come out with the same view.

Still, I would like to explain one thing at length. Please do not go by the budget estimates of this scheme, which is a flagship programme of Shri Narendra Modi Government. We have five other identified resources where we are thinking that we may get good support. One is, if you remember, the Finance Minister in his Budget Speech made it clear that there might be a situation where he might impose a cess on drinking water and sanitation during the Budget time in 2015-16. That is one source where we are expecting that we may get sufficient funds.

The other thing is Swachh Bharat Kosh. I do not know how much amount would be coming into Swachh Bharat Kosh because the main contribution would be from the corporate sector and from others like the banks and so on. In somebody's assessment which was conveyed to me, if it is followed in the right spirit, then it may swell up to Rs. 20,000 crore. This Swachh Bharat Kosh is also one of the source from where we hope that we may get some of our share.

One of the Members from Andhra Pradesh, from Prakasham District, made a point that the groundwater in that district is full of fluoride right from 1937, that it was tested and people are suffering from a lot of diseases because of the quality of water. This is not the case of one particular district. More Members from West Bengal and Bihar expressed their concern that arsenic is a big problem in their areas. में इसके बारे में इतना जरूर कहना चाहुंगा कि आप यह मानकर वर्ते कि आने वाले समय में आज के दिन हम सरफेस चाटर के कि 15 परसेंट का इस्तेमाल कर रहे हैं। Rest 85 per cent, we are using underground water for our drinking purposes. As has been explained by the Member from West Bengal, and also by one of my friends from Haryana, on one hand, the underground water table is depleting every day, and on the other, it is no more potable for human consumption. यह बड़ा सीरियस इश्यू है और इसके लिए हमें रास्ते तलाश करने पहेंगे कि हम सरफेस चाटर का कैसे इस्तेमाल करें? अभी एक माननीय सदस्य ने कहा कि पिछली सरकारों में अब तक लगभग एक लाख 80 हजार करोड़ रुपये पीने का पानी और स्ववन्ता के लिए सर्व हुए हैं। आज भी दो लाख करोड़ रुपये की जरूरत है, अगर हम यह चाहें कि हमें सरफेस चाटर का इस्तेमाल करना चाहते हैं तो वह एवसटर्नल फंडिंग से ही संभव हो पाएगा।

I would assure all the Members of the House that most of the external funding is sanctioned in a better way when the Ministry is involved. When some State Government directly tries to have funding from the IMF or the World Bank or some other Association, then it is somehow difficult. So, I would commit on the floor of the House that we would see that if some proposal comes from any of the States, we would be doing our best.

I would be taking up this plea that if we go by the recommendations of the 14th Finance Commission, then naturally the devolution of funds would be from 32 per cent to 42 per cent. It is also a fact that whenever we try to find out from the respective State Government about their priority, they are still undecided. They would rather ask us about our priority because they are apprehending that in some of the schemes, we may reduce our share. But let the thing be cleared from the State Government. One thing is there which you would also appreciate. I am not just talking of the devolution from 32 per cent to 42 per cent. I am saying that funds amounting to Rs. 2,00,000 crore plus would be going to gram panchayats. As you have seen in one of the newspapers, every gram panchayat in one year would be entitled for a minimum of Rs.17 lakhs. If the size of the village is three times to that of an ordinary village, they may even get Rs.1.00 crore. What we want is that the funds should also be utilised at least for the drinking water purposes. If the State Government is capable of taking water works to a particular point, then let that particular gram panchayat

decide to share the burden of taking it from that particular point to their village and to provide household taps or provide piped water. If this arrangement is there, then there would be no dearth of funds. This is what I can visualise.

Hon. Members wanted to know certain things about their respective areas or their State. Hon. Member Prof. Saugata Roy from West Bengal gave certain very good suggestions. He was very particular about piped water supply in the villages. If you go by 2011 census, we had only 30 per cent of the villages covered under piped water supply. As of 1st April, 2015, it has gone up by 50 per cent which means a 20 per cent increase in the past less than one year period. ...(*Interruptions*)

As far as arsenic problem is concerned, as part of a long-term solution for West Bengal a project has been taken up for one District at a cost of Rs.1300 crore. With such type of projects we can reduce the impact of arsenic. In certain cases we have achieved some very important targets also. In West Bengal itself about 11,600 habitations were affected by arsenic problem. As on 1st of April, 2014, arsenic problem in 1124 villages was treated. The total arsenic-affected habitations are 9970 in West Bengal out of 11,600 and 220 fluoride and 9000 where there is iron content also. But iron content is not as dangerous as arsenic and fluoride problem.

Some Members talked about sanitation. To achieve the target of defecation-free country, six crore more toilets are to be constructed in the rural areas. This is the target. If we are to achieve that target, our one year target should be more than a crore toilets. In the last four months we were able to construct 37 lakh toilets. ...(Interruptions) That point you raised when you were saying that there should be some water and there should be some tank for that water. Actually if we drifted from Nirmal Bharat to Swachh Bharat Mission, that was the only intention. The raising of fund allocation for one toilet from Rs.10,000 to Rs.12,000 was to ensure that the additional amount of Rs.2,000 is available for other facilities like water tank, washing of hands, etc. But still, one thing is very important on which I may not be able to persuade my Ministry. What I think is, if we want that a system should be functional and sustainable, then there must be some incentive to the beneficiary or to the user. This can only be possible if we decide that let there be some sample survey after three or six months or a year. The hon. Member made it a point as to why Nirmal Bharat which was started in Maharashtra was changed? The change was only because we wanted to increase the amount and the second very important thing is that MGNREGA was part of the ...(Interruptions)

SHRI K.C. VENUGOPAL (ALAPPUZHA): How can you do it without money?

SHRI CHAUDHARY BIRENDER SINGH: How can I make you understand what is CSR, what is 2 per cent cess and what is Rs 2 lakh crore? I have made it clear that these are the sources from where we hope of getting sufficient funds. This is what I think and the Swachha Bharat being a mission, I hope the Finance Minister also realizes it. You have rightly asked that if we are to construct six crore toilets, from where are we to bring the funds? In his commitment in the Budget speech this year, the Finance Minister told that we would see that six crore toilets are constructed upto 2019....(Interruptions)

One of the hon. Members has given me in writing that those facilities which are provided in the hill States or in difficult areas where there are extremist activities, should also be provided in Punjab as some areas of Punjab are in a way difficult area and they should be treated on the same footing. That question is under consideration and we hope that this is not only in Punjab but in other States also, maybe some parts of Telangana, maybe some parts of Maharashtra, which are difficult areas which can be treated as hill areas also.

If we are in a position to make sure that every house is provided tap water or if we are in a position that piped water should be made available in villages, then if the drainage system or liquid and solid waste management system is not in place, it may have other effects also.

When there is a dearth of water, there may not be sanitation problem in the villages but when water is in plenty naturally sanitation problem arises. For that, we have provided funds up to Rs. 12 lakh for solid waste management projects where the population is 300 and up to Rs. 20 lakh where the population is 500.

I can say that we would keep in mind the suggestions by hon. Members. It is also a fact as you have mentioned about Sao Palo where the population of that city is more than two crore. This is a question which is a concern of everybody. I must share that the Ministry which is on the job of cleaning Ganga, I am of the opinion that Ganga is one river but there are many other rivers. Take the case of Yamuna. In Yamuna, at one point of time, when there is monsoon, the discharge is more than three lakh cusecs and that remains between one lakh cusecs and three lakh cusecs for almost three months. If it is tapped on the upper reaches of the river the flow of the river around the year would not be more than 36 lakh cusecs. It all depends on the flow of the river and the extent of pollution. These are the factors which should be kept in mind.

I still remember Shri Vajpayee's vision of garlanding canal. This may be achieved in the future but one thing which could be thought of and which should be started is that such projects should be considered projects of national importance. The pollution of any of the big rivers could be reduced to such an extent when the tributaries are pollution-free. Tributaries can be pollution-free only when they are not perennial. If they are perennial, the perennial system can sustain only when the glaciers are in place. If the glaciers are reducing in size, we may face a problem.

The basic thing to make sure is this. As one of the Members was mentioning, there was a struggle, a confrontation between two parties: one who was to fetch water and another who was to look after and did not allow. This situation could be of a great dimension. So, any river where it is required, in any part of the country where we have a natural reservoir should be re-looked, revisited, renovated and rejuvenated. Then, we can say that we would be able to maintain our underground water level and also to see that the problem — maybe fluoride or arsenic — can also be reduced to a great extend.

With these words, I conclude. Thank you.

DR. P. VENUGOPAL (TIRUVALLUR): You did not mention about Tamil Nadu. ...(Interruptions)

HON. DEPUTY SPEAKER: You come to your seat and raise it; not from there.

SHRI KODIKUNNIL SURESH (MAVELIKKARA): I would like to ask the hon. Minister something. In the last Parliament Session, I had raised a question about the Kuttanad drinking water project. ... (*Interruptions*)

HON. DEPUTY SPEAKER: You raise a question for clarification. Do not give a speech.

...(Interruptions)

SHRI KODIKUNNIL SURESH: I would like to invite the attention of the hon. Minister regarding the drinking water supply scheme in Kuttanad. In the last Session the hon. Minister had given an assurance in this House that that project will be taken up with the World Bank.

SHRI CHAUDHARY BIRENDER SINGH: I still remember having given you the assurance and the assurance was that your State Government will take up the case. They will bring the case to us and we will see that it is given green signal by any of the agency, maybe the World Bank. You only committed to take the responsibility that your State Government will come forward with this case.

DR. P. VENUGOPAL: Minister Sir, what about Tamil Nadu? It is the tail end of the country where most of the people, 25,000 people from Chennai, use sea water only after desalination. We have two desalination plants in Chennai. Recently our Government has allotted Rs.1,900 crore for the village people, particularly belonging to Thoothukudi and Ramanathapuram districts. In this regard what is the Central Government's contribution to our State?

*m68

SHRI P.P. CHAUDHARY (PALI): Sir, the current status of the Ministry of Drinking Water and Sanitation is that it is basically a nodal Ministry for the overall policy, planning, funding and coordination of the flagship programmes. So far as water and sanitation are concerned, there is no quarrel on the point that both are State subjects. Water situation by 2020 depend on the availability of water. When water is a State subject and we have a large number of disputes on river water, like Cauvery dispute, how we will achieve this. In my opinion water should be brought under the Concurrent List. It should also be brought under the Directive Principles of State policy so that both the Centre and the State are in a position to legislate with respect to sanitation. If this is done we may be able to achieve by 2020 complete facility for drinking water and sanitation. How will we overcome this situation if there is a dispute on river water between different States because providing water depends on the availability of water?

*m69

SHRI P. KARUNAKARAN (KASARGOD): Sir, the hon. Minister has explained the serious situation with regard to the drinking water. Drought is one of the reasons for it and lack of rain is another reason. It also differs from State to State. The Government should make a demarcation on this issue. This year two States, Rajasthan and Andhra Pradesh, especially the Rayalaseema and Anantapur districts, have been adversely affected. I have visited that place. It is very terrible to see that people are not getting water even to drink. Will the Government pay special attention, especially to Anantapur District, as people are adversely affected there?

SHRI TATHAGATA SATPATHY: Sir, I have two quick points.

HON. DEPUTY SPEAKER: You are allowed to ask only one clarification.

*m70

SHRI TATHAGATA SATPATHY: I will ask one clarification in two parts. Part 'a' is that wherever there is Central Government funding for Urban Local bodies there should be a mandatory rider with it that they must go in for rain water harvesting. This is in urban areas which the Ministry must seriously think about. I would like to have an answer if the Minister has thought about it.

The second point is part 'b', it is not a second question. Sir, in rural areas the Government of India had a scheme called Swajaldhara where the villagers used to pay 10 per cent and the Government contributed 90 per cent. It was, Vajpayee ji's Government and not Shri Modi's Government, the earlier NDA Government which had started that programme. It used to give 90 per cent of the funding and 10 per cent used to be contributed by the villagers. So, the villagers had the feeling of ownership. You will be surprised, Mr. Minister, that a lot of these projects, in Odihsa at least, were very well implemented and are still working. But today the Ministry has completely scrapped Swajaldhara Programme. I would like to know whether for the rural areas the Government is contemplating to rejuvenate, like he said re-invent and re-modify, the Swajaldhara Programme.

*m71

SHRI N.K. PREMACHANDRAN: Sir, I think the hon. Minister has misunderstood me and has misquoted me. So, I would like to clarify my position. I said that providing drinking water through taps require a huge amount of money. In the last 67 years, we have not been able to achieve half the target and he is expecting that by 2022, 80 to 90 per cent of the population will be provided with tapped water. For this, a huge amount of money is required. My point is that instead of giving thrust to that, we should have right to access to water. That is why, I had suggested the model of Rajender Singh of Rajasthan and Attapadi Hills Area Development Scheme in Palakkad, Kerala. For water conservation and rain water harvesting, we

can replicate Tamil Nadu. If you are ready to provide drinking water through taps to all the people in the country, I fully support that. But we all know that practically it is not possible because of financial constraints. So, I would like you to clarify the position.

As regards rural drinking water programme, 50:50 was the State's share. So, what would be the fate of the Rural Drinking Water Programme when a drastic cut is there and what would be the share of the State Governments?

*m72

SHRI K.H. MUNIYAPPA (KOLAR): I thank the hon. Minister because he is so concerned about addressing the problem of water which is going to the sea. He mentioned Yamuna river. I would like to appreciate his concern. Like that, water from so many rivers is going to the sea. If you make a proper plan to address it, the problem of water will be solved. I invite the hon. Minister to come to my own districts of Kolar and Chikkaballapur where the water table has gone down by 1500 feet and every drop of water contains fluoride. People are suffering from bone cancer and children are suffering from teeth cancer. The situation is serious. In another 5-10 years the whole of Kolar and Chikkaballapur districts are going to be desert. The Government of Karnataka is trying to get more money from the Government of India. May I request the hon. Minister to visit that area to see the prevailing situation? He should address this problem.

SHRI CHAUDHARY BIRENDER SINGH: Sir, should I answer to all the Members?

HON. DEPUTY SPEAKER: It is up to you.

*m73

SHRI CHAUDHARY BIRENDER SINGH: Sir, actually I cited Yamuna just as an example. Otherwise, I think every river should be treated like this. There should be some sort of dam so that water can be regulated. That is what I said.

As far as the version of Shri Premachandran is concerned, he wants water as fundamental right but he is not concerned about quality water. But I am opposed to this. I want that quality water should be our fundamental right.

HON. DEPUTY SPEAKER: I shall now put Cut Motion No. 4 relating to the Ministry of Drinking Water and Sanitation moved by Prof. Saugata Roy to the vote of the House.

The cut motion was put and negatived.

HON. DEPUTY SPEAKER: I shall now put the Demand for Grant relating to the Ministry of Drinking Water and Sanitation to the vote of the House.

The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2016, in respect of the head of Demand entered in the Second column thereof against Demand No. 30 relating to the Ministry of Drinking Water and Sanitation."

The motion was adopted.

HON. DEPUTY-SPEAKER: Now, the House will take up item no. 11 - Demands for Grants for the Ministry of Chemicals and Fertilizer.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Sir, let it be taken up tomorrow… (Interruptions)

HON. DEPUTY-SPEAKER: The time is there up to 7 o'clock. We have already extended the House for one hour. We can continue for another 20 minutes.

SHRI K.C. VENUGOPAL: Sir, it can be taken up tomorrow.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir, in the Business Advisory Committee which was held on Monday the time allotted for discussion on this Ministry was allotted three hours and that is why Demands for Grants in respect of two Ministries were listed in today's Order Paper. My suggestion would be that let the Member initiate the discussion and then it can be carried over to the next day.

HON. DEPUTY-SPEAKER: That is what I am saying. We can continue for another 20 minutes and then we can adjourn.

SHRI BHARTRUHARI MAHTAB: In all discussion on Demands for Grants for six Ministries have been decided but we have five days.

श्री अर्जुन राम मेघवात (बीकानेर): आपने ठीक कहा कि बिजनैस एडवाइजरी कमेटी में डिसाइड हुआ था कि तीन घंटे एक सब्जैवट के लिए दिए जाएंगे, तेकिन आपने यह भी कहा था कि छ: सब्जैवट डिसकस करना चाहते हैं| हम चाहते हैं| हम चाहते हैं| कि आधा घंटा डिसकस हो जाए क्योंकि छ: विभागों की डिमांइस हैं, नहीं तो आगे चलकर दिक्कत आएगी|

SHRI K.C. VENUGOPAL: Sir, because of the absence of the Minister today in the afternoon, the House had to take up Matters under Rule 377.

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTHKUMAR): Sir, I am very much present in the House.

SHRI MALLIKARJUN KHARGE (GULBARGA): He has not mentioned it for you. He referred to what happened earlier in the day.

Sir, we are cooperating since morning till evening, till the House adjourns. We are not averse to discussing it. You can discuss it. But at least you make sure that 75 Members should be here in the House. You take that responsibility. We are ready even to sit up to 10 o'clock. I am mentioning this because you can dispense with the lunch hour and we can start the discussion on this. कोरम नहीं हुआ था, सात मिनट संदी बजी, मिनिस्टर नहीं आए थे इसितए नियम 377 लिया गया जो एक संदे के बजाय 40 मिनट चला। आप हमें मत बताइए, आपको मालूम हैं। The Treasury Benches wants to put all blame on us as if they are ready and we are not willing. It should not happen. If you are willing, then you continue. You may take the sense of the House. Due to compulsion they may say that they are agreeable but internally I know that they want the discussion to take place tomorrow. Tomorrow's lunch hour can be dispensed with and we can continue with the discussion.

श्री अर्जुन राम मेघवान 🕯 शुरुआत तो इन्हीं को ही करनी थी, ये इन्टरिस्टड नहीं हैं। इसके बाद छः डिपार्टमेंट्स की डिमांड्स चर्चा में आएगी या नहीं आएगी वयोंकि 28 को गिलोटिन है।

HON. DEPUTY-SPEAKER: Should we continue?

श्री अर्जुन राम मेघवाल **:** आप सात बजे तक हाउस कर दीजिए।

HON. DEPUTY SPEAKER: Prof. Thomas, are you ready for discussion now?

...(Interruptions)

SHRI MALLIKARJUN KHARGE: If they want to put the blame on us, then I request Prof. Thomas to start the discussion now. ...(Interruptions)

श्री अर्जुन राम मेघवात **:** अगर खड़गे साहब के और विपक्ष के यही सेंटीमेंट्स हैं तो ऐसे ही ठीक हैं_।...(व्यवधान)

श्री मिल्लकार्जुन खड़ने : जब कोरम नहीं होता है, तब आप हमें बुलाते हैं|...(व्यवधान)

श्री अर्जुन राम मेघवाल **:** अगर आप कल लंच रिकप करने के लिए तैयार हैं, तो ठीक हैं_।

SHRI MALLIKARJUN KHARGE: Yes....(Interruptions)

HON. DEPUTY SPEAKER: The House stands adjourned to meet again at 11 a.m.

tomorrow.

18.46 hrs

The Lok Sabha then adjourned till Eleven of the Clock on

Thursday, April 23, 2015/Vaisakha 3, 1937 (Saka).

^{*} The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

Not recorded.

^{**} Expunged as ordered by the Chair.

[★] Expunged as ordered by the Chair.

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